CLL YOUR PARTNERS IN QUALITY

1563460   30/05/2007
CHOKSI LABORATORIES LTD.
6/3, MANORAMAGANJ, INDORE-452 001 (M. P.).
SERVICE PROVIDERS.
A LIMITED COMPANY REGISTERED UNDER THE COMPANIES ACT, 1956.
Used Since :29/01/1993

MUMBAI
TESTING & RESEARCH, CALIBRATION OF EQUIPMENTS, CLINICAL TRIAL, ENVIRONMENT MANAGEMENT SERVICES,
HALLMARKING SERVICES, SURVEY ACTIVITIES, R & D SERVICES, CONSULTANCY SERVICE RELATED TO ABOVE
MENTIONED ACTIVITIES INCLUDED IN CLASS 42.
ONE

Priority claimed from 07/09/2010; Application No. : 85/124,485 ;United States of America

2104810 23/02/2011

AMERICAN ACADEMY OF OPHTHALMOLOGY, INC
655 BEACH STREET SAN FRANCISCO,CA 94109-1336 USA
MANUFACTURERS, TRADERS AND SERVICE PROVIDERS
A NON-PROFIT CORPORATION ORGANIZED, REGISTERED AND EXISTING UNDER THE LAWS OF MINNESOTA, U.S.A.

Address for service in India/Attorney address:
IRA LAW
1-34, 4th Floor, Jangpura Extension, New Delhi - 110014

Proposed to be Used
DELHI

COMPUTER SERVICES, NAMELY. PROVIDING A WEB-BASED SYSTEM AND ONLINE PORTAL FEATURING ON-LINE NON-DOWNLOADABLE SOFTWARE THAT ENABLES USERS TO ACCESS TRAINING, EDUCATIONAL, AND INSTRUCTIONAL MATERIALS IN THE FIELDS OF EYE CARE AND OPHTHALMOLOGY
INTELLICUS TECHNOLOGIES PVT.LTD.
1ST FLOOR, SARDA HOUSE, 24-B, PALASIA, A.B. ROAD, INDORE-452001 (M.P.)
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY REGISTERED UNDER THE COMPANIES ACT,1956
Address for service in India/Agents address:
VARIKASERY & VARIKASERY.
31, HAJI HABIB BLDG, 1ST FLR, NEAR PARSI FIRE TEMPLE, DR. B.A.ROAD, DADAR (EAST), MUMBAI - 400 014.
Used Since :01/06/2013

MUMBAI
INTELLICUS BRINGS IN A UNIQUE VALUE PROPOSITION TO THE BIG DATA STACK BY CODELESS DATA PROCESSING ON HADOOP, SUPPORT FOR ALL MAJOR NOSQL DATA SOURCES, BUILT-IN LIGHT WEIGHT ETL AND HTML5 VISUALIZATION. INTELLICUS PROVIDES DATA SOURCE CONNECTIVITY TO ALL VARIANTS OF HADOOP LIKE APACHE, CLOUDERA, MAPR AND HORTON WORKS. INTELLICUS CAN LAUNCH COMPLETE OLAP AGGREGATION PROCESSING ON HADOOP CLUSTER BY ITS AUTOMATICALLY GENERATED MR JOBS, AND PROVIDE YOU CODELESS ACCESS TO HADOOP AND QUICK SLICING AND DICING ON INTELLICUS OLAP VIEWER FROM YOUR DATA ON HDFS INCLUDED IN CLASS 42

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
2764275  27/06/2014
SALUJA STEEL & POWER PRIVATE LIMITED
Saluja House, Netaji Chowk, Bhandaridih, Giridih 815 301, Jharkhand
SERVICE PROVIDER(S)
AN INDIAN COMPANY
Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
38/4, NABAPALLY, NEAR RANJANNAGAR, P.O-JOKA, KOLKATA 700104, WEST BENGAL
Used Since :26/07/2004
KOLKATA
Material Testing; Research and Development of new products for others; Quality Control; Surveying; Industrial Analysis & Research Services; Hosting Computer Sites (Web Sites); Providing Search Engines for the Internet; Computer Programming; Server Hosting; Software as a service (SaaS).
2880138  12/01/2015
LOCON SOLUTIONS PVT LTD
303, 3RD FLOOR, SUPREME BUSINESS PARK-A WING, HIRANANDANI GARDEN, POWAI, MUMBAI 400076
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY REGISTERED UNDER THE LAWS OF INDIA

Address for service in India/Attorney address:
BALAJI R. BARGE
M/s. Vedic IP J-203, 2nd Floor, Tower No. #5 International Info-Tech Park Vashi, Navi Mumbai- 400 703 Web: www.vedicip.com Mail: info@vedicip.com Phon

Proposed to be Used
To be associated with:
2782415, 2880039, 2880050, 2880061, 2880072, 2880083, 2880094, 2880127

MUMBAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE, CLOUD COMPUTING, COMPUTER SOFTWARE DESIGN, CONVERSION OF DATA OR DOCUMENTS FROM PHYSICAL TO ELECTRONIC MEDIA, INFORMATION TECHNOLOGY [IT] CONSULTANCY, OFF-SITE DATA BACKUP, SURVEYING, URBAN PLANNING, PROVIDING SEARCH ENGINES FOR THE INTERNET, MECHANICAL RESEARCH, ELECTRONIC DATA STORAGE, ARCHITECTURAL CONSULTATION

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2782415,2880039,2880050,2880061,2880072,2880083,2880094,2880127..
INCITE

3087586  27/10/2015
INCITE DIGITAL PRIVATE LIMITED
#6, Cunningham Road, Bangalore 560 052, India
Service Providers
A company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
INDUS LAW
NO, 101, 1ST FLOOR, "EMBASSY CLASIC" NO.11, VITTAL MALLYA ROAD, BANGALORE, KARNATAKA-560 001.

Used Since: 25/03/2014

CHENNAI

Research, development and design in the field of technology and computer software; Consulting services in the field of designing, branding, managing and promoting software as a service (SAAS)
BRANDIFY

3118038  08/12/2015
MRS. MANJU SHARMA
trading as ;BRANDIFY
C-248, SEC-63, NOIDA (U.P.)-201301
SERVICE PROVIDER
Address for service in India/Attorney address:
NCR LEGAL NEEDS
CH.NO. F-724, F-BLOCK, KARKARDOOMA COURTS, DELHI 110032
Proposed to be Used
DELHI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO, INDUSTRIAL ANALYSIS AND RESEARCH SERVICES, DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
3147487  01/01/2016
SATYAM SANDEPOGU  
LAKSHMAN BABU SANDEPOGU  
PLOT NO:337/A, GREENFIELDS, KANAJIGUDA, TRIUMULGHERRY POST, SECUNDERABAD -500015, TELANGANA, INDIA  
SERVICE PROVIDERS  
A PARTNERSHIP FIRM  
Address for service in India/Attorney address:  
P. SAILAKSHMI  
NO.250/8, 1ST FLOOR, KAMALAM, APARTMENTS, KALI AMMAN KOIL STREET, NATESAN NAGAR, VIRUGAMBakkAM, CHENNAI-600092.  
Used Since :01/10/2015  
CHENNAI  
COMPUTER SOFTWARE; INSTALLATION, DESIGNING, MAINTENANCE AND UPDATION OF COMPUTER SOFTWARE;  
COMPUTER PROGRAMMING; COMPUTER SOFTWARE CONSULTANCY;  
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3244078  27/04/2016
CUTTING CHAI TECHNOLOGIES PVT. LTD.
602/A, GLENGATE C.H.S. LTD., CLIFF AVENUE, HIRANANDANI GARDENS, POWAI, MUMBAI 400076
SERVICE PROVIDER
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 2013
Address for service in India/Attorney address:
LEX MANTIS
D-4, B-Wing, 4th Floor, Barodawala Mansion, 81, Dr. Annie Besant Road, Worli, Mumbai 400018
Used Since: 25/04/2016
MUMBAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE; COMPUTER HARDWARE AND SOFTWARE CONSULTANCY; COMPUTER PROGRAMMING; COMPUTER RENTAL; COMPUTER SOFTWARE DESIGN; COMPUTER SYSTEM DESIGN; COMPUTER SOFTWARE INSTALLATION, MAINTENANCE AND UPDATING
3371816  21/09/2016
AMANDEEP SINGH
WZ-170, Street-5, Virender Nagar, New Delhi-110058
Service Provider

Address for service in India/Attorney address:
HEENA KHURANA
91 SPRING BOARD, PLOT NO.23, SECTOR 18,GURGAON,Haryana 122002
Used Since :02/06/2016

DELHI
Hosting services and software as a service and rental of software, Data duplication and conversion services, data coding services, software development, programming and implementation
3376308   29/09/2016

CHERRY HILL INTERIORS PRIVATE LIMITED
trading as ;CHERRY HILL INTERIORS PRIVATE LIMITED

E-36, EAST OF KAILASH, NEW DELHI-110065.
SERVICE PROVIDER
BODY INCORPORATE

Address for service in India/Agents address:
LOYAL REGISTRATION SERVICES.
210, JOP PLAZA, P-2, SECTOR-18, NOIDA - 201 301, NCR DELHI (INDIA).
Used Since :01/01/2012

DELHI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND
DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE RELATED TO INTERIOR DESIGN, DECORATION,
CONSULTATION AND ADVISORY SERVICES RELATING TO INTERIOR DESIGN, DESIGN OF INTERIOR DÉCOR, INTERIOR
AND EXTERIOR DESIGN, SPACE RESTRUCTURING, RE-DESIGNING, SPACE ENRICHMENT AND AUGMENTATION
SERVICES, DESIGN BUILD WORK, INTERIOR AND EXTERIOR DESIGN SERVICES.
PAYMYCO-OP.COM
3388682  14/10/2016
SHIRAZ KARAMCHANDANI
trading as ;Shiraz Karamchandani
701, Seamist-2, 14 Pali Road, Bandra(W), Mumbai-50
SERVICE PROVIDERS
Indian Nationality
Address for service in India/Attorney address:
AGNIHOTRI & JHA ASSOCIATES
Agnihotri & Jha Associates®; A-27, Gr. Floor, Ram Kutir Bungalow, Pushtikar Society, Jogeshwari (W), Mumbai- 400102
Proposed to be Used
To be associated with:
3388664
MUMBAI
Programming of software for e-commerce platforms
Trade Marks Journal No: 1943 , 02/03/2020       Class 42

FREEDOM. DESI
3393582    24/10/2016
SWARAN SOFT SUPPORT SOLUTIONS PVT. LTD.
845-846, TOWER B2, SPAZE ITECH PARK, SEC-49, SOHNA ROAD, GURGAON, HARYANA-122018
MANUFACTURER & TRADER
A COMPANY INCORPORATED UNDER THE PROVISION OF INDIAN COMPANIES ACT, 1956
Used Since :21/10/2015
DELHI
"SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE".

6625
3460608   19/01/2017
GAURAV PARWAL
trading as ;TECHNLOGI TECHNICAL AND LOGICAL
75/4, KALAKHET, NEAR JAIN TEMPLE, MANDSAUR (MP) PIN CODE-458001
SERVICE PROVIDER
AN INDIAN RESIDENT
Used Since :29/05/2015
MUMBAI
DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE COMES UNDER CLASS 42
Study Mantra

3496108    25/02/2017
KARTIKEYA CHATURVEDI
trading as ;Study Mantra
44 Sahkar Nagar Vidyut Nagar Rampur M.P.S.E.B Colony Jabalpur- 482008, Madhya Pradesh
Service Provider
Proprietor

Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :05/08/2015

MUMBAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL
ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE,
CREATING AND MAINTAINING WEB SITES FOR OTHERS, COMPUTER SOFTWARE DESIGN, PROVIDING INFORMATION
ON COMPUTER TECHNOLOGY AND PROGRAMMING VIA A WEB SITE, INSTALLATION OF COMPUTER SOFTWARE
FORMART
106, Zafryn Chambers, 1st Floor Opp. Sewri Station (E), Mumbai – 400015, Maharashtra
Partnership Firm

Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :07/03/2017

MUMBAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE, DESIGN OF INTERIOR DÉCOR, INTERIOR DESIGN
3552723  19/05/2017
4C CONSULTING PRIVATE LIMITED
607, ABHISHREE AVENUE, NR. NEHRUNAGAR CIRCLE, NEHRUNAGAR, AHMEDABAD, GUJARAT, INDIA
Registered company
Address for service in India/Agents address:
MAKHIJA & ASSOCIATES,
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603
Proposed to be Used
AHMEDABAD
MAINTENANCE OF COMPUTER PROGRAMMES, PROVIDING INFORMATION ABOUT THE DESIGN AND DEVELOPMENT OF COMPUTER SOFTWARE, SYSTEMS AND NETWORKS, DESIGN ND DEVELOPMENT OF OPERATING SOFTWARE FOR COMPUTER NETWORKS AND SERVERS
3579971  28/06/2017
TSS TECHNOLOGIES PRIVATE LIMITED
Flat No.-E-614, Hum Sub Apptts., Plot No.14 Sector-4, Dwarka New Delhi-110075
Private Limited Company

Address for service in India/Attorney address:
PINKY KUMARI
House No.46, Gali No.1, N- Block, Bhagwati Garden Extn., Jain Road, New Delhi-110059

Proposed to be Used
DELHI
Design, Development and Marketing of computer hardware & software and to perform other related services & activities.
3590237  12/07/2017
M/S. ADINETRA TECH LLP
Hig-A-5, Vivekanand Pariser, BDA Colony, Katara Hills, Bhopal, MP - 462022
An Indian Limited Liability Partnership Firm
Address for service in India/Attorney address:
LOKESH SHAH
E-202, Abjibapa Green Appartments, off.100 Ft Virat Nagar Road, Next to ManMohan Cross Roads, Nikol, Ahmedabad, Gujarat - 382350

Proposed to be Used
MUMBAI
Cloud based online Computer Software.
BST SERVERS

3611911    12/08/2017

DR. ISHAN KAUSHAL
B-1/502, JANAKPURI, NEW DELHI-110058
INDIVIDUAL

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
Server Hosting
PROVISX
3634689  13/09/2017
DIGITAL AGENTS INTERACTIVE PVT LTD
288 LGF, Hauz Rani, Malviya Nagar, New Delhi - 110017, India
A PRIVATE LIMITED COMPANY INCORPORATED AS PER THE LAWS OF INDIA.
Address for service in India/Attorney address:
PRIYANK GUPTA
StratJuris Partners #302 The Capital “B” Wing Adjacent Regent Plaza, Baner Pashan Link Road Pune 411045, MH, India
Proposed to be Used
DELHI
Software as a service [SaaS]; Digital watermarking; Conversion of texts to digital format; Design and development of software and hardware for producing, recording and processing digital and analogue signals.
3671866   07/11/2017
LIKEMINDED PER SE
17/9, Parvati Niwas, Juhu Village, Second Floor, Sector – 11, Vashi, Navi Mumbai – 400703
Partnership Firm

Address for service in India/Attorney address:
JAIN JOSHI & ASSOCIATES
17/3, Parvati Niwas, 1st floor, Juhu Village, Sector-11, Vashi Navi Mumbai- 400 703.

Proposed to be Used
MUMBAI
PROVIDING SOFTWARE AS A SERVICES (SaaS) VIA MOBILE APPLICATION & ONLINE PLATFORM GIVING USERS TO MANAGE THEIR CLIENTS (CASES AND PAYMENTS), RECORDS IN ALL COURTS OF INDIA AND LEGAL MATTERS AND TO PROVIDE INFORMATION ABOUT LAW, COURTS, CASES & SERVICES OF COMPUTER ASSISTED LEGAL RESEARCH & CONSULTATION, DATA RETRIEVAL SERVICES PERFORMED BY COMPUTER SERVER, PROVIDING SERVICES VIZ TECHNICAL CONSULTATION REGARDING SOFTWARE AND COMPUTER ASSISTED RESEARCH, E-MAIL, IN-PERSON AND POSTINGS ON GLOBAL COMPUTER NETWORK, INSTALLING AND UPDATING APPLICANTS SOFTWARE AND MAINTENANCE

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD ForAdvocates SEPARATELY.
3679784  16/11/2017
SWAPNIL PARULEKAR
B-602, Anant Society, Tejpal Scheme Road no. 5, Vile Parle (East), Mumbai:400057
Individual
Address for service in India/Agents address:
SWATI RAMKRISHNA NERURKAR
A/803, TRISHLA TOWER, RAM MANDIR ROAD, VAZIRA NAKA, BORIVALI (WEST), MUMBAI-400092.

Proposed to be Used
MUMBAI
Real User Site Speed Measurement Software, Customer Engagement Solutions, Cyber Security Solutions, Consumer Data Optimisation, Computer Software Consultancy, Web Application Software services, Online Product Development Services, Content Management Software.
3680392 17/11/2017
INFINITEWORX OMNICHANNEL PVT. LTD.
502A, Fifth Floor, B1 Cerebrum IT Park, Kalyaninagar, Pune, Maharashtra - 411014
Private Limited
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Software development.
3680631  17/11/2017
CRAVE INFOTECH & CONSULTANCY SERVICES PVT. LTD.
Plot No – 87, Sawarkar Nagar, Khamala Nagpur - 440 015
Body Incorporate
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Proposed to be Used
MUMBAI
CUSTOMIZED COMPUTER SOFTWARE
3682231  20/11/2017
SR IT SERVICES LLP
2/2-A, VILL PATPARGANJ, NEAR BAPU PUBLIC SCHOOL, MAYUR VIHAR PHASE I, EAST DELHI-110091
PARTNER
Address for service in India/Agents address:
UMESH CHANDRA JOSHI
OFFICE NO.304, JAI GANESH VISHWA, VISHRANTWADI, PUNE-411015.

Proposed to be Used
DELHI
PROVISION OF SERVICES RELATING TO SOFTWARE PROGRAMMING & DEVELOPING, DOMAIN NAINE DOMAIN NAME FOR IDENTIFICATION OF USERS, GLOBAL COMPUTER NETWORK, DESIGN & DEVELOPMENT OF COMPUTER HARDWARE & SOFTWARE, COMPUTER PROGRAMMING, COMPUTER SOFTWARE DESIGN, UPDATING OT"COMPUTER SOFTWARE, TECHNICAL SUPPORT SERVICES. DESIGN AFRONIC PAGES AND WCHSIIES. TROUBLE SHOOTING OF COMPILER HARDWARE OF SOFTWARE, SERVICES INCLUDED IN CLASS 42
FIT
3687366  25/11/2017
QUINTILLION MEDIA PRIVATE LIMITED
403, Prabhat Kiran, 17 Rajendra Place, New Delhi 110008

Body Incorporate

Address for service in India/Attorney address:
AISHWARYA NARGOLKAR
15, PUSHKAR, PATHARE MARG, DADAR ( W ), MUMBAI--400 028

Used Since :18/07/2017

DELHI

Hosting of websites and webpages designing and development of computer software and computer programming
3689249  28/11/2017
MOHIT JAIN
F-7, ARYA SAMAJ ROAD, UTTAM NAGAR, NEW DELHI-110059
SERVICE PROVIDER

Proposed to be Used

DELHI

COMPUTER PROGRAMMING, COMPUTER SOFTWARE DESIGN, COMPUTER SYSTEM DESIGN, COMPUTER SOFTWARE CONSULTANCY, ELECTRONIC DATA STORAGE SOFTWARE AS A SERVICE [SAAS], TECHNOLOGICAL CONSULTANCY, WEB SITE DESIGN CONSULTANCY, RENTAL OF WEB SERVERS, TECHNOLOGICAL CONSULTANCY, TECHNICAL PROJECT STUDIES, SERVER HOSTING, PROVIDING SEARCH ENGINES FOR THE INTERNET
3689986  29/11/2017

BALI SINGH
H NO E-45 FIRST FLOOR ERA-1 BARNALA ROAD SIRSA HARYANA-125055
SERVICE PROVIDER

Address for service in India/Agents address:
ACTIVE REGISTRATION SERVICE.
12/ 23, 2ND FLOOR, WEST PATEL NAGAR, NEW DELHI- 110 008.

Proposed to be Used
DELHI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO, INDUSTRIAL
ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER SOFTWARE, SOFTWARE
DEVELOPMENT, PROGRAMMING AND IMPLEMENTATION, COMPUTER SOFTWARE DESIGN, INSTALLATION OF
COMPUTER SOFTWARE, WEB SITE DESIGN CONSULTANCY
GURCHARAN SINGH
trading as; ECO ENERGIES
SHOP NO 16 GANDHI MARKET, UAGGARSAIN, SIRSA-125055 HARYANA, INDIA
SERVICE PROVIDER
Address for service in India/Agents address:
ACTIVE REGISTRATION SERVICE.
12/ 23, 2ND FLOOR, WEST PATEL NAGAR, NEW DELHI- 110 008.
Used Since: 21/02/2012
DELHI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND . DESIGN RELATING THERETO, INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER SOFTWARE, SOFTWARE DEVELOPMENT, PROGRAMMING AND IMPLEMENTATION, COMPUTER SOFTWARE DESIGN, INSTALLATION OF COMPUTER SOFTWARE, WEB SITE DESIGN CONSULTANCY INSTALLATION OF COMPUTER SOFTWARE, WEB SITE DESIGN CONSULTANCY
GLOBAL CAR GROUP PTE LTD.
1, ROBINSON ROAD, # 18-00, AIA TOWER, SINGAPORE-048542.

Address for service in India/Agents address:
VUTTS & ASSOCIATES

Proposed to be Used
DELHI
Hosting Website Featuring An Online Marketplace Of Automobiles, Providing Online Non-Downloadable Web Based Software Tools For Use By Automotive Dealerships In The Field Of Marketing And Reputation Management Which Allows Automotive Dealerships To Collect And Monitor Customer Reviews And Post Customer Reviews To The Dealer”S Review Website, Retail Sale Of Automotive Goods, Technical Consulting In The Field Of Automobile Engineering Being Services
3728263  16/01/2018
SMT. ZAKIA SERAJ
trading as ;INFINITO DESIGN STUDIO
2151/8A, NEW PATEL NAGAR, NEW DELHI-110008
SERVICE PROVIDER
Address for service in India/Agents address:
KAMAL TRADE MARK & LIAISON SERVICE BUREAU
D-4/1, IIND FLOOR, RANA PRATAP BAGH, DELHI - 110 007.
Proposed to be Used
DELHI
INTERIOR DESIGN, FURNITURE DESIGN, PRODUCT DESIGN, ARCHITECTURAL INTERIDESIGN
3731405   19/01/2018
HANGZHOU XIAOMUJI SOFTWARE TECHNOLOGY CO., LTD.
Room 154, Block 1, No. 2961 Yuhangtang Road, Cangqian Street, Yuhang District, Hangzhou, Zhejiang, P. R. China
A corporation organized and existing under the laws of P. R. China

Address for service in India/Agents address:
LALL LAHIRI & SALHOTRA
PLOT.NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.

Proposed to be Used
DELHI
Technical research; quality testing; meteorological information; vehicle roadworthiness testing; industrial design; dress designing; software as a service [SaaS]; electronic data storage; maintenance of computer software; cloud computing; computer technology consultancy; cartography services; installation of computer software; information technology [IT] consultancy.
3785665   22/03/2018
ANALYTIC EDGE PRIVATE LIMITED
# 51, KODIHALLI, HAL II STAGE, BANGALORE – 560008
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; Industrial analysis and research services;
Design and development of computer hardware and software

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3812261  20/04/2018

MR. ROBIN VALANARASU TRADING AS: WEB INBOX
9/62, 1ST FLOOR, OPP. SHREE ENTERPRISES, BEHIND MANTHAN RESTAURANT LANE, M. G. ROAD, MOTILAL NAGAR
NO. 2, GOREGAON (W), MUMBAI- 400104, MAHARASHTRA, INDIA

Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used

MUMBAI

CREATION, DESIGN, HOSTING, DEVELOPMENT, AND MAINTENANCE OF WEBSITES, APPLICATION SERVICE PROVIDER
SERVICES, COMPUTER SOFTWARE DEVELOPMENT SERVICES
3814300  23/04/2018
MISS. SHREEYA BHARAT JAIN
4, Sonnet Villas, Near Madhur Sweets, Sawarkar Nagar, Gangapur Road, Nashik – 422013.
Sole Proprietor

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
Designing Of Digital Art, Graphic Arts Designing, Design Of Interior Decor, Packaging Design, Architecture and Animation Designing, Painting, Sculpture, Website Designing; Maintenance of websites, Design And Development Of Computer Hardware And Software.
Area restricted to the state of MAHARASHTRA.
3830857  11/05/2018
GAURAV KUMAR JAT
27, Ramnagar Society, Godi Road, Dahod – 389151, Gujarat
Proprietor
Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :23/04/2018
AHMEDABAD
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL
ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE,
CREATING AND MAINTAINING WEB SITES FOR OTHERS, HOSTING COMPUTER SITES [WEB SITES], WEB SITE DESIGN
CONSULTANCY
IN USE.
M/S. CALIBEHR BUSINESS SUPPORT SERVICES PRIVATE LIMITED
ABEL INDUSTRIAL ESTATE, SAKIVIHAR ROAD, OPP. JOHN BAKER, ANDHERI (E), MUMBAI – 400 072, MAHARASHTRA, INDIA
Private Limited

Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India

Used Since: 21/06/2006

MUMBAI

COMPUTER PROGRAMMING SERVICES, COMPUTER SOFTWARE SERVICES FOR APPLICATION DEVELOPMENT, WEBSITE DEVELOPMENT, WEB PORTAL DESIGN, COMMISSIONED WRITING OF COMPUTER PROGRAMMES, SOFTWARE AND CODE FOR THE CREATION OF WEB PAGES ON THE INTERNET, DEVELOPMENT AND TESTING OF SOFTWARE, SOFTWARE MAINTENANCE SERVICES, MOBILE APPLICATION DEVELOPMENT, COMPUTER SYSTEM DEVELOPMENT, COMPUTER SOFTWARE SOLUTIONS, INSTALLATION, DEVELOPMENT, REPAIR AND MAINTENANCE OF COMPUTER HARDWARE AND SOFTWARE SERVICES, COMPUTER RENTAL SERVICES
3845124 28/05/2018
SANDIP SUBHASH ARSUDE
Office No. 904, 9th Floor, Sidhharth Towers, Opposite Contacare Eye Care Hospital, Sangam Press Road, Near Karishma Society, Kothrud 411029, Maharashtra, India
Individual (Sole proprietorship firm)

Address for service in India/Attorney address:
ROHIT NITIN DESHPANDE
Inventillect Consultants, C-35, New Lawyers Chambers, District Court, Shivaji Nagar, Pune 411005, Maharashtra, India

Proposed to be Used
MUMBAI

Handwriting analysis; Graphology; Signature verification; Designing of logos and corporate identities

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE TRADE MARK. THE TRADE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION. International Institute of Graphology.
PALLAVI GOYAL COUTURE PRIVATE LIMITED
Shop No. 4/A, New Sujata Chs Ltd, Juhu Tara Road, Mangelwadi, Shivaji Nagar, Juhu, Mumbai - 400049
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Dress designing, Dress designing services, Jewellery design, Design of jewellery.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3890422  17/07/2018
SUPR INFOTECH SOLUTIONS PRIVATE LIMITED
B1-006, Lower Ground Floor, Boomerang Chandivali Farm Road, Powai Mumbai Mumbai City MH 400072 IN
Active
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since :23/12/2016
MUMBAI
Software as a Service ("SAAS") including but not limited to design, development, updating and management of
downloadable and non-downloadable software, namely, mobile application and web platform; providing SAAS, namely,
mobile application & web platform for delivery of goods to customers upon orders therefrom via the said web platform or
the mobile and technical support services; design, development and hosting a website allowing users to search, browse,
and purchase goods of others; providing temporary use of downloadable software for browsing, comparing, and
purchasing consumer goods of others; providing temporary use of downloadable software for ordering delivery services;
providing a website and application featuring technology that allows users to search, access and browse food items; all
being services covered under Class 42.
3902063  30/07/2018
MR. PRAVEEN PATIL TRADING AS INCHES INTERIORS
191/A, 1st Floor, Nirmal Building, Chatrapati Nagar, Ring Road, Nagpur- 440 015
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTORS
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used
MUMBAI
Advisory, consultancy And design Services
3912947  10/08/2018
CHOKSHI TRAINING AND EDUCATIONAL SERVICES LLP
103, 1st Floor, Sharda Chambers, 15, Sir V. Thackersey Marg, Mumbai - 400020
Active LLP
Address for service in India/Attorney address:
LAWOFFICESOFDIVYABAHL
401-402, DALAMAL TOWERS, FREE PRESS JOURNAL ROAD, NARIMAN POINT, MUMBAI-400021
Used Since :01/01/2018
MUMBAI
Technological services and research and design relating thereto; industrial analysis and research services, design and development of computer hardware and software, cloud seeding, cloud computing, computer programming, computer software design, computer system analysis, computer software consultancy, computer technology consultancy, conversion of computer programs and data, other than physical conversion, electronic data storage, information technology [IT] consultancy, providing information on computer technology and programming via a web site, installation of computer software, maintenance of computer software, monitoring of computer systems by remote access, software as a service [SaaS], updating of computer software
KC9O21O

3924731  23/08/2018

KARALKAR CHANDRASHEKHAR 9O21O PRIVATE LIMITED
A 401, Jaydev Tower, Sector 9, Charkop, Kandivali (W), Mumbai 400067, Maharashtra, India

Address for service in India/Attorney address:
PARESH ACHAREKAR
E-201, Sai Paradise CHS Ltd, Plot No. 64, Sector-8A, Airoli, Navi Mumbai-400708.

Proposed to be Used
MUMBAI

DESIGNING; PRODUCT DESIGN; WATCH DESIGN; DESIGN OF CLOTHING, FOOTWEAR AND HEADGEAR; JEWELLERY DESIGN; DESIGN OF CLOTHING ACCESSORIES; DESIGN OF FASHION ACCESSORIES; DESIGN SERVICES RELATING TO INTERIOR DECORATING FOR HOMES; DESIGN OF ARTWORK AND RESEARCH RELATING TO DESIGN INCLUDED UNDER CLASS 42
TRIAXIS

3933938  03/09/2018
AVANT INSIGHTS PRIVATE LIMITED
Flat No. 4, Akshay Apartment S No 89 90 91, Sahakarnagar Pune, 411009 Maharashtra, India
Private Limited Company

Address for service in India/Attorney address:
VIVEK SUBHASH SADHALE
Level 3, Sargam Tower, Neelkamal Society, Near Rajaram Bridge, Karvenagar, Pune - 411052
Used Since :01/03/2016

MUMBAI
Software consultancy; Design and development of software for website development; Software as a service [SaaS]; Software engineering; Platform as a service [PaaS]; Programming of software for Internet platforms; Development of computer software application solutions; Planning, design, development and maintenance of online websites for third parties; Development of operating system software; Programming of operating software for computer networks and servers; Customizing computer software.
AVANT INSIGHTS PRIVATE LIMITED
Flat No. 4, Akshay Apartment S No 89 90 91, Sahakarnagar Pune, 411009 Maharashtra, India
Private Limited Company

Address for service in India/Attorney address:
VIVEK SUBHASH SADHALE
Level 3, Sargam Tower, Neelkamal Society, Near Rajaram Bridge, Karvenagar, Pune - 411052

Used Since :01/03/2016

MUMBAI
Software consultancy; Design and development of software for website development; Software as a service [SaaS]; Software engineering; Platform as a service [PaaS]; Programming of software for internet platforms; Development of computer software application solutions; Planning, design, development and maintenance of online websites for third parties; Development of operating system software; Programming of operating software for computer networks and servers; Customizing computer software.
FEBATECH

3962401  03/10/2018

FEBAZMART INFOTECH PRIVATE LIMITED
H NO 8 501 BRUNDAVAN NAGAR 2ND LINE LAWYER PETA NEAR SAI ENCLAVE ONGOLE PRAKASAM 523001

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI

computer programming, computer software design, computer system design, computer software consultancy, computer technology consultancy, creating and maintaining web sites for others, hosting computer sites [web sites], information technology [IT] consultancy, providing information on computer technology and programming via a web site, technological consultancy, Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development
3971889  12/10/2018
DIPTI SINGLA
1904-C, Raheja Vistas, Raheja Vihar, Powai, Mumbai - 400072, Maharashtra
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :29/10/2015
MUMBAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL
ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.
3981591 24/10/2018
PLAY GAMES24X7 PRIVATE LIMITED
401, 4th FLOOR, Building No.16, Wing-B Interface Complex, Off Link Road, Malad (West) Mumbai, City, Maharashtra, 400064
A company incorporated under the Companies Act

Address for service in India/Attorney address:
CEREBRAL DIMENSIONS
S-01, Haware Fantasia Business Park, Plot No. 47, Sector - 30A, Vashi, Navi Mumbai - 400 705.

Proposed to be Used
MUMBAI
PROGRAMMING, DESIGNING, HOSTING AND MAINTENANCE OF WEBSITES ON THE INTERNET AND WAP SITES, GAME SOFTWARE FOR COMPUTERS, DIGITAL OR ANALOG TELEVISION DECODERS, MOBILES AND PERSONAL DIGITAL ASSISTANTS; COMPUTERIZED ONLINE SERVICES FOR TEMPORARY USE OF NONDOWNLOADABLE COMPUTER GAME SOFTWARE; PROVIDING ONLINE INTERACTIVE DISCUSSION FORUM FOR REALTIME INTERACTION BETWEEN COMPUTER USERS; PROVIDING ONLINE COMPUTER DATABASE IN THE FIELDS OF COMPUTER HARDWARE AND SOFTWARE ALL BEING SERVICES INCLUDED IN CLASS 42

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.. App.no.3981601..
SECURITY SOFTWARE & SOLUTIONS LLP
601/602, PARASNATH BUILDING, SUDHA PARK, GARODIA NAGAR, GHATKOPAR (EAST), MUMBAI - 400077.
Limited Liability Partnership (LLP)

Address for service in India/Attorney address:
JURIS MOUNT
Juris Mount, Level 13, Platinum Techno Park, Plot Nos. 17 & 18, Sector 30A, Vashi, Navi Mumbai -400705.

Proposed to be Used

MUMBAI

Computer security consultancy; Data security consultancy; Internet security consultancy; Leasing of Internet security programs; Leasing of Internet security programmes; Rental of Internet security programmes; Programming of Internet security programmes; Electronic storage of files and documents; Conversion of data or documents from physical to electronic media; Design and development of Internet security programmes; Development and maintenance of computer software; Customized design of computer hardware and software; Software engineering services for data processing programmes; Research and consultancy services relating to software; Testing services for computer hardware and software; Maintenance, updating and design of computer software; Troubleshooting of computer software problems [technical support]; Research in the field of computer software; Development of computer software for data processing; Maintenance of computer software for data processing; Consultancy in the field of computer software; Consultancy in the field of software design; Design and development of computer database software; Design and development of data processing software; Design and development of image processing software; Design and development of data retrieval software; Programming of software for e-commerce platforms; Design, development and programming of computer software; Installation, maintenance, repair, updating and upgrading of computer software; Design and development of computers and computer programmes.
4023819  11/12/2018
MR. HITENKUMAR PRAKASH PARMAR
B-611, Rudra Enclave, Opp. Flamingo, Althan Bhimrad Canal Road, Althan, Surat-395017
Individual

Address for service in India/Attorney address:
NILESH DEOKAR
S-14,Heta Complex,Nr.L.P.Savani School, Honey Park Road, Adajan,Surat(Gujarat)

Proposed to be Used
AHMEDABAD

Computer software design and development services for others; design of computer software for use in workplace automation; design of computer software for automating data processing; design of computer software to automate work flow, design of computer software to automate manual processes and to automate the integration of computer applications, systems, and devices; computer consulting services; data processing, work flow, task management, and business processes; consulting services in the field of automation of manual processes and automation and integration of computer applications, systems, and devices.
4054021  11/01/2019
M/S SHRI SAI SOFTPRO SOFTWARES PRIVATE LIMITED
10, Sindhu Nagar, Azad Path Murlipura, Jaipur, RJ 302013 IN
Private Limited Company

Address for service in India/Attorney address:
RAKESH SHARMA
2,ANAND COLONY-B,MURLIPURA, JAIPUR-302039
Used Since :07/10/2015

AHMEDABAD
Design and Development of Computer Hardware and Software, scientific and technological services and research and
design relating thereto, Included in Class 42
4063173  21/01/2019
PLEXUS WEB LLP
B-503, VASUPUJA SMRUTI SOCIETY, NEAR SATYAGRAH CHHAVNI, SATELITE, AHMEDABAD – 380 015, GUJARAT,
INDIA
partnership firm
Address for service in India/Attorney address:
REGAL AND REGAL
REGAL HOUSE, RAIYARAJ PARK, OPP. J.M.C. NAGAR FLATS, B/H. PAVANDHAM FLATS, RAIYA ROAD, RAJKOT-360007
Proposed to be Used
AHMEDABAD
PROGRAMMING OF SOFTWARE FOR INTERNET PORTALS, CHATROOMS, CHAT LINES AND INTERNET FORUMS,
SOFTWARE DEVELOPMENT, COMPUTER SOFTWARE DESIGN, SOFTWARE MAINTENANCE- INCLUDING IN CLASS-42
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. NA, Sale of goods is
restricted in the state of Gujrat only.
4069957   29/01/2019
MITESH S. GANATRA PROPRIETOR OF MY HOSTING PROVIDER
3-A, EMPIRE BUILDING, ABOVE HAVEMORE ICE CREAM, NEAR BIG BITE, RAICE COURSE RING ROAD, RAJKOT-360001
GUJARAT, INDIA
Individual (Sole Proprietor)
Address for service in India/Attorney address:
RAMESH G. SABAD
YADUNANDAN 3-KISHANPARA B/H OLD CANCER HOSPITAL OPP SHREE PALACE RAJKOT - 360001, GUJARAT, INDIA.
Proposed to be Used
AHMEDABAD
DESIGN, CREATION, HOSTING, MAINTENANCE OF WEBSITES FOR OTHERS; COMPUTER SERVICES, NAMELY, SEARCH ENGINE OPTIMIZATION; GRAPHIC DESIGN SERVICES; SEARCHING AND RETRIEVING INFORMATION, SITES, AND OTHER RESOURCES AVAILABLE ON COMPUTER NETWORKS FOR OTHERS; COMPUTER SERVICES, NAMELY, MONITORING, TESTING, ANALYZING AND REPORTING ON THE INTERNET TRAFFIC CONTROL AND CONTENT CONTROL OF THE WEBSITES OF OTHERS; COMPUTER SERVICES, NAMELY, HOSTING ON-LINE INTERACTIVE PUBLIC CALENDARS THAT ALLOW MULTIPLE PARTICIPANTS TO SHARE EVENT SCHEDULES, FACILITY RESERVATIONS, AND TRANSPORTATION REQUESTS; PROVIDING A WEB SITE THAT GIVES COMPUTER USERS THE ABILITY TO UPLOAD, EXCHANGE AND SHARE PHOTOS; REMOTE COMPUTER BACK UP SERVICES; PARKING DOMAIN NAMES FOR OTHERS, NAMELY, PROVIDING COMPUTER SERVERS FOR FACILITATION OF THE STORAGE OF DOMAIN NAME ADDRESSES, DOMAIN NAME REGISTRATION SERVICES; AUTHENTICATION, ISSUANCE AND VALIDATION OF DIGITAL CERTIFICATES; PROVIDING USER AUTHENTICATION SERVICES IN E-COMMERCE TRANSACTIONS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE HOST.
MICROLEAF SOFTWARE TECHNOLOGIES PRIVATE LTD
trading as: MICROLEAF SOFTWARE TECHNOLOGIES PRIVATE LTD
NO. 23/1, ALAGIRI NAGAR, VADAPALANI, CHENNAI - 600 026
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY
Used Since: 01/01/2019

CHENNAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO, INDUSTRIAL ANALYSIS AND RESEARCH SERVICES, DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
SmartCECL

4142000  09/04/2019

COGNERIUM ROBOTIC LABS PRIVATE LIMITED
Plot No. 15-31-S3, Unit No.518, 5th Floor, Manjeera Majestic Commercials, JNTU-HITECH CITY RD Hyderabad Hyderabad -500085
Information Technology
PRIVATE LIMITED COMPANY

Proposed to be Used

CHENNAI

Provides technological services and Design, Develop, implement, data recovery, updating and maintenance of computer software relating to Current Expected Credit Loss (CECL), Financial risk analysis and relating thereto, including advisory and consultancy services.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4149945 17/04/2019
B4U BROADBAND INDIA PRIVATE LIMITED.
Plot No. 114, Road No. 15, Next to SRL Ranbaxy, MIDC, Andheri (East), Mumbai – 400093.
Private Limited Company
Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.

Proposed to be Used
MUMBAI
hosting multimedia entertainment and educational content for others; hosting computer websites; hosting databases;
hosting of software; hosting of weblogs; web portal services (designing or hosting); provision of information, advice and
consultancy services in relation to all of the aforementioned services; providing temporary use of non-downloadable
analytics software, that provides statistics about the behavior of viewers of online videos, movies, pictures, images, text,
photos, games, and other user generated content; hosting multimedia content for others; providing a website where
advertisers, marketers, partners and content providers can reach, engage, and interact with online users; design and
development of computer hardware and software; providing temporary use of non-downloadable software; providing
temporary use of non-downloadable software to enable uploading, capturing, posting, showing, editing, playing,
streaming, viewing, previewing, displaying, tagging, blogging, sharing, manipulating, distributing, publishing,
reproducing, or otherwise providing electronic media, multimedia content, videos, movies, pictures, images, text, photos,
user-generated content, audio content, and information via the Internet and other communications networks; providing
temporary use of non-downloadable software to enable sharing of multimedia content and comments among users;
providing temporary use of non-downloadable software to enable content providers to track multimedia content;
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1784221.
M/S. NK SQUARE SOLUTIONS
#501, HIG 541-542, YASHODA'S PRIDE, KPHB 6TH PHASE, KUKATPALLY, HYDERABAD -500072, TELANGANA.
Partnership Firm

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Used Since :05/02/2018

CHENNAI
SOFTWARE DEVELOPMENT, PROGRAMMING AND IMPLEMENTATION; HOSTING SERVICES, SOFTWARE AS A SERVICE, AND RENTAL OF SOFTWARE.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
NIYO

4210893  19/06/2019
FINNEW SOLUTIONS PRIVATE LIMITED
5th Floor, Delta Block, Sigma Technology Park, Varthur Road, Whitefield Phase II, Bangalore - 560066

Address for service in India/Attorney address:
BINDU SHARMA
ORIGIIN IP SOLUTIONS LLP 213, SOBHA AQUAMARINE SARJAPUR OUTER RING ROAD BANGALORE - 560103

Proposed to be Used
CHENNAI
Design and development of computer software, mobile applications and webpages on the internet for providing financial services and electronic payment processing; Design and development of computer software and mobile applications as a downloadable software or Software as a service [SaaS] for processing, analysis and presentation of financial data; Design and development of computer software and mobile applications for accessing financial data, processing electronic payments, currency exchange, deposits, loans, insurances and investment transactions; Design, development, and distribution of software and mobile application to operate prepaid cards, credit cards and debit cards; Design, development, and distribution of software and hardware tools for above mentioned services included in class 42
Proposed to be Used

CHENNAI

Services being provision of financial information via a website, design of information systems relating to finance, programming and maintenance of software in the field of e-commerce, provision of online non-downloadable software for data management and processing of electronic payments, development of computing methods and algorithms and software design and development for mobile applications.
Proposed to be Used

CHENNAI

Services being provision of financial information via a website, design of information systems relating to finance, programming and maintenance of software in the field of e-commerce, provision of online non-downloadable software for data management and processing of electronic payments, development of computing methods and algorithms and software design and development for mobile applications.

The tagline will be used only in association with the Label. The Applicant does not claim exclusive rights for use of the words 'full' or "service" or "power". The mark shall be used as a ‘whole’.
EVDENS

4215475   24/06/2019

VGLENS SOLUTIONS PRIVATE LIMITED
F8, ROSE APARTMENT, DOOR NO 2 2ND MAIN ROAD, ANNA NAGAR EAST CHENNAI - 600102

THE TRADEMARK ACT - 1999

Address for service in India/Agents address:
VISWANATH VENKATESH
MANAS, PLOT NO.47 & 48, KRISHNAVENI NAGAR, NORTH STREET, MUGALIVAKKAM,CHENNAI-600125

Proposed to be Used
CHENNAI

Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
4217115  26/06/2019
SIYADHA
FARHANA MANZIL, HOUSE NO:AP 16-101/3, PANDIYOODU, KALATHUKAL, ARUVIKARA.P.O, TRIVANDRUM, KERALA-695564.
Proprietorship
Address for service in India/Attorney address:
EXCELLA GLOBAL SOLUTIONS
TC:17/1254 (20), SL COMPLEX, OPP.SK HOSPITAL, EDAPAZHINJI, TRIVANDRUM-695006.
Used Since :12/01/2012
CHENNAI
SERVICES RELATED TO INTERIOR DESIGNING.
Proposed to be Used

CHENNAI

Scientific and technological services, research and design relating thereto; Design, development, updating and management of downloadable and non-downloadable software, namely, mobile application and web platform; Hosting of platforms on the Internet; Software as a service [SaaS]; Application service provider (ASP); Electronic data storage services; Design and development of data storage and data processing systems; Computer programming for data processing, data warehousing and communication systems; Encryption, decryption and authentication of information, messages and data
PUZZOLANA
4222668 02/07/2019
PUZZOLANA MACHINERY FABRICATORS (HYDERABAD) LLP
D-11, Phase-1, Jeevintel, Hyderabad - 500055
A Limited Liability Partnership Firm
Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.
Used Since :01/01/1977

CHENNAI

Product development consultancy; Engineering consultancy services; Quality assurance consultancy; Consultancy relating to laboratory testing; Construction drafting and consultancy relating thereto; Consultancy in the field of Engineering; Consultancy in the field of design; Technical consultancy relating to product development; Consultancy relating to technical and scientific monitoring; Consultancy relating to technical and scientific analysis; Research and consultancy services relating to software; Consultancy in the field of technological research; Consultancy in the field of industrial research; Technical consultancy in the field of environmental engineering; Technical consultancy in the field of pollution detection; Consultancy services in the field of technological development; Technical consultancy in the field of light engineering; Consultancy in the field of office and workplace automation; Consultancy in the field of architecture and construction drafting; Product development consultancy for inventors in the field of engineering; Technological consultancy in the fields of energy production and use; Product development consultancy for inventors in the field of artificial science; Product development consultancy for inventors in the field of engineering cybernetics; Research, development, analysis and consultancy services in the field of engineering; Engineering research; Engineering design; Engineering; Engineering services; Engineering surveying; Engineering research services; Plant engineering services; Chemical engineering services; Civil engineering; Construction engineering services [construction planning]; Design and development of engineering products; Product development consultation for inventors in the field of mechanical engineering; Testing of apparatus in the field of electrical engineering for certification purposes; Marine engineering [design and development of watercraft propulsion, on-board systems and oceanographic technology]; Mining exploration services; Exploration services in the field of the mining industry; Mineral exploration; Mineral exploration services; Engineering services relating to energy supply systems; Engineering services relating to gas transport and supply systems; Engineering; Electrical engineering; Plant engineering; Engineering services; Engineering surveying; Mechanical engineering; Civil engineering services; Engineering research services; Plant engineering services; Environmental engineering services; Chemical engineering services; Engineering research; Surveying and engineering; Mechanical engineering services; Engineering design services; Architectural and engineering services; Construction engineering services [construction planning]; Development of engineering products; Scientific research and analysis services; Scientific research in the field of energy; Consultancy in the field of scientific research; Scientific and technological services and research and design services related thereto; Providing information and data relating to scientific and technological research and development; Design services; Technical design; Engineering design; Product design; Industrial design; Architectural design; Technical design services; Industrial product design; Engineering design services; Design of mechanical components; Industrial product design services; Product design and development; Design of building exteriors; Design of engineering products; Construction engineering services [construction design]; Product design and development services; Technical design services relating to electricity plants; Technical design and planning of water purification plants; Research, design and development of communication systems; Preparation of reports relating to technological research; Scientific and medical research and development services; Research services in the field of engineering; Research in the field of mechanical engineering; Preparation of reports relating to scientific research; Computer aided scientific research, testing and analysis services; Research relating to building construction or city planning; Providing information about industrial analysis and research services; Research and development services in the field of diagnostic preparations; Research and development services relating to measuring and regulating technology; Providing online information about industrial analysis and research services; Testing and research services in the field of civil engineering; Testing and research services relating to machines, apparatus and instruments; Testing and research services in the field of preventing pollution; Scientific and technological services and related research and design services; Industrial analysis and research services in the field of chemistry; Providing technical advice in the field of scientific and industrial research; Research, development, analysis and consultancy services in the field of engineering; Provision of information and data relating to scientific and technological research and development.
PAZHERI
4226127 05/07/2019
PAZHERI PROPERTIES AND DEVELOPERS PVT. LTD
PAZHERI PLAZA, MANNARKKAD, PALAKKAD - 678 582, KERALA, INDIA

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Used Since :15/01/2007

CHENNAI
Surveying of real estate, Design services relating to real estate, Preparation of reports relating to real estate planning,
Evaluation and testing of real estate for the presence of hazardous material
4228694  08/07/2019
M/S MAARK CIVIL ENGINEERING SERVICES (P) LTD
# A-BLOCK, FLAT NO: 1106, GOLF VIEW APARTMENTS, NANAKRAMGUDA, GACHIBOWLI, RANGA REDDY DIST, HYDERABAD- 500032, TELANGANA STATE, INDIA.
SERVICES
Address for service in India/Agents address:
KALVA NIRMAL KUMAR
FLAT NO. 309, "B" BLOCK, MAHAVEER APARTMENTS, KING KOTHI, HYDERABAD - 500 029, A.P.
Proposed to be Used
CHENNAI
CIVIL ENGINEERING SERVICES, SURVEYING, BUILDING RESEARCH SERVICES, PREPARATION OF REPORTS RELATING TO TECHNICAL PROJECT STUDIES FOR CONSTRUCTION PROJECTS, SOIL TESTING SERVICES
MR. SANJAY K. LULLA, TRADING AS M/S. SRI INTERIORS.

No: 44-A, New No: 30, Cowley Brown Road, R.S. Puram (East), Coimbatore-641002, Tamilnadu, India.

Service Provider

Address for service in India/Attorney address:
C. MANGAYARKARASI
NO. 189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.

Used Since: 30/11/2004

CHENNAI

Interior Design and Consultancy Services relating to Interior Design.
4232680  11/07/2019
SWAN ENVIRONMENTAL PRIVATE LIMITED
PLOT NO: 922 & 935, SWAMI AYYAPPA CO-OP SOCIETY, MADHAPUR, HYDERABAD-500 081, TELANGANA, INDIA
A Private Limited Company

Address for service in India/Agents address:
PRADEESH P.L.
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.
Used Since :15/05/1992

CHENNAI
Water analysis; Digital watermarking; Water quality monitoring; Digital watermarking services; Water quality control services; Monitoring of water quality; Analysis of water quality; Technical design and planning of pipelines for gas, water and waste water; Technical design and planning of water purification plants; Water quality monitoring services; Creation of control programs for automated measurement, assembly, adjustment and related visualization; Laboratory research; Laboratory testing; Scientific laboratory services; Analytical laboratory services; Leasing of laboratory instruments; Environmental testing of noise pollution.
4266367  16/08/2019
ODYSSEY TECHNOLOGIES LIMITED
trading as ;ODYSSEY TECHNOLOGIES LIMITED
5" FLOOR, DOWLATH TOWERS, 63, TAYLORS ROAD, KILPAUK, CHENNAI 600 010
SERVICE PROVIDER
A COMPANY INCORPORATED UNDER THE COMPANIES ACT,1956
Used Since :29/03/2019
CHENNAI

Computer Security Technology, Data Encryption Services, Information Technology Related Service, Software As A Service included in Class 42
21Dojo
4308939  01/10/2019
INNOVATION SCALEUP ADVISORS PRIVATE LIMITED
99-100, Prestige Towers, 9th floor, Bhive Workspace, Residency road, Shantala Nagar
Company limited by Shares
Address for service in India/Attorney address:
JURIS CORP
4/2 Kheny chambers, Cunningham road, next to Cottage Industries Exposition, Bengaluru, Karnataka 560052
Used Since :04/10/2018
CHENNAI
Platform as a Service (PaaS).
4313693 05/10/2019
ENGINEER.AI INDIA PRIVATE LIMITED
Ground Floor, Building No- 77B, IFFCO Road, Sector- 18, Gurgaon, Haryana - 122015.
A Company incorporated and existing under the Companies Act.
Address for service in India/Agents address:
B.N. POOJARI
M/s. Asian Patent Bureau,73, Ashoka shopping center, Ground floor, L.T. Road, G.T. Hospital Complex, Mumbai-400001.
Proposed to be Used
DELHI
Research in the field of artificial intelligence; Providing artificial intelligence computer programs on data networks; Platforms for artificial intelligence as software as a service [SaaS]; Software development; Software development services; Development of driver software.
4313695  05/10/2019
ENGINEER.AI INDIA PRIVATE LIMITED
Ground Floor, Building No- 77B, IFFCO Road, Sector- 18, Gurgaon, Haryana - 122015.
A Company incorporated and existing under the Companies Act.
Address for service in India/Agents address:
B.N. POOJARI
M/s. Asian Patent Bureau,73, Ashoka shopping center, Ground floor, L.T. Road, G.T. Hospital Complex, Mumbai-400001.
Proposed to be Used
DELHI
Research in the field of artificial intelligence; Providing artificial intelligence computer programs on data networks; Platforms for artificial intelligence as software as a service [SaaS]; Software development; Software development services; Development of driver software.
4317750  11/10/2019
SHIKHAR AGARWAL TRADING AS TECHNO FRIEND
13-14, Keshav Nagar, Sitapur Road, Lucknow - 226020
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since :02/02/2013
DELHI
Software development, Information technology [IT] consulting services.
INSTAROUTE
4319328    13/10/2019
NEXAPP TECHNOLOGIES PRIVATE LIMITED
Flat No 406, D Wing, Patil Hill View Handewadi Road, Undri, Pune-411028, Maharashtra, India
Body Incorporate
Address for service in India/Attorney address:
LEGATARIAN IPR CONSULTANTS LLP
304, A-Wing, Pranavshree, Riddhi Siddhi Paradise, Near Manas Society, Dhayari-411041, Pune, Maharashtra, India
Used Since :29/07/2016
MUMBAI
Designing, drafting and development of computer software; scientific research and development in the field of computer software; installation, maintenance and updating of computer software; computer software consultancy; remote management of computer software applications for others; computer programming; digital data conversion of electronic information; rental of computers; creation, hosting and maintenance of websites for others; scientific and technological services, namely, research and design in the field of development of computer software; internet security consultancy; data security consultancy; computer security consultancy services; maintenance of computer software relating to computer security and prevention of computer risks; updating of computer software relating to computer security and prevention of computer risks; programming of Internet security programmes, providing computer hardware or software information online; website creation, design and maintenance services; website hosting services; application service provider (ASP) services featuring hosting computer software applications of others; application service provider (ASP) services featuring software for creating, authoring, distributing, downloading, transmitting, receiving, playing, editing, extracting, encoding, decoding, displaying, storing and organizing text, graphics, images, audio, video, and multimedia content, and electronic publications; application service provider (ASP) services featuring software for use in connection with voice recognition software and voice-enabled software applications; providing online non-downloadable software; providing search engines for obtaining data via the internet and other electronic communications networks; creating indexes of online information, sites and other resources available on global computer networks for others; electronic storage of data, text, images, audio, and video; providing a social networking website; cartography and mapping services; design and creation of visual effects and graphics for others; computer software; information, advisory and consultancy services relating to all the aforesaid being services included in class-42
4324244  18/10/2019
TVS ELECTRONICS LIMITED
249-A, Ambujammal Street, Off TTK Road, Alwarpet, Chennai, Tamil Nadu - 600018

Company
Address for service in India/Attorney address:
S ESHWAR CONSULTANTS
HOUSE OF CORPORATE AND IPR LAWS 4, AISHWARYA, 12B/177, KUMARAN COLONY, 6TH STREET, VADAPALANI, CHENNAI-600026.

Used Since :31/01/2004

CHENNAI
Research and development Services, Technical and scientific research in relation to all kinds of electronic appliances, apparatus and machines. Providing software or platform as a service namely hosted services in relation to online retailing services.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
DOTPE PRIVATE LIMITED
D-3, 902, The Legend, Sector-57, GURGAON, Gurgaon, Haryana, India, 122003.
(A Body Incorporate)

Address for service in India/Attorney address:
ADVOCATE BHIWANI BISHT
TRIOS LEGAL SERVICES, F-303 ALAKNANDA APARTMENT, RAMPURI, SURYA NAGAR, GHAZIABAD, UTTAR PRADESH - 201011.

Used Since: 10/10/2019

DELHI
Website design and development, Development and design of mobile applications, hosting and maintenance of websites, Services relating to designing, developing & implementing critical payment system software projects for use by the banking industry; development, maintenance, research, design, consultancy of software, mobile application, mobile software & computer software, upgrading & updating of software, customizing software, providing temporary use of non-downloadable software applications accessible via a web site; Providing temporary use of on-line non-downloadable software for processing electronic payments, hosting computer application software in the field of knowledge; management for creating searchable databases of information & data, hosting online web facilities for others for sharing online content, web site development & maintenance; services relating to the development of intranets, development of bank level gateways for use by the banking & financial sector thereby facilitating payment & clearing systems being services included in class 42.

- THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
THE SOUL COMPANY

4328916  23/10/2019

SOUL LEISURE PRIVATE LIMITED

trading as; SOUL LEISURE PRIVATE LIMITED

NO. 111, JAI VAYU VIHAR, KACHARAKANAHALLI, BENGALURU - 560043 KARNATAKA INDIA

A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT. 1956

Proposed to be Used

CHENNAI

ONLINE PLATFORM THAT ALLOWS A CAREFULLY SELECTED SET OF EXPERTS TO CREATE EXPERIENCES FOR CONSUMERS,
Mein Hero Bol Raha Hu

ALT DIGITAL MEDIA ENTERTAINMENT LTD
C-13, Balaji House, Dalia Industrial Estate, New Link Road, Andheri (West), Mumbai 400053
PUBLIC LIMITED COMPANY

Address for service in India/Attorney address:
GRAVITAS LEGAL
Office No. 102, 1st Floor, 11, Vikas Building, G.N. Vaidya Marg, Near Horniman Circle, Fort, Mumbai - 400001

Proposed to be Used
MUMBAI
Design and development of software.
HyLyt

4329195  23/10/2019

SOCIORAC ONLINE LLP
501A, Sears Tower, Gotri Sevasi Road main Road, Vadodara-391101

LIMITED LIABILITY PARTNERSHIP

Address for service in India/Attorney address:
YASH SURYAWALA
N/7, 1st floor, Dhavalgiri Aprtment, B/h Dr. Swadiya"s Hospital, Nr. Kuber Bhuvan, Kothi, Vadodara, Gujarat.

Proposed to be Used
AHMEDABAD

Design and development of computer software and mobile application; Design and development of computerized and online data storage systems and related services; service related to computer software integration and computer system integration; Computer and technology services for securing personal and financial information.
ProcessXE

4329325 23/10/2019

NIKUR DILIPKUMAR MODY
601, 6TH FLOOR, ARISTA-THE BUSINESS HUB, NR. RAHUL TOWER CROSS ROAD, ANANDNAGAR ROAD, SATELLITE, AHMEDABAD – 380015, GUJARAT, INDIA
ADULT, AN INDIAN NATIONAL

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015

Used Since: 06/03/2016

AHMEDABAD

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE; RESEARCH, CONSULTING, DESIGN AND DEVELOPMENT SERVICES RELATING TO SOFTWARE APPLICATION SOLUTIONS INCLUDING BUT NOT LIMITED TO PROCESS INDUSTRY, MANUFACTURING INDUSTRY AND RESEARCH INDUSTRY, MEDICAL AND PHARMACOLOGICAL RESEARCH SERVICES.
THE TEENAGER TODAY

4330493  24/10/2019
THE BOMBAY PAULINE PERIODICALS SOCIETY
58/23RD ROAD, TPS III, BANDRA (W), MUMBAI-400 050.
A trust under The Bombay Trust Act, 1950

Address for service in India/Agents address:
USHA A. CHANDRASEKHAR.
3-E1, COURT CHAMBERS, NEW MARINE LINES ROAD, MUMBAI - 400 020.
Used Since :13/05/2011

MUMBAI
Hosting of blogs; Hosting of digital content on the Internet
VIGA STUDIOS
4331305  25/10/2019
VIGA ENTERTAINMENT TECHNOLOGY PRIVATE LIMITED
26D, 2nd Floor, Veerasandra Industrial Area, Electronics City PO, Bengaluru 560100, India
A Private Limited Company incorporated as per the laws of India.
Address for service in India/Attorney address:
PRIYANK GUPTA
Stratjuris Law Partners, Office 203 & 204, Supreme Headquarters, Mumbai-Pune Highway, Mohan Nagar, Baner, Pune-411045,
Maharashtra, India.
Used Since :29/04/2019
CHENNAI
Design and development of virtual reality software; New product development; Product development services; Computer code conversion for others; Design and development of search engines; Computer software support services; Computer software technical support services; Troubleshooting of computer software problems [technical support]; Programming of multimedia applications; Hosting multimedia and interactive applications;
SOCIOLYT
4331842  25/10/2019

SOCIOLYT NETWORKING LLP
Gat No:-679/2/1, Chakan Alandi Road, Kuruli Tal:-Khed, Pune - 410501, Maharashtra
Limited Liability Partnership(LLP)

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Software development services, Design and development of software in the field of mobile applications.
4332437  26/10/2019
MASTERWORK GROUP CO., LTD.
BEICHEN SCIENCE AND TECHNOLOGY, INDUSTRY AREA, TIANJIN NEW TECHNOLOGY INDUSTRY AREA, TIANJIN,
PEOPLE'S REPUBLIC OF CHINA.
A COMPANY DULY ORGANIZED AND EXISTING UNDER THE LAWS OF CHINA
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Proposed to be Used
CHENNAI
MONITORING OF COMPUTER SYSTEMS TO DETECT BREAKDOWNS; INDUSTRIAL DESIGN; ENGINEERING DRAWING;
TECHNOLOGICAL RESEARCH; CONDUCTING TECHNICAL PROJECT STUDIES; RESEARCH AND DEVELOPMENT OF
NEW PRODUCTS FOR OTHERS; MECHANICAL RESEARCH; MATERIAL TESTING; MONITORING OF COMPUTER
SYSTEMS BY REMOTE ACCESS; QUALITY CHECKING AND TESTING.
**Trade Marks Journal No: 1943, 02/03/2020  Class 42**

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**4332845  29/10/2019**

CHINTAVARI INNOVATIONS PRIVATE LIMITED
8-3-224/8/A/15/B, PLOT NO. F-49/A, MADHURANAGAR, HYDERABAD, TELANGANA-500038, INDIA

Private Limited Company

**Address for service in India/Attorney address:**

PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

**Proposed to be Used**

CHENNAI

Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software included in class 42.
FABULA
Priority claimed from 11/06/2019; Application No. : 1968625 ;Canada
4334729   31/10/2019
TWITTER, INC.
1355 Market Street, Suite 900, San Francisco, California 94103, United States of America.
A corporation organized and existing under the laws of the State of Delaware, USA.
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.
Proposed to be Used
DELHI
Computer services; Analyzing and extracting trends, relationships, and patterns in structured and unstructured data
using artificial intelligence, machine learning, deep learning, and pattern recognition; Design and development of
computer software; design and development of computer hardware; design and development of mobile applications;
design and development of software platforms; design and development of application program interfaces (APIs); design
and development of computer systems; design and development of computer software libraries and abstractions; design
and development of computer software development tools; Building a machine learning platform; building a deep learning
platform; building a graph deep learning platform; building a geometric deep learning platform; Building feature
extraction, transformation and serving infrastructure in the fields of artificial intelligence, machine learning, deep learning,
data analytics and data mining; Computer programming; computer software integration services; installation,
maintenance, implementation, and updating of computer software and mobile applications; testing of computer software
and mobile applications; searching and retrieving information on computer networks for others; Technical support
services in the form of troubleshooting of computer hardware and software problems; Research and development in the
fields of computer software, computer hardware, mobile applications, artificial intelligence, machine learning, deep
learning, graph deep learning, geometric deep learning, data analytics and data mining; Computer engineering; Product
design and development services; product development services in the fields of software, platforms and mobile applications;
product development services in the fields of artificial intelligence, machine learning, and deep learning; Advisory services in the
field of product development and quality improvement of software, platforms and mobile applications; advisory services in
the field of product development and quality improvement in the fields of artificial intelligence, machine learning, and
deep learning; Providing non-downloadable computer software for ensuring the security of social networks and content
platforms; Providing non-downloadable computer software for detecting spam, abusive content, misinformation and disinformation online, on social networks and on content platforms; Providing non-downloadable computer software for detecting network manipulation and malicious behaviour online, on social networks and on content platforms; Providing non-downloadable computer software for improving the health of conversations online, on social networks and on content platforms; Providing non-downloadable computer software for monitoring, moderating, stopping and removing spam, abusive content, misinformation and disinformation online, on social networks and on content platforms; Providing non-downloadable computer software for notifying others of spam, abusive content, misinformation and disinformation online, on social networks and on content platforms; Providing non-downloadable computer software for analyzing the spread of spam, abusive content, misinformation and disinformation online, on social networks and on content platforms; Providing non-downloadable computer software for detecting differences how content spreads online, on social networks and on content platforms; Providing non-downloadable computer software for analyzing and scoring the authenticity and credibility of user-generated content; Providing non-downloadable computer software for artificial intelligence; Providing non-downloadable computer software for machine learning; Providing non-downloadable computer software for deep learning; Providing non-downloadable computer software for graph deep learning; Providing non-downloadable computer software for geometric deep learning; Providing non-downloadable computer software for using machine learning and deep learning algorithms and processes; Providing non-downloadable computer software for designing and developing machine learning and deep learning algorithms and processes; Providing non-downloadable computer software for training data models using machine learning and deep learning processes; Providing non-downloadable computer software for integrating trained data models with server, cloud and data infrastructure; Providing non-downloadable computer software for monitoring and evaluating the performance and impact of trained data models; Providing non-downloadable computer software for ensuring the security of social networks and content platforms using machine learning and deep learning algorithms; Providing non-downloadable computer software for detecting spam, abusive content, misinformation and disinformation online, on
social networks and on content platforms using machine learning and deep learning algorithms; Providing non-
downloadable computer software for detecting network manipulation and malicious behaviour online, on social networks
and on content platforms using machine learning and deep learning algorithms; Providing non-downloadable computer
software for improving the health of conversations online, on social networks and on content platforms using machine
learning and deep learning algorithms; Providing non-downloadable computer software for monitoring, moderating,
stopping and removing spam, abusive content, misinformation and disinformation online, on social networks and on
content platforms using machine learning and deep learning algorithms; Providing non-downloadable computer software
for notifying others of spam, abusive content, misinformation and disinformation online, on social networks and on
content platforms using machine learning and deep learning algorithms; Providing non-downloadable computer software
for analyzing the spread of spam, abusive content, misinformation and disinformation online, on social networks and on
content platforms using machine learning and deep learning algorithms; Providing non-downloadable computer software
for detecting differences how content spreads online, on social networks and on content platforms using machine
learning and deep learning algorithms; Providing non-downloadable computer software for analyzing and scoring the
authenticity and credibility of user-generated content using machine learning and deep learning algorithms; Providing
non-downloadable data processing software; Providing non-downloadable database management software; Providing
non-downloadable software for accessing, browsing and searching online databases; Providing non-downloadable
computer software for data query and data analysis; Providing non-downloadable computer software for data mining;
Providing non-downloadable computer software for determining and predicting patterns in data; Providing non-
downloadable computer software for statistical modeling; Providing non-downloadable computer software for time series
modeling; Providing non-downloadable computer software for information and data integration, analysis, and
management; Providing non-downloadable computer software for analyzing and extracting trends, relationships, and
patterns in structured and unstructured data using artificial intelligence, machine learning, deep learning, and pattern
recognition; Providing non-downloadable computer software for collecting, manipulating, analyzing, managing, storing,
searching, processing, sharing, and interacting with large data sets; Providing non-downloadable computer software for
collecting and analyzing data from software, content platforms, and mobile applications; Providing non-downloadable
computer software for sharing data, creating data visualizations, data processing and data analyzing; Providing non-
downloadable computer software development tools; Providing non-downloadable computer software used to enhance
the capabilities and features of other software, mobile applications, platforms, and non-downloadable online software;
Providing non-downloadable computer software for developing, deploying, updating and monitoring the performance of artificial intelligence, machine learning and deep learning applications; Providing non-downloadable computer software for controlling, programming and communicating with machine learning and deep learning enabled computer hardware; Providing online non-
downloadable computer software libraries; Providing online non-downloadable computer software systems; Providing
non-downloadable computer software for use as an application programming interface (API); Providing non-downloadable
computer software for use as an application programming interface (API) for use in the fields of artificial intelligence,
machine learning, deep learning, graph deep learning, and geometric deep learning; Providing non-downloadable
application programming interfaces (APIs) for use in building software applications; Providing non-downloadable
application programming interface (API) software for enabling the sharing of computer programming code with other
computer software; Providing non-downloadable application programming interface (API) for third-party software;
Providing non-downloadable application programming interface (API) software for data retrieval, upload, download,
access and management; Computer software consultancy; computer programming consultancy; computer security
consultancy; consultancy in the design and development of computer software; consultancy in the design and
development of computer hardware; consultancy in the design and development of mobile applications; Consultancy in
the fields of artificial intelligence, machine learning, deep learning, graph deep learning, geometric deep learning, data
analytics and data mining; Providing technical solutions in the field of artificial intelligence, machine learning, deep
learning, graph deep learning, geometric deep learning, data analytics and data mining; Cloud computing services,
namely cloud hosting provider services and consulting in the field of cloud computing; cloud computing services,
namely, providing virtual computer systems, virtual computer environments, and virtual storage through cloud
computing; electronic data storage services; Providing a real-time dashboard for collecting, tracking, monitoring,
processing and analyzing data.
LAB ONE METROPOLIS

4335084  01/11/2019
METROPOLIS HEALTHCARE LIMITED
250-D, UDYOG BHAVAN, HIND CYCLE LANE, WORLI, MUMBAI – 400030, MAHARASHTRA, INDIA
REGISTERED COMPANY
Address for service in India/Agents address:
MAKHJIA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD,SIDDHARTH NAGAR,THANE (E)-400603
Used Since :31/10/2012
MUMBAI
LABORATORY TESTING, LABORATORY ANALYSIS, VETERINARY LABORATORY SERVICES, BIOLOGICAL RESEARCH, CLINICAL RESEARCH AND MEDICAL RESEARCH AND CLINICAL TRIALS.
NDNC NICE DESIGNERS
4335851  01/11/2019
NAGA JYOTHI MYLAPALLI (INDIAN NATIONAL, PROPRIETOR), TRADING AS NICE DESIGNERS
Shop-No-1&2, Aditya Mansion, South Indian Kamala Nagar ECIL, Hyderabad - 500062, Telangana
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016
Used Since :01/11/2000
CHENNAI
Interiors Design
4336216  02/11/2019
SHARANU HEMANNA KADKAL
642/2, Hanuman Lane, Near Hanuman Temple, Gaondevi, Khuntawali, Ambernath West - 421501
Individual
Address for service in India/Attorney address:
BALAJI R. BARGE
M/s. VEDIC IP, E-212, 2nd Floor, Tower No.3, International Infotech park, Vashi, Navi Mumbai- 400703
Used Since :01/01/2014
MUMBAI
Scientific and technological services and research and design relating thereto; Design and development of computer hardware and software.
4336285  02/11/2019
DELVENS PRIVATE LIMITED
HN- 261, KH No- 261 FLAT NO 140 U/G/F HARI JAN BASTI NEB SARAI NEW DELHI South Delhi DL 110017 IN
Data Research and Analysis
Private Limited Company

Proposed to be Used
DELHI
Data Analysis And Research
M/S MHP INTERNATIONAL
G.T. ROAD, BATALA-143505, PUNJAB
PARTNERSHIP FIRM

Address for service in India/Agents address:
HANDA ASSOCIATES
G.T. ROAD, NEAR BECO, BATALA - 143 505, (PB.)

Used Since: 17/07/2017

DELHI

RAJAX NETWORK & TECHNOLOGY (SHANGHAI) CO., LTD.
ROOM 507, NO. 788 ZHENBEI ROAD, PUTUO DISTRICT, SHANGHAI, CHINA
A COMPANY DULY ORGANIZED AND EXISTING UNDER THE LAWS OF CHINA

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI
Docveda
4340208  06/11/2019
SAKSHI INFOTECH SOLUTIONS LLP
301, 3rd Floor, Spenta, 3rd Road, Near Samrat Hotel, Khar Station (West), Mumbai - 400052
Limited Liability Partnership

Address for service in India/Attorney address:
GAUTAM & CO. (TRADE MARKS ATTORNEYS)
103, Om CHSL, Opp. Saint Rock College, Eksar Road, Borivali (West), Mumbai-400 092, Maharashtra, India

Proposed to be Used
MUMBAI
4340657   07/11/2019
CITIXSYS TECH SOLUTIONS PRIVATE LIMITED
602, Block A, Naurang House, 21 KG Marg, Connaught Place, New Delhi 110001
Manufacturer, Merchant and Service Provider
Address for service in India/Attorney address:
BHARUCHA & PARTNERS
Equity Mansion, R-1, Nehru Enclave, New Delhi - 110019
Used Since :01/04/2011
To be associated with:
2268225
DELHI
COMPUTER SERVICES BEING COMPUTER PROGRAMMING SERVICES, COMPUTER CONSULTANCY AND TECHNICAL SUPPORT
4340659  07/11/2019
CITIXSYS TECH SOLUTIONS PRIVATE LIMITED
602, Block A, Naurang House, 21 KG Marg, Connaught Place, New Delhi 110001
Manufacturer, Merchant and Service Provider

Address for service in India/Attorney address:
BHARUCHA & PARTNERS
Equity Mansion, R-1, Nehru Enclave, New Delhi - 110019

Used Since :28/08/2002

To be associated with:
2268225

DELHI

COMPUTER SERVICES BEING COMPUTER PROGRAMMING SERVICES, COMPUTER CONSULTANCY AND TECHNICAL SUPPORT
CITIXSYS

4340661   07/11/2019
CITIXSYS TECH SOLUTIONS PRIVATE LIMITED
602, Block A, Naurang House, 21 KG Marg, Connaught Place, New Delhi 110001
Manufacturer, Merchant and Service Provider
Address for service in India/Attorney address:
BHARUCHA & PARTNERS
Equity Mansion, R-1, Nehru Enclave, New Delhi - 110019
Used Since :28/08/2002
To be associated with:
2268225
DELHI
COMPUTER SERVICES BEING COMPUTER PROGRAMMING SERVICES, COMPUTER CONSULTANCY AND TECHNICAL SUPPORT
CITIXSYS
4340662  07/11/2019
CITIXSYS TECH SOLUTIONS PRIVATE LIMITED
602, Block A, Naurang House, 21 KG Marg, Connaught Place, New Delhi 110001
Manufacturer, Merchant and Service Provider

Address for service in India/Attorney address:
BHARUCHA & PARTNERS
Equity Mansion, R-1, Nehru Enclave, New Delhi - 110019
Used Since :16/02/2004

To be associated with:
2268225

DELHI
COMPUTER SERVICES BEING COMPUTER PROGRAMMING SERVICES, COMPUTER CONSULTANCY AND TECHNICAL SUPPORT
Proposed to be Used

AHMEDABAD

IT and Software Development Consultation designing and Implementation using artificial intelligence and computer vision along with existing and modern technologies. Provision of software as a services for the customer using artificial intelligence and computer vision along with existing and modern technologies.
COLLABRAIN

4342723    09/11/2019

COLLABRAIN SYSTEMS PRIVATE LIMITED
PLOT NO: 4/A GARDEN STREET, RAJIV GANDHI NAGAR, PATTABIRAM, CHENNAI, TAMIL NADU - 600072

Private limited company

Address for service in India/Attorney address:
K.D. SHARMA
1103, NAVYUG APARTMENTS, SECTOR 43, GURUGRAM, HARYANAN, INDIA 122002

Proposed to be Used

CHENNAI

Software installation, Software design, Software engineering, Software development, Software research, Software research, Software creation, Software authoring, Information technology consultancy, Information technology consulting, Information technology services, Computer technology consultancy, Telecommunications technology consultancy, Business technology software, Information technology support services, Research relating to technology, Information technology [IT] consultancy, Information technology consulting services, Expert opinion relating to technology, Consultancy relating to membrane technology, Information technology [IT] consulting services, Professional consultancy relating to technology, Expert advice relating to technology, Consultancy relating to filtration technology,
4348037  15/11/2019
REBEL FOODS PRIVATE LIMITED
C/305, S. No. 199, 204, 206, 209, Pl No. 4+12+13, Eden Park Society, Viman Nagar, Lohegaon Pune- Maharashtra-411014
Body Incorporate
Address for service in India/Attorney address:
LEXPORT
R-1, NO. 401-402, PARK VIEW APARTMENTS HAUZ KHAS ENCLAVE, NEW DELHI 110016
Used Since :19/07/2019
MUMBAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL
ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
Mark should be read as a whole.
SRAVANA KAADUGAL

4376433    13/12/2019
EDSIX BRAIN LAB PVT LTD
#1H Module #8, 1st floor, IIT Research Park, Kanagam, Taramani, Chennai, Tamilnadu, 600113, India.
A Private Limited Company incorporated as per the laws of India.

Address for service in India/Attorney address:
PRIYANK GUPTA
Stratjuris Law Partners, Office 203 & 204, Supreme Headquarters, Mumbai-Pune Highway, Mohan Nagar, Baner, Pune-411045, Maharashtra, India.

Proposed to be Used
CHENNAI
Analysis of technical data; Technical data analysis; Online provision of non-downloadable web-based applications; Providing temporary use of web-based applications.
DOCSLEDGER

4376867    13/12/2019
MANAGE SMART SOLUTIONS
464, 2nd Floor, Udyog Vihar Phase V, Gurugram, Haryana 122016
SERVICE PROVIDER
Private Limited Firm

Proposed to be Used
DELHI

Online web application software hosted on cloud environment intended to build trust, transparency and deliver document, identity and location authentication services using technologies like Blockchain, IoT, Geo-tagging, Bio-tagging, Artificial Intelligence & Data Analytics to enable quick and smart decisions across industry domains.
4397727  04/01/2020
SUMIT SHARMA
FLAT NO.8, NARMADA BLOCK, N-6, SEC-D, PKT-6, VASANT KUNJ, SOUTH WEST DELHI, DELHI-110070 INDIA
INDIVIDUAL
Address for service in India/Attorney address:
VIKAS TYAGI
C-1025/4, INDIRA NAGAR, LUCKNOW - 226016, UTTAR PRADESH, INDIA

Proposed to be Used
DELHI
Service with regard to monitoring, managing and planning of the whole information technology it infrastructure including providing unified view and enabling visibility and control over different layers of it infrastructure, integrating various it tools and providing co-related information
4402099   08/01/2020
RAPTURE INNOVATION LABS PRIVATE LIMITED
trading as ;RAPTURE INNOVATION LABS PRIVATE LIMITED
D NO 4-45/5, DEVI ARASU COMPLEX, SURYANA, NARAYANA TEMPLE, RDKANKANADY, NAGURIKANKANADY,
MANGALORE, DAKSHINA KANNADA, KARNATAKA, 575002
Private Limited Company
Address for service in India/Attorney address:
MOHINDER VIG
E-13, UPSIDC SITE IV, KASNA ROAD, GREATER NOIDA-201308 U.P
Used Since :30/09/2019
CHENNAI
ENGINEERING SERVICES; TECHNICAL DESIGN SERVICES; TECHNICAL RESEARCH SERVICES; TECHNICAL PROJECT
PLANNING SERVICES; TECHNICAL MEASURING SERVICES AND PRODUCT DESIGN AND DEVELOPMENT SERVICES;
CONSUMER PRODUCT DESIGN; DESIGN AND DEVELOPMENT OF DIAGNOSTIC APPARATUS; DESIGN AND
DEVELOPMENT OF NEW PRODUCTS; DESIGN AND TESTING OF NEW PRODUCTS; DESIGN OF HEADGEAR; DESIGN OF
PRODUCTS; DESIGN SERVICES RELATING TO INTEGRATED CIRCUITS; DESIGNING OF ELECTRICAL SYSTEMS;
DESIGNING OF ELECTRONIC SYSTEMS; HARDWARE DESIGN; PRODUCT DEVELOPMENT CONSULTATION; PRODUCT
RESEARCH AND DEVELOPMENT.
4404360  10/01/2020
MR. ANUJ KUMAR.
RZ-2/617, GALI NO.-4, MAIN KAILASH PURI, DELHI-110045.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Interior design, Design of interior decor, Consultancy relating to interior decoration, Advisory services relating to the design of interior decor, Interior design services.
Smartility

4404917  10/01/2020

M/S. UNISERVICE TECHNOLOGY SOLUTIONS PRIVATE LIMITED
804 A, Brigade IRV Centre, Property bearing no. 73/1, Nallurahalli Village, Borewell Road, Whitefield, Bangalore - 560066
A Private Limited company incorporated under the Indian Companies Act.

Address for service in India/Attorney address:
DEEPAK VAID
TIS Legal 44/30, Dewan Rama Road, 2nd Floor, Purasaiwalkam, Chennai - 600084
Used Since :01/11/2019

CHENNAI
Design and Development of Computer Software and Hardware, Research and development of new products for others
M/S. UNISERVICE TECHNOLOGY SOLUTIONS PRIVATE LIMITED
804 A, Brigade IRV Centre, Property bearing no. 73/1, Nallurahalli Village, Borewell Road, Whitefield, Bangalore - 560066
A Private Limited company incorporated under the Indian Companies Act.
Address for service in India/Attorney address:
DEEPAK VAID
TIS Legal 44/30, Dewan Rama Road, 2nd Floor, Purasaiwalkam, Chennai - 600084
Used Since :01/11/2019
CHENNAI
Design and Development of Computer Software and Hardware, Research and development of new products for others
PINKTECH
4405142  10/01/2020
PINKTECH DESIGN PRIVATE LIMITED
F 1210 SECOND FLOOR C R PARK NEW DELHI South Delhi -110019
Private Limited Company
Address for service in India/Agents address:
VIKAS GAUTAM.
B-65, SOAMI NAGAR NORTH, NEAR PANCHSHEEL PARK, NEW DELHI110017.
Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; Industrial analysis, industrial research and industrial design services; Quality control and authentication services; Design and development of computer hardware and software
SAURAV PANT
FLAT NO R-325, JALVAYU VIHAR, SECTOR 21, NOIDA, GAUTAM BUDDHA NAGAR, U.P 201301
INDIVIDUAL
Address for service in India/Agents address:
SANDEEP GUPTA
363, Aggarwal Modern Bazar, C-33, Lawrence Road, Delhi-110035.

Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software, development of computer platforms.
ANTPOD

4406111   11/01/2020
ANTPOD DESIGNS PRIVATE LIMITED
FOA, 4 TH Floor, Old No. 24, New No. 55, Jains Advika, rd 3 Main Road, Gandhi Nagar, Adyar, Chennai, Tamil Nadu, India – 600 020
An Indian Company

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used

CHENNAI
Engineering services; vehicle design services; Scientific and technological services and research and design relating thereto; industrial analysis and research services; Product testing; Design of operating system software; Design of mechanical components; Design of tooling; Testing the functionality of machines; Maintenance of computer records; Development, updating and maintenance of databases; Process monitoring for quality assurance; Vehicle design services; Machine part design services; Development of energy and power management systems; Product design; Industrial product design; Automotive design services; Structural engineering design services; Design of specialist machinery; Research in the field of artificial intelligence; Designing of heat exchangers; Providing technical advice in the field of scientific and industrial research.
4406309  13/01/2020
QRS INSPECTION SERVICES PVT LTD
52, DAULATGANJ, INDORE, MADHYA PRADESH - 452001
DIRECTOR : MR. JAYESH AGRAWAL
Address for service in India/Attorney address:
ANURADHA AGRAWAL
305, LABBAIK REGENCY, 4/2, OLD PALASIA, INDORE - 452018 (M.P.)

Proposed to be Used
MUMBAI
TRAINING, INSPECTION, AUDIT, TESTING OF PRODUCTS AND SYSTEM CERTIFICATION SERVICES
QRS INSPECTION

4406310  13/01/2020
QRS INSPECTION SERVICES PVT LTD
52, DAULATGANJ, INDORE, MADHYA PRADESH - 452001
DIRECTOR: MR. JAYESH AGRAWAL

Address for service in India/Attorney address:
ANURADHA AGRAWAL
305, LABBAIK REGENCY, 4/2, OLD PALASIA, INDORE - 452018 (M.P.)

Proposed to be Used
MUMBAI
TRAINING, INSPECTION, AUDIT, TESTING OF PRODUCTS AND SYSTEM CERTIFICATION SERVICES
MYGASUP

4407340  13/01/2020
MYGASUP TECHNOLOGIES PVT. LTD.
D-106, VIBHUTI KHAND, GOMTI NAGAR, LUCKNOW- PIN CODE-226010, UTTAR PRADESH
Private Limited

Address for service in India/Attorney address:
KARAN SETIYA
ENNoble IP, B-17, FIRST FLOOR, SECTOR 6, NOIDA-201301 (UP)

Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
4407341  13/01/2020
MYGASUP TECHNOLOGIES PVT. LTD.
D-106, VIBHUTI KHAND, GOMTI NAGAR, LUCKNOW, PIN CODE-226010, UTTAR PRADESH
Private Limited
Address for service in India/Attorney address:
KARAN SETIYA
ENNOBLE IP, B-17, FIRST FLOOR, SECTOR 6, NOIDA-201301 (UP)
Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
SKYROB

4408250   14/01/2020
STERLITE POWER TRANSMISSION LIMITED
F-2, THE MIRA CORPORATE SUITES, 1&2, ISHWAR NAGAR, MATHURA ROAD, NEW DELHI-110065
AN INDIAN COMPANY INCORPORATED & EXISTING UNDER THE INDIAN COMPANIES ACT, 1956
Address for service in India/Attorney address:
RAJESHWARI
Amsoft Business Center, Unitech Trade Center, Sector 43, Gurugram-122002
Used Since :26/08/2019
DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
KARVY FINTECH PRIVATE LIMITED

A company incorporated in India under The Companies Act, 2013

Address for service in India/Attorney address:

K & S PARTNERS
101, Ivy Terrace, Plot no. 119, Road no. 44, Kavuri Hills, Madhapur, Hyderabad - 500 033, India

Proposed to be Used

To be associated with:

4361581, 4361585

CHENNAI

Providing temporary use of on-line nondownloadable investment software; Industrial analysis and research services in the fields of business, commerce, financial affairs; Monetary affairs; Real estate affairs including funds services, mutual funds; Investment portfolio advisory services, stock broking, commodities broking, registrar and transfer agents, and merchant banking, securities brokerage, stock exchange quotation, stock and bonds brokerage, financial information, financial evaluation (insurance, banking, real estate), financial management, financial sponsorship, financial consultancy, capital investment, financial clearing houses technology and related topics.
4410949  17/01/2020
NANDAKUMAR EDAMANA
KURUMBATHUR POST, MALAPPURAM, KERALA - 676301
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Software development, Software as a service [SaaS], Development of computer platforms
4411102  17/01/2020
VIDEO WALL INDIA PRIVATE LIMITED
B-301, Virwani Industrial Estate, Off. Western Express Highway, Goregaon (E), Mumbai, Maharashtra- 400063
A Private Limited Company Registered under The Companies Act 1956

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :09/05/2007

MUMBAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
4411328  17/01/2020
NCIRCLE TECH PRIVATE LIMITED
S NO 14, H 403, PARK ROYAL, RAHATANI, PUNE
private limited company
Address for service in India/Agents address:
DURGAPRASAD ULHAS GOHAD
Flat No.10, Parvati Park Soceity, Sinhagad Road, Opp. Parvati Water Work, Pune-411030, Maharashtra.

**Proposed to be Used**

**MUMBAI**

DRAFTING, DESIGNING & CREATION OF COMPUTER SOFTWARE & HARDWARE; INSTALLATION, MAINTENANCE, ANALYSIS, RECOVERY, MANAGEMENT, UPDATING & CONSULTANCY OF COMPUTER SOFTWARE, COMPUTER PROGRAMMING; CONVERSION & PRESERVATION OF DATA DIGITALLY; CREATION, HOSTING & MAINTENANCE OF WEBSITES; CONSULTANCY IN THE FIELD OF DESIGN/DEVELOPMENT OF COMPUTER NETWORK; RESEARCH & DEVELOPMENT IN THE FIELD OF COMPUTER SOFTWARE AND HARDWARE.
vivo Process Guardian
4411483  17/01/2020
VIVO MOBILE COMMUNICATION CO., LTD.
283#, BBK Road, Wusha, Chang’An, Dongguan, Guangdong, CHINA
A Company duly organized and existing under the laws of China.
Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India
Proposed to be Used
To be associated with:
2786981
DELHI
Design and development of multimedia products; Technical research; Research in the field of telecommunications technology; Design of mobile telephones; Computer software design; Computer programming; Update of computer software; Maintenance of computer software; Computer system design; Installation of computer software; Recovery of smartphone data; Software as a service [SaaS]; Platform as a service [PaaS]; Off-site data backup; Cloud computing; Developing of driver and operating system software; Development and design of mobile applications; Design and development of software in the field of mobile applications; Design and development of telecommunications networks; Updating of mobile phone software; Programming of telecommunications software.
4412021    18/01/2020
POONAM SHAKYA
SHOP-12FF, SHIVAM PLAZA, CS-18, DELTA-1, GREATER NOIDA, Gautam Buddha Nagar, Uttar Pradesh, 201308
Interior Design Services and Consultants
INDIVIDUAL
Proposed to be Used
DELHI
Interior Design Services and Consultants
H Hackning

4413259   20/01/2020

BISHAL DEY
420/10, G.T.Road, Mahesh, Serampore, Hooghly, WB-712202, India
HACKNING
Individual

Proposed to be Used
KOLKATA
Engaging people with innovative and creative technology
SECURELOOP
4413301    20/01/2020
SECURELOOP TECHNOLOGIES PRIVATE LIMITED
A 76/11, SMG II, GHAZIABAD - 201005
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
ANAND VERMA
H-86, 2ND FLOOR, SECTOR 12, NOIDA-201301 UTTAR PRADESH

Proposed to be Used
DELHI
SOFTWARE DEVELOPMENT, PROGRAMMING & IMPLEMENTATION, IT CONSULTANCY, ADVISORY & INFORMATION SERVICES, IT SECURITY, RESEARCH DEVELOPMENT & IMPLEMENTATION, COMPUTER SERVICES & TECHNOLOGICAL SERVICES RELATING TO COMPUTERS
YOTAKA
4413551  20/01/2020
YOTAKA SOLUTIONS PRIVATE LIMITED
701/3 ANURAG BUSINESS CENTER, PLOT NO 410/11 BORLA VILLAGE CHEMBUR NEAR AMAR CINEMA MUMBAI 400071
DEVELOPMENT AND DESIGNING OF COMPUTER SOFTWARE
MSME PRIVATE LIMITED COMPANY
Used Since :21/12/2017
MUMBAI
designing and developing of computer software based application and hardware
4414192    20/01/2020
VISHNU VARDHANA VARMA BHETALAM PROPRIETOR OF NISHCHAYA TECH SOLUTIONS
401, SREE HOMES, BHAGYANAGAR PHASE III, JNTU, HYDERABAD - 500085
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :14/06/2019

CHENNAI
Design services; Design and development of electronic databases; New product development; Web site development;
Product development; Software development; Computer development; Development of software; Computer systems
development; Development of engineering products; Product design and development services; Design and development
of engineering products; Development of computer hardware and computer software; Consultancy in the design and
development of computer hardware
4414218    20/01/2020
SHANGHAI GRANDWAY TELECOM TECH.CO. LTD.
ROOM E-112, NO.63, LANE 919, ZHAOJIANG ROAD, BAIHE TOWN, QINGPU DISTRICT, SHANGHAI, CHINA
COMPANY
Address for service in India/Attorney address:
SHESH NARAYAN PANDEY
S-549A 2ND FLOOR SCHOOL BLOCK 2ND SHAKARPUR DELHI 110092

Proposed to be Used
DELI

Scientific and technological services and research and design relating thereto: industrial analysis and research services; design and development of computer hardware and software.
Reportingbuddy
4414276  21/01/2020
BEYOND SPREADSHEET SYSTEMS PRIVATE LIMITED
5/6/1, Second Floor, Geeta Colony, Delhi – 110 031
Company Incorporated as per CIN U72900DL2019PTC352935
Address for service in India/Attorney address:
NEHA GUPTA
M-57, SHYAM NAGAR, KHYALA ROAD, NEW DELHI - 110018
Proposed to be Used
DELHI
Cloud computing, computer rental, computer programming, rental of computer software, computer software design, computer system analysis, computer system design, server hosting, computer software consultancy, computer virus protection services, computer technology consultancy, computer security consultancy, conversion of data or documents from physical to electronic media, conversion of computer programs and data, other than physical conversion, data security consultancy, data encryption services, maintenance of computer software, recovery of computer data, software development in the framework of software publishing and software as a service [SaaS] as per Class - 42.
HARCHARAN SINGH CHHABRA PROPRIETOR OF PUNJAB MACHINERY MART
STATION ROAD, RAIPUR, (C.G.)
SOLE PROPRIETOR
Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai –400 037.

Proposed to be Used
MUMBAI
Scientific and technological services and research and design relating thereto; Industrial analysis, industrial research and industrial design services; Quality control and authentication services; Design and development of computer hardware and software
4414656  21/01/2020
ADWAITHA SMARTERP SOLUTIONS PRIVATE LIMITED
1-111-1/96/C, RAGHAVENDRA COLONY,KONDAPUR,HYDERABAD-500084
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; Industrial analysis, industrial research and industrial design services; Quality control and authentication services; Design and development of computer hardware and software
4414671 21/01/2020
AIEZE VERTEX PRIVATE LIMITED
G.N- 2, SHYAMKUNJ, NAYAGAON, GURUGRAM, GURGAON, HARYANA 122102
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
IT programming services; Information technology [IT] consulting services; Software development; Development of software application solutions; Software design and development; Programming of software for web site development
4415010  21/01/2020
ELECTRONICS CORPORATION OF TAMIL NADU LIMITED. (ELCOT)
No. 692, MHU Complex, Anna Salai, CIT Nagar East, Nandanam, Chennai, Tamil Nadu – 600 035
Body Incorporate
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No. 43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Cloud computing, Cloud computing services, Providing virtual computer systems through cloud computing, Providing
virtual computer environments through cloud computing, Consulting services in the field of cloud computing, Consulting
in the field of cloud computing networks and applications, Providing temporary use of online non-downloadable software
for accessing and using a cloud computing network, Providing temporary use of on-line non-downloadable operating
software for accessing and using a cloud computing network
Rhythmflows

4415131  21/01/2020

RHYTHMFLOWS SOLUTIONS PRIVATE LIMITED
Plot No. 97, Sector 25, PCNTDA, Nigdi, Pune-411044

Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND INDUSTRIAL RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
RHYTHMFLOWS SOLUTIONS PRIVATE LIMITED
Plot No. 97, Sector 25, PCNTDA, Nigdi, Pune-411044
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND INDUSTRIAL RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
4415490   22/01/2020
M D COMPUTERS PRIVATE LIMITED
16/1, GANESH CHANDRA AVENUE, KOLKATA – 700 013, WEST BENGAL, INDIA
An Indian Private Limited Company
Address for service in India/Agents address:
TRADE MARK REGISTRATION BUREAU.
1, NETAJI SUBHAS ROAD, KOLKATA - 700 001, INDIA.P. BOX NO. 2391 GPO.
Used Since :16/01/2009
KOLKATA
Scientific and Technological Services and Research & Design relating thereto, industrial analysis and research services:
INVENTURIZ

4415522   22/01/2020
INVENTURIZ LABS PRIVATE LIMITED
trading as; INVENTURIZ LABS PRIVATE LIMITED
NO 1156, 11TH MAIN ROAD, AUROBINDO MARG, 4TH T BLOCK EAST, PATTABHIRAMA NAGAR, JAYANAGAR, BENGALURU 560011. KARNATAKA, INDIA.
PRIVATE LIMITED COMPANY

Proposed to be Used
CHENNAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
4416117   22/01/2020
PANKAJ KUMAR
17, INNOVA PEARL, 3RD FLOOR, KORAMANGALA, BENGALuru, KARNATAKA-560095
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; Industrial analysis, industrial research and industrial design services; Quality control and authentication services; Design and development of computer hardware and software
SOFTBIZ

4416121  22/01/2020

VIJAY SHEKHAWAT TRADING AS SOFTBIZ
Second Floor, S-12, Alankar Plaza, Central Spine, Vidyadhar Nagar, Jaipur - 302039, Rajasthan

Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since : 15/03/2010

AHMEDABAD

Software development.
4416126   22/01/2020

HAMZAH MERAJ PROPRIETOR OF BIM NATION
D-21, D Block, Ground Floor, Abul Fazal Enclave, Part-I, Kalindi Kunj Road, Jamia Nagar, New Delhi- 110025
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:

NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

DELHI

Design services relating to civil engineering, Architectural design, Design services
Trade Marks Journal No: 1943, 02/03/2020  Class 42

4416596  22/01/2020
SATIATE RESEARCH AND ANATECH PRIVATE LIMITED
PLOT NO 264, FIRST AND SECOND FLOOR, I E, BARWALA PANCHKULA, HARYANA 134118
BODY INCORPORATE

Address for service in India/Attorney address:
NIKHL PRUTHI
69-R, MODEL TOWN, SONEPAT, HARYANA-131001
Used Since: 18/06/2012
DELHI

Water quality control services, quality control services for certification purposes, Cosmetic research, Pharmaceutical research, Laboratory research, Research and development of medicines, Quality testing, Testing of foodstuffs
4416721  23/01/2020
YOGESH VENKATA RAMANAN
# 3 SBI COLONY, DEVARACHIKKANAHALLI, BANGALORE SOUTH, BANNERGHATTA ROAD, BANGALORE, KARNTAKA - 560076.
Sole Proprietor
Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008
Proposed to be Used
CHENNAI
Interior design services, Design of building interiors, Interior decor design, Advisory services relating to interior design, Providing information in the field of interior design via a web site, Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software included in class 42.
4417083  23/01/2020
DATAFOUNDRY PRIVATE LIMITED
Building No. 3, Amani Bellandurkha, Varthur Hobli, Bangalore East Taluk, Bangalore, Karnataka, India, 560037
A company registered in India under Indian Companies Act 1956

Address for service in India/Attorney address:
BINDU SHARMA
ORIGIN IP SOLUTIONS LLP 213, SOBHA AQUAMARINE SARJAPUR OUTER RING ROAD BANGALORE - 560103

Proposed to be Used
CHENNAI
Computer programming, computer software design and consultancy; Computer software development services; Computer technology consultancy; Research and development services relating to computer software; Development, maintenance and updating of computer software; Software as a service [SaaS]; Testing of computer software included in class 42.
Tangent Interiors

4417286   23/01/2020
TANGENT INTERIORS( PROPRIETOR NAME : RUKMINADEVI)
TERRACE MEZZANINE FLOOR,777/E,100 FEET ROAD,HAL 2ND STAGE INDIRANAGAR,Karnataka,560038
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND INDUSTRIAL RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE)
SandMaster

4417544    23/01/2020
GREENFIELD OIL AND TRADING SERVICES
49/27, NAUGHARA, KANPUR-208001
Body Incorporate

Address for service in India/Attorney address:
PRIYANKA PRIYADARSHINI
B-6011, Devinder Vihar, Sector-56, Gurugram-122011, Haryana

Proposed to be Used
DELHI
services of engineers and scientists who undertake evaluations, estimates, research and reports in the scientific and technological fields, including technological consultancy; computer and technology services; software as a service, platform as a service; certain design services, industrial analysis and research services; design and development of computer hardware and software, oil, gas and mining exploration services.
Dairy Saathi
4417600 23/01/2020
HUMAWINGS PRIVATE LIMITED
F 127, Ranjit Nagar, Seona Road, Patiala, Pin code- 147001, Punjab, India
Body Incorporate
Address for service in India/Attorney address:
VIVEK DAHIYA
Boudhik IP LLP, 204, DLF Star Tower, Sector-30, Gurgaon-122001, Haryana, India; Email:vivek@boudhikip.com; Mobile: 9971546304
Used Since :21/12/2019
DELHI
scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
TDR
4417605   23/01/2020
RAKESH AGGARWAL
S-54, Okhla Industrial Area, Phase 2, New Delhi-110020, India
Individual

Address for service in India/Attorney address:
VIVEK DAHIYA
Boudhik IP LLP, 204, DLF Star Tower, Sector-30, Gurgaon-122001, Haryana, India; Email:vivek@boudhikip.com; Mobile: 9971546304

Proposed to be Used
DELHI
scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
4417641  24/01/2020
BIRDSVIEW TECHNOLOGY LLP
1503, 59/A, Pancharatna (A) CHSL, New Mhada Towers, New CSR Complex, Kandivali (W) 400067, Maharashtra
A Company incorporated under Indian Companies Act

Address for service in India/Attorney address:
INVICTUS IP
62, 2nd Floor, Raghuleela Arcade, Sector 30A, Opp Vashi Station, Vashi, Navi Mumbai 400703, Maharashtra, India

Proposed to be Used
MUMBAI
Design and development of software and Mobile application for booking of locations for video shoots; Maintenance and updating of software or application
THE STIJL PROJECT

4417980 24/01/2020

KEDAR SHAILESH TINAIKAR
601, Quiescent Heights, Off Link Road, Near Evershine Mall, Malad West, Mumbai - 400064

Individual

Address for service in India/Agents address:

PARTH SHARMA
Room No.44, 16B Babulnath Building, 1st floor, Babulnath Road, Chowpatty, Mumbai-400007.

Proposed to be Used

MUMBAI

Architectural services, Architectural Consultation, Graphic Arts design, Styling (Industrial Design), Urban Planning, Material Testing, Textile testing, Design of interior Decor, Dress Design
4418149  24/01/2020
AMIT ASHOK OSWAL TRADING AS SHRIRAM ETHNICS
20, Shop No 1, Shriram, Palkhi Vithoba Chowk, Bhavani Peth, Pune - 411042 Maharashtra
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI

Interior design, Construction planning, Architectural design.
AIDYNAMIKS

4418706  24/01/2020

AIDYNAMIKS TECHNOLOGIES PVT. LTD.
#133/1, RESIDENCY ROAD, 5TH FLOOR, WING-2, JANARDHAN TOWERS, BANGALORE, KARNATAKA, PIN- 560025

ARTIFICIAL PERSON

Address for service in India/Attorney address:

GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN, BANGALORE, 560027

Used Since :11/07/2019

CHENNAI

Programming of software for inventory management; design and development of software for importing and managing data; software as a service; providing on-line non-downloadable software for database management; development of computer software for logistics, supply chain management and e-business portals; computer software design services; computer software updating services; Software installation.
HASTWELL

4418804  24/01/2020
MOHAMMED GHOUSE
NO 36, UNITY ENCLAVE, HIREMATH LAYOUT, GEDDALAHALLI BANGALORE 560077
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Computer hardware and software design services; Consulting services in the field of design, selection, implementation and use of computer hardware and software systems; Computer software upgrading services; Computer hardware development services
4418845  24/01/2020
ASSET INTEGRITY SOLUTIONS LLP
FT NO 101 SRI VEN RESIDENCY BHAGYANAGAR HYDERABAD HYDERABAD TG 500072 IN

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Software development services, Software maintenance services, Customizing computer software, Software consultancy, Software installation and maintenance
SWATI SETHI, TRADING AS DREAMSPACE ARCHITECTS
B-25, Apollo Industrial Estate, Off Mahakali Caves Road, Andheri (East), Mumbai-400 057
Proprietor

Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since :11/01/2005

MUMBAI
Design consultancy; Architectural project management
RAINBOX

4419199  24/01/2020
RAINSHINE ENTERTAINMENT PRIVATE LIMITED
12th Floor, Discovery of India, Nehru Center, Worli, Mumbai - 4000018
Body Incorporate

Address for service in India/Attorney address:
VANDITTA MALHOTRA HEGDE
56, World Trade Centre, 1st Floor, The Arcade, Cuffe Parade, Mumbai - 400 005

Used Since : 08/08/2019

MUMBAI

COMPUTER PROGRAMMING; COMPUTER SOFTWARE DESIGN; RENTAL OF COMPUTER SOFTWARE; COMPUTER SYSTEM ANALYSIS; COMPUTER SYSTEM DESIGN; COMPUTER SOFTWARE CONSULTANCY; COSMETIC RESEARCH; CREATING AND MAINTAINING WEB SITES FOR OTHERS; CREATING AND DESIGNING WEBSITE-BASED INDEXES OF INFORMATION FOR OTHERS [INFORMATION TECHNOLOGY SERVICES]; GRAPHIC DESIGN OF PROMOTIONAL MATERIALS; INSTALLATION OF COMPUTER SOFTWARE; RESEARCH IN THE FIELD OF TELECOMMUNICATIONS TECHNOLOGY; PROVIDING SEARCH ENGINES FOR THE INTERNET; SERVER HOSTING; SOFTWARE AS A SERVICE [SAAS]; SOFTWARE DEVELOPMENT IN THE FRAMEWORK OF SOFTWARE PUBLISHING.
4419200  24/01/2020
RAINSHINE ENTERTAINMENT PRIVATE LIMITED
12th Floor, Discovery of India, Nehru Center, Worli, Mumbai - 400018
Body Incorporate
Address for service in India/Attorney address:
VANDITTA MALHOTRA HEGDE
56, World Trade Centre, 1st Floor, The Arcade, Cuffe Parade, Mumbai - 400 005
Used Since :08/08/2019
MUMBAI
COMPUTER PROGRAMMING; COMPUTER SOFTWARE DESIGN; RENTAL OF COMPUTER SOFTWARE; COMPUTER SYSTEM ANALYSIS; COMPUTER SYSTEM DESIGN; COMPUTER SOFTWARE CONSULTANCY; COSMETIC RESEARCH; CREATING AND MAINTAINING WEB SITES FOR OTHERS; CREATING AND DESIGNING WEBSITE-BASED INDEXES OF INFORMATION FOR OTHERS [INFORMATION TECHNOLOGY SERVICES]; GRAPHIC DESIGN OF PROMOTIONAL MATERIALS; INSTALLATION OF COMPUTER SOFTWARE; RESEARCH IN THE FIELD OF TELECOMMUNICATIONS TECHNOLOGY; PROVIDING SEARCH ENGINES FOR THE INTERNET; SERVER HOSTING; SOFTWARE AS A SERVICE [SAAS]; SOFTWARE DEVELOPMENT IN THE FRAMEWORK OF SOFTWARE PUBLISHING.
FAIZ MOHAMMAD KHAN
HOUSE NO 6/6, NEAR SAFIA COLLEGE GATE NO-1, CREATIVE GARDEN KOH & FIZA, HUZUR, BHOPAL- MADHYA PRADESH 462001

SecurityNinja deals in anything related to Cloud Computing & Information Security. The Shuriken is representing Ninja's toolset and the cloud inside the shuriken represents our Cloud Computing focus

PROPRIETOR

PROPOSED TO BE USED

MUMBAI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
4419655  25/01/2020
CADD CENTRE TRAINING SERVICES PRIVATE LTD
NO. 8C & 8D, GEE GEE CRYSTAL, NO.91, RADHAKRISHNAN SALAI, CHENNAI – 600004, TAMIL NADU, INDIA
AN INDIAN NATIONAL

Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2,NEW NO:9/2, ARMENIAN STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA

Used Since :10/06/2014

To be associated with:
3796940

CHENNAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO, INCLUDING CLASS 42
4419752    25/01/2020
STAAYZ HOSPITALITY SOLUTIONS PRIVATE LIMITED
10/114, Subhash Nagar, New Delhi-110027
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
UMESH AGGARWAL
195, GROUND FLOOR, POCKET 15, SECTOR 24, ROHINI, DELHI-110085
Proposed to be Used
DELHI
Property Management Software for Hotels, Motels, Guesthouses and Online Travel Agent – Selling of hotel / Guesthouses / B&B rooms online
4419956  25/01/2020
ENVEDA SYSTEMS PRIVATE LIMITED
#302, 1ST FLOOR, 3RD CROSS, HRBR LAYOUT I BLOCK, KALYAN NAGAR, BANGALORE BANGALORE KA 560043 IN
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Computer software development, Information technology engineering, Information technology engineering services
4419996  25/01/2020
NQC ASSESSMENT BODY (OPC) PRIVATE LIMITED
Khasra No 196, Adarsh Puram, Triveni Nagar, Lucknow, Uttar Pradesh, India, 226020
BODY INCORPORATE
Address for service in India/Attorney address:
SAURABH SINGH
CAFilings, 538KA/1546, Triveni Nagar II, Lucknow, Uttar Pradesh, India, PIN : 226020

Proposed to be Used
DELHI
ISO CERTIFICATION, QUALITY ASSURANCE CONSULTANCY; CERTIFICATION [QUALITY CONTROL]; CERTIFICATION OF
EDUCATIONAL SERVICES; QUALITY TESTING OF PRODUCTS FOR CERTIFICATION PURPOSES; TESTING SERVICES
FOR THE CERTIFICATION OF QUALITY OR STANDARDS; TESTING, ANALYSIS AND EVALUATION OF THE GOODS AND
SERVICES OF OTHERS FOR THE PURPOSE OF CERTIFICATION; QUALITY TESTING; LABORATORY TESTING; PRODUCT
TESTING; PRODUCT SAFETY TESTING; ENVIRONMENTAL TESTING AND INSPECTION SERVICES; INSPECTION OF
GOODS FOR QUALITY CONTROL; SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN
RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES.
4420076  25/01/2020
VANAMALA VIJAYKUMAR BENNISUR
S.NO. 38/1, KHEDEKAR INDUSTRIAL ESTATE NEAR ZEAL COLLEGE, NERHE, PUNE, MAHARASHTRA - 411041, INDIA
SINGLE FIRM
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN
Proposed to be Used
MUMBAI
scientific and technological services and research and design relating thereto industrial analysis and research services
design and development of computer hardware and software
AXN INFOTECH
NO.13, DHARAPURAM ROAD, OPP.SUPREME PARADISE, TIRUPUR - 641 604, TIRUPUR DIST, TAMILNADU.

PARTNERSHIP

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used

CHENNAI

Graphic designing, Designing websites for advertising purposes, Software design services And Web design, Website Design Services, Website Development, Software Development, Development of computer software application solutions, Website hosting services, Data migration services, Animation design services, and Website maintenance service.
4420189  25/01/2020
SAYYID MUHAMMED ZUHAIR T.P.
ZULAIKHA MANZIL,KAYYANGODE ROAD,P.O. CHELERI,KANNUR-670 604,KERALA STATE, INDIA
SOLE PROPRIETOR
Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.
Used Since: 14/09/2017
CHENNAI
ARCHITECTURE, PROFESSIONAL CONSULTANCY RELATING TO ARCHITECTURE, INTERIOR AND EXTERIOR
DESIGNING SERVICES AND CONSULTANCY, STRUCTURAL DESIGNING
CREATIVE CAPSULE INFOTECH INDIA PRIVATE LIMITED
L-79, Verna Industrial Estate, Phase - II-D, Verna, Salcette, Goa - 403722
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
SHUBHO JANA
UTTAM NAGAR
Used Since: 21/01/2009
MUMBAI

THE APPLICANT PROVIDES SERVICES OF COMPUTER PROGRAMMING, AND DESIGN, DEVELOPMENT AND UPDATING OF COMPUTER SOFTWARE, WEBSITES, MOBILE (IOS AND ANDROID) AND WEB APPLICATIONS, AS WELL AS INTEGRATED APPLICATIONS THAT CAN BE ACCESSED FROM DESKTOPS, SMARTPHONES AND TABLETS, UNDER THE BRAND NAME 'CREATIVE CAPSULE'.
Cadenz
4420562  24/01/2020
THARAVU TECHNOLOGIES PRIVATE LIMITED
First Floor, L - 2, Dr. VSI Estate, Phase-1, Rajiv Gandhi Salai, Old Mahabailipuram Road, Chennai - 600041, Tamil Nadu, India
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
GIFTSON ABRAHAM J.
OLD NO.16, NEW NO.33, FOURTH STREET, LAKSHMI NAGAR, VELACHERY, CHENNAI-600042.
Used Since :09/03/2015
CHENNAI
Design and development of computer software, maintenance of computer software; updating of computer software; computer software design; design of data processing apparatus, computers, computer programs; writing of computer; programming, design, development, analysis, implementation, integration, deployment, maintenance, updating and repair of computer software for others; rental of computer software; rental on non-downloadable computer software; provision of online non-downloadable software (application service provider)
4420957  27/01/2020
INI DESIGN CONSULTING LLP
72, TITANIUM, CORPORATE ROAD, NEAR PRAHALADNAGAR AUDA GARDEN, SATELLITE, AHMEDABAD -380015
Small Enterprise
Address for service in India/Attorney address:
DHAIRYA SHAH
7/B Vardan Tower, Opp Lakhudi Circle, Beside Vimal House, Navrangpura, Ahmedabad - 380009
Used Since :13/06/2016
AHMEDABAD
Engineering And Design Services Including Civil, Electrical And Mechanical, Authenticating Works Of Art, Construction Drafting, Design Of Interior Decor, Graphic Arts Designing, Building Design, structural design, Infrastructure Planning And Design, Landscape Design, Master Planning, Regional And Urban Planning, MEPF Design And Other Such Related Services
4421241   27/01/2020
IMMUNOCURE DISCOVERY SOLUTIONS PRIVATE LIMITED
LSI1, Innovation Corridor, IKP Knowledge Park genomevalley, Turkapally, Shamirpet, Hyderabad-500101 (T.S.)
Body Incorporate

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).

Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; Industrial analysis, industrial research and industrial design services; Quality control and authentication services; Design and development of computer hardware and software.
4421373    27/01/2020
CARORBIS AUTOMOTIVE PRIVATE LIMITED
H.NO.-1135, SECTOR-14, NEAR GOLF, LINK FARIDABAD, HARYANA - 121006, INDIA
BODY INCORPORATE
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN
Proposed to be Used
DELHI
scientific and technological services and research and design relating thereto industrial analysis and research services
design and development of computer hardware and software
SHIV KUMAR S/O RAJ KUMAR GUPTA  
B-62, TOBRI MOHALLA, JALANDHAR, JALANDHAR-1, PUNJAB - 144008, INDIA  
SINGLE FIRM

Address for service in India/Attorney address:  
ATUL KUMAR SAHUWALA  
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used

DELHI

scientific and technological services and research and design relating thereto industrial analysis and research services  
design and development of computer hardware and software
4421454  27/01/2020
SAYAN MONDAL
30/1/1 K.K. BANERJEE ROAD, BERHAMPORE, DISTRICT - MURSHIDABAD, PIN- 742101, WEST BENGAL
SOLE APPLICANT

Address for service in India/Agents address:
BISWAJIT SARKAR, ADVOCATE.
42- A, DHAN DEVI KHANNA ROAD, KOLKATA - 700 054.
Used Since :01/12/2019

KOLKATA
SOFTWARE DESIGNING AND SOFTWARE DEVELOPMENTS
4421757  27/01/2020
THE INCLEN TRUST INTERNATIONAL
F 1/5, 2nd Floor, Okhla Industrial Area, Phase – 1, New Delhi 110020.
A Trust registered under The Indian Trusts Act 1882.
Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.
Proposed to be Used
DELHI
Medical research; environmental monitoring services; research, design and development of software for managing data; hosting of databases; scientific research conducted using databases and the Internet.
FFLASH DYNAMICS (OPC) PRIVATE LIMITED
NO 46/B, 2ND FLOOR, INFANTRY ROAD, BELLARY, KARNATAKA, INDIA, 583104
Private Limited Company

Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; Industrial analysis, industrial research and industrial design services; Quality control and authentication services; Design and development of computer hardware and software.
Bhaina

4422634   28/01/2020

AXIMIND STRATEGIC SOLUTIONS PRIVATE LIMITED
1A, 204, AKME ENCORE, KUNDANAHALLI COLONY, BROOKEFIELD, BANGALORE - 560037

Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND INDUSTRIAL RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
EXQUIFIT

4422661  28/01/2020

DHYEY SEJPAL

“Shiv”, 5-Gayakwadi Junction Plot, Rajkot 360001, Gujarat, INDIA

Trading As: SOLE PROPRIETORSHIP

Address for service in India/Attorney address:

INFINVENT IP

BHAVIK B. PATEL, A/9, AMRUTA SOCIETY, NIZAMPURA, VADODARA - 390 002 - GUJARAT

Proposed to be Used

AHMEDABAD

software development, Programming and implementation, Design and development of computer hardware and software

Design and development of computer software for use with medical technology included in class 42
4422846   28/01/2020
ABEZ SMART SOLUTIONS PRIVATE LIMITED
#5, Kaveri Complex, 2nd Floor, Lakshmipura Cross Hesaraghatta Main Road, Bangalore -560097

Body Incorporate

Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since :24/10/2019

CHENNAI
Scientific and technological services and research and design relating thereto; Mechanical engineering services, Electrical engineering services, Design of mechanical, and apparatus and instruments.
4423180   28/01/2020
SMART DOCTORS SOLUTIONS
FLAT NO 301, SURAJ MANSION SHYAM KARAM ROAD AMEERPET, HYDERABAD-500016, TELANGANA, INDIA
PARTNERSHIP FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
CHENNAI

scientific and technological services and research and design relating thereto industrial analysis and research services
design and development of computer hardware and software
4423228    29/01/2020
IFFCO KISAN SANCHAR LIMITED
IFFCO House, 34, Nehru Place, New Delhi - 110019
BODY INCORPORATE

Address for service in India/Attorney address:
NIKHIL PRUTHI
69-R, MODEL TOWN, SONEPAT, HARYANA-131001
Used Since :12/04/2007

DELHI
Computer programming, broadcasting, video and data services, transmission of TV, radio, cable, satellite and internet programs, e-mail, interactive television services and remote technology services
XSCALE

4423424    29/01/2020

Equinix, Inc.
One Lagoon Drive, 4th Floor, Redwood City, California 94065, the United States of America
A corporation existing under the laws of the state of Delaware, the United States of America

Address for service in India/Attorney address:
SELVAM & SELVAM, ADVOCATES
Old No. 9, Valliammal Street, First Floor, Kilpauk, Chennai-600010, Tamil Nadu, India.

Proposed to be Used

CHENNAI

Computer services, namely, remote management of computer applications for others; computer project management services; consultation for the aforementioned services, namely, consulting in the field of information technology, consulting in the field of telecommunications technology, consulting in the field of virtualization technologies for enterprises and businesses; computer co-location services, namely, providing facilities for the location of computer servers with the equipment of others; as well as computer data center and co-location services, namely, providing facilities for the location of computer servers with the equipment of others; computer services, namely, providing virtual and non-virtual application servers, web servers, file servers, co-location servers, load balancing servers, redundancy servers, media servers and database servers of variable capacity to third party computing and data storage facilities; rental of space in a computer data center and co-location facility for containerized data centers of others; computer services, namely, remote management of computer applications for others; computer project management services; consultation for the aforementioned services, namely, consulting in the field of information technology, consulting in the field of telecommunications technology, consulting in the field of virtualization technologies for enterprises and businesses.
PLATFORM EQUINIX

4423553  29/01/2020

Equinix, Inc.
One Lagoon Drive, 4th Floor, Redwood City, California 94065, the United States of America
A corporation existing under the laws of the state of Delaware, the United States of America

Address for service in India/Attorney address:
SELVAM & SELVAM, ADVOCATES
Old No. 9, Valliammal Street, First Floor, Kilpauk, Chennai-600010, Tamil Nadu, India.

Proposed to be Used

CHENNAI

Computer services, namely, remote management of computer applications for others; computer project management services; consultation for the aforementioned services, namely, consulting in the field of information technology, consulting in the field of telecommunication technologies, consulting in the field of virtualization technologies for enterprises and businesses; computer co-location services, namely, providing facilities for the location of computer servers with the equipment of others; as well as computer data center and co-location services, namely, providing facilities for the location of computer servers with the equipment of others; computer services, namely, providing virtual and non-virtual application servers, web servers, file servers, co-location servers, load balancing servers, redundancy servers, media servers and database servers of variable capacity to third party computing and data storage facilities; rental of space in a computer data center and co-location facility for containerized data centers of others; computer services, namely, remote management of computer applications for others; computer project management services; consultation for the aforementioned services, namely, consulting in the field of information technology, consulting in the field of telecommunication technologies, consulting in the field of virtualization technologies for enterprises and businesses.
Trade Marks Journal No: 1943, 02/03/2020 Class 42

4423556  29/01/2020
G2MHUB GLOBAL PRIVATE LIMITED
B-24/3 OKHLA INDUSTRIAL AREA, PHASE II, Delhi - 110020
Private Company
Address for service in India/Attorney address:
ADARSH TIWARI
A-53, First Floor,Street No. 1, Gurunanakpura, Laxmi Nagar, Delhi-110092

Proposed to be Used

DELHI
COMPUTER PROGRAMMING; COMPUTER SERVICES; DESIGNING/CREATION/MAINTENANCE OF WEBSITE; PLANNING/DESIGNING/INTRODUCTION AND MAINTENANCE OF COMPUTER SOFTWARE, HARDWARE AND CONSULTANCY THEREOF; UPDATING OF COMPUTER PROGRAM; CONSULTANCY IN THE FIELD OF INSTALLATION/EXPANSION/CONFIGURATION/UPDATE OF COMPUTER PROGRAM; CONSULTANCY IN THE FIELD OF DESIGN/DEVELOPMENT OF COMPUTER NETWORK; INTRODUCTION AND EXPLANATION RELATING TO PERFORMANCE, OPERATION, OF COMPUTERS, AND ALLIED MACHINES THAT REQUIRE HIGH OF THE OPERATORS TO MEET THE PURPOSED ACCURACY IN OPERATING THEM; DEVELOPMENT AND RESEARCH SERVICES FOR THIRD PARTIES RELATED TO NEW PRODUCTS; TECHNICAL PROJECT MANAGEMENT IN THE FIELD OF INFORMATION TECHNOLOGY; DEVELOPMENT AND DESIGN OF COMPUTER PROGRAMS RELATED TO E-COMMERCE; MANagements OF INTERNET WEBSITE CONTENTS
MEEHWA WANG (INDIAN NATIONAL, PROPRIETOR), TRADING AS WANG’S ROSE BEAUTY SALON
Duplex No. 3, Narmada Road, Katanga Crossing, Jabalpur, Madhya Pradesh- 482002
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
4423872  29/01/2020

SMT. AISHWARYA RAO
Plot No-22, Fusion House, 4th Floor. Road No 3, Banjara Hills. Lane Next to Meena Bazaar, Hyderabad – 500 034, Telangana, India.
tm-01

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Used Since :16/01/2018

CHENNAI
4423996  29/01/2020

PANKAJ KUMAR
17, INNOVA PEARL, 3RD FLOOR, KORAMANGALA, BENGALURU, KARNATAKA-560095

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Scientific and technological services and research and design relating thereto; Industrial analysis, industrial research and industrial design services; Quality control and authentication services; Design and development of computer hardware and software
4423998   29/01/2020
PANKAJ KUMAR
17, INNOVA PEARL, 3RD FLOOR, KORAMANGALA, BENGALURU, KARNATAKA-560095
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; Industrial analysis, industrial research and industrial design services; Quality control and authentication services; Design and development of computer hardware and software
Mi-eye

4424268  29/01/2020

NEC TECHNOLOGIES INDIA PRIVATE LIMITED
Unit 101 to 116, First Floor, Splendor Forum, 3, District Centre Jasola, New Delhi – 110025
An Indian Company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI
Design and development of computer hardware and software; Consultancy in the design and development of computer hardware and computer software; computer programming, computer programming consultancy; maintenance of software, design, development and implementation of software; computer programming services; computer system and software design; installation and maintenance of computer software; updating of computer software; consulting services relating to the development, implementation of customized computer programmes; Software as a service (SaaS) services; Platform as a service (PaaS) services; Computer project management services and outsourcing in the field of remote infrastructure, network, data center and server management, web site development services, creating and maintaining websites, provision of specialized services including namely evaluations, estimates, research and reports in the field of computers and telecommunications; technical research, technical analysis; advisory, consultancy and information services relating to the aforesaid services.
LTSE

4424316  29/01/2020
MOTURU BHANU PRAKASH
8-2-682/3/A, FLAT NO. 105, ROAD NO.12, BANJARA HILLS, HYDERABAD-500034 TELANGANA
AN INDIVIDUAL

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Used Since: 07/02/2019

CHENNAI

Software as a service (SAAS) services featuring software for use by companies issuing securities to private investors and employee shareholders, namely, for issuing securities and for tracking, managing, and analyzing private equity investments; Providing a website featuring online software for use in tracking and analyzing stock issuance, stock options, stock transactions, warrants, shareholder returns, valuations and other financing events; Providing temporary use of a web-based software application for transacting in alternative assets of privately held companies; Providing temporary use of a web-based software application for providing a marketplace for private company investments; Software as a service (SAAS) services, namely, hosting and providing software for use by others for use in transacting in alternative assets of privately held companies; Software as a service (SAAS) services, namely, hosting and providing software for use by others for providing a marketplace for private company investments” under Class 42.
LTSE FORGE
4424319  29/01/2020

MOTURU BHANU PRAKASH
8-2-682/3/A, FLAT NO. 105, ROAD NO.12, BANJARA HILLS, HYDERABAD-500034 TELANGANA
AN INDIVIDUAL

Address for service in India/Attorney address:

KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310
Used Since : 03/09/2019

CHENNAI

Software as a service (SAAS) services featuring software for use by companies issuing securities to private investors and employee shareholders, namely, for issuing securities and for tracking, managing, and analyzing private equity investments; Providing a website featuring online software for use in tracking and analyzing stock issuance, stock options, stock transactions, warrants, shareholder returns, valuations and other financing events; Providing temporary use of a web-based software application for transacting in alternative assets of privately held companies; Providing temporary use of a web-based software application for providing a marketplace for private company investments; Software as a service (SAAS) services, namely, hosting and providing software for use by others for use in transacting in alternative assets of privately held companies; Software as a service (SAAS) services, namely, hosting and providing software for use by others for providing a marketplace for private company investments" under Class 42.
SECFI
4424321  29/01/2020
MOTURU BHANU PRAKASH
8-2-682/3/A, FLAT NO. 105, ROAD NO.12, BANJARA HILLS, HYDERABAD-500034 TELANGANA
AN INDIVIDUAL

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Used Since: 29/12/2019

CHENNAI
Software as a service (SAAS) services featuring software for use by companies issuing securities to private investors and employee shareholders, namely, for issuing securities and for tracking, managing, and analyzing private equity investments; Providing a website featuring online software for use in tracking and analyzing stock issuance, stock options, stock transactions, warrants, shareholder returns, valuations and other financing events; Providing temporary use of a web-based software application for transacting in alternative assets of privately held companies; Providing temporary use of a web-based software application for providing a marketplace for private company investments; Software as a service (SAAS) services, namely, hosting and providing software for use by others for use in transacting in alternative assets of privately held companies; Software as a service (SAAS) services, namely, hosting and providing software for use by others for providing a marketplace for private company investments” under Class 42.
FOOD VS FOOD

4424474  29/01/2020

PHYTO LIFE SCIENCES PRIVATE LIMITED.
208, SWATI APARTMENT, BEHIND BANK OF BARODA NEAR NEHRUNAGAR CROSS ROAD, AMBAWADI, AHMEDABAD-380015
PRIVATE LIMITED

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA, OPP. KESHAV BAGH, ASOPALAV LANE, Nr. SHIVRANJANI CROSS ROAD, SATELLITE, AHMEDABAD-380015, GUJARAT INDIA.

Used Since: 01/01/2020

AHMEDABAD

Design and development of computer hardware and software.
4424771   30/01/2020

JONES LANG LASALLE IP, INC.
200 E. Randolph Drive, Chicago, Illinois 60601, United States
a Delaware corporation

Address for service in India/Attorney address:
ALG INDIA LAW OFFICES LLP
A-2, First Floor, Neeti Bagh, New Delhi – 110049

Proposed to be Used
DELHI

PLATFORM AS A SERVICE (PAAS) FEATURING COMPUTER SOFTWARE PLATFORMS FOR PERSONAL ASSISTANT SOFTWARE; PLATFORM AS A SERVICE (PAAS) FEATURING COMPUTER SOFTWARE PLATFORMS FOR AUTOMATION AND DEVICE INTEGRATION
VIKAS BANSAL
37, Shakespeare Sarani, 4th Floor, Kolkata, 700017, West Bengal, India
Citizen of India

Address for service in India/Attorney address:
RAJAT MALHOTRA
Ideas2IPR, B-115 Chander Nagar, Janak Puri, New Delhi-110058

Proposed to be Used
KOLKATA
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software, Graphic design services, Graphic art design, software design and development, Encryption of digital music, Development of computer software for creating electronic television program guides, Development of computer software for creating electronic news, and non-downloadable mobile application; Cyber security Services, Creating And Maintaining Websites, Hosting The Websites, and non-downloadable mobile applications.
BEEGO

4425882  30/01/2020
FENIL KAMLESHKUMAR SHAH
203, CHANDRAPRABHU CORPORATE HOUSE, WING B, ABOVE SUPER LIGHT, BEHIND SALE INDIA, MEHSANA -384002, GUJARAT, INDIA
INDIVIDUAL

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA, OPP. KESHAV BAGH, ASOPALAV LANE, Nr. SHIVRANJANI CROSS ROAD, SATELLITE, AHMEDABAD-380015, GUJARAT INDIA.
Used Since :15/01/2020

AHMEDABAD

Scientific and technological services and research and design relating thereto; Industrial analysis, industrial research and industrial design services; Quality control and authentication services; Design and development of computer hardware and software.
Tarnea iRevo

4425923  30/01/2020
TARNEA TECHNOLOGY SOLUTIONS PRIVATE LIMITED
NO. 613, 2ND FLOOR, 1ST MAIN, HSR LAYOUT, SECTOR 6, BANGALORE, KARNATAKA 560102
An Indian Company and a Start up registered under the DIPP
Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used

To be associated with:
2469868

CHENNAI

design, development, implementation, updating and maintenance of computer software, design and development of computer hardware; computer software technical support services; technical project research; industrial analysis and research services and computer assisted research; software as a service [saa]; platform as a service (paas) featuring computer software platforms for use by retailers, distributors, c and f agents and enterprises to conduct their business; computer monitoring service which tracks application software performance and performs periodic maintenance; information, advisory and consultancy services relating to all the aforesaid services; data warehousing; application service provider; computer services, namely creating and implementing custom designed information technology platforms and portals.
TVALIDATOR

4426096    31/01/2020
AVIK MAJUMDER
Flat – 14, AIIMS Apartment, Mayur Kunj, Delhi – 110096
Single Firm
Address for service in India/Attorney address:
UDIT KUMRA
A-33-B, D.D.A. FLATS MUNIRKA, NEW DELHI - 110067
Used Since :20/11/2017

DELHI
COMPUTER SERVICES, COMPUTER PROGRAMMING SERVICES RELATED TO JAVASCRIPT UTILITY SOFTWARE FOR
PROCESSING FORM-BASED WEB APPLICATIONS, CONSULTATION IN THE FIELD OF COMPUTER SOFTWARE,
PROGRAMMING, DESIGN, DEVELOPMENT, ANALYSIS, IMPLEMENTATION, MANAGEMENT, INTEGRATION,
DEPLOYMENT, MAINTENANCE, UPDATING AND REPAIR OF COMPUTER SOFTWARE FOR OTHERS, DESSEMINATION,
LEASING AND RENTAL OF COMPUTER SOFTWARE, LEASING ACCESS TO NON DOWNLOADABLE COMPUTER
SOFTWARE, HOSTING OF COMPUTER SOFTWARE, TECHNICAL SUPPORT SERVICES FOR COMPUTER SOFTWARE,
PROVIDING A WIDE RANGE OF GENERAL INTEREST INFORMATION VIA THE INTERNET, COMPUTER DATABASE
DEVELOPMENT SERVICES, PROVIDING A WIDE RANGE OF GENERAL INTEREST INFORMATION VIA THE INTERNET,
CONSULTATION SERVICES AND PROVIDING TECHNICAL ASSISTANCE RELATED TO THE DESIGN, CREATION,
HOSTING, MAINTENANCE, OPERATION AND MANAGEMENT OF SOFTWARES AND WEBSITES FOR OTHERS.
WEBSCOOT

4426113  31/01/2020

SAHIL CHUGH PARTNER OF M/S HYPERX LABS LLP
B-134, 2nd Floor, Gujranwala Town, Part-I, Delhi 110009
Limited Liability Partnership (LLP)

Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013

Proposed to be Used
DELI

Cloud Computing Services, Cloud computing software, Webhosting Services, Management of Hosting Infrastructure, Web Application Development, Infrastructure as a Service (IaaS), Platform as a Service (PaaS), Software as a Service (SaaS), Technical Support Services, IT Consulting Services, IT Consulting Services, Cloud Automation Platform.
KIRLOSKAR PROPRIETARY LTD.
13A, KARVE ROAD, KOTHrud, PUNE-411038
A company incorporated under the Companies Act 1956.

Address for service in India/Attorney address:
DE PENNING & DE PENNING
Alaknanda, 16 Nepean Sea Road, Mumbai 400036, India

Proposed to be Used
To be associated with:
1585321

MUMBAI
Scientific and technological services and research and development relating thereto, Industrial Design, Bacteriological research, Biological research, consulting services in the field of alternative energy generation.
MANISHA MUKUND KATTI
No. 723, Usha, 15th Cross, Meechs Layout, Bangalore North
Proprietor

Address for service in India/Agents address:
INTELECTIA
35/6, II FLOOR, KRISHNA RESIDENCY, LANGFORD ROAD CROSS, BANGALORE 25,

Used Since : 25/11/2019

CHENNAI
Research relating to architecture, Architecture services; Architecture consultancy services, architecture design service, engineering services relating to architecture, consultancy in the field of architecture and construction drafting, advisory services relating to architecture
4426480  31/01/2020
TRUSURE IT SERVICES PRIVATE LIMITED
NO. 39,NGEF QTRS BINNAMANGALA 2ND STAGE BANGALORE BANGALORE KA 560038 IN
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Information technology consultancy services, IT security services in the nature of protection and recovery of computer data, Database design, Maintenance of computer software relating to computer security and prevention of computer risks, Design and development of computer hardware and software
4426500  31/01/2020
VILAS ANKUSH WASNIK TRADING AS V ENGINEERING AND TECHNOLOGIES
Plot No 7A, 49/2, Besa, Utkrsh Housing Society, Nagpur - 440037. Maharashtra
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Engineering services
4426511  31/01/2020
QUANTRELLO DIGITAL PRIVATE LIMITED
MODULE-1203, SIGNET TOWER, 12TH. FLOOR, DN-2, SECTOR-V, SALT LAKE, KOLKATA - 700091, WEST BENGAL, INDIA
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Borlaug Web Services (BWS) is a blockchain powered platform that provides on-demand Platform as a Service on the cloud and APIs to individuals, companies, and governments, on a metered pay-as-you-go basis. These web services provide a set of primitive abstract technical infrastructure and distributed computing building blocks which can be used to build complex web and mobile applications. The services on the platform includes but not limited to managing decentralized identities, asset registry, cooperatives, governance, contract book and accounting; being all included in class 42.
Trade Marks Journal No: 1943, 02/03/2020 Class 42

STACKTRAIL CASH AND CARRY PRIVATE LIMITED
1090/O, Municipal No. 1580/1090/O, 17th Main, Sector 3, HSR Layout, Bangalore - 560102
Private Limited Company
Address for service in India/Attorney address:
IRA LAW
I-34, 4th Floor, Jangpura Extension, New Delhi - 110014
Proposed to be Used
To be associated with:
4386420
CHENNAI
Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software included in class 42
Boli
4427063 31/01/2020
VIKAS BANSAL
37, Shakespeare Sarani, 4th Floor, Kolkata, 700017, West Bengal, India
Citizen of India

Address for service in India/Attorney address:
RAJAT MALHOTRA
Ideas2IPR, B-115 Chander Nagar, Janak Puri, New Delhi-110058

Proposed to be Used
KOLKATA
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software, Personalized photo-realistic avatar generation technological services; Graphic design services, Graphic art design, software design and development, animated character design services, Creating And Maintaining Websites, Hosting The Websites, and non-downloadable mobile applications, non-downloadable media content.
Daboo

4427069  31/01/2020

VIKAS BANSAL
37, Shakespeare Sarani, 4th Floor, Kolkata – 700017, West Bengal
Citizen Of India

Address for service in India/Attorney address:
RAJAT MALHOTRA
Ideas2IPR, B-115 Chander Nagar, Janak Puri, New Delhi-110058

Proposed to be Used

KOLKATA

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software, Personalized photo-realistic avatar generation technological services; Graphic design services, Graphic art design, software design and development, animated character design services, Creating And Maintaining Websites, Hosting The Websites, and non-downloadable mobile applications, non-downloadable media content.
4427082  31/01/2020
VIKAS BANSAL
37, Shakespeare Sarani, 4th Floor, Kolkata – 700017, West Bengal
Citizen Of India
Address for service in India/Attorney address:
RAJAT MALHOTRA
Ideas2IPR, B-115 Chander Nagar, Janak Puri, New Delhi-110058

**Proposed to be Used**

**KOLKATA**

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software, Personalized photo-realistic avatar generation technological services; Graphic design services, Graphic art design, software design and development, animated character design services, Creating And Maintaining Websites, Hosting The Websites, and non-downloadable mobile applications, non-downloadable media content.
MICROAGE NETWORKS AND SOLUTIONS
39/5528, LAKSHMI HOUSE, ADJACENT TO SOUTH OVER BRIDGE, SAHODARAN AYYAPAN ROAD, ERNAKULAM, KERALA - 682036
Partnership Firm

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS, INDUSTRIAL RESEARCH AND INDUSTRIAL DESIGN SERVICES; QUALITY CONTROL AND AUTHENTICATION SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
4427267  31/01/2020
ASKILO
206, GREEN ATRIA, OPP. SNEH SANKUL WADI, ANAND MAHAL ROAD, ADAJAN, SURAT-395009
Partnership Firm

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD
WEBSITE DEVELOPMENT, WEBSITE MAINTENANCE, WEBSITE DESIGN, HOSTING WEBSITES, CREATING AND MAINTAINING WEBSITES, CREATING AND MAINTAINING INTERNET SITES, DESIGN AND MAINTENANCE OF INTERNET HOMEPAGES, PROVIDING INTERNET SEARCH ENGINES, DEVELOPMENT OF COMPUTER SOFTWARE APPLICATION SOLUTIONS, WEBSITE DEVELOPMENT, MAINTENANCE OF SOFTWARE USED IN THE FIELD OF E-COMMERCE, PROVISION OF SEARCH ENGINES FOR THE INTERNET, PROVIDING TECHNOLOGY CONSULTING IN THE FIELD OF SOCIAL MEDIA, COMPUTER SERVICES, NAMELY, CREATING COMPUTER NETWORK-BASED INDEXES OF INFORMATION, WEBSITES AND RESOURCES
ZHUN SOLUTIONS PRIVATE LIMITED
A004, CONCORDE WIND RUSH APT. SAMPANGE NAGAR, RAMASAGARA LYT BANGALORE – 560100, KARNATAKA, INDIA
AN INDIAN NATIONAL
Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2,NEW NO:9/2, ARMENIAN STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA

Proposed to be Used
CHENNAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO, INDUSTRIAL ANALYSIS AND RESEARCH SERVICES, DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
4427775  01/02/2020
ELOCITY TECHNOLOGIES INDIA PRIVATE LIMITED
A-130 A BLOCK, SECTOR 63, NOIDA, GAUTAM BUDDHA NAGAR, UTTAR PRADESH - 201301
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
METOLIUS

4428809  03/02/2020

IBRIDGE LLC
121 SW Morrison #600 Portland, Oregon 97204, United States of America
A corporation existing under the laws of Delaware, United States of America.

Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Proposed to be Used
MUMBAI
Design and development of computer software, including Software as a Service (SaaS).
4428976  03/02/2020
ANURAG GAUR
E-737, KRISHANA VIHAR, AWAS VIKAS-1, KANPUR NAGAR, KANPUR- 208017
INDIVIDUAL

Address for service in India/Attorney address:
AVINASH SHUKLA
B- 239, Third Floor, Narwana Road, Opp. Saraswati Kunj Apts., I.P. Extn., Delhi 110092.

Proposed to be Used
DELHI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER SOFTWARE & SOFTWARE PROGRAMMING INCLUDED IN CLASS 42.
4429120  03/02/2020
Q-CON QUALITY SYSTEM PRIVATE LIMITED
4TH-FR; FL-4B, 167/4 JAWPORE ROAD, KOLKATA Kolkata WB 700074
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
CS RAHUL SHARMA
Office No 152A, 1st Floor, Wadhwa Complex. Laxmi Nagar Delhi-90

Proposed to be Used
KOLKATA

Scientific and technological services and research and design relating thereto; Industrial analysis, industrial research and industrial design services; Quality control and authentication services; Design and development of computer hardware and software
4429172    03/02/2020
M/S GREENNUB TECHNOLOGY PRIVATE LIMITED
Plot No. 95 & 102, Kailash Vihar, City Center, Gwalior-474011 (M.P.)
company registered under companies act 2013

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).

Proposed to be Used
MUMBAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH THERETO; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE; HOSTING OF MOBILE APPLICATION, DEVELOPMENT & DESIGN OF MOBILE APPLICATION; CONSULTANCY RELATING TO THE CREATION AND DESIGN OF WEBSITES FOR E-COMMERCE
MR. SHRI RAM PANDEY,
85 MARHAKMANATH PATTI, RASULPUR, NANDLAL, AZAMGARH,
PROPRIETOR

Address for service in India/Attorney address:
NCR LEGAL NEEDS
CH.NO. F-724, F-BLOCK, KARKARDOOMA COURTS, DELHI 110032

Proposed to be Used
DELHI

scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software and information technology services.
4430870  05/02/2020

VIMOBIN LABS PRIVATE LIMITED
trading as ;VIMOBIN LABS PRIVATE LIMITED
H28-901, SANDEEP VIHAR, WHITEFIELD, BANGALORE-560067
A COMPANY INCORPORATED IN INDIA COMPANIES ACT 1956

Address for service in India/Attorney address:
VIVRTI LAW
FLAT 1D, HILL CREST APARTMENTS, NEW NO.14, OLD NO.56, VENKATANARAYANA ROAD, T.NAGAR, CHENNAI-600017.

Used Since :01/10/2018

CHENNAI
SOFTWARE DEVELOPMENT, PROGRAMMING AND IMPLEMENTATION, COMPUTER PROGRAMMING, COMPUTER SOFTWARE DESIGN, UPDATING OF COMPUTER SOFTWARE, COMPUTER SOFTWARE CONSULTANCY, CREATING AND MAINTAINING WEB SITES FOR OTHERS, INSTALLATION OF COMPUTER SOFTWARE, MAINTENANCE OF COMPUTER SOFTWARE, DEVELOPMENT OF SOFTWARE FOR WEBSITE, ONLINE PLATFORM, HOSTING SERVICES AND SOFTWARE AS A SERVICE AND RENTAL OF SOFTWARE, HOSTING COMPUTER SITES WEB SITES, PROVIDING SEARCH ENGINES FOR THE INTERNET, RENTAL OF COMPUTER SOFTWARE, RENTAL OF WEB SERVERS, SERVER HOSTING, SOFTWARE AS A SERVICE SAAS.
4431683 06/02/2020
CRYPT4BITS PRIVATE LIMITED
X/172-J1, A N ANNEX PADANILAM BUILDINGS NEAR MSM COLLEGE, KAYAMKULAM ALAPPUZHA 690502
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Software development; Software design services; Customizing computer software; Developing computer software; Writing of computer software; Smartphone software design; Software design and development services; Updating of computer database software; Development of software; Development of computer software application solutions; Design and development of computer software for logistics; Design and development of new technology for others; Development of computer software for logistics, supply chain management and e-business portals;
DOMA

4432377  06/02/2020

MULTI-LIVING TECHNOLOGIES PRIVATE LIMITED

7th Floor, Lodha Excelus, Apollo Mills Compound, N.M. Joshi Marg, Mahalaxmi, Mumbai - 400011

A private limited company recognized as a startup by the Department for Promotion of Industry and Internal Trade.

Address for service in India/Agents address:

Khaitan & Co.

Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used

MUMBAI

Design, creation, hosting, maintenance of websites for others; computer services namely, providing search engines for obtaining data on a global computer network; online computer services included in class 42.
贸易商标注册号: 1943 , 02/03/2020          类别 42

4433741    07/02/2020
JYOTI (INDIA) METAL INDUSTRIES PRIVATE LIMITED.
Gala No. 223, Kalindas Udyog Bhavan, Sadanand Hasu Tandel Marg, Worli, Mumbai- 400 025.
A company incorporated under the Indian Companies Act, 1956.

Address for service in India / Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
2116460
MUMBAI
Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software being services included in class 42.
4433840  07/02/2020
JYOTI (INDIA) METAL INDUSTRIES PRIVATE LIMITED.
Gala No. 223, Kalindas Udyog Bhavan, Sadanand Hasu Tandel Marg, Worli, Mumbai- 400 025.
A company incorporated under the Indian Companies Act, 1956

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
2116460
MUMBAI
Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software being services included in class 42.
4434174  07/02/2020
SHOPEE SINGAPORE PRIVATE LIMITED
1 Fusionopolis Place, #17-10 Galaxis, Singapore 138522
Private Limited Company

Address for service in India/Attorney address:
IRA LAW
I-34, 4th Floor, Jangpura Extension, New Delhi - 110014

Proposed to be Used

DELHI
Cloud computing; computer programming; computer security consultancy; computer software consultancy; computer software design; computer system design; computer systems integration services; computer technology consultancy; computer virus protection services; conversion of data or documents from physical to electronic media; data conversion of computer programs and data [not physical conversion]; data encryption and decoding services; design and development of computer programs for mobile phones; design and development of computer software for computers; diagnosis of faults in computer programs; hosting computer sites [web sites]; hosting of software as a service (SaaS); maintenance of computer software relating to computer security and prevention of computer risks; outsource service providers in the field of information technology; providing information on computer technology and programming via a web site; providing search engines for the internet; providing temporary use of on-line non-downloadable authentication...
software for communications with computers via global communication network; providing temporary use of on-line non-downloadable software for processing electronic payments; providing temporary use of on-line non-downloadable software for processing wireless payments; providing temporary use of online non-downloadable software for e-commerce; server hosting; software as a service [SaaS]; technological consultancy; telecommunications technology consultancy; troubleshooting of computer software problems [technical support]; updating of computer software relating to computer security and prevention of computer risks; web site design consultancy; web site design; Providing temporary use of non-downloadable software for analyzing financial data and generating reports; Electronic monitoring of credit card activity to detect fraud via the internet; Information, advisory and consultancy services relating to the aforesaid services.
THE INSTITUTE OF COMPANY SECRETARIES OF INDIA
ICSI House, 22, Institutional Area, Lodi Road, New Delhi -110003
Statutory Authority
Address for service in India/Attorney address:
EMINDS LEGAL
eMinds Legal Advocates & Solicitors, 544 Tower B-2, Spaze- iTech Park, Sector 49, Gurgaon-122018
Used Since :13/09/2019
DELHI
Technological services; design and development of computer software; computer programming; computer software design; data security consultancy; data encryption services; electronic data storage; hosting computer sites [web sites]; platform as a service [PaaS]; software as a service [SaaS].
4435741  10/02/2020
ZHUN SOLUTIONS PRIVATE LIMITED
A004, CONCORDE WIND RUSH APT. SAMPANGE NAGAR, RAMASAGARA LYT BANGALORE – 560100, KARNATAKA, INDIA
AN INDIAN NATIONAL

Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2,NEW NO:9/2, ARMENIAN STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA

Proposed to be Used
CHENNAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO, INDUSTRIAL ANALYSIS AND RESEARCH SERVICES, DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
4436360  10/02/2020  
SESHAASAI BUSINESS FORMS PRIVATE LIMITED  
9, Lalwani Industrial Estate, Katrak Road, Wadala, Mumbai 400031  
Body Incorporate  
Address for service in India/Attorney address:  
ASHIMA CHALIA  
EDIPLIS COUNSELS, G1 (Ground Floor), Building No. 1542/A, 28th Cross, 28th Main, Banashankari 2nd Stage Bangalore 560070  

Proposed to be Used  
To be associated with:  
3175164, 4038855  

MUMBAI  
Computer programming; updating of computer software computer software development in the field of mobile applications; computer services, namely, remote management of information technology (IT) systems and software applications; design, installation, updating and maintenance of computer software; technical support services, namely, remote administration and management of in-house and hosted datacenter devices, databases and software applications
2744584  27/05/2014
TANTIA CONSTRUCTIONS LIMITED
27,NETAJI SUBHAS ROAD,KOLKATA 700001,WEST BENGAL
SERVICE PROVIDER
A LIMITED COMPANY

Address for service in India/Attorney address:

IPM SERVICES
PINACLE RESIDENZA,FG/1,GROUND FLOOR,NOWAPARA,NEW TOWN,KOLKATA 700 157,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA

Services for providing food and drink; temporary accommodation; Hospitality services
VR SURAT
2833299   28/10/2014
VR ASSET MANAGEMENT PTE. LTD.
10 MARINA BOULEVARD, #16-03, MARINA BAY FINANCIAL CENTRE, SINGAPORE (018983)
SERVICE PROVIDERS
Address for service in India/Attorney address:
SARC ASSOCIATES PVT. LTD
129, DDA SITE-1, NEW RAJINDER NAGAR, NEW DELHI-60
Used Since :17/09/2011
DELHI
FOOD & DRINK/TEMPORARY ACCOMODATION
VR KOLKATTA

2833316   28/10/2014

VR ASSET MANAGEMENT PTE. LTD.
10 MARINA BOULEVARD, #16-03, MARINA BAY FINANCIAL CENTRE, SINGAPORE (018983)

SERVICE PROVIDER

Address for service in India/Attorney address:
SARC ASSOCIATES PVT. LTD
129, DDA SITE-1, NEW RAJINDER NAGAR, NEW DELHI-60

Used Since : 17/09/2011

DELHI

FOOD & DRINK/TEMPORARY ACCOMODATION
2833332  28/10/2014
VR ASSET MANAGEMENT PTE. LTD.
10 MARINA BOULEVARD, #16-03, MARINA BAY FINANCIAL CENTRE, SINGAPORE (018983)
SERVICE PROVIDER

Address for service in India/Attorney address:
SARC ASSOCIATES PVT. LTD
129, DDA SITE-1, NEW RAJINDER NAGAR, NEW DELHI-60
Used Since : 18/03/2010

To be associated with:
2833287, 2833293, 2833299, 2833305, 2833311, 2833316

DELHI
FOOD & DRINK/TEMPORARY ACCOMODATION
2845182  18/11/2014
MR. AKHIL KRISHNARAO BORIKAR
trading as ;M/s AASHRAY RESTRO & DABA
Plot No. - 251, Opp. Pragati Mangal Karyalay, Near Water Tank, Laxminagar, Nagpur-440022
Service Provider
Sole Proprietorship
Address for service in India/Attorney address:
SAJAL DUTTA
PO-Prafullanagar, PS-Ashoknagar, District-24 Parganas (North), Pin-743268, West Bengal, India
Used Since :01/11/2014
MUMBAI
Providing food and drinks; Restaurants;
REGISTRATION OF THIS TRADE MARK SHALL GIVE RIGHT OF EXCLUSIVE USE in the state of Maharashtra only ..
Serrao Hospitality

2993839  24/06/2015
SERRAO HOSPITALITY
trading as ;Serrao Hospitality
Shop 16, Nirman Vyapar Kendra, Plot 10, Sector 17, Vashi Navi Mumbai 400 703, Maharashtra, India
Service Provider
A partnership firm registered under the Indian Partnership Act, 1932

Address for service in India/Attorney address:
CEREBRAL DIMENSIONS
S-01, Haware”s Fantasia Business Park, Plot No. 47, Sector - 30A, Vashi, Navi Mumbai - 400 705.
Used Since :01/06/2015

MUMBAI
Providing food and drink; self service restaurants; snack bars; cafes and cafeterias; catering; canteen; motel , hotel and restaurants, bar services, bakery, rental of temporary accommodation and meeting rooms; lodging services, providing camp-ground facilities all being services included in class 43

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3038621 24/08/2015
CHOPS AND HOPS HOSPITALITY SERVICES LLP.
107, 1ST FLOOR, BOULEVARD MALL COMMERCIAL PREMISES CO-OP SOC, MAJIWADA, THANE WEST-400601.
SERVICE PROVIDER
A LIMITED LIABILITY PARTNERSHIP FIRM REGISTERED UNDER LIMITED LIABILITY PARTNERSHIP ACT, 2008.
Address for service in India/Agents address:
OOVESH MOHD RAFIQUE SARA
201-B, CHAUHAN CLASSIC, HILL PARK, NEAR AGARWAL ESTATE, JOGESHWARI (W), MUMBAI-400 102
Used Since :01/08/2015
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION AND ALL OTHER SERVICES INCLUDED IN CLASS 43.
3051798  10/09/2015
ORBIT VINIMAY (P) LTD.
13,ROOM NO.204A,2ND FLOOR,KHUDIRAM BOSE SARANI,KOLKATA 700080,W.B.
SERVICE PROVIDER
Address for service in India/Attorney address:
A.K. REGISTRATION CO.
C.27/269B JAISWAL KATRA NEAR SHULABH COMPLEX, JAGATGANJ, VARANASI-221001, UP
Used Since :25/01/2006
KOLKATA
HOTELS, SERVICES FOR PROVIDING FOOD AND DRINK, CAFETERIAS, RESTAURANTS, PUB AND BAR SERVICES, PROVIDING FOOD ORDERING SERVICE ONLINE, PROVISION OF ROOMS (LODGINGS), BANQUET HALLS, TOURIST HOMES AND TEMPORARY ACCOMMODATION
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS Hotel The Westinn.
3075552  09/10/2015
MR. RAJINDER KUMAR JAISWAL
trading as ; M/S. MEHAK CHICKEN CORNER
SHOP NO.4 S-527 SCHOOL BLOCK MAIN VIKAS MARG, NEAR METRO STATION, LAXMI NAGAR, DELHI-110092
Service Providing
An Indian Proprietorship Firm
Address for service in India/Attorney address:
DTM ADVISORS LLP
C-80 VILLAGE GOKAL PUR EAST OF LONI ROAD NEAR GOVT SCHOOL SHAHDARA DELHI 94
Used Since : 25/11/2008
DELHI
PROVIDING OF FOOD AND DRINKS, TEMPORARY ACCOMMODATION, ALL CHICKEN AND MUTTON ITEMS, RESORTS, RESTAURANTS, RESTAURANTS (SELF SERVICES), BARS, SNACK-BARS, LOUNGE SERVICES, HOTELS, CAFES, CAFETERIAS, CANTEENS, CATERINGS, TAKEAWAY OUTLETS, BANQUET HALL, FOOD COURTS
3154286  08/01/2016
PUKI BAKERS PRIVATE LIMITED
14, POCKET-F, SECTOR-03, UDYOG VIHAR, BAWANA, DSHDC, DELHI-110039
SERVICE PROVIDER
a company incorporated under the Indian Companies Act, 1956,
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
A-4/61, SEC-17, ROHINI DELHI-89
Used Since :01/04/2001
DELHI
PROVIDING FOOD AND DRINK, CAFES, CAFETERIAS, SNACK BARS, HOTELS, MOTELS, RESORTS, RESTAURANTS
SELF SERVICES RESTAURANTS, FAST FOOD RESTAURANTS, CANTEENS, COFFEE SHOPS, ICE CREAM PARLOURS
AND CATERING SERVICES.
M/S. SUMMIT HOTELS & RESORTS PRIVATE LIMITED
trading as ;M/S. SUMMIT HOTELS & RESORTS PRIVATE LIMITED
SKYSTAR BUILDING, 6TH FLOOR, SEVOKE ROAD, SILIGURI, DARJEELING, PINCODE – 734 001, WEST BENGAL
SERVICE PROVIDER (S).
AN INDIAN COMPANY
Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
38/4, NABAPALLY, NEAR RANJANNAGAR, P.O-JOKA, KOLKATA 700104, WEST BENGAL
Used Since :01/04/2010
KOLKATA
Hotel, motel & resort services; Hotel reservations; Tourist homes; Temporary accommodation; Guest house services;
Holiday camp services [lodging]; Providing banquet and social function facilities for special occasions; Rental of meeting
rooms; Rental of holiday homes; Providing food and drink; Restaurants; Snack bars; Cafes; Self-service restaurants; Bar
services; Cafeterias; Juice bars; Take away food services; Ice cream parlours; Canteens; Food preparation; Food and
drink catering.
3262397  18/05/2016
ANKUR AGGARWAL
AMIT KUMAR
MANHEER SINGH
trading as ;THE FIRANGI GRILL
62, RAMA ROAD, NEW DELHI-110015
SERVICE PROVIDER
Address for service in India/Attorney address:
SAI ASSOCIATES
B-5A GALI NO.38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Used Since :20/08/2014
DELHI
SERVICESD FOR PROVIDING FOOD AND DRINKS TEMPARORY ACCOMODATION INCLUDING IN CLASS 43.
3277352  06/06/2016
PEBBLE STREET HOSPITALITY PVT. LTD
704, WINDCLIFF APARTMENTS, 1ST ROAD, ALMEIDA PARK, BANDRA (WEST), MUMBAI-400050.
MERCHANT AND SERVICE PROVIDER
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956.
Address for service in India/Attorney address:
LEX MANTIS
D-4, B-Wing, 4th Floor, Barodawala Mansion, 81, Dr. Annie Besant Road, Worli, Mumbai 400018

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; CAFES, CAFETERIAS; HOTEL,
RESTAURANT AND BAR SERVICES; SNACK-BARS; CATERING.
BROWN BUNCH

3286023  16/06/2016

BROWN BUNCH BAKERY
BUNCH BAKERY, AVISHKAR BILLA BHAVAN, G-5, G-6, GROUND FLOOR, K-ROAD, BESIDE TOYOTA SHOWROOM, BISTUPUR JAMSHEDPUR - 831011

SERVICES

Address for service in India/Attorney address:
ADVOCATE VED PRAKASH SINGH
C/329, ANTOP HILL WAREHOUSING COMPANY LTD, V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI - 400 037

Used Since :01/04/2015

KOLKATA

Providing the services of food and drinks, Restaurant, Cafe, Cafeteria, Snacks Bar, Coffee, Bar and Coffee House, Carry out Restaurant, and takeout Restaurant Services, Catering Services, Food Preparation, Preparation and Sale of Carry out Foods and Beverages included in class - 43

FOR PROVIDING SERVICE/GOODS IN THE STATES OF "BIHAR & JHARKHAND" ONLY..
FRIENDSadda

3296835 28/06/2016
ABEDA SEA FOODS PVT LIMITED
trading as ;ABEDA SEA FOODS PVT LIMITED
VILL-DHINGBORI PATHER, PO-KASHORI, PS-JURIA NAGAON-782124, ASSAM (INDIA)
SERVICE PROVIDER
BODY INCORPORATE

Address for service in India/Attorney address:
HARISH KUMAR ADV.,
R-9, WEST UTTAM NAGAR NEAR WEST UTTAM NAGAR METRO STATION NEW DELHI 110059
Used Since :05/04/2016

KOLKATA
Bar services, Cafés, Catering (food and drink), Restaurants, Snack-bars, Rental of temporary accommodation as included in class 43.

WE USE FRIENDSadda AS A WHOLE.
3385019  10/10/2016
AKASH SINGH
trading as ;mad over coffee
302 SAAKAR FLATS, behind essar petrol pump sama savli road, vadodara-390008
SERVICE PROVIDER
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :07/10/2016
AHMEDABAD
Coffee chain
3389131  18/10/2016
MR. PRADEEP KUMAR
MR SOUMITRA SHRIVASTAVA
trading as ;BEST BADDIES HOSPITALITY
J-99, SHOP NUBER 2B (B), MAIN MARKET, RAJOURI GARDEN, NEW DELHI-110027.
SERVICE
Used Since :19/09/2016
DELHI
FAST FOOD SERVICES.
3397982  27/10/2016
JIGNA JHAVERI
trading as ;RRM AND CO.
UNIT NO.505, 5TH FLOOR, SHREEJI BHUVAN, 51 LOHAR CHAWL, MUMBAI - 400002
SERVICES PROVIDER
A INDAIN NATIONAL
Address for service in India/Agents address:
RATHOD BIJAL KISHOR
B/2, KAILASH VIHAR, J.V. ROAD, GHATKOPAR (W), MUMBAI - 400 086.

Proposed to be Used
MUMBAI
RESPECT OF HOTELS, RESTAURANTS, CAFETERIAS AND PROVIDING OF FOOD AND DRINK WHICH IS INCLUDED IN
CLASS 43
3407718  10/11/2016

SAROJ BALA
345/1,Bhimgarh Kheri,Gali No-8,Near Shiv Mandir,Gurgaon
PROVIDING SERVICES OF FOOD SUCH AS KATHI ROLL,BURGER,PIZZA,SHIKANJI AND RELATED FOOD ITEMS

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034
Used Since :26/07/2016

DELHI
Services for providing food and drink; temporary accommodation covered under class 43
MOONSHINE FOOD VENTURES LLP
No. 5544, DLF City, Phase-4, Gurgaon-122002, Haryana, India.

SERVICE PROVIDERS

Used Since :29/12/2015

DELHI
Bar Restaurant.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3141799..
PAPARAZZI
3463750  20/01/2017
M/S. PASS CODE HOSPITALITY PRIVATE LIMITED
trading as ;M/S. PASS CODE HOSPITALITY PRIVATE LIMITED
77 POORVI MARG VASANT VIHAR NEW DELHI-110057
RESTAURANT AND BAR
BODY INCORPORATE
Address for service in India/Agents address:
SHIV LAW HOUSE.
H-166, VIKAS PURI, NEW DELHI - 110 018.
Used Since :30/04/2012
DELHI
RESTAURANT AND BAR
3471465 02/02/2017
GANESH GUPTA
trading as ;GUPTA CATERERS
55-A, ROOM NO 7, OM SHIVAM CO-OPERATIVE HOUSING SOCIETY LTD, RSC 11 MAHADA, ABDUL AHMED ROAD, MALWANI COLONY-MALAD WEST, MUMBAI-400095
SERVICE PROVIDER
A PROPRIETARY CONCERN
Used Since :01/01/1995
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
TAKE A BREAK
3486990   18/02/2017
MRS. NAMRATA PRADHAN
trading as ; M/S. CFB FRESH DELIGHTS
126, DAMJI SHAMJI INDUSTRIAL ESTATE, L.B.S.MARG, VIKHROLI (WEST) MUMBAI-400083.
SERVICE PROVIDER
Address for service in India/Attorney address:
CHANDRAKANT & ASSOCIATE
CHHATRAPATI SHIVAJI RAJE COMPLEX, BUILDING NO.6, FLAT NO.5, GROUND FLOOR, OPP. EKTA NAGAR, KANDIVALI (WEST), MUMBAI-400 067.
Used Since : 01/01/2017
MUMBAI
Providing food and drink, Hotel restaurant services, Arranging hotel accommodation, Providing exhibition facilities in hotels, Hotel catering services, Providing food and drink in Internet cafes, Cafés.
THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF MAHARASHTRA..
3522089  07/04/2017
SAGAR DILIP NEWADKAR
31 Ajinkya Villa, Shivshakti Nagar, Trimurti Chowk, Cidco, Nasik 422008
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinagad Road, Ambegaon (BK), Pune-411 046
Used Since: 01/12/2013
MUMBAI
Preparation of food and beverages.
3657286  13/10/2017

WHITE MUSHROOMS HOLIDAYS PRIVATE LIMITED
3, ISHWAR NAGAR (E), MATHURA ROAD, NEW DELHI - 110065
SERVICE PROVIDER.
Private Limited Company

Address for service in India/Agents address:
ANUJ KUMAR SOLANKI
35/36, 3RD FLOOR, NEW MANGLAPUR, M.G. ROAD, NEW DELHI-110030.

Used Since :21/01/2011

DELHI

HOTELS, MOTELS, HOLIDAY LODGING, TEMPORARY ACCOMMODATION, TOURIST HOMES, BOARDING HOUSES, CAMP SERVICES, ADVENTURE CAMPING, RENTAL OF MEETING ROOMS CAMPGROUND FACILITIES CANTEENS, CATERING, BAR SERVICES, CAFES, CAFETERIAS AND RESTAURANTS.
BBK

3660241  20/10/2017
SKY GATE HOSPITALITY PRIVATE LIMITED
H 16 / 6, DLF City Phase I, Gurugram 122002
Incorporated Company
Address for service in India/Agents address:
CHESTLAW
H 2/4, MALVIYA NAGAR NEW DELHI-110017
Used Since : 27/05/2015
DELHI
Services for providing food and drink
3661435   23/10/2017
MR. NARESH KAPOOR (AN INDIVIDUAL)
8/39 KIRTI NAGAR INDUSTRIAL AREA, NEW DELHI 110015.
AN INDIVIDUAL
Address for service in India/Attorney address:
PANKAJ LUTHRA
A-3, CHRISTIAN COLONY PATEL CHEST DELHI-110007
Used Since :01/04/2014
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, HOTEL SERVICES, RESTAURANT, CATERING, BAR AND COCKTAIL LOUNGE SERVICES, RESORT LODGING SERVICES, PROVISION OF GENERAL PURPOSE FACILITIES FOR MEETINGS, CONFERENCES, PROVISION OF BANQUET AND SOCIAL FUNCTION FACILITIES FOR SPECIAL OCCASIONS, AND RESERVATION SERVICES FOR HOTEL ACCOMODATIONS
ARORA SWEET SHOP

3684499    22/11/2017
SR. SAWINDER SINGH PROPRIETOR OF M/S ARORA SWEET SHOP
TEHSIL BAZAR, CHOWK MAHI, TARNTARAN, PUNJAB.
INDIVIDUAL

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/1960
DELHI

PROVIDING OF FOOD AND DRINK, SWEET SHOPS, CATERING SERVICES, HOTELS AND RESTAURANTS SERVICES INCLUDED IN CLASS-43.
TEMPTASIAN

3688843  27/11/2017

MR. ALOK SINGH BAGGA
EB-118, MAYA ENCLAVE, NEW DELHI

Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I P EXTANTION NEAR MAYUR PUBLIC SCHOOL, DELHI-110092

Proposed to be Used

DELHI

PROVISION OF FOOD AND DRINKS, RESTAURANTS, SELF SERVICE RESTAURANTS, FAST FOOD RESTAURANTS, HOTELS, SNACK BARS, TAKE AWAY FOOD OUTLETS, FOOD CATERING AND BANQUET SERVICES, TEMPORARY ACCOMMODATION, CAFES, CAFETERIAS AND ICE CREAM PARLOURS
3688934  27/11/2017
MAKEMYTRIP (INDIA) PRIVATE LIMITED
UG-7, Upper Ground Floor, TDI Mall, 11 Shivaji Place Complex, Rajouri Garden, New Delhi – 110027 and also at Floor 19th Tower A, B &C, Epitome Building No. 5, DLF Cyber City, Phase-III, Gurgaon 122002
A company incorporated under the Indian Companies Act, 1956.
Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.
Used Since :10/07/2017
DELHI
Providing accommodation information, namely, ratings, reviews and recommendations of hotel and temporary housing accommodations; hotel and lodging services, namely, providing and relaying information and providing reviews of hotels by means of a telephone, facsimile, the mails, courier or over electronic communication networks; travel agency services, namely, making reservations and bookings for restaurants and meals.
HOTEL KINGSWAY

3690402  29/11/2017

VIKAS MAHAJAN PROPRIETOR OF HOTEL KINGSWAY,
35, Hide Market, Opp/-Civil Hospital, G.T. Road, AMRITSAR-143001(Punjab),
Proprietorship

Address for service in India/Attorney address:
KUMAR TRADE MARK CO.
14/5, DHARAMPURA, NEAR JOURA PHATAK, AMRITSAR--143004 (PB )

Proposed to be Used
DELHI

SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION HOTEL AND RESTAURANT IN CLASS 43.
TRAVO
3691543  30/11/2017
SANKET UMAKANT TONDARE
FLAT NO.4, SHUBHAM HOMES, VADGAON-SHINDE ROAD, OPPOSITE MAHARASHTRA BANK, LOHGAON, PUNE-411047
INDIAN CITIZEN
Address for service in India/Attorney address:
SUBHASH BHUTORIA
D 905, Basement, New Friends Colony, new Delhi 110025
Used Since : 12/09/2010
MUMBAI
SERVICES FOR PROVIDING FOOD & DRINK; TEMPORARY ACCOMMODATION.
*The trade mark is restricted to use the mark in the state of Maharashtra.*
GRILLS N CURRIES

3700627    12/12/2017
GRILLS N CURRIES BAR AND RESTAURANT
H. No. 410/A, Bamon Vaddo, Candolim Bardez, Goa – 403 515
Partnership Firm

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :04/07/2013

MUMBAI
PROVIDING FOOD, DRINKS & TEMPORARY ACCOMMODATION
FOODCOAST

3710885  25/12/2017
M/S FOODCOAST INTERNATIONAL
A-23-A, FOCAL POINT EXTENSION, JALANDHAR, PUNJAB.
PARTNERSHIP FIRM

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2007

DELHI

PROVIDING OF FOOD AND DRINK, SWEETS SHOPS, TEMPORARY ACCOMMODATION, RESTAURANTS, RESORTS SERVICES, BANQUETS, CAFE’S AND CATERING SERVICES INCLUDED IN CLASS-43.
CBG HOSPITALITIES PRIVATE LIMITED
BUILDING NO. 17, 101, FIRST FLOOR, BHANOT HOUSE, YUSUF SARAI COMMUNITY CENTRE, NEW DELHI – 110049
An Indian Company

Address for service in India/Attorney address:
M.M.ASSOCIATES
CH.NO.227, CIVIL SIDE, EASTERN WING, TIS HAZARI COURTS, DELHI-54

Proposed to be Used

DELHI
SERVICES FOR PROVIDING FOOD & DRINK, TEMPORARY ACCOMMODATION, HOTELS, RESORTS, BOARDING HOUSE, TOURIST HOMES, BANQUETS, ACCOMMODATION BUREAU, LODGING, HOLIDAY CAMP SERVICES, MOTELS, RESTAURANT, SNACK BAR, BAR SERVICES, CAFETERIA, RENTAL OF TEMPORARY ACCOMMODATION & MEETING ROOMS; CATERING SERVICES
3718481   03/01/2018
M/S. NALANDA HEAVEN
A-21, KNOWLEDGE PARK-III, GREATER NOIDA, DISTT. GAUTAM BUDH NAGAR, DELHI-201308
PARTNERSHIP
Address for service in India/Attorney address:
GIRI & COMPANY
A-212C/306, TIRUPATI PLAZA GALI NO.1, SHAKARPUR, DELHI-92
Proposed to be Used
DELHI
SERVICES FOR PROVIDING HOSTEL BOYS & GIRLS, FOOD AND DRINK; TEMPORARY ACCOMMODATION.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE Nalanda separately.
Mark shall be used as a whole as substantially represented.
CIRCA HOSPITALITY

3718609  03/01/2018

CIRCA HOSPITALITY
L - 8, Green Park Extension, New Delhi - 110016
Partnership Firm

Address for service in India/Agents address:
CHESTLAW
H 2/4, MALVIYA NAGAR NEW DELHI-110017

Proposed to be Used
DELHI

Services of providing Food and Drink; Temporary Accommodation

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3718608.
MUSTAQ AALAM MUSHLIM
86-A, SHOP NO.1, NEAR MUGDALLA BUS STOP, DUMAS ROAD, SURAT-01, INDIA
Sole applicant

Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603

Proposed to be Used
AHMEDABAD
RESTAURANT, PROVIDING FOOD & DRINKS
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
3731221  18/01/2018
FULL CIRCLE PUBLISHING PRIVATE LIMITED
J-40, JOR BAGH LANE, NEW DELHI - 110003
Body Incorporate
Address for service in India/Attorney address:
MASON & ASSOCIATES
S-145, LOWER GROUND FLOOR, GREATER KAILASH, PART-I NEW DELHI-110048
Used Since :01/12/2001
DELHI
SERVICE RELATING TO PROVIDING FOOD AND DRINK; RUNNING RESTAURANTS; CAFETERIAS.
Mohammed Sharib Taiyab
101/A Bharti Apartment Near Rizvi College, Sherly Rajan Road Off Carter Road, Bandra (West), Mumbai-400050, Maharashtra State, India

Sole Proprietor

Address for service in India/Agents address:
Samiksha Hemant Hatkar
22, A-Wing, 2nd Floor, Durga Apartment, Ajmal Road, Vile Parle (E), Mumbai - 400 057

Proposed to be Used

Mumbai

Services for providing of food and drink, restaurant services, cafeteria, as included in Class 43.

The mark shall be limited to the colours as shown in the representation on the form of the application.

This is condition of registration that both/all labels shall be used together.
3795186  03/04/2018
UDAI SADASHIV VAGLE
Vagle Vision, 18th June Road, Panaji, Goa - 403001
Proprietor
Address for service in India/Agents address:
H. P. ASSOCIATES
138/2442/7, TAGORE NAGAR, VIKHROLI (E), MUMBAI-400 083.
Used Since :09/12/2002
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
area restricted to the state of Goa.
3795187  03/04/2018
JIGNESH B PATEL ( PROP.) TRADING AS CHIWOO CHINESE
9 Urban Chowk, Nr. Zydus Cadila, Thaltej Ahmedabad 380059
An Individual
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Used Since :06/11/2017
AHMEDABAD
Restaurant services.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE WORD “CHINESE AND OTHER DESCRIPTIVE MATTERS” APPEARING ON THE LABEL / MARK.
MR. MOHAMED ADIL SHAIKH TRADING AS RAJDHANI CATERERS
5B-603/604, ASMITA ANITA COMPLEX, OPP. N. H. SCHOOL, NAYA NAGAR, MIRA ROAD (EAST), THANE-401 107

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSİ FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
PROVIDING FOOD & PROVIDING DRINK
TO BE USED AS SUBSTANTIALLY SHOWN IN THE LABEL.
SANJAY DESARDA
Plot No. 1, S. No. 747/1, City Centre Mall Road, Near Thakkar Dom, Lawate Nagar, Nashik.

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
Providing Food And Drink, Hotel And Restaurant Services And All Kind Of Hospitality Services.

Area restricted to the state of MAHARASHTRA.
BADMASH KI BIRYANI

3810191  18/04/2018

ENDLESS INNOVATIONS
Flat No - 301, Yash Heights, Plot No - 15, North Ambazari Road, Shivaji Nagar, Nagpur, Maharashtra - 440010
Partnership Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Restaurant services.
RIVA GOLD COAST

3819415  28/04/2018
RIVA RESORTS PRIVATE LIMITED
A-306, Radhakrishna Apartments, S.V. Road, Dahisar (East), Mumbai-400068, Maharashtra, India
Body Incorporate
Address for service in India/Attorney address:
PARESH ACHAREKAR
E-201, Sai Paradise CHS Ltd, Plot No. 64, Sector-8A, Airoli, Navi Mumbai-400708.
Used Since :27/02/2018
MUMBAI
HOTEL RESERVATIONS; HOTEL INFORMATION SERVICES; HOTEL ACCOMMODATION SERVICES; RESORT HOTEL SERVICES; HOTEL CATERING SERVICES; HOTEL RESTAURANT SERVICES; HOTEL ROOM BOOKING SERVICES; PROVIDING EXHIBITION FACILITIES IN HOTELS; HOTEL, BAR AND RESTAURANT SERVICES; EVENT FACILITIES AND TEMPORARY OFFICE AND MEETING FACILITIES; ARRANGING OF WEDDING RECEPTIONS [VENUES]; ARRANGING OF WEDDING RECEPTIONS [FOOD AND DRINK].
3823101  03/05/2018
RAKYAN BEVERAGES PVT. LTD.
2nd Floor, DTC Building, Sitaram Mills Compound, N. M. Joshi Marg, Lower Parel, Mumbai – 400011, Maharashtra, India
A Private Limited Company

Address for service in India/Attorney address:
INDUS LAW
NO, 101, 1ST FLOOR, "EMBASSY CLASIC" NO.11, VITTAL MALLYA ROAD, BANGALORE, KARNATAKA-560 001.

Proposed to be Used
MUMBAI

Restaurant services; health and juice bars; health and juice bar services providing fruit drinks, vegetable drinks, fruit based smoothies, vegetable based smoothies, cold pressed smoothies and juices; healthy foods and meals (hot and cold); services for providing food and drink including health and juice bar services

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3823102.
MR. KAPIL DHOLE PATTIL
153/1, Kapila Garden Restaurant, Dhole Patil Road, Pune – 411 001
SINGLE FIRM

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :17/04/2017

MUMBAI
PROVIDING FOOD, DRINKS & TEMPORARY ACCOMMODATION
one8

3850125  02/06/2018
CSE CONSULTING LLP
H - 1, Heliopolis, 157 A, Colaba Road, Mumbai - 400005
A Limited Liability Partnership Firm incorporated under the Limited Liability Partnership Act, 2008

Address for service in India/Attorney address:
LEX CHAMBERS
A-317, DEFENCE COLONY, NEW DELHI-24

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; BAR SERVICES; CAFES; FOOD AND DRINK CATERING; HOTEL RESERVATIONS; HOTELS; RESTAURANTS; SELF SERVICE RESTAURANTS; SNACK-BARS; HOLIDAY CAMP SERVICES [LODGING]; RENTAL OF TEMPORARY ACCOMMODATION; CAFÉ SERVICE; PROVIDING CAMPGROUND FACILITIES.
Trade Marks Journal No: 1943, 02/03/2020 Class 43

3870240  26/06/2018
MR.NIKHIL SHAHANEY
Shop No.C-3,Rahul Terrace,Lane-7,Koregaon Park,pune-411001
Individual Applicant

Address for service in India/Attorney address:
VERONICA CONSULTANTS
Plot no-23,Unit no-2, Gananjay Society,Kothrud,pune-411038

Proposed to be Used
MUMBAI
Providing of Food and Drinks, Temporary Accommodation

Subject to mark will be used in the jurisdiction of state of "Maharashtra" only..
3886519  13/07/2018
MR.CHIRAAG SHAHANEY
Shop No-11,Ashok Chakra Society,Meera Nagar,Lane No-7,Koregaon Park,Pune-411001
Proprietor
Address for service in India/Attorney address:
VERONICA CONSULTANTS
Plot no-23,Unit no-2, Gananjay Society,Kothrud ,pune-411038
Proposed to be Used
To be associated with:
3870241
MUMBAI
Providing of food and drinks, temporary accommodation
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED REGISTRATION NO. 3870241.
3886620  13/07/2018
SGS HOSPITALITY: MR. SHAILESH KELKAR, MR. GAURAV GOHAD, MR. SARANG BENDALE
RELICON ALPINE RIDGE, B- 102, NEAR PAN CARD CLUB ROAD, BANER, PUNE- 411045, MAHARASHTRA, INDIA
Limited Liability Partnership

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK, RESTAURANT SERVICES
*THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.*
3887586   14/07/2018
MR. YASH PAWALE
B-21, Motiram Park, opp. Kothrud Bus Stand, Kothrud, Pune-411038
Individual Applicant

Address for service in India/Attorney address:
VERONICA CONSULTANTS
Plot no-23, Unit no-2, Gananjay Society, Kothrud, Pune-411038

Proposed to be Used
MUMBAI
Providing of Food and Drinks, Temporary Accommodation
3891467  18/07/2018
DATTATRAY BANDU GHUNKE
9/83/2 datta colony, rendalkar mala, ichalkaranji
standard trademark

Address for service in India/Agents address:
MAHESH SURESH HUPARIKAR
F-104, 1st floor, Raghulila Mall, Behind Poisar Depot, Kandivali (W), Mumbai-400067.
Used Since :26/08/1978

MUMBAI
services provided by persons or establishment to prepare food for human consumption
3892866  20/07/2018
PRATHVIRAJ VIKRAM KALE
Shop No. 6, Chandhare Complex, Near Four Point by Sheraton, Viman Nagar, Pune- 411014, Maharashtra.
Individual
Address for service in India/Attorney address:
KASHYAP POPAT KHANDAGALE
C/o SunBrio IPR Pvt Ltd, 1202/28 2nd floor BHAGYODAY, Apte Road, Shivajinagar, Pune 411004, Maharashtra, India.

Proposed to be Used
MUMBAI
Cafés; Hotels.
PALKHI

3898842  26/07/2018
VINOD DNYANDEO GONDKAR
Hotel Sai Palkhi, Behind Hotel Neeta Pimpalwadi Road, Shirdi (Sai Baba), Dist. Ahmednagar – 423109
Single Firm
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :01/05/2011
MUMBAI
PROVIDING FOOD, DRINKS & TEMPORARY ACCOMMODATION, LODGING SERVICES
3917320    16/08/2018

SHUBHAM HRASHVARDHAN GUPTA
VIP Road, Beside SBI ATM, Chhindwara – 480001.
Sole Proprietor

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Used Since :20/02/2010

MUMBAI

Services For Providing Food And Drink.

THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF MADHYA PRADESH..
3918284   17/08/2018
MR.PANDURANG WAMAN KHARE
S.No-8360/1,Khare Mangal Karyalay,Vishrambag,Sangli-416415
Individual Applicant

Address for service in India/Attorney address:
VERONICA CONSULTANTS
Plot no-23,Unit no-2, Gananjay Society,Kothrud ,pune-411038

Proposed to be Used
MUMBAI
RENTAL OF BANQUET AND SOCIAL FUNCTION FACILITIES FOR SPECIAL OCCASIONS NAMELY WEDDING, WEDDING RECEPTIONS, BIRTHDAY PARTIES
SHREEJEE RASOI
3921248  20/08/2018
M/S.SHREEJEE RASOLMR.BHARAT JOSHI
PIPLIYA RAO, NEAR RAJIV GANDHI CHOURAHA, INDORE – 452 001 M.P. (INDIA).
PROPRIETOR
Address for service in India/Attorney address:
CHANDRAKANT & ASSOCIATE
CHHATRAPATI SHIVAJI RAJE COMPLEX, BUILDING NO.6, FLAT NO.5, GROUND FLOOR, OPP. EKTA NAGAR, KANDIVALI (WEST), MUMBAI-400 067.

Proposed to be Used
MUMBAI
Services for providing Food and Drink, Temporary Accommodation, Restaurants services in class-43
3925743  24/08/2018
JANG'S FOOD
40, Maehoe-ro, Seocho-gu, Seoul, Republic of Korea
A company duly organised and existing under the Laws of Republic of Korea

Address for service in India/Attorney address:
D.P. AHUJA & CO
UNIT NO. 201D, TOWN SQUARE, NEW VIP ROAD, VIMAN NAGAR, PUNE 411014

Proposed to be Used
MUMBAI
Canteen services; snack-bar services; restaurant services rendered in the framework of franchising; chicken restaurant services rendered in the framework of franchising; preparation of food and beverages; serving food and drinks; providing of food and drink; catering services for the provision of food and drink; fast-food restaurant services; rental of cooking apparatus; pubs; carry-out restaurants; general bar services; chicken restaurant management; chicken chain services; chicken restaurant chain management; restaurant and catering services; chicken restaurants; rental of chairs, tables, tablelinen, glassware

condition to use the mark as substantially represented in the form of Application.
3932516  31/08/2018
MR. ROHIT R. EKBOTE TRADING AS: CAFE TABLE TALK
1206/10A, VYANKATESH NIWAS, SHIROLE ROAD, SHIVAJI NAGAR, PUNE – 411004, MAHARASHTRA, INDIA
Sole Proprietor
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; CAFE, HOTEL, SNACKS, FAST FOOD, RESTAURANT SERVICES
Subject to mark will be used in the jurisdiction of state of "Maharashtra only"..
3933737  03/09/2018
RANDEEP SINGH SALUJA
270-271, Pipliyapala, Ring Road, Near Rajiv Gandhi Circle, Indore (M.P.) - 452017
new application
Address for service in India/Agents address:
AKHIL KACHOLIA
1/7 MAHESH NAGAR OPP. SONTU MONTU SCHOOL, INDORE
Used Since :26/04/2013
MUMBAI
Hotel accommodation services, Hotel Services, Banqueting Services, Services for providing food and drink and temporary accommodation, Café and Cafeteria Services, Restaurant, Café and Restaurant Services, and Fast Food Restaurant, Arranging of wedding receptions, Rental of function rooms for wedding receptions, Private members dining club services, Club services for the provision of food and drink, Bar services, Bar and catering services, Lounge, Marriage Garden, Discotheque and Restro Services.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD SHUBH AND DEVICE OF OM SEPARATELY..
3935122   04/09/2018
TAAZAKITCHEN ENTERPRISES PRIVATE LIMITED
Flat No. 2, Grd Flr, Juhu Aradhana CHS LTD, C D Barfiwala Marg, Andheri (West), Mumbai-400058 (M.S.)
Private Limited Company
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since :01/01/2017
MUMBAI
PROVIDING TEMPORARY ACCOMMODATION, CAFÉ-RESTAURANTS, MOBILE CAFÉ SERVICES FOR PROVIDING FOOD AND DRINK, CATERING FOR THE PROVISION OF FOOD AND BEVERAGES, CATERING IN FAST-FOOD CAFETERIAS, CATERING OF FOOD AND DRINKS, COFFEE SHOPS, FAST-FOOD RESTAURANTS AND SNACK BARS INCLUDED IN CLASS 43
ACCORD PREMIER

3943393  12/09/2018
ACCORD HOSPITALITY & SERVICES
JAGATPUR DHIMRAPUR CHOWK RAIGARH 496001
PARTNER

Address for service in India/Attorney address:
KAMALIA ASSOCIATES
202, Jessore Road, Shyam Lake Garden, Block C, Flat No. 519 (g), Kolkata - 700089
Used Since :25/11/2013

MUMBAI
SERVICES RELATED TO HOTELS, RESTAURANTS AND HOSPITALITY
3943394  12/09/2018
ACCORD HOSPITALITY & SERVICES
JAGATPUR DHIMRAPUR CHOWK RAIGARH 496001
PARTNER
Address for service in India/Attorney address:
KAMALIA ASSOCIATES
202, Jessore Road, Shyam Lake Garden, Block C, Flat No. 519 (g), Kolkata - 700089
Used Since : 25/11/2013
MUMBAI
SERVICES RELATED TO HOTELS, RESTAURANTS AND HOSPITALITY
REGISTRATION OF THIS TRADE MARK SHALL GIVE RIGHT OF EXCLUSIVE USE in the state of Chhattisgarh only.
3946928  17/09/2018
RADHIKA AMOL TIPNIS
Kesar Polaris, Flat No 502, 126, Hindu Colony, 5th Lane, Dadar East, Mumbai - 400014.
Individual Proprietor
Address for service in India/Agents address:
VIDNYA KEDAR SAKHARDANDE
B/004, Shri Hanumanta Apt., M.C. Chhagla Marg, Bamanwada, Vile Parle (East), Mumbai-400099.
Used Since :01/09/2015
MUMBAI
Catering of food and drinks, Outside catering services, Takeaway Food and Drink services and Contract food services.
3957130  27/09/2018
ALOK KUMAR JHA
PLOT NO: 47, LAXMI NAGAR COLONY, SHAIKPET, TOLICHOWKI, HYDERABAD, TELANGANA
THE TRADE MARKS ACT 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
THE FATAYER FACTORY

3969764  10/10/2018

MOHAMMED ASIF KHAN
B-6, Dagade Icon, Service Road, Bhunde Vaste, Bavdhan Budruk, Pune City, Pune Maharashtra - 411021
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Restaurant services, Services for providing food and drink
3979146  22/10/2018
PRAKYATH B M
BHEEMASAMUDRA, CHITRADURA DISTRICT, KARNATAKA - 577520
Proprietor

Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN,BANGALORE,560027

Proposed to be Used
CHENNAI
CAFETERIA AND RESTAURANTS

Transliteration : EE SALA CUP NAMDE
3988695  31/10/2018
NILOFEL O.K
trading as ;THALASSERY XPRESS RESTAURANT
QISWA, CHOKLI POST MAHE DISTRICT PONDICHERY-670 672, INDIA
SERVICES PROVIDER
SOLE PROPRIETOR
Address for service in India/Attorney address:
THE BUSINESS CATALYST
POST BOX NO.18 NANDANAM ERA-38 NAER MENAMKULAM GOVT. LPS KAZHAKUTTOM POST TRIVANDRUM-695582
KERALA, SOUTH INDIA

Proposed to be Used
CHENNAI
PROVIDING FOOD AND DRINK, CATERING SERVICES, TEMPORARY ACCOMMODATION, CAFETERIA, CHAIN COFFEE
SHOP, RUNNING RESTAURANTS.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION..
rebel foods

3992354  05/11/2018

REBEL FOODS PRIVATE LIMITED
C/305, S. No. 199, 204, 206, 209, Pl No. 4+12+13, Eden Park Society, Viman Nagar, Lohegaon Pune, Maharashtra411014.

Service Provider

Body Incoporate

Address for service in India/Attorney address:
LEXPORT
R-1, NO. 401-402, PARK VIEW APARTMENTS HAUZ KHAS ENCLAVE, NEW DELHI 110016

Used Since :01/09/2018

MUMBAI

SERVICES FOR PROVIDING FOOD AND DRINK
rebel
3992356  05/11/2018
REBEL FOODS PRIVATE LIMITED
C/305, S. No. 199, 204, 206, 209, PI No. 4+12+13, Eden Park Society, Viman Nagar, Lohegaon Pune- Maharashtra 411014

Body Incoporate

Address for service in India/Attorney address:
LEXPORT
R-1, NO. 401-402, PARK VIEW APARTMENTS HAUZ KHAS ENCLAVE, NEW DELHI 110016

Used Since :01/09/2018

MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK
ROHIT HARSUKHLAL MISTRY
SHOP NO.15 TO 18, OM SATYAM NIWAS CHSL, SHIMPOLI ROAD, NEAR SALUTE HOTEL, BORIVALI WEST, MUMBAI 400 092
AN INDIVIDUAL

Address for service in India/ Agents address:
LEENA AJIT PURANDARE
73/B, Flat No. 34, 3rd Floor, Vrindavan Society, Thane (W) - 400 601.

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.. THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.. REGISTERED MARK APPLICATION NO. 3987891.
4008752    27/11/2018
KARSANBHAI NAGJIBHAI PATEL
N.H.NO-8, Dhoda pipla, NAVSARI, Gujarat
Individual, Sole Proprietor

Address for service in India/Attorney address:
ANILKUMAR OMPRAKASH SARAOGI
209 Poddar Plaza, Opp Fire Station, Ghod Dod Road, Surat, Gujarat 395 001
Used Since :01/04/2016

AHMEDABAD

Services for providing Food and drinks, temporary Accommodation as included in class 43

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.

Services restricted in the state of Gujarat only.
4016983 04/12/2018
BHAWAR LAL TELI
62, Suthar wada, Dholi Bawri, Udaipur, Proprietor
Proprietor
Address for service in India/Attorney address:
SUDHAKAR JHA
59, Vijay Block, Emco complex, Laxmi Nagar, Delhi-110092
Used Since: 01/06/1985
AHMEDABAD
Providing of Pav Bhaji, Fast Food, Chinese & South Indian Dishes.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
TGTR (THE GRAND THAKAR RESTAURANT)

4020573  07/12/2018
THAKAR LODGE GROUP AN INDIAN PARTNERSHIP FIRM
OPP. JUBELI GARDEN, JAWAHAR ROAD, RAJKOT - 360001, GUJRAT - INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022

Proposed to be Used
AHMEDABAD
SERVICES RELATED TO PROVIDING OF TEMPORARY ACCOMMODATION, FOOD, DRINKS, BEVERAGES, HOTELS AND RESTAURANTS, ICE-CREAM PARLOUR, SODA BARS, FOOD PARLOUR, CLUBS, CAFES, BANQUET HALLS, CATERING, READY TO EAT FOODS, SNACKS, VADAPAV, DABELI, SANDWICH, PIZZA, BHEL AND CHINESE INCLUDED IN CLASS - 43.
Subject to condition mark should be used together..
TGR (THAKAR GROUP RESTAURANT)

4020574  07/12/2018
THAKAR LODGE GROUP AN INDIAN PARTNERSHIP FIRM
OPP : JUBELI GARDEN , JAWAHAR ROAD ,RAJKOT - 360001, GUJRAT -INDIA.
NEW

Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022

Proposed to be Used

AHMEDABAD
SERVICES RELATED TO PROVIDING OF TEMPORARY ACCOMMODATION, FOOD, DRINKS, BEVERAGES, HOTELS AND
RESTAURANTS, ICE-CREAM PARLOUR, SODA BARS, FOOD PARLOUR, CLUBS, CAFES, BANQUET HALLS, CATERING,
READY TO EAT FOODS, SNACKS, VADAPAV, DABELI, SANDWICH, PIZZA, BHEL AND CHINESE INCLUDED IN CLASS -
43.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Service is restricted in
the state of Gujrat only.
TP (THAKAR PALACE)

4020581  07/12/2018
THAKAR LODGE GROUP, AN INDIAN PARTNERSHIP FIRM.
OPP: JUBELI GARDEN, JAWAHAR ROAD, RAJKOT - 360001, GUJARAT - INDIA.
NEW

Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022

Proposed to be Used
AHMEDABAD
SERVICES RELATED TO PROVIDING OF TEMPORARY ACCOMMODATION, FOOD, DRINKS, BEVERAGES, HOTELS AND RESTAURANTS, ICE-CREAM PARLOUR, SODA BARS, FOOD PARLOUR, CLUBS, CAFES, BANQUET HALLS, CATERING, READY TO EAT FOODS, SNACKS, VADAPAV, DABELI, SANDWICH, PIZZA, BHELI AND CHINESE INCLUDED IN CLASS - 43.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Service is restricted in the state of Gujrat only.
TC (THAKAR CAFE)

4020585  07/12/2018

THAKAR LODGE GROUP AN INDIAN PARTNERSHIP FIRM
OPP : JUBELI GARDEN, JAWAHAR ROAD, RAJKOT - 360001, GUJRAT -INDIA.

NEW

Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022

Proposed to be Used

AHMEDABAD

SERVICES RELATED TO PROVIDING OF TEMPORARY ACCOMMODATION, FOOD, DRINKS, BEVERAGES, HOTELS AND RESTAURANTS, ICE-CREAM PARLOUR, SODA BARS, FOOD PARLOUR, CLUBS, CAFES, BANQUET HALLS, CATERING, READY TO EAT FOODS, SNACKS, VADAPAV, DABELI, SANDWICH, PIZZA, BHEL AND CHINESE INCLUDED IN CLASS - 43.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2345744.
TFBPL (THAKAR FOOD & BEVERAGES PVT. LTD)

4020586  07/12/2018

THAKAR LODGE GROUP, AN INDIAN PARTNERSHIP FIRM
OPP : JUBELI GARDEN, JAWAHAR ROAD, RAJKOT - 360001, GUJARAT - INDIA.

NEW

Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022

Proposed to be Used

AHMEDABAD

SERVICES RELATED TO PROVIDING OF TEMPORARY ACCOMMODATION, FOOD, DRINKS, BEVERAGES, HOTELS AND RESTAURANTS, ICE-CREAM PARLOUR, SODA BARS, FOOD PARLOUR, CLUBS, CAFES, BANQUET HALLS, CATERING, READY TO EAT FOODS, SNACKS, VADAPAV, DABELI, SANDWICH, PIZZA, BHEL AND CHINESE INCLUDED IN CLASS - 43.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Service is restricted in the state of Gujrat only.
Trade Marks Journal No: 1943 , 02/03/2020 Class 43

4021216 08/12/2018
BALBEER SINGH RATHORE
A-38, JAGDAMBA NAGAR, NEAR GENIOUS ACADEMY SCHOOL, HARNATHPURA, KALWAR ROAD, JAIPUR-302012, RAJASTHAN
SERVICE PROVIDER

Address for service in India/Attorney address:
ASHOK KUMAR SHARMA
0-26 third floor amber tower sansar chand road jaipur

Proposed to be Used
AHMEDABAD
TOUR OPERATOR SERVICES FOR THE BOOKING OF TEMPORARY ACCOMODATION INCLUDED IN CLASS 43.
subject to restriction of the services in the state of RAJASTHAN only..
4022426   10/12/2018
RAJEEV MADHAVAN THARAYIL
PRRA-105, THARAYIL HOUSE, GYMNASIUM ROAD, PONOTH ROAD, KALOOR, ERNAKULAM, KERALA-682017.
PROPRIETORSHIP
Address for service in India/Attorney address:
EXCELLA GLOBAL SOLUTIONS
2ND FLOOR, SOUPARNIKA, TC 46/1692(1), CIT ROAD, MELARANNOOR, KARAMANA, TRIVANDRUM, KERALA-695002
Used Since :21/01/1987
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK
4023504 11/12/2018
KADAMBA INTRAC PVT LTD
trading as : KADAMBA INTRAC PVT LTD
NO.17, KHB COLONY, SIRSI-581402, KARNATAKA
MANUFACTURER AND MERCHANTS
A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956
Address for service in India/Agents address:
ANISH KUMAR, ADVOCATE
A-1, KAMALA MANSIONS, # 10, CANNAUGHT ROAD, QUEENS ROAD CROSS, BANGLORE- 560 052.
Used Since :01/09/2005
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK TEMPORARY ACCOMMODATION.
*The mark should be used as a whole.*
4032193    19/12/2018
MIRAJ HOSPITALITY LLP
201, RADHIKA APPARTMENT, JALARAM-I, UNIVERSITY ROAD, 360 005, GUJARAT
Limited Liability partnership (LLP)
Address for service in India/Attorney address:
JIGNESH K. MAJITHIYA, ADVOCATE

Proposed to be Used
AHMEDABAD
HOTEL, RESTAURANT, CATERS PROVIDING OF FOOD, COLD DRINKS
ANKIT LALJIBHAI PATEL
M/S WHITE HOPE HOSPITALITY, C/O 189/1199,G.H. BOARD,BAPUNAGAR,AHMEDABAD-380024
INDIVIDUAL

Address for service in India/Agents address:
JIGNESHKUMAR KANTILAL DUDHAT
Jignesh Dudhat and Associates, Office No.6, 1st floor, Navdeep Complex, Nr. Vidhi Labs, Subhash Chowk, Memnagar, Ahmedabad-380052.

Proposed to be Used
AHMEDABAD
SERVICE FOR PROVIDING FOOD AND DRINK, RUNNING OF PIZZA CORNERS, CATERING SERVICE, SNACK BARS INCLUDED IN CLASS 43

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE ALL DESCRIPTIVE MATTERS. THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3848940, 3629448.
Hind Ka Chulah

4052940    11/01/2019
RADHA MOHAN INNOVATIVE SERVICES PRIVATE LIMITED
No 2004, South End E Cross, Jayanagar 9th Block, Near Ragi Gudda Temple, Bangalore 560069
Body Incorporate
Address for service in India/Attorney address:
TARUNN SURANA ADVOCATE
Surana & Co. No.10, 2nd Floor, 5th Cross, Vasanth Nagar, Bangalore - 560 052
Used Since :01/01/2014

CHENNAI
CAFETERIA SERVICES, CAFE SERVICES, BOARDING HOUSE, CANTEEN SERVICES, FOOD AND CATERING SERVICES, HOTEL SERVICES, RENTAL OF COOKING APPARATUS, FOOD AND DRINK CATERING, HOTEL RESERVATION, RENTAL OF LIGHTING APPARATUS, SELF SERVICE RESTAURANT SERVICES
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
THE CHEF AND A TANDOOR

4056828    15/01/2019
RAKESH DHANRAJ PAWAR
SHOP NO.2, 118, PAWAR HOUSE, NEW PALI, DR. AMBEDKAR ROAD, KHAR (WEST), MUMBAI- 400052 MAHARASHTRA, INDIA

Proposed to be Used
MUMBAI

PROVIDING OF FOODS SUCH AS BIRYANI, KABABS, ROLLS, GRAVIES AND PROVIDING OF DRINKS SERVICES INCLUDED IN CLASS 43
4058739  16/01/2019
M/S. SAGAR FINE DINE
UNIT NO.101, CENTER POINT, PLOT NO-21, SECTOR-6, NERUL, NAVI MUMBAI
Ms. SAGAR FINE DINE PARTNERSHIP FIRM TRADING AS SAGAR FINE DINE
Address for service in India/Attorney address:
NAVIN KESHAVJI BARVADIYA
MATHLOVAS, VILLAGE-KANTHKOT, TAL-BHACHAU - KUTCH, GUJARAT

Proposed to be Used
MUMBAI
Restaurants & Hotel Services for providing food and drink; temporary accommodation, other services including in class 43
MIGHTY BITES

4060126   18/01/2019
ABM FOOD & BEVERAGES PVT LTD
48/A, 2nd Cross, Shantipura, Bangalore 560100, Karnataka, India
BODY INCORPORATE

Address for service in India/Attorney address:
ELIZABETH SUBASH
3-19, Santhome Estate, Ajri, Kundapura, Udupi-576283, Karnataka, India

Proposed to be Used
CHENNAI

Services for providing food and drink; temporary accommodation.
Trade Marks Journal No: 1943, 02/03/2020  Class 43

4061022  18/01/2019
EAGLE TRADELINKS PVT. LTD.
M/s. Eagle Tradelinks Pvt. Ltd., Usha Kiran, Nr. Moti Tanki Chowk, Rajkot – 360 001 (Gujarat) (India)
Manufacturers and Merchants

Address for service in India/Attorney address:
RUSHIT SHETH
M/s. V. B. Sheth & Co., "Dhanraj", Dr. Radhakrishnan road, Nr. Moti Tanki, Opp. 15 Panchnath Plot, Rajkot - 360 001 (Gujarat) (India)

Used Since :01/04/2016

AHMEDABAD
hotels, hotel catering services, hotel accommodation services, extended stay hotels, restaurants, restaurant services, hotel restaurant services

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
Services restricted in the state of Gujarat only..
4067826   25/01/2019
Z A BAGUL AND SONS HOSPITALITY PVT.LTD
GUT NO-2/A/4,DIVANMALA-LALING,TAL.DIST.DHULE- 424006
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Providing temporary accommodation as part of hospitality packages, Provision of food and drink as part of hospitality services, Resort lodging services, Restaurant services, Restaurant, bar and cocktail lounge services.
4074947  01/02/2019
PANKAJKUMAR THAKORDAS KANSARA
Juno Vandri Mohollo, 612890, Opp. Navsari High School, Navsari
Sole Proprietor

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
AHMEDABAD
Services For Providing Food And Drink; Temporary Accommodation, Canteen, Café, Fast Food Restaurants, Catering Services, Take Out Restaurant Services, Hospitality Services.
DEEPAK TAK S/O SHRI DINESH TAK
M/s JEEMAAN RESTAURANT, 2-S-86, Opp. Samudayik Sabha Bhawan, Sector-2, Kuri Bhagtasani Housing Board, Jodhpur (Rajasthan)
SOLE PROPRIETORSHIP CONCERTN
Address for service in India/Agents address:
SHARAD AGRAWAL.
OUTSIDE SOJATI GATE, JODHPUR - 342 002. (RAJASTHAN).
Used Since : 01/11/2015
AHMEDABAD
Services Provided : Breakfast, Lunch, Dinner, Sweets & Namkeens, Snacks, Non Alcoholic Beverages, Restaurant, To Proved Meeting, Party & Conference Hall, Banquet Hall.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL...
4094049   20/02/2019
VISHAL JALANI S/o NAND KISHORE JALANI
59, SURAJ NAGAR (EAST), CIVIL LINES, JAIPUR (RAJASTHAN)
PERSONAL NAME
Address for service in India/Agents address:
SHARAD AGRAWAL.
OUTSIDE SOJATI GATE, JODHPUR - 342 002. (RAJASTHAN).
Used Since :26/07/2014

AHMEDABAD
Service Providing Food & Drink, Temporary Accommodation, Hotel & Restaurants.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
Services restricted in the state of Rajasthan only.
4094050  20/02/2019
VISHAL JALANI S/o SHRI NAND KISHORE JALANI
59, SURAJ NAGAR (EAST), CIVIL LINES, JAIPUR (RAJASTHAN)
PERSONAL NAME
Address for service in India/Agents address:
SHARAD AGRAWAL,
OUTSIDE SOJATI GATE, JODHPUR - 342 002. (RAJASTHAN).
Used Since :01/08/2015

AHMEDABAD
Providing Food & Drink, Temporary Accommodation, Hotel & Restaurants.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
Services restricted in the state of Rajasthan only..
4094051  20/02/2019
VISHAL JALANI S/O SHRI NAND KISHORE JALANI
59, SURAJ NAGAR (EAST), CIVIL LINES, JAIPUR (RAJASTHAN)
PERSONAL NAME
Address for service in India/Agents address:
SHARAD AGRAWAL.
OUTSIDE SOJATI GATE, JODHPUR - 342 002, (RAJASTHAN).
Used Since :13/01/2016
AHMEDABAD
Providing Food & Drink, Temporary Accommodation, Hotel & Restaurants.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD AND DEVICE OF BURGER.
4094052  20/02/2019
VISHAL JALANI S/O SHRI NAND KISHORE JALANI
59, SURAJ NAGAR (EAST), CIVIL LINES, JAIPUR (RAJASTHAN)
PERSONAL NAME
Address for service in India/Agents address:
SHARAD AGRAWAL
OUTSIDE SOJATI GATE, JODHPUR - 342 002. (RAJASTHAN).
Used Since : 14/10/2015
AHMEDABAD
Services for Providing Food And Drink, Pizza, Burger & Fast Food, Restaurant
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
Services restricted in the state of Rajasthan only..
4132237 29/03/2019

NAZNEEN SAROSH REBELO
409, Fort Aguada Rd., Candolim, Goa-403 515.

Single Firm

Address for service in India/Attorney address:

LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Used Since: 10/01/2006

MUMBAI

PROVIDING FOODS, DRINKS AND TEMPORARY ACCOMMODATION

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE CAFE.
Food Engine
Complete Restaurant Solution

4157571   25/04/2019
CIAR SOFTWARE SOLUTIONS PVT LTD
trading as ;CIAR SOFTWARE SOLUTIONS PVT LTD
NO.43, 10TH AVENUE, ASHOK NAGAR, CHENNAI-600 083
SERVICES PROVIDER
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
K.CHANDRASEKARAN
NO.368, NEW ADDITIONAL LAW CHAMBER, HIGH COURT BUILDING, CHENNAI-600 104, TAMIL NADU STATE INDIA

Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOR FOOD AND DRINK; TEMPORARY ACCOMMODATIONS.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
FROOZETO
4160556  28/04/2019
BHARAT HARI LALWANI
244, Miskin Road, tarakpur, Nagar, Ahmednagar- 414001 Maharashtra
Services for providing food and drink
Individual
Used Since :01/11/2018
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
4174869  13/05/2019
MUSTHAFA PK
22/1259 A1, KUDUKKAN HOUSE, UDUMBRAKADAVE ROAD, THIRUVANNUR PO
individual
Address for service in India/Agents address:
RIYAS BABU ARANHIKKAL
ARANHIKKAL HOUSE, KUNDUTHODE, ERANHIKKODE P.O., MALAPPURAM, KERALA-676541.

Proposed to be Used
CHENNAI
Services for providing food and drink; temporary accommodation
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4189278   28/05/2019
SIGN WRITE INDIA PVT. LTD.
ORCHID SQUARE BOUTIQUE HOTEL, OPP. CMS, BROOKLAND ROAD, NILGIRIS, TAMILNADU - 643 101
BODY INCORPORATED INCLUDING PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
HIRAL C. JOSHI
501, VISHWANANAK, CHAKALA ROAD, ANDHERI (EAST), MUMBAI - 400 099.
Used Since :24/05/2015

CHENNAI
RENTAL AND HOTEL ROOMS AND RESTAURANT (LODGING AND BOARDING), SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
Subject to restrict the area to Tamil Nadu only and No exclusive right over BOUTIQUE HOTEL and COONOOR separately except as substantially shown in the representation of the mark.
4190501  29/05/2019
AMERJUNEIDI FOR FOOD INDUSTRIES PRIVATE LIMITED
No.34, Hospalya Layout, Garvebhapalya, Bommanahalli, Bangalore – 560068
BODY INCORPORATE
Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN,BANGALORE,560027
Used Since :12/04/2017
CHENNAI
Services for providing food and drink; temporary accommodation.
JUST CAN'T RESIST

4200173  07/06/2019
TOIOVA PRIVATE LIMITED
29/155D COPRA BHAVAN, NUT STREET PO, VATAKARA, KOZHIKODE, KERALA, 673104
BODY INCORPORATE

Address for service in India/Attorney address:
LEGACY PARTNERS
LAPINTA, MINI-BYPASS ROAD, NEAR APCO HYUNDAI, PUTHIYARA, KOZHIKODE, KERALA-673004

Proposed to be Used
CHENNAI
RESTAURANTS, HOTELS, COFFEE SHOPS, SERVICES FOR PROVIDING FOOD AND DRINK
4200867  08/06/2019

SPIZEBOX SERVICES PRIVATE LIMITED
Plot No.37, B-12, III Floor, Guhaas Padmanedi Apartments, East Avenue, Thiruvanmiyur, Chennai-600041
Private Limited Company

Address for service in India/Attorney address:
O A SRINIVASAN
'ESSOR BUILDING' 20, WALLAJAH ROAD, CHENNAI- 600 002.
Used Since :24/04/2019

CHENNAI
Providing Food and Drink
MR. POLISETTI VEERA VENKATA SATYA MALLIKHARJUNA RAO, PROP. OF M/S SRI BHAKTANJANEYA’S SURUCHI FOODS
12-176, MAIN ROAD, TAPESWARAM - 533340, EAST GODAVARI DISTRICT, ANDHRA PRADESH, INDIA.
Proprietorship Firm

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used

To be associated with:
3920795

CHENNAI

PROVISION OF FOOD AND DRINK; FOOD AND DRINK PREPARATION SERVICES; TAKE AWAY FOOD AND DRINK SERVICES; CATERING SERVICES.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4205971  14/06/2019
M/S. PUMP HOUSE PRIVATE LIMITED
NO.607, 15th CROSS, J.P NAGAR, OUTER RING ROAD, BENGALuru- 560078, KARNATAKA, INDIA.
PRIVATE LIMITED
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI
Used Since :01/06/2018

CHENNAI
HOTEL SERVICES, RESTAURANT AND BAR SERVICES, TAKEAWAY FOOD SERVICES, SERVING FOOD AND DRINKS, FAST FOOD AND NON-STOP RESTAURANT SERVICES, MOBILE CAFE SERVICES FOR PROVIDING FOOD AND DRINK, PROVIDING FOOD AND DRINK CATERING SERVICES FOR SPORTS EVENTS, CONCERTS, CONVENTIONS AND EXHIBITIONS, SERVING OF TEA, COFFEE, COCOA, CARBONATED DRINKS OR FRUIT JUICE BEVERAGES.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4214220  22/06/2019

A.PRABAKARAN
CORNER CAFE, NO.36/21, CHETTY STREET, RAJAKADAI, THIRUVOTRIYUR, CHENNAI - 600 019
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Used Since :14/11/2013

CHENNAI
Hotels, Fast-food restaurant services, Food and drink catering, Food preparation, Takeaway food services, Preparation of food and beverages, Provision of food and beverages, Food preparation for others on an outsourcing basis, Juice bars, Juice bar services, Cafeterias, Restaurant services

Registration is valid with in Chennai District Tamilnadu.
QUEEN’S
4214792   24/06/2019
SONEELAM CHODHA
589, RMV 2nd stage, 3rd Block, 1st Main, Bangalore 560094, State of Karnataka, India
SERVICE PROVIDER
Address for service in India/Agents address:
MOHAN ASSOCIATES.
CEEBROS BUILDING, D - 4, III FLOOR, NO. 11, CENETOPH ROAD, TEYMAMPET, CHENNAI - 600 018, TAMIL NADU
Used Since : 01/01/1975
CHENNAI
RESTAURANT SERVICES; SNACK-BAR SERVICES; CAFE AND SNACK-BAR SERVICES; COFFEE-HOUSE AND SNACK-BAR SERVICES; FAST-FOOD RESTAURANT SERVICES; TAKE-AWAY FAST FOOD SERVICES; FAST FOOD AND NON-STOP RESTAURANT SERVICES; SERVING FOOD AND DRINKS; PROVIDING OF FOOD AND DRINKS IN RESTAURANTS AND BARS; PROVIDING OF FOOD AND DRINKS IN BISTROS; PROVIDING OF FOOD AND DRINKS FOR GUESTS; PROVISION OF FOOD AND BEVERAGES; PROVIDING OF FOOD AND DRINKS FOR GUESTS IN RESTAURANTS; CAFE AND CAFETERIA SERVICES; CAFE AND RESTAURANT SERVICES; HOTEL, RESTAURANT, CAFE AND BAR SERVICES
4216844  26/06/2019
HARIPRIYA ENTERPRISES
No. 55/5, 13th Main, 30th Cross, 4th Block East, Jayanagar, Bangalore - 560011
Partnership Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No. 43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used

CHENNAI
Hotels, Fast-food restaurant services, Food and drink catering, Food preparation, Takeaway food services, Preparation of food and beverages, Provision of food and beverages, Food preparation for others on an outsourcing basis, Juice bars, Juice bar services, Cafeterias, Restaurant services

THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF KARNATAKA STATE ONLY.
Proposed to be Used

CHENNAI

Hotels, Fast-food restaurant services, Food and drink catering, Food preparation, Takeaway food services, Preparation of food and beverages, Provision of food and beverages, Food preparation for others on an outsourcing basis, Juice bars, Juice bar services, Cafeterias, Restaurant services

The mark as a label should be used in whole as a composite mark and there is no exclusive right over the descriptive words in the logo. The registration of the mark is valid within the territorial jurisdiction of Karnataka.
BABAI EXPRESS

4226565    05/07/2019
MADGULA KARTEESH REDDY
H. NO. 8-2-293/82/FII/A/76, PLOT NO: 76, ROAD NO: 10, FILM NAGAR, JUBLIEE HILLS, HYDERABAD – 500033,
TELANGANA, INDIA
INDIVIDUAL

Address for service in India/Attorney address:
ALI HYDER IMAM
403, imams.ca, MAH Manor, (besides masab tank bus stop), Banjara Hills road, Masab Tank, Hyderabad - 500028.

Proposed to be Used
CHENNAI
RESTAURANTS, SELF SERVICE RESTAURANTS, QUICK SERVICE RESTAURANTS, LOUNGE SERVICES, SERVING ALL
TYPES OF FOOD, CAFES, CAFETERIA, SNACK BARS, FOOD AND DRINKS, DRINKS AND BEVERAGES, RESTO BARS,
CATERING SERVICES, IN AND ALL INCLUDED IN CLASS 43
CAKE OF THE DAY

4227292    06/07/2019

G.V.VENKATESH, AN INDIAN NATIONAL, SOLELY TRADING AS CAKE OF THE DAY

Front Portion of No: 3236, facing 80 Feet Road, Chiraj Square, 80 Feet Road, VBHCS, Bangalore - 560 085 and earlier at No: 295/B, 7th Main, 7th Block, 4th Phase, BSK 3rd stage, Bangalore - 560 085

Sole Proprietory Concern

Address for service in India/Agents address:

C. VENKATASUBRAMANIAM.

Vitto Patents & Trade Marks, Unit: 2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.

Used Since :01/08/2009

CHENNAI

Services rendered in the field of Providing Food, Bakery Products and Beverages
4231884   11/07/2019
M/S HAMRATRIP TOURISM AND VISA INDIA PRIVATE LIMITED
M/S HAMRATRIP TOURISM AND VISA INDIA PRIVATE LIMITED, DOOR NO. 5/67/F, THRIKKAKKARA, ERNAKULAM-682 021, KERALA
PRIVATE LIMITED
Address for service in India/Attorney address:
PRG ASSOCIATES
4TH FLOOR, D.D VYAPAR BHAVAN KADAVANTHRA - 682020, ERNAKULAM, KERALA
Used Since: 30/10/2018

CHENNAI
HOTEL, BOOKING OF HOTEL ACCOMMODATION, HOTEL ROOM BOOKING SERVICES, BOOKING HOTEL ROOMS FOR TRAVELLERS, PROVIDING ONLINE INFORMATION RELATING TO HOTEL RESERVATIONS, ONLINE BOOKING RESERVATION SERVICES, RESTAURANT BOOKING SERVICES, HOSPITALITY SERVICES, SELF SERVICE RESTAURANTS, TEMPORARY ACCOMMODATION, REST HOMES, LODGE, PROVIDING FOOD AND DRINK.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
ARUNA BIRYANI POINT

4233839    12/07/2019

PULLETI UMA MAHESWARARAO
D.NO.2-67, KOKANARAYANA PALEM, GUDURU MANDALAM, KRISHNA, A.P 521149

FOOD PREPERATION AND SUPPLY

PROPRIETOR ( ARUNA BIRYANI POINT )

Proposed to be Used

CHENNAI

To prepare food for consumption and service the food

NIL

Subject to restrict the area to Andhra Pradesh and Telangana only and No exclusive right over BIRYANI POINT separately except as substantially shown in the representation of the mark.
Trade Marks Journal No: 1943, 02/03/2020     Class 43

4287614   09/09/2019
SS HYDERABAD BIRYANI PVT LTD
NEW NO.75, OLD NO.35, AMMAN KOIL STREET, NEAR CHICKEN MARKET, BROADWAY, CHENNAI-600 001
SERVICE PROVIDER
private Limited

Address for service in India/Attorney address:
KARTHIKEYAN, N
Law Office of Karthikeyan, Vista Heights, D43, Level 4, West Avenue, OMR - ECR Link Road, Near Tidel Park, Thiruvanmiyur, Chennai - 600041, INDIA

Proposed to be Used
CHENNAI
Providing food and Drink, Cafes, Cafeterias, Catering (Food and drink), Canteens, Holiday camp services, Motels, Providing campground facilities, Rental of meeting room, Eateries, Reservations, Restaurants, Self-service restaurants, Snack-bars.
ON D ROCKS

4291960  12/09/2019
ANOOP RIJHWANI
FA 1 STC PALM SQUARE LAL GHATI SQAURE ABOVE AXIS BANK BHOPAL - 462001
THE TRADE MARKS ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Bars; Bar services included in class 43
4300397  22/09/2019
MRS. DEEPIKA MANOJ SAWANT TRADING AS MY DABBA
1/27, JAI BHAWANI NIWAS, ZARA LINE, UTKARSH NAGAR, BHANDUP WEST 400078, MAHARASHTRA, INDIA
Proprietor

Address for service in India/Attorney address:
S A ASSOCIATES

Proposed to be Used
MUMBAI
Services for providing food and drink Included in Class 43.
4310435  02/10/2019
PRATEEK KUMAR GUPTA
3/11, MATHURA NAGAR, NEAR CENTER POINT, ALIGARH, U.P
INDIVIDUAL

Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI

Proposed to be Used
DELHI
PROVIDING FOOD AND DRINK AND TEMPORARY ACCOMMODATION, RESERVATION AND BOOKING SERVICES FOR HOTEL
BRUNCH BOX
SHOP NO. 01, G SQUARE BUSINESS PARK, PLOT NO. 25 AND 26, SECTOR 30, SANPADA RAILWAY STATION
SAMOR, SANPADA, NAVI MUMBAI 400705
Partnership Firm
Address for service in India/Agents address:
LALITH TUKARAM KOTIAN
D-2, ARUN NIVAS, OLD DOMBIVLI, SHASTRI NAGAR, DOMBIVLI WEST-421202, THANE
Proposed to be Used
MUMBAI
RESTAURANT SERVICES
4316937    10/10/2019
MONISH BALI
W-39, GREATER KAILASH-1 NEW DELHI-110048
INDIVIDUAL FIRM
Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092
Proposed to be Used
DELHI
RESTAURANT, BAR, CAFE, FOOD & DRINK SERVICES INCLUDED IN CLASS 43
WORLDS HOSTEL
4317892  11/10/2019
DUSHYANT YADAV
H.No 336, Gujran Parav, Hisar, Haryana
Individual
Used Since :26/05/2018
DELHI
Arranging Temporary Housing Accommodations: Providing Online Reservation Services For Temporary Lodging: Travel Agency Services, Namely, Making Reservations And Bookings For Transportation And Lodging: Providing Temporary Lodging Information Via The Internet
Varuna Pure Veg

4319331  13/10/2019

SATISH KUMAR AGARWAL
B-707, The Island Society, Shankar Kalat Nagar, Waked, Pune- 411057, Maharashtra, India
Individual

Address for service in India/Attorney address:
LEGATARIAN IPR CONSULTANTS LLP
304, A-Wing, Pranavshree, Riddhi Siddhi Paradise, Near Manas Society, Dhayari-411041, Pune, Maharashtra, India

Used Since :22/06/2016

MUMBAI
Restaurant, cafe, cafeteria, snack bar, coffee bar and coffee house, carry out restaurant, and take out restaurant services; catering services; coffee supply services for offices; contract food services; food preparation; preparation and sale of carry out foods and beverages, rentals and reservations of temporary accommodation; hotel, motel, banqueting, cocktail, wine lounge & bar services; preparation of meals and restaurant services being services included in class 43

Mark should be read as a whole.
4320760   15/10/2019
GAZAL SAYYED (PROPRIETOR) TRADING AS AB BUSINESS SOLUTION
OFFICE NO 48,GRD FLR,SHREE MANOSHI COMPLEX, PLOT NO 5 & 6, SECTOR 3, GHANSOLI-400701
A Proprietorship Firm

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbui 410209

Proposed to be Used
MUMBAI
Hospitality services [accommodation]

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
Trade Marks Journal No: 1943, 02/03/2020 Class 43

4320813  15/10/2019
GANESHJI SWEETS, NAMKEEN & EATERY
B-3/4, SOHAM COMPLEX, OPP. SUMEL-7, N.H. NO-08, NR, SONI NI CHALI, AHMEDABAD- 382415. GUJARAT – INDIA
PARTNERSHIP FIRM

Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Proposed to be Used
AHMEDABAD

SERVICES RELATING TO PROVIDING OF FOOD, DRINK, TEMPORARY ACCOMMODATION, PROCURING LODGINGS, ROOMS, MEALS BY HOTELS, BOARDING HOUSES, TOURIST CAMPS, TOURIST HOUSES, SELF SERVICE RESTAURANTS, FAST FOOD RESTAURANTS, SNACK BARS, RESTAURANTS LOUNGE SERVICES, HOTEL AND HOTEL RESERVATIONS AND INFORMATIONS, BANQUET SERVICES, CATERING SERVICES, RESORT SERVICES INCLUDED IN CLASS 43
ABHISHEK RABINDER NATH
8-2-351/R/8, ROAD NO. 3, NEAR TIMES OF INDIA OFFICE, BANJARA HILLS, HYDERABAD 500034
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
TMGURU INTELLECTUAL PROPERTY SERVICES LLP
203, 2nd Floor, A-31, Kailash Colony, New Delhi-110048

Proposed to be Used
To be associated with:

CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; RESTAURANT SERVICES; CAFETERIA, SNACK-BAR AND CANTEEN SERVICES; CATERING SERVICES; CAFE SERVICES; SETTING UP FOOD AND DRINK KIOSKS; PUBS; BAR SERVICES; PIZZA PARLOURS; TEMPORARY ACCOMMODATION; HOTEL SERVICES; HOTEL RESERVATIONS; MOTEL SERVICES; HOLIDAY CAMP SERVICES; PROVIDING HOLIDAY ACCOMMODATION; GUESTHOUSE SERVICES; TAVERN SERVICES; PROVIDING TEMPORARY LODGING FOR GUESTS; ANIMAL BOARDING SERVICES.
4324152   17/10/2019
MR.BALASAHEB GHADGE TRADING AS M/S GHADGE AND SONS
9/3,Gurukrupa CHS,Purnanagar,Pune-411019
Sole Proprietor

Address for service in India/Attorney address:
VERONICA CONSULTANTS
Plot no-23,Unit no-2, Gananjay Society,Kothrud ,pune-411038
Used Since :03/10/2019

MUMBAI
Providing of drinks especially tea

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4324998   18/10/2019
NAMAN BANSAL OF S/O MADHAV BANSAL
633, 634, Sadar Bazar, Agra, Uttar Pradesh-282001, India
INDIVIDUAL
Address for service in India/Agents address:
SONU ASWANI
HOUSE NO.7, NEAR KABIR AASHRAM, KALAKUNJ, MARUTI E
Proposed to be Used
DELHI
Restaurant services, Providing food and drink in restaurants, Take-out restaurant services included in class 43
4325055  18/10/2019
EVERGREEN LAND MARK PVT. LTD.
FIRST FLOOR 54, JANAPTH, TOLSTOY LANE, NEW DELHI – 110001.
BODY INCORPORATE
Address for service in India/Attorney address:
MARK-R
4675/21, FF-2, GANPATI BHAWAN ANSARI ROAD DARYA GANJ NEW DELHI-110002
Used Since :05/10/2019
DELHI
SERVING BEVERAGES IN BREWPUBS, RESTAURANTS SERVICES.
4326435  21/10/2019
CULINARY CART PRIVATE LIMITED
601, VAKRATUNDA CORPORATE PARK, VISHWESHWAR ROAD, GOREGAON EAST, MUMBAI - 400063
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
AMIT BORKAR
Shubham Karoti, 18, Kalanagar, Gr Flr, Bandra East, Mumbai - 400051

Proposed to be Used
MUMBAI
Services of serving various varieties of food, drink and packaged meals.
*Mark should be read as a whole.*
4328472  23/10/2019
KUMAR GAURAV
33, GOYAL AVENUE, NIPANIYA, INDORE (M.P.)- 452010
INDIVIDUAL

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI
Services for providing food and drink
4328718    23/10/2019
BREEZE HOLIDAYS AND EVENTS PRIVATE LIMITED
No 1435, Mohini Nilaya 3rd Cross, R T Nagar Bangalore KA 560032
Domestic Company

Address for service in India/Agents address:
SUDHINDRA K.S.
No.36, Ground floor, Shivakrupa, 6th Main, 7th Cross, Malleshwaram, Bangalore-560003,Karnataka.
Used Since :08/04/2004

CHENNAI
hospitality services
4328918   23/10/2019
ASA FOOD CHAINS
No.4/92-2C, Mangali Amman Kovil Street, Magazine Road, St. Thomas Mount, Chennai-600016
Partnership firm
Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.
Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK RESTAURANT
DOSA CAPITAL

4329813  24/10/2019

MR SHARAD TOSHNIWAL S/O PARMESHWAR TOSHNIWAL
HOUSE NO 1009, MAHAVEER NAGAR, VIGYAN NAGAR, KOTA, RAJASTHAN
INDIVIDUAL, INDIAN NATIONAL PROPRIETOR

Address for service in India/Attorney address:
NIKHIL SONI
C-365, NIRMAN NAGAR, KINGS ROAD, JAIPUR-302019. RAJASTHAN

Proposed to be Used

AHMEDABAD

SERVICES RELATING TO HOTELS, HOTEL RESORTS, HERITAGE HOTEL, CAFETERIA, RESTAURANTS, CATERING, MOTELS, BANQUET HALLS, SERVICES FOR PROVIDING FOOD, DRINKS AND EDIBLE ITEMS THROUGH RESTAURANTS, CAFETERIAS, HIGH WAY DRIVE-AWAY RESTAURANTS, CATERING TO INSTITUTIONAL AND CORPORATE CLIENTS, SNACK BARS, TIFFIN INCLUDED IN CLASS 43.
HARICHAI
4329929  24/10/2019
ALLI RADHIKA
# 9-9-99/14, LALITHA NILAYAM, NEAR HARVTHI HOSPITAL, REDDY COLONY, CHAMPAPET, HYDERABAD - 500059,
TELANGANA STATE.,
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
16-8-746, New MAlakpet, Hyderabad, Telangana-500024, India, Ph:9052012121
Proposed to be Used
CHENNAI
PROVISION OF FOOD AND DRINK, TEA ROOMS, TEA HOUSE SERVICES, TEA ROOM SERVICES
4331002  25/10/2019
ANURAG KUMAR
Shop no 14, PGM Plaza, Opposite Mayom Hospital, South City 1, Gurugram, Haryana - 122022
PROPRIETORSHIP

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Used Since :06/07/2019

DELHI
Services for providing food and drink; temporary accommodation
Mark should be read as a whole.
4332619  28/10/2019
M/S. THARAVARI FOODS PRIVATE LIMITED
NO.390, 23rd MAIN, 2nd STAGE, BTM LAYOUT, BENGALURU-560076, KARNATAKA, INDIA.
PRIVATE LIMITED
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI
Proposed to be Used
CHENNAI
PIZZA PARLOURS, HOTEL, RESTAURANT, CAFE AND BAR SERVICES, JUICE BAR SERVICES, SERVING OF TEA,
COFFEE, COCOA, CARBONATED DRINKS OR FRUIT JUICE BEVERAGES, MOBILE CAFE SERVICES FOR PROVIDING
FOOD AND DRINK IN RESTAURANTS, PREPARATION OF FOOD AND DRINK FOR IMMEDIATE CONSUMPTION,
PROVIDING FOOD AND DRINK IN INTERNET CAFES, TAKEAWAY FOOD AND DRINK SERVICES, MOBILE RESTAURANT
SERVICES, FAST FOOD AND NON-STOP RESTAURANT SERVICES, SERVING FOOD AND DRINK IN RETAIL AND
TAKEAWAY ESTABLISHMENTS.
Mr. Nirav Panchmatia
E/1707, Oberoi Splendor, Opp. Majas Bus Depot, JVLR ,Andheri East, Mumbai - 400060

Address for service in India/Attorney address:
BathiyaLegal
909, Hubtown Solaris, N. S. Phadke Road, Near East West Flyover, Andheri(E), Mumbai - 400 069

Proposed to be Used
Mumbai

Services for providing food and drinks. Temporary accommodation.
SMITI DAWAR
23/3 New palasia, Jeenjeerwala Square, Indore(mp)

Address for service in India/Agents address:
AKHIL KACHOLIA
1/7 MAHESH NAGAR OPP. SONTU MONTU SCHOOL, INDORE

Proposed to be Used

MUMBAI
Services for providing food and drink; temporary accommodation, Café and Cafeteria Services, Restaurant, Café and Restaurant Services, and Fast Food Restaurant, Fast food restaurants, Bar and catering services, Take-away food services, Catering for the provision of food and beverages, Catering services for hotels, Arranging of wedding receptions [food and drink], Arranging of wedding receptions [venues], Rental of function rooms for wedding receptions, Hotel, bar and restaurant services.
SMITI DAWAR
23/3 New palasia, Jeenjeerwala Square, Indore(mp)
new application

Address for service in India/Agents address:

AKHIL KACHOLIA
1/7 MAHESH NAGAR OPP. SONTU MONTU SCHOOL, INDORE
Used Since :01/07/2017

MUMBAI
Services for providing food and drink; temporary accommodation; Café and Cafeteria Services, Restaurant, Café and Restaurant Services, and Fast Food Restaurant, Fast food restaurants, Bar and catering services, Take-away food services, Catering for the provision of food and beverages, Catering services for hotels, Arranging of wedding receptions [food and drink], Arranging of wedding receptions [venues], Rental of function rooms for wedding receptions, Hotel, bar and restaurant services.
Proposed to be Used
CHENNAI
HOTEL SERVICES, RESTAURANT AND CAFE SERVICES, BAR SERVICES, MOBILE RESTAURANT SERVICES, PROVIDING FOOD AND DRINK IN RESTAURANTS, HOTEL ACCOMMODATION RESERVATION SERVICES, TAKE-AWAY FOOD AND DRINK SERVICES, COCKTAIL LOUNGE SERVICES, CATERING SERVICES.
JAI GANESH CHAAT

4334125    31/10/2019
SATISH LALBAHADUR GUPTA
trading as ;JAI GANESH CHAAT
ROOM NO. 03, LOUIES MISKITA CHAWL, SHRADDHANAND ROAD, VILE-PARLE EAST, NEAR SAI BABA MANDIR,
MUMBAI, MAHARASHTRA - 400057

Address for service in India/Attorney address:
ATMARAM WAMAN PATADE
C/o Pandya Courier, Poddar Chamber, Cabin 14,1st Floor, Bombay Samachar Marg, Near Croma, Oppo. Apporva Hotel, Fort,
Mumbai - 400 001

Proposed to be Used
MUMBAI
RESTAURANT SERVICES, SNACK BARS SERVICES, FAST FOOD RESTAURANTS, SERVICE FOR PROVIDING FOOD AND
DRINK.
4334238   31/10/2019

MAXNUI FOODVENTURES PRIVATE LIMITED
Shop No 06, Bldg No 12, Vijay Vilas, Kavesar, Waghbil, G B Road, Mumbai, Thane - 400607
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Restaurant services, Food preparation services.
KAUSHAL SINGH BARFAL
A1-110 Amrutha Heights Borewell Road Bengaluru Karnataka - 560066
Proprietor

POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION

THIS IS CONDITION OF REGISTRATION THAT WHOLE LABEL SHALL BE USED TOGETHER.
Trade Marks Journal No: 1943 , 02/03/2020 Class 43

INN-VENUE HOSPITALITY MANAGEMENT PVT. LTD.
32-A/1, HADAPSAR INDUSTRIAL ESTATE, HADAPSAR, PUNE MAHARASHTRA- 411013
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI
BAR SERVICES; CAFÉ SERVICES; CAFETERIA SERVICES; CANTEEN SERVICES; FOOD AND DRINK CATERING; FOOD SCULPTING; HOTEL SERVICES; RESTAURANT SERVICES; SELF-SERVICE RESTAURANT SERVICES; SNACK-BAR SERVICES.
Piincode

4335947  01/11/2019
MUNCHLAB PRIVATE LIMITED
B-2, Gee Gee Plaza, No 1, Wheat Craft Road, Nungambakkam, Chennai- 600034
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :14/08/2019

CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
SUB SQUARE

4336667  02/11/2019
NIKHIL SINGHAL
D-89, 2nd Floor, Prashant Vihar, Rohini Sector-14, Delhi-110085
Sole Proprietorship Firm Trading as N.K. ENTERPRISES

Address for service in India/Attorney address:
SHUBHAM KUMAR
B-171, LOK VIHAR, PITAMPURA, NEW DELHI-110034, INDIA

Proposed to be Used

DELHI
Services for providing food and drink; café services; food and drink catering; hotel services; restaurant services; self-service restaurant services; Restaurant services for providing of food and beverages for consumption on and off the premises (not included in any other class); restaurant services providing sandwiches; catering services; eat-in and take-out food restaurant services(not included in any other class); Food and drink catering, Food and drink catering by bakeries (not included in any other class); Hotel and restaurant services, Hotel accommodation services, Hotel, restaurant, cafe-restaurant and bar services, Fast-food restaurant services all included in Class 43.
4336699  03/11/2019
M/S. BEST & CO
No. 54, Mettupalayam Road, GN Mill Post, Coimbatore - 641029, Tamilnadu, INDIA
Sole proprietorship
Address for service in India/Attorney address:
NAGAMANI C
Lex Manibus IP Attorneys & Legal Consultants No. 59/8, Sesachalam Street, Saidapet, Chennai - 600015 Tamilnadu, INDIA
Used Since :01/04/1996

CHENNAI
Services for providing food and drink; temporary accommodation; including hotel services; providing hotel accommodation; event facilities and temporary office and meeting facilities; club services for the provision of food and drink; restaurant services; preparation of food and beverages; catering of food and drinks; fast-food restaurant services; self-service restaurant services; bar and cocktail lounge services; serving beverages; food preparation; food sculpting; contract food services; consultancy services relating to food preparation; and providing information in the field of recipes and cooking; bar information services; providing food and drink catering services for sports events, concerts, conventions and exhibitions
THE FLAVOR FACTORY

4339458   06/11/2019
RAHUL ITHAPE
FLAT 10/B, CHANDRARANG CLASSIC APT., KESHAVNAGAR, CHINCHAWAD, PUNE, MAHARASHTRA, 411033
INDIVIDUAL

Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013

Proposed to be Used
To be associated with:
4268982
MUMBAI
Services for providing food and drink; Temporary accommodation
Proprietor
SAIYYAD SAHIL AHMAD
92,Jasmin Apartment,Vishnupuri Colony,Aliganj,Lucknow

Address for service in India/Attorney address:
MOHD TANVEER
462/90,

Proposed to be Used
DELHI

restaurants,food sculpting,self-service restaurants
JAI GAGANGIRI AMRUTTULYA

4342364   08/11/2019

SAMIDHA SWAPNIL HALDANKAR
A-305, SUMAN ANGAN, SINHGAD ROAD, NEAR DAS AGRO, KOLHEWADI, PUNE CITY, PUNE MAHARASHTRA-411024, INDIA
Individual

Address for service in India/Attorney address:
KASHYAP POPAT KHANDAGALE
C/o Provelty IPR Solutions, 1202/28 2nd floor BHAGYODAY, Apte Road, Shivajinagar, Pune 411004, Maharashtra

Proposed to be Used

MUMBAI
Restaurants, Hotel restaurant services, Self-service restaurants, Cafeteria and restaurant services, Tea rooms, Teahouse services

THIS IS CONDITION OF REGISTRATION THAT ALL LABELS SHALL BE USED TOGETHER.
4360998  28/11/2019
SUMEDH RAMESH KAMBLE
Priyadarshani CHS, Devidayal Com, Opp. P.M.C Bank, K.V.Road, Kanjurmarg East, Mumbai 400042
Individual
Address for service in India/Attorney address:
ADV. PURVI RAGHUNATH JADHAV
Sai Vaibhav CHS, 201, Ramkunwar Road, Above Pragati Hospital, Dahisar East. Mumbai 400068

Proposed to be Used
MUMBAI
Services for providing food and drink; temporary accommodation.
HAMRO HOSPITALITY PVT. LTD
8, Rajani Kanta Sarani, Hakimpara, Siliguri – 734001, Darjeeling, WEST BENGAL , INDIA
service provider
BODY INCORPORATE
Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE,1ST FLOOR,NAJRUL SARANI,ASHRAM PARA,SILIGURI-734 001,WEST BENGAL,INDIA.
Proposed to be Used
KOLKATA
Hotels / Lodges etc (Services for providing food and drink; temporary accommodation)
Nanjil Nadu
4398876  06/01/2020
JESHO V J
15-21B, Chirayankuzhi, Vilavancode, Kanjiracode, Kanyakumari District, Tamil Nadu
Restaurant
Individual
Used Since :05/01/2019
CHENNAI
Restaurant
4404909  10/01/2020
J S JINOOP
SHOP NO:1 & 3 BBMP NO.16TH D CROSS CV RAMAN NAGAR POST KAGGADASAPURA BANGALORE - 560093
KARNATAKA
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Restaurants, Restaurant services
4404922          10/01/2020
ORAVEL STAYS PRIVATE LIMITED
Ground Floor-001, Mauryansh Elanza, Shyamal Cross Road, Near Parekh Hospital, Satelite, Ahmedabad- 380015, Gujarat, India
An Indian Company existing under the Companies Act, 1956

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
To be associated with:
3048272, 3470864

AHMEDABAD
Hotels; motels; hotel and restaurant services, providing food and drink services; temporary accommodation; tourist homes; hotel room reservation services for travellers; booking services for temporary accommodation; services for providing food and drinks; restaurant and bar services; cafeteria, tea room and bar services
4405143    10/01/2020
TUSHAR CHOPRA PROPRIETOR OF INDUS CREATIVE FOODWORKS.
A-3, SECOND FLOOR, PVK, PALAM VIHAR, GURUGRAM-122001, HARYANA.
PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Providing Food and Drink, Temporary Accommodation, Cafes, Cafeterias, Bars, Hotels, Club, Motels, Resorts, Restaurants, Canteens, Banquet Hall, Coffee Shops, Ice Cream Parlours, Takeaway and Catering Services included in class 43.
TASGAONKAR

4410067   16/01/2020
AKRAM SHABBIR MOMIN
TASGAONKAR CHICKEN EGGS CORNER, NR. ABHYUDAYA NAGAR BUILDING NO. 32, SEWREE ROAD, KALACHOWKY, MUMBAI, PIN: 400033
Used Since :30/11/2006
MUMBAI
TAKEAWAY FOOD AND DRINK SERVICES, TAKE-AWAY FAST FOOD SERVICES, SERVING FOOD AND DRINKS, SERVICES FOR THE PROVISION OF FOOD AND DRINK, SERVICES FOR THE PREPARATION OF FOOD AND DRINK, RESTAURANT SERVICES FOR THE PROVISION OF FAST FOOD, RENTAL OF KITCHEN WORKTOPS FOR PREPARING FOOD FOR IMMEDIATE CONSUMPTION, RENTAL OF FOOD SERVICE EQUIPMENT, RENTAL OF FOOD SERVICE APPARATUS, PROVISION OF INFORMATION RELATING TO THE PREPARATION OF FOOD AND DRINK, PROVISION OF FOOD AND DRINK, PROVISION OF FOOD AND BEVERAGES, PROVIDING OF FOOD AND DRINK VIA A MOBILE TRUCK, PROVIDING FOOD AND DRINK CATERING FOR FAIR AND EXHIBITION FACILITIES, SERVICES HOSPITALITY SERVICES [FOOD AND DRINK], FOOD PREPARATION FOR OTHERS ON AN OUTSOURCING BASIS, FOOD AND DRINK CATERING, FAST FOOD RESTAURANTS, CORPORATE HOSPITALITY (PROVISION OF FOOD AND DRINK), CONTRACT FOOD SERVICES, CONSULTANCY SERVICES IN THE FIELD OF FOOD AND DRINK CATERING, CLUB SERVICES FOR THE PROVISION OF FOOD AND DRINK, CHARITABLE SERVICES, NAMELY PROVIDING FOOD AND DRINK CATERING, CHARITABLE SERVICES, NAMELY, PROVIDING FOOD TO NEEDY PERSONS, GRILL RESTAURANTS, RESTAURANTS
4410252  16/01/2020
VISHAL MANGAL SOLE PROPRIETOR OF MAVA SHAHI FOODS
1401, THE AFFAIRES, PLOT NO. 9, SECTOR-17, PALM BEACH ROAD, SANPADA, NAVI MUMBAI 400705 MAHARASHTRA
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Restaurant services, Hotel and restaurant services, Restaurant and catering services
4410699   17/01/2020
SALEEM ABDULLAH
Gogjibagh near amarsingh college opposite town square Kashmir-190008
PROPRIETOR
Address for service in India/Attorney address:
HINDOL NANDI
FASTINFO LEGAL SERVICES PRIVATE LIMITED GE 115, Rajdanga Main Rd, near Ruby, Sector G, Kasba, Kolkata, West Bengal 700107

Proposed to be Used
DELHI
ARRANGING, BOOKING, RENTALS AND RESERVATIONS OF TEMPORARY ACCOMMODATION; HOTEL, MOTEL, BANQUETTING AND CATERING SERVICES; RENTAL OF ROOMS FOR HOLDING FUNCTIONS, CONFERENCES, CONVENTIONS, EXHIBITIONS, AND MEETINGS; CAFES; HOSPITALITY SERVICES (FOOD, DRINK AND ACCOMMODATION); COCKTAIL, WINE LOUNGE & BAR SERVICES; PREPARATION OF MEALS; RESTAURANT SERVICES, ALL BEING SERVICES INCLUDED IN CLASS 43
tbasp – tablespoon

4410906  17/01/2020

VARUN TULI
C-48, GREATER KAILASH, PART-1, NEW DELHI-110049
An Indian National

Address for service in India/Agents address:
ANAND AND ANAND,
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :30/10/2019

To be associated with:
4337637, 4337638

DELHI
Services for providing food and drink; temporary accommodation.
4411181  17/01/2020
RAMIT WALIA
trading as ;WALIA EATERIES
PLOT NO.56 & 57 LIFT BLK-N KIRTI NAGAR-110015, DELHI, INDIA
SERVICE PROVIDER
Used Since :11/11/2019
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
4411371  17/01/2020
SACHIN MEHTA
G-5, GROUND FLOOR, VIKAS SURYA PLAZA, SECTOR 11, PLOT 8, DWARKA 110075.
INDIVIDUAL
Address for service in India/Attorney address:
RICHES TRADE MARK COMPANY
H.NO 96, GALI NO.9, A BLOCK, BHAJANPURA, NEW DELHI 110053
Used Since :01/03/2017
DELHI
HOTELS, RESTAURANTS, HOTEL CATERING SERVICES, PROVIDING FOOD AND DRINK, TAKE AWAY FOOD SERVICES, RESERVATION AND BOOKING OF RESTAURANT PLACES, RESTAURANT AND ACCOMMODATION SERVICES, PROVISION OF INFORMATION RELATING TO RESTAURANTS, RESTAURANT SERVICES FOR THE PROVISION OF FAST FOOD
4411635  17/01/2020
ANHAD SINGH SETHI
12/34, W-12 SAINIK FARMS, WESTERN AVENVUE, DEOLI, SOUTH DELHI-110062
INDIVIDUAL FIRM
Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092
Used Since :14/01/2017
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION INCLUDED IN CLASS 43
4412410  18/01/2020  
INITTY HOSPITALITY PROMOTERS  
1493, Mahadev No Khancho, Mamunayak ni pole, Kalupur, Ahmedabad - 380001  
Small Enterprise  
Address for service in India/Attorney address:  
DHARAYA SHAH  
7/B Yvardan Tower, Opp Lakhudi Circle, Beside Vimal House, Navrangpura, Ahmedabad - 380009  
Used Since :30/12/2019  
AHMEDABAD  
Services for providing food and drink; restaurants, bars, cafés and hotel services, restaurant take-out and delivery services and eateries of all kinds; provision of information, ratings, reviews and recommendations of restaurants, restaurant take-out and delivery services, bars, clubs, cafés, hotels, resorts and eateries of all kinds
Trade Marks Journal No: 1943 , 02/03/2020 Class 43

4412438  18/01/2020
SURYA FOODS & BEVERAGES
C-12, LAL BAHdur NAGAR, JNL MARG, JAIPUR, RAJASTHAN
PARTNERSHIP FIRM
Address for service in India/Agents address:
SHEKHA R PAREEK
F-17, SHREE NATH TOWER, CENTRAL SPINE, VIDHYADHAR NAGAR, JAIPUR-302039, RAJASTHAN

Proposed to be Used
AHMEDABAD
HOTEL, RESTAURANT, SERVICE OF PROVIDING FOOD, DRINK, BEVERAGES
Trade Marks Journal No: 1943, 02/03/2020 Class 43

4413589 20/01/2020
SRIKANTH JAVVADI
YOU 'N' TEA TOWN, DOOR NO: 8-1-38, AU ENGINEERING COLLEGE ROAD, OLD CBI, NEAR III TOWN POLICE STATION, VISAKHAPATNAM-530017, GREAT VISAKHAPATNAM MPL.CROP(ANDHRA PRADESH)
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Proposed to be Used
CHENNAI
Hotels, Fast-food restaurant services, Food and drink catering, Food preparation, Takeaway food services, Preparation of food and beverages, Provision of food and beverages, Food preparation for others on an outsourcing basis, Juice bars, Juice bar services, Cafeterias, Restaurant services
4414069  20/01/2020
LALIT CHOUDHARY
Near Jagdish Temple, Next to Jagdish Chowk Police Chowki, Udaipur, 313001
An Individual

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300, Saraswati Vihar, Pitampura, Delhi - 110034
Used Since :14/02/2014

AHMEDABAD
Cafés and Restaurant services
4414553 21/01/2020
OLIVE BAR & KITCHEN PRIVATE LIMITED
PALI HILLS TOURIST HOTEL, 14 UNION PARK KAR (W)
Body Incorporate

Address for service in India/Attorney address:
PRABHAKAR MEHER
UB-23, INDRAPRAKASH BUILDING, BARAKHAMBA ROAD, NEW DELHI-110001
Used Since: 06/05/2019

MUMBAI
Services of restaurant for providing food and drink, Outdoor Catering temporary accommodation.
BILUMBI

4414689  21/01/2020
LIJINRAJ. P. P.
Chadayan House, Pappinisseri P.O., Pappinisseri, Kannur, PIN-670561, KERALA, INDIA
An Indian national

Address for service in India/Attorney address:
M.K. RAJEEV PRABHAKARAN
18, Capital Radhas, Round East, Nr. Paramekkavu Temple, THRISSUR - 680 001, Kerala

Proposed to be Used

CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; RESTAURANTS, HOTELS, MOTELS, SELF-SERVICE RESTAURANTS, SNACK BARS, CANTEEN, CAFES AND CAFETERIAS, ICE-CREAM PARLOURS; CAKE DECORATING SERVICES; BAR SERVICES; CATERING SERVICES; PROVIDING TEMPORARY ACCOMMODATION, RENTAL OF MEETING ROOMS; LODGING SERVICES; RENTAL OF TENTS, RENTAL OF TRANSPORTABLE BUILDINGS; RENTAL OF CHAIRS, TABLES, TABLE LINEN, TOWELS, UMBRELLAS AND GLASSWARE; PROVIDING CAMPGROUND FACILITIES.
4414775  21/01/2020
UMESH TALASILA
1-14/5-Chintalapudi, DVC Function Hall, Chintalapudi, Guntur, Andhra Pradesh - 522124
Trading as THE BOWL CONCEPTS (Sole Proprietor)

Address for service in India/Agents address:
RATTAN LAL
98/12, JAWAHAR NAGAR, LUDHIANA-141 002 (PUNJAB)

Proposed to be Used
CHENNAI
Services for providing food and drink as included under Class 43.
4415235  21/01/2020
ANAND KANTI KUMAR
HOTEL SAINA INN 3 OLD SURVEY ROAD DEHRADUN- UTTARAKHAND
PROPRIETOR
Address for service in India/Attorney address:
VARUNVATSA
7/A Khurbura Dehradun-248001 Uttarakhand
Used Since :20/12/2019
DELHI
SERVICES FOR FOODS AND DRINKS, CAFES, BAR SERVICES, TEMPORARY ACCOMODATION
4415432  22/01/2020
BLISSBLITE SERVICES PRIVATE LIMITED
Office No. 905-906, 9th Floor, Best Sky Tower, Plot No. F-5 NSP, Pitampura, Delhi, India 110034.
Company
Address for service in India/Attorney address:
ABHISHEK MOHAN SINHA ADV.,
C-218 SEC-10 VASUNDHARA ,NEAR VANASTHALI PUBLIC SCHOOL GHAZIABAD-201012 U.P
Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation; restaurants; canteens; cafeterias; cafés; bar services; reservation services for booking meals; restaurant information services; supplying of meals for immediate consumption; making reservations and bookings for restaurants and meals; online services in relation to food and food products; take-out restaurant services; preparation of food and beverages; appraisal of hotel accommodation, bars, restaurants and caterers.
4416120  22/01/2020
DREAM HOSPITALITY CONSULTANTS
D/6, KONARK PARK, DHOLE PATIL ROAD, PUNE - 411001
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Restaurant, bar and cocktail lounge services; Hotel, restaurant, café and bar services; Carry-out restaurant services; Restaurant services; Restaurant reservation services; Café and restaurant services; Cafeteria and restaurant services; Take-out restaurant services; Take-away restaurant services; Fast-food restaurant services; Hotel, restaurant, café-restaurant and bar services
4416173  22/01/2020
UMESHKUMAR PRATAPRAI AWTANI
8 Situated, G.F Times Square, Arcade-2 Avlon Hotel, Bodakdev, Ahmedabad, Gujarat, 380015
Proprietor
Address for service in India/Attorney address:
DHRUVIN D. MEHTA
11/D, 2nd Floor, Bhoomi Apartment, Narnarayan Society, Opp. Punjabi Hall
Proposed to be Used
AHMEDABAD
Services for providing food and drink; Temporary accommodation
4416216  22/01/2020
ZEPPOLI BAKERS
OPP. BHADAR IRRIGATION COLONEY, SHREE RAM SUPER STORE STREET, NEAR GARDEN, DHORAJI – 360410, GUJARAT, INDIA.
PARTNERSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat
Used Since: 25/01/2017
AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION INCLUDED IN CLASS 43
4416279   22/01/2020
M/S FIVE STAR CONSTRUCTION
S. NO. 109, OFFICE NO. 202, BALEWADI HIGH STREET, NEAR CUMMINS, BANER, PUNE 411045
A REGISTERED PARTNERSHIP FIRM

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELV1 ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; HOSPITALITY SERVICES; HOTEL, RESTAURANTS, COFFEE AND TEA
BARS; SNACK-BARS, PROVIDING BANQUET AND SOCIAL FUNCTION FACILITIES FOR SPECIAL OCCASIONS; ICE
CREAM PARLOR; TEMPORARY ACCOMMODATION.
4416370    22/01/2020

SARANSH GOILA
C 201 Hig Jhulelal Apartments Pitampura Delhi – 110034
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
4416436  22/01/2020
ASHISH GAUR S/O NEMI CHAND GAUR
B-1, 36, Kriti Nagar, Tonk Road, Jaipur-302018.
Sole Proprietor

Address for service in India/Agents address:
INDUS
C/443, B.G.TOWER, O/S. DELHI DARWAJA, SHAHIBAUG ROAD, AHMEDABAD 380004
Used Since :01/04/2019

AHMEDABAD
Resort Hotel Services, Resort Lodging Services, Providing Temporary Lodging for Guests, Reservations and Booking of Temporary Lodging, Rental of Temporary Lodging, Rental of Temporary Accommodations & Meeting Rooms, Lodging Services, Services Providing of Food & Restaurant
4416437  22/01/2020
ASHISH GAUR S/O NEMI CHAND GAUR
B-1, 36, Kriti Nagar, Tonk Road, Jaipur-302018.
Sole Proprietor

Address for service in India/Agents address:
INDUS
C/443, B.G.TOWER, O/S. DELHI DARWAJA, SHAHIBAUG ROAD, AHMEDABAD 380004
Used Since :01/04/2019

AHMEDABAD
Resort Hotel Services, Resort Lodging Services, Providing Temporary Lodging for Guests, Reservations and Booking of Temporary Lodging, Rental of Temporary Lodging, Rental of Temporary Accommodations & Meeting Rooms, Lodging Services, Services Providing of Food & Restaurant
4416917   23/01/2020
KONALA VENKATESWARA REDDY, TRADING AS SV EVENTS
2-27, Konala Vari Vedi, Sivarao Peta, Maruteru, Maruteru, West Godavari, Andhra Pradesh, 534122, India
Sole Proprietor
Address for service in India/Agents address:
PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.
Used Since :17/02/2016

CHENNAI
Catering services; Mobile catering services; Hotel catering services; Outside catering services; Business catering services; Restaurant and catering services; Bar and catering services; Catering services for hotels; Off-site catering services; Food and drink catering; Restaurant, bar and catering services; Hotel, restaurant and catering services; Catering services for conference centres; Catering in fast-food cafeterias; Catering services for hospitality suites; Catering services for company cafeterias; Catering services for nursing homes; Catering services for educational establishments; Food and drink catering for institutions; Food and drink catering for banquets; Temporary accommodation and catering services for guests; Catering for the provision of food and beverages; Providing food and drink catering services for exhibition facilities; Providing food and drink catering services for sports events, concerts, conventions and exhibitions; Restaurant services; Mobile restaurant services; Self-service restaurants; Hotel, restaurant, café-restaurant and bar services; Self-service restaurant services ;Booking services for hotels.
4417464   23/01/2020
SEEPANA VENKATA RAMANA
4-83, CHINNAVEEDHI, DODLA RAMACHANDRAPURAM,
INDIVIDUAL
Address for service in India/Attorney address:
SUMAN POSHALA
6-3-609/10/1/1, NEAR APPOLO PHARMACY, ANANDNAGAR COLONY, KHAIRATABAD, HYDERABAD, 500004

Proposed to be Used
CHENNAI
services provided by persons or establishments that prepare food and drink for consumption
Trade Marks Journal No: 1943, 02/03/2020 Class 43

WOKNSTOVE FOODWORKS PVT LTD
Plot No.1, Gottmarnali, Singena Agrahara Road, Huskur gate, Electronic city, Phase 2 Bangalore – 560099
Private Limited Company

Address for service in India/Attorney address:
SHRUTI NISHTALA
# 60, 19th Main, 19th Cross, 5th Phase J P Nagar, Bangalore 560078

Proposed to be Used
To be associated with:

CHENNAI
SERVICES RELATING TO RESTAURANTS, RESTAURANT CHAINS, TAKEAWAY OUTLETS, SNACK BARS, FAST FOOD OUTLETS, SERVICES RELATING TO PROCUREMENT AND SALE OF FOOD AND DRINKS, SERVICES RELATING TO CATERING, CAFES, CAFETERIAS, CANTEENS, ONLINE RESTAURANT & CATERING
4417644  23/01/2020
FLOCK COLIVING LLP
FLAT NO. H-38, G.F., WHITE HOUSE, SECTOR-57, M2K, GURUGRAM Gurgaon HR 122001 IN LLP

Proposed to be Used
DELHI

Services for providing food and drink; temporary accommodation.
4418090    24/01/2020
SHAILENDRA SINGH
Shop No 8, city chopati, lalghati square, Bhopal
Single Firm
Address for service in India/Attorney address:
MAHENDRA SHRIVASTAVA
SR ASSOCIATES, CM 62 SHAHPURA BHOPAL - 462039
Proposed to be Used
MUMBAI
PROVIDING OF FOOD AND DRINK; RESTAURANT; FAST FOOD SERVICES
4418292  24/01/2020
TSAVATAPALLI USHARANI
New No.11, Old No.6, Jagadambal Street, T Nagar, Chennai, Tamil Nadu - 600017
PROPRIETORSHIP

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used
CHENNAI
Services for providing food and drink; temporary accommodation
4418704  24/01/2020
ALI MOHAMMED, S/O.- MOHAMMED HYDER
VSS MARG, SAMBALPUR, ODISHA, INDIA- 768001
PROPRIETOR
Address for service in India/Attorney address:
MADAN SHIVHARE
NAKA CHANDRVADNI NEHAR WALI MATA ROAD LASHKAR GWALIOR (M.P.)474009
Proposed to be Used
To be associated with:
4349711
KOLKATA
RESTURANT SERVICES IN CLASS 43
MAKHNNAA

4419119  24/01/2020

SWATI VIHAN CHATURVEDI
B-201 JP Decks, Near Dindoshi Court, Film City Road, Malad East, Mumbai-400097.

Individual

Address for service in India/Agents address:
KARNI TRADE MARKS.
4024, WORLD TRADE CENTRE, RING ROAD, SURAT-395 002.

Proposed to be Used

MUMBAI

Services for providing Food and Drink; Temporary Accommodation; Hotel, Motel and Concierge Services; Operating Hotels; Motels and Resorts; Restaurant, Canteen, Cafe, Catering, Bar and Coffee shop Services; Holiday Camp services [lodging]; Rental of Temporary Accommodation; Reservation Services for Temporary Accommodation; Provision of Conference, Exhibition and Meeting Services and Amenities; Providing Banquet and Social Function Facilities for Special Occasions; as included in Class - 43.
DHANYYABHOJ

4419120    24/01/2020

SWATI VIHAN CHATURVEDI
B-201 JP Decks, Near Dindoshi Court, Film City Road, Malad East, Mumbai-400097.

Individual

Address for service in India/Agents address:
KARNI TRADE MARKS.
4024, WORLD TRADE CENTRE, RING ROAD, SURAT-395 002.

Proposed to be Used

MUMBAI

Services for providing Food and Drink; Temporary Accommodation; Hotel, Motel and Concierge Services; Operating
Hotels; Motels and Resorts; Restaurant, Canteen, Cafe, Catering, Bar and Coffee shop Services; Holiday Camp services
[lodging]; Rental of Temporary Accommodation; Reservation Services for Temporary Accommodation; Provision of
Conference, Exhibition and Meeting Services and Amenities; Providing Banquet and Social Function Facilities for Special
Occasions; as included in Class - 43.
4419528  25/01/2020
SAYYED FAIZAN ALI SUBHAN ALI
No 3041, Chowk Mandai, Near Madina Jewels, Nashik, Maharashtra - 422001
PROPRIETORSHIP
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Used Since: 20/12/2019
MUMBAI
Services for providing food and drink; temporary accommodation
4419586  25/01/2020
SCOOP HAPPINESS PVT. LTD.
G-14, Raj Complex, Near Uma Bhavan Char Rasta, Bharat Road, Surat-395007 (Gujarat)
Company Registered under the Indian Company Act

Address for service in India/Agents address:
SUPERFASTACTION REGN. SERVICE
526, GROUND FLOOR, GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD, SURAT-2
Used Since : 16/11/2003

AHMEDABAD
Restaurant, Coffee Café, Hotel, Resorts, temporary accommodation, Ice Cream Parlor, Fruit Juice bar, butler Service,
Canteen, Food Lounges, Tourist Homes
SANJAY KUMAR
DB VENTURES 3RD FLOOR (ABOVE DAILY MART), DINDAYAL CHOWK ARGORA ROAD, HARMU, RANCHI- 834002, JHARKHAND, INDIA
PROPRIETOR

Address for service in India/Attorney address:
ASHISH KUMAR
PLOT NO. 16, STREET NO. 3, SATNAM PARK, CHANDER NAGAR, DELHI-110051

Proposed to be Used
KOLKATA
Services for providing food and drink, Fast food outlet, Restaurants, Hotels, Catering services, food court services
4419723  25/01/2020
SUGOKI NAMKIN AND FOODS PVT. LTD.
GAT NO. 148/2B, A. H. NO. 46, PALDHI, 425 013, TAL-DHARANGAON, DIST. JALGAON, M.S. INDIA
SUGOKI NAMKIN AND FOODS PVT. LTD.
Address for service in India/Attorney address:
A. G. MAHAJAN & CO.
PLOT NO. 25, SADASHIV NAGAR, GOVIND NIWAS, MEHRUN ROAD, JALGAON 425 003, DIST-JALGAON, M. S.
Used Since : 25/09/2000
MUMBAI
PROVIDING FOOD AND DRINK, RESTAURANT, HOTEL, CATERING SERVICES, CAFES, CAFETERIAS, FAST FOOD RESTAURANTS
4419772  25/01/2020
19 OXY HOME ESCAPES LLP
203/C 20th Floor, Palash Tower,C Wing, CHS Ltd Veera Desai Road, Prathamesh Complex, Andheri (W), Mumbai 400053
LIMITED LIABILITY PARTNERSHIP( LLP)

Address for service in India/Agents address:
VIPIN KUMAR SINGH
F-28, ZOOM PLAZA,NEAR GORAI BUS DEPOT, BORIVALI(WEST), MUMBAI-400092.

Proposed to be Used
MUMBAI
Rental of temporary accommodation, Rental of rooms as temporary living accommodation, Rental of temporary accommodation in holiday homes and flats, Rental of temporary accommodation in the nature of villas and bungalows.
SLIQUE

4419873    25/01/2020
MR. GAURAV VERMA.
A-51, NEW FRIENDS COLONY, NEW DELHI-110025.

Proposed to be Used
DELHI
Providing Food and Drink, Temporary Accommodation, Cafes, Cafeterias, Bars, Hotels, Club, Motels, Resorts, Restaurants, Canteens, Banquet Hall, Coffee Shops, Ice Cream Parlours, Takeaway and Catering Services included in class 43.
MR. SUNIL ARVIND VAISHNAV.
Plot No. 47, Gut No. 153, Aloknagar, Near Aiyappa Mandir, Beed bypass, Satara Parisar Aurangabad -431005.
Single Firm
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used
MUMBAI
Providing Food And Drink, Temporary Accommodation.
4420603   27/01/2020
SIDDHANT VIJAY SINGH
S/O VIJAY KUMAR SINGH,92,SADAR BAZAR,PNB WRALI GALI,HARDOI{GRAMIN},HARDOI,UTTAR PRADESH - 241001
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Restaurant and hotel services; Provision of hotel accommodation; Hotel and motel services; Restaurant services; Mobile restaurant services; Cafe and restaurant services; Hotel, restaurant, cafe-restaurant and bar services; Fast-food restaurant services; Food preparation; Serving food and drinks; Food and drink catering
4420824  27/01/2020
SANDEEP GANJOO
DG-41, RODEO DRIVE, SECTOR-49, GURGAON, HARYANA
INDIVIDUAL
Address for service in India/Attorney address:
BLUE INKK
GOEL NIWAS, J-62, STREET NO. 4, LAXMI NAGAR, DELHI - 110092
Proposed to be Used
DELHI
RESTAURANT AND CATERING SERVICES
DEMPO VISION RESORTS AND CONSTRUCTION PRIVATE LIMITED
House No. 179/C-1, Bairo Alto Dos Pilotos, Jose Falcao Road, Panaji, North Goa - 403001, Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Hotel services, Hotel accommodation services, Resort hotel services, Restaurant and hotel services, Travel agency services for booking hotels, Travel agency services for making hotel reservations, Travel agency services for reserving hotel accommodation.
AMFY ABHINAY PIMPALE PROPRIETOR OF JUDWAA BROTHERS LIMITED
B/207, NEW SHIVAM BUILDING, SHREEPAL COMPLEX NEAR PETROL PUMP, AGASHI ROAD, VIRAR WEST - 401303

THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI

Resort hotel services; Resort lodging services; Providing food and lodging in health resorts that specialize in promoting patrons' general health and well-being; Hotel, motel and resort services; Restaurant services; Tourist restaurant services; Restaurant and cafe services
Trade Marks Journal No: 1943, 02/03/2020 Class 43

4421760 27/01/2020
SMT. B.BRINDHA, PROPRIETRIX, SERVICE PROVIDING AS RIKAS ENTERPRISES,
No- 395/1, G.K. Towers, 1st Main Road, Police Station Backside, New Fairlands, Salem - 636 016, Salem Dist
PROPRIETOR FIRM
Address for service in India/Attorney address:
B.ARTHI
SRI ANDAL ILLAM, NO.37-1, ARUMURUGAM NAGAR, RAMANATHAPURAM, COIMBATORE - 641 045.
Used Since :01/07/2017
CHENNAI
HOTELS , RESTAURANTS AND CATERING SERVICES
MH 43 RESTO BAR
4421829  27/01/2020
ABHISHEK LONDHE
PLOT NO. 46, SECTOR 19A, VASHI, NAVI MUMBAI
MH 43 RESTO BAR
INDIVIDUAL
Proposed to be Used
MUMBAI
SERVICE PROVIDER
4421881   27/01/2020
M S GURURAJA
#110, Raghavendra Krupa, 2nd Main Road, Near Hostai, Krushi Nagar, Shivamogga - 577201
Services for providing food and drink; temporary accommodation
INDIVIDUAL
Used Since: 04/04/2016

CHENNAI

Services for providing food and drink; temporary accommodation
Jai Maata Grandeur

4421882   27/01/2020

M S GURUJA

#110, Raghavendra Krupa, 2nd Main Road, Near Hostai, Krushi Nagara, Shivamogga - 577201

Services for providing food and drink; temporary accommodation

Individual

Used Since :05/04/2016

CHENNAI

Services for providing food and drink; temporary accommodation.
KATHONI

4422163  28/01/2020

SIDDHARTHA KALITA
House No. 9, Byelane 5 - Namghar Path (opp. Sukafa Bhawan), Jayanagar, P.O. Khanapara, Guwahati - 781022, Assam.
Sole Proprietor

Address for service in India/Agents address:
RATTAN LAL
98/12, JAWAHAR NAGAR, LUDHIANA-141 002 (PUNJAB)

Proposed to be Used
KOLKATA
Temporary Accommodation Services, Home stay Services, Services for providing food & drinks, Restaurants, Lodging and Catering Services as included in Class 43.
4422646  28/01/2020
M/S. GOODMINTON HOSPITALITY LLP
9-1-167/168, S D Road, Secunderabad - 500 003, Telangana, India.
tm-01

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used
CHENNAI
Hotels, Restaurants, Catering Services, Providing Temporary Accommodation, Providing Food And Drink In Restaurants, Coffee Shops, Bar And Restaurant Services, Snack Bar Services, Banqueting Services.
ABHINAND PATIL
Ward No. 18, Door No. 79/8, Main Road, Bside Upparadharshini, S N Pet, Bellary - 583101, Karnataka
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Bar and restaurant services
4423753    29/01/2020
MEEHWA WANG (INDIAN NATIONAL, PROPRIETOR), TRADING AS WANG'S ROSE BEAUTY SALON
Duplex No. 3, Narmada Road, Katanga Crossing, Jabalpur, Madhya Pradesh- 482002
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Services for providing food and drink; temporary accommodation
Trade Marks Journal No: 1943 , 02/03/2020  Class 43

4424206  29/01/2020
VISHVEShalb VIJAY GOPAL
G-34, INDRAPRASTHA APARTMENT PLOT NO.-114, I.P EXTENSION PATPARGANJ DELHI-110092
PROPRIETOR
Address for service in India/Attorney address:
SHEETAL PRAKASH & CO.
116-A, TOP FLOOR, VIKAS MARG, SHAKAR PUR, DELHI-92
Used Since :25/08/2019
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMODATION IN CLASS 43
SAIWAY

4424563   29/01/2020

SANTOSH KUMAR VASANTRAO PATIL


INDIAN

Address for service in India/Attorney address:

ROSHNI LACHHWANI

Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061

Proposed to be Used

MUMBAI

Services provided by persons or establishments whose aim is to prepare food and drink for consumption; Services for providing food and drink; café services; cafeteria services; canteen services; food and drink catering; restaurant services; self-service restaurant services; snack-bar services.
4424631  30/01/2020
ABDUL SALAM MUSTHAFA, PROPRIETOR TRADING AS SRB SWEETS & SNACKS
NO.435, EMM MAIN ROAD, CHENNIMALAI ROAD, ERODE-638001, TAMIL NADU, INDIA
AN INDIAN SOLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO: 4/2, NEW NO: 9/2, ARMENIAN STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA
Used Since: 02/04/2018

CHENNAI
CATERING SERVICES, MOBILE CATERING SERVICES, BUSINESS CATERING SERVICES, CATERING SERVICES FOR HOTELS, CATERING SERVICES FOR RAILWAY STATIONS, PROVIDING FOOD AND DRINK CATERING SERVICES, SNACK-BAR AND CANTEEN SERVICES

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
PACHIDI

4424648   30/01/2020
V.S.KAVITHA TRADING AS SK FOODS
96-A, MAHATMA GANDHI ROAD, NUNGAMBAKKAM, CHENNAI-600 034
Proprietory firm

Address for service in India/Agents address:
APR ASSOCIATES.
"SRINIVASA NILAYAM", # 10/2, FIRST FLOOR, SOMASUNDARAM STREET, T. NAGAR, CHENNAI- 600 017.

Proposed to be Used

CHENNAI

Services for providing food and drink, café services, cafeteria services, canteen services, self-service restaurant services, restaurant services
Proposed to be Used
CHENNAI
Restaurant and café services
4424893  30/01/2020
NEOTERRA FARMING TECHNOLOGIES PVT LTD
NO.39, BELLAHALLI MAIN ROAD KANNUR VILLAGE BANGALORE BANGALORE KA 562149 IN
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Restaurant services, Food preparation services
TOUCH OF TASTE

4425236    30/01/2020
CRIMSONS EATERIES PRIVATE LIMITED
SRB 56C, SHIPRA RIVIERA, GYAN KHAND-3, INDIRAPURAM, GHAZIABAD UTTAR PRADESH-201014
Private Limited Company
Address for service in India/Attorney address:
SARAL NAITHANI & ASSOCIATES
139-D, POCKET-B, DILSHAD GARDEN, DELHI-110095

Proposed to be Used
DELHI
Services for providing food and drink
GINKO

4425323   30/01/2020

MR. SANJIV JAIN
Palm Square Plaza, Gurgaon, haryana
individual

Address for service in India/Attorney address:
TMR SOLUTIONS
M-10, ANUPAM BHAWAN COMMERCIAL COMPLEX, AZADPUR, DELHI-110033.

Proposed to be Used
DELHI
RESTAURANT.
GONGE

4425630  30/01/2020
MR. JEEVAN PRADIP GONGE
H. No. LLST/58, Main Road, Sangamner, Tal. Sangamner, Dist. Ahmednagar, Maharashtra-422605 India.
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
KAUSTUBH NITIN KAMAT
1221/1/2, 5th Floor, Arjun Residency, Rajaram Road, Kolhapur - 416008, Maharashtra, India
Used Since :03/01/1969

MUMBAI
Services of Providing Ice Cream, Lassi, Cold drinks, Curds, Milk Shakes and Snacks
PaoWay

4425913    30/01/2020
VIKASH MITTAL, AN INDIAN
P.O. DHANKAUDA, DIST. SAMBALPUR-768006 (ODISHA)
INDIVIDUAL

Address for service in India/Agents address:
SHAH & SHAH
654, JAGANNATH SHANKAR SHET MARG, MUMBAI - 400 002.

Proposed to be Used
KOLKATA

Restaurant Services inclusive of Food and Beverages, Catering Services, Eat-in and Take Away Food Services, Food Truck Services, Grab and Go Food Services, Home Delivery of Food and Beverage Services, Kitchen and Bakery Services, Quick Service Restaurant, Cafe Services.
SR JUNGLE RESORT
927, KK NAGAR, ANAIKATTI MAIN ROAD, ANAIKATTI, COIMBATORE, TAMIL NADU 641108, INDIA,
single proprietor

Address for service in India/Attorney address:
ABIN MATHEW JOHN
# KNERA 23, ILLIPARAMBU LINE, ASHOKA, KALOOR 682017, COCHIN, KERALA, INDIA

Used Since :18/07/2017

CHENNAI
Resort hotels; Resort hotel services; Resort lodging services; Hotels; Hotel restaurant services; Hotel accommodation services; Hotel reservation services; Accommodation services for meetings; Bars; Bar services; Cafe services
CHAIVAN
4426042  31/01/2020
MUSTAFA SHEKHANI
Vadgama House, 1st Floor, Flat No.3, Opposite Jagjivanram Hospital, Maratha Mandir Lane, Mumbai 400008
Individual
Address for service in India/Attorney address:
ADV. PURVI RAGHUNATH JADHAV
Sai Vaibhav CHS, 201, Ramkunwar Road, Above Pragati Hopital, Dahisar East, Mumbai 400068
Proposed to be Used
MUMBAI
Providing Food, Drink and Temporary Accomodation.
MELT HOUSE

4426108    30/01/2020

ROHIT BENIWAL
HOUSE NUMBER-233, RAMA MARKET, PITAMPURA, NEW DELHI 110034 INDIA
PROPRIETOR

Address for service in India/Attorney address:
MR. NEERAJ LAL
G 250A, Vishwas Park, Behind Petrol Pump of Sector 3 Dwarka, Dwarka, Delhi-110059

Proposed to be Used
DELI
RESTAURANT SERVICES
4426112   31/01/2020
SHIJEE K HANEEFA
Kuthiremkavil, Sheeba Manzil, Wallardie, Vandiperiyar P.O, Idukki Dt, Kerala - 685533
PROPRIETORSHIP
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Proposed to be Used
CHENNAI
Services for providing food and drink; temporary accommodation
SECOND INNINGS

4426205  31/01/2020

SUJAYESH HALDER
C. I. Golly, Rabindra Bhawan, Word No.03, Diamond Harbour, South 24 Parganas, Pin-743331, West Bengal.

Service Provider

Address for service in India/Attorney address:
GARGI SEN
D.SEN&CO. 6,OLD POST OFFICE STREET, GROUND FLOOR, KOLKATA-700001

Proposed to be Used
KOLKATA
RETIREMENT HOMES.
BAGAAN

4426237    31/01/2020
MANOJ KAPOOR
C-2102A, BEHIND PEACH TREE BUILDING, SUSHANT LOK – 1, GURGAON, HARYANA – 122001.
SOLE PROPRIETOR

Address for service in India/Attorney address:
TRADE MARK PROTEC CO.
A - 501, YOUNG AHERIA G.G.H.S. LTD, PLOT NO. 2, SECTOR - 7, DWARKA, NEW DELHI - 110075

Proposed to be Used

DELHI
SERVICES FOR PROVIDING TEMPORARY ACCOMODATION; SERVICES FOR PROVIDING FOOD AND DRINK; INCLUDING ICE CREAM PARLOUR SERVICES, CAFETERIA SERVICES.
4426250  31/01/2020
ANKIT SHARMA
186 - TELEPHONE NAGAR , INDORE - 452018 M.P. INDIA
PROPRIETORSHIP
Address for service in India/Attorney address:
PANKAJ GUPTA
1314 DWARKAPURI ROAD 60 FEET ROAD INDORE
Used Since :08/11/2015
MUMBAI
Hostel services
4426837  31/01/2020
XVOX FOOD PRIVATE LIMITED
TALI KHOLA, P.O. DUTTAPUKUR, NORTH 24 PRAGANAS, BARASAT - 743248, WEST BENGAL
BODY INCORPORATE

Address for service in India/Attorney address:
IPM SERVICES
ROOM NO. GR3, GROUND FLOOR, BLOCK – G, DAKSHINAYAN HOUSING COMPLEX, TEGHARIA, KOLKATA – 700136, WEST BENGAL

Proposed to be Used
KOLKATA
PROVIDING OF FOOD AND DRINK THROUGH RESTAURANTS, FOOD COURTS & CAFETERIA BEING SERVICES INCLUDED IN CLASS 43
Trade Marks Journal No: 1943, 02/03/2020 Class 43

4426839 31/01/2020
DASHARATH SAGAR NARIMAN
495/VIII, KP Road, Pallikunnu Kannur, Kerala Pincode: 670004
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
4427140  31/01/2020
JK AHUJA (TRADING AS: M/S: AHUJA SALES CORPORATION)
SHOP. NO-6, SAROJINI NAGAR, MAIN MARKET, DELHI-110023
PROPRIETOR
Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
B 309 & 310,3RD FLOOR, PACIFIC BUSINESS PARK, 37/1, SITE-IV, SAHIBABAD INDUSTRIAL AREA, GHAZIABAD-201010.
Used Since :01/04/2018
DELHI
SERVICES FOR PROVIDING FOOD(CAKE, SWEETS )AND DRINK; TEMPORARY ACCOMMODATION
HALLOWEEN PIZZA

4427341 01/02/2020
JASDEEP SINGH PROPRIETOR OF HALLOWEEN PIZZA
100 FT Road, Near Ghora Wala Chowk, Bathinda
Proprietorship Firm
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Proposed to be Used
DELHI
Pizza parlours; Restaurants Services
4427416  01/02/2020
RAGHAV SHARMA
211 A1 Bahu Plaza, North block, Rail Head Complex, Jammu, J & K – 180012
Citizen Of India

Address for service in India/Attorney address:
RAJAT MALHOTRA
Ideas2IPR, B-115 Chander Nagar, Janak Puri, New Delhi-110058

Proposed to be Used
DELHI

Services for providing food and drink; temporary accommodation.
Trade Marks Journal No: 1943, 02/03/2020  Class 43

4427540 01/02/2020
K.VISHNU RAJA TRADING AS SAI KITCHENS
NO.54, BHARATHI PARK ROAD, 7TH CROSS, SAHS COLLEGE POST, COIMBATORE - 641 043, COIMBATORE DIST, TAMILNADU.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used

CHENNAI
RESTAURANT SERVICES, CAFÉ AND RESTAURANT SERVICES, MOBILE RESTAURANT SERVICES, SELF-SERVICE RESTAURANTS, HOTEL, RESTAURANT, CAFE-RESTAURANT AND BAR SERVICES, HOTEL, RESTAURANT AND CAFE SERVICES, PROVIDING FOOD AND DRINK IN RESTAURANTS, HOTEL, MOTEL, RESTAURANT, BAR AND CATERING SERVICES, FAST FOOD AND NON-STOP RESTAURANT SERVICES, PROVIDING FOOD AND DRINK IN RESTAURANTS AND BARS, SERVING FOOD AND DRINK IN RESTAURANTS AND BARS, PROVIDING OF FOOD AND DRINKS FOR GUESTS IN RESTAURANTS.
4428190  02/02/2020
NAVPREET SINGH MAKKAR S/O SHRI AMAR SINGH MAKKAR
E-234, NEAR INDIRA PARK, SHASTRI NAGAR, NORTH WEST DELHI-110052.
Individual
Address for service in India/Agents address:
KIRTI SINGHAL
FK-31, SHASTRI NAGAR, DELHI - 110 052.
Used Since :19/11/1983
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK FOR CONSUMPTION; RUNNING RESTAURANTS WITH/ WITHOUT BAR FACILITY; CAFETERIAS; FAST FOOD COMERS; EATING JOINTS; PROVIDING CATERING SERVICES; CAFE; SIDEWALK/OPEN AIR CAFE AS DULY COVERED UNDER NICE CLASSIFICATION IN CLASS 43.
O & M'S DRINK & DRIVE

4429543   04/02/2020

OMPRAKASH VISHANDAS LAKHWANI
C-601, NANDIGRAM APPARTMENT, UDAY POONAM BUILDING, GHOD DOD ROAD, SVR COLLAGE, SURAT-395007

Individual

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Proposed to be Used

AHMEDABAD

Services for providing food and drink, and temporary accommodation; hotel, restaurant, café-restaurant and bar services; catering services; cocktail lounges; pizza parlours; coffee and juice bar services; fast-food restaurant services; mobile cafe services for providing food and drink; rental of banquet and social function facilities for special occasions; self-service restaurants.
Kudoseureka

4431678   05/02/2020
KUDOSEUREKA HOLIDAYS & ADVENTURE PRIVATE LIMITED
681 SECTOR-29, Noida, Distt-Gautam Budh Nagar (U.P)-201301
BODY INCORPORATE

Address for service in India/Attorney address:
RAJIV KUMAR CHOUHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013

Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation
4431682 05/02/2020

SAURASTRA DINNING HALL
Partnership Firm

Address for service in India/Attorney address:
ABHIYAN LEGAL SERVICE
591/3740, GUJARAT HOUSING BOARD, OPP. POLICE STATION, NEW BAPUNAGAR, AHMEDABAD - 380024, GUJARAT

Proposed to be Used

AHMEDABAD
Providing Food and Drink, Temporary Accommodation Services, Banquet Halls, Hotel, Restaurant, Cafeteria and Canteen Services, Resorts, Coffee-house and snack-bar services and Catering Services
M/S. PRENZ ENTERPRISES PRIVATE LIMITED
PLOT NO.3, 5th STREET, TMP NAGAR, PUDUR, AMBATTUR, CHENNAI-600053, TAMILNADU, INDIA
PRIVATE LIMITED

Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India
Used Since :12/12/2019

CHENNAI
RESTAURANT SERVICES, DELICATESSENS [RESTAURANTS], MOBILE RESTAURANT SERVICES, RESERVATION OF
RESTAURANTS, HOTEL AND RESTAURANT SERVICES, RESTAURANT AND CATERING SERVICES, CAFE-RESTAURANT
AND CAFETERIA SERVICES, SELF-SERVICE RESTAURANTS, TOURIST RESTAURANT SERVICES, CARRY-OUT
RESTAURANT SERVICES, FAST-FOOD RESTAURANT SERVICES, RESTAURANTS FEATURING HOME DELIVERY,
PROVIDING FOOD AND DRINK IN RESTAURANTS, FAST FOOD AND NON-STOP RESTAURANT SERVICES, PROVIDING
FOOD AND DRINK FOR GUESTS IN RESTAURANTS
4432369   06/02/2020
HITESH HEMANT JOSHI
16, 17, ZAVER SADAN, 5TH ROAD, LAXMI NARAYAN TEMPLE, GHATKOPER WEST
INDIVIDUAL

Address for service in India/Agents address:
PARTH SHARMA
Room No.44, 16B Babulnath Building, 1st floor, Babulnath Road, Chowpatty, Mumbai-400007.

Proposed to be Used
To be associated with:
4411088

MUMBAI
Cafe & Restaurant, Delivery Kitchen, Catering, Packed Snacks, Bakery Products
4433129  07/02/2020

BURWINGER
NO. 256/35, SERVICE ROAD, NAGAWARA OPP TO MANYATA TECH PARK, BANGALORE – 560045, KARNATAKA, INDIA
PARTNERSHIP FIRM

Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072

Proposed to be Used
CHENNAI
RESTAURANTS, RESTAURANT SERVICES, FAST-FOOD RESTAURANTS, CARRY-OUT RESTAURANTS, SELF-SERVICE RESTAURANTS, PROVIDING RESTAURANT SERVICES INCLUDED IN CLASS 43
4433841  07/02/2020  
JYOTI (INDIA) METAL INDUSTRIES PRIVATE LIMITED. 
Gala No. 223, Kalindas Udyog Bhavan, Sadanand Hasu Tandel Marg, Worli, Mumbai- 400 025. 
A company incorporated under the Indian Companies Act, 1956

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO. 
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
2116461
MUMBAI
Restaurant services; self/quick service restaurants, snack bars, hotels, cafes, cafeterias, canteens; banquet services; services relating to providing of food and drink; providing of food counters, temporary accommodation in hotel, motel, resort; providing of boarding and lodging services; hospitality services being services included in class 43.
B2W

4434651   08/02/2020
AMRISH RAI
H. No.47, Ishan Park, Raise Road, Patel Nagar Anand Nagar Bhopal 462021

Address for service in India/Attorney address:
SHRI SAI ASSOCIATES
415, Onam Plaza, Old Palasia INDORE

Proposed to be Used
MUMBAI
Hotel and Resort Services, Hotel Reservation, Providing Hotel Accommodation, Hotel And Restaurant Services, Motel, Lodging, Boarding, Inns, Concierge, Bar Services, Hotel Resort And Restaurant Services
RENTMACHA

4437043  11/02/2020
CROWSALCHEMY HOME SOLUTIONS PRIVATE LIMITED
C-3 & C-4, Ground Floor Sagar Industrial Estate 3 Dhumal Nagar Vasai East Valiv
Company
Address for service in India/Attorney address:
C.V.SETH & CO.
2nd Floor, Vishal Complex. 19 Vidhan Sabha Marg,Lucknow-226001
Used Since :04/01/2017
MUMBAI
company provides rental solutions services for Bedroom, Living room and Study Room items
Proprietorship Firm

Address for service in India/Agents address:

RAHUL RAJPUT,
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used

DELHI
SERVICES RELATING TO RENTAL, BOOKINGS, CATERING & PACKAGES OF BANQUET, MARRIAGE PALACES & PARTY LAWNS FOR SPECIAL OCCASION; COCKTAIL PARTY, BIRTHDAY PARTY, SANGEET PARTY, THEME PARTY, RING CEREMONIES & MARRIAGE CEREMONIES; PROVIDING CHAIN OF RESTAURANTS, CATERING BARS, SNACK BARS, FAST FOOD OUTLETS FOR FOOD & DRINKS, CAFES, CAFETERIAS, COFFEE SHOPS; RESORTS, HOTELS, MOTELS, INNS, HOLIDAY RESORTS & CAMP, LODGING & TOURIST CENTERS; BOOKING & RESERVATION, PROVIDING ACCOMMODATION FOR FUNCTIONS, SOCIAL FUNCTIONS INCLUDING CONFERENCES, SEMINARS, EXHIBITIONS & MEETINGS
PURPLE PEARL

4438244  12/02/2020

SHRIGO HOTELS PRIVATE LIMITED
3RD FLOOR, B 1 TAGORE ROAD, ADARSH NAGAR, NEW DELHI - 110033
BODY INCORPORATE

Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, 1ST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6

Proposed to be Used

DELHI

Services for providing food and drink; Temporary accommodation, restaurants, providing and serving cooked food and drink, snacks, and fast food services, personal care and other related services provided by the hospitality industries.
2852374  21/11/2014
DR. ANGSHUMAN BHATTACHARYA
trading as ; FRIENDS INTERNATIONAL
38E, GARCHA ROAD, KOLKATA - 700019, WEST BENGAL
SERVICE PROVIDER
AN INDIAN PARTNERSHIP FIRM
Address for service in India/Attorney address:
TANAY SARAF, ADVOCATE
B-9, NAVIN APARTMENTS, 29, BALLYGUNGE PARK, KOLKATA 700019
Used Since : 01/09/2013
KOLKATA
MEDICAL SERVICES RELATED TO MAXILLOFACIAL ANATOMY CONE BEAM CT SCANNING
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE EASTERN STATES OF INDIA.
LOTTE

2987565  17/06/2015
LOTTE SHOPPING CO., LTD.
1, SOGONG-DONG, JUNG-GU, SEOUL, REPUBLIC OF KOREA.
SERVICE PROVIDERS.
A COMPANY DULY ORGANISED AND EXISTING UNDER THE LAWS OF REPUBLIC OF KOREA.

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used

To be associated with:
1449142

KOLKATA
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES; LIVESTOCK BREEDING SERVICES; PHARMACY
SERVICES; DENTISTRY; MEDICAL CLINIC SERVICES; SANATORIUMS; VETERINARY HOSPITALS; REST HOMES;
BEAUTY SALONS; PUBLIC BATHS FOR HYGIENE PURPOSES; MASSAGE; FLOWER ARRANGING; GARDENING; BEAUTY
SHOPS FOR PETS; SERVICES OF A PSYCHOLOGIST; OPTICIANS' SERVICES.
ZAHNS DENTAL HOSPITAL
3106755  24/11/2015
DR AMANDEEP
trading as ;ZAHNS DENTAL HOSPITAL
Zahns dental hospital, near mohan plaza, dinanagar, district and tehsil Gurdaspur - 143531, Punjab
Service Provider
Proprietor
Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :01/11/2015
DELHI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
Registration of this trade mark shall give no right to the exclusive use of the word DENTAL HOSPITAL...
HARVINDER KAUR
trading as; DEZIRE BEAUTY ARCADE
23 NEAR RAJAN STUDIO, G.T ROAD, NARAINGARH, CHHEHARTA, AMRITSAR -143001.
SERVICE PROVIDER
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Used Since : 20/08/2015
DELHI
VETERINARY SERVICES HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS INCLUDING IN CLASS 44
3194905    24/02/2016
SATISH KUMAR PATRA
trading as ;B 21
691, Saheed Nagar, Bhubaneswar-7, Dist- Khurda, Odisha
HYGIENIC AND BEAUTY CARE FOR HUMANS, BEAUTY SALONS, SPA SERVICES, HAIRDRESSING SALONS, SAUNA SERVICES
Address for service in India/Attorney address:
PRADYUMNA KUMAR KAR
F-98, Sector-8, CDA, Cuttack-753014, Odisha
Used Since :24/02/2016
KOLKATA
HYGIENIC AND BEAUTY CARE FOR HUMANS, BEAUTY SALONS, SPA SERVICES, HAIRDRESSING SALONS, SAUNA SERVICES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE LETTER B AND NUMBER 21 EXCEPT AS DEPICTED.
3233916  13/04/2016
AJAY YADAV
trading as ;NUCLEAR PATH LABS
2191/61-A, 3RD 60 FEET ROAD, BLOCK-E2, MOLAR BAND EXTN., BADARPUR, NEW DELHI-110044
SERVICE PROVIDER
Used Since :17/11/2015
DELHI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; PATH LAB, HORTICULTURE AND FORESTRY SERVICES
3253439  07/05/2016
ADITYA NEGI
trading as ;M/S BRIOFIT
79, LANE NO.4, DANDA DHARAMPUR, P.O. -NEHRU GRAM, DEHRADUN-248001 INDIA
Service Provider
AN INDIAN PROPRIETORY FIRM
Address for service in India/Attorney address:
GAUTAM SATYAVIR SINGH & CO.
420 ARTHALA MOHAN NAGAR GHAZIABAD 201007 UP
Used Since :21/03/2016
DELHI
GYM AND HEALTH SPA
THE AMRITA PET CARE CLINIC

3254925  09/05/2016

DR. GAUTAM UNNY
A-150, Anand Vihar, New Delhi-110 092
Service Providers
(An Indian National)

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Used Since :01/03/1998

DELHI
Veterinary services; Veterinary assistance ; Hospitals for animals; Veterinary care clinics; Hygiene and beauty treatments for animals; Animal grooming; Beauty salons for animals; Massage for animals.
Trade Marks Journal No: 1943 ,  02/03/2020   Class 44

PIioneer Scans
3308491  14/07/2016
Dr. Angshuman Bhattacharya
Trading as; FRIENDS INTERNATIONAL
38E, Garcha Road, Kolkata - 700019, West Bengal
Service provider.
An Indian partnership firm
Address for service in India/Attorney address:
Tanay Saraf, Advocate
B-9, Navin Apartments, 29, Ballygunge Park, Kolkata 700019
Proposed to be Used
To be associated with:
2852374
Kolkata
Medical services related to maxillofacial anatomy cone beam CT scanning included in Class 44.
Registration of this trade mark shall give no right to the exclusive use of word “SCANS”. 
3382397    06/10/2016
BEAUTY ESSENTIALS MARKETING PRIVATE LIMITED
trading as ;BEAUTY ESSENTIALS MARKETING PRIVATE LIMITED
UNIT NO. 5, 2ND FLOOR, CANDELAR BUILDING, ST JOHN BAPTIST ROAD, BANDRA WEST, MUMBAI 400050
SERVICE PROVIDERS
A company incorporated under the Indian Companies Act.
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Used Since :01/02/2011

MUMBAI
MEDICAL, HYGIENIC AND BEAUTY CARE SERVICES; BEAUTY SALON AND SPA; LAZER COSMETIC CLINIC; SKIN AND HAIR CARE SERVICES, HAIR IMPLANTATION, HAIR DRESSING SALONS; ORGANIZING AND RUNNING MEDICAL CLINICS, NURSING HOMES AND HOSPITALS; CLINICAL AND PHARMACY ADVICE; PLASTIC SURGERY; PROVIDING INFORMATION ON HEALTHCARE AND PERSONAL HYGIENE, PUBLIC BATH FOR HYGIENE PURPOSE, CONSULTANCY AND ADVISORY SERVICES THEREOF; PHYSICAL THERAPY, PHYSIOTHERAPY AND PSYCHOLOGICAL THERAPY AND CONSULTANCY OF THEREOF; MEDITATION AND YOGA SERVICES; HEALTH FITNESS AND MEDICAL INFORMATION SERVICES; TELEMEDICINE SERVICES.
MDeRx Healthcare Systems Pvt. Ltd.

3397739  27/10/2016
MDERX HEALTHCARE SYSTEMS PVT. LTD.
V10/8, DLF PHASE 3, GURGAON-122001
SERVICE PROVIDER

Address for service in India/Attorney address:
SUDHANSHU SUMAN, ADVOCATE
C1A/37-A, JANAKPURI, NEW DELHI-110058.

Used Since : 10/07/2015

DELHI
ONLINE CLINIC MANAGEMENT SOFTWARE SOLUTION AS A BUSINESS MEDICAL SERVICES, MEDICAL CARE, ANALYSIS RELATING TO TREATMENT OF A PERSON, MEDICAL ADVICE FOR INDIVIDUALS WITH DISABILITIES, MEDICAL EQUIPMENT RENTAL, MEDICAL ASSISTANCE.
3397740  27/10/2016
MDERX HEALTHCARE SYSTEMS PVT. LTD.
V10/8, DLF PHASE 3, GURGAON-122001
SERVICE PROVIDER

Address for service in India/Attorney address:
SUDHANSHU SUMAN, ADVOCATE
C1A/37-A, JANAKPURI, NEW DELHI-110058.
Used Since :10/07/2015

DELHI
ONLINE CLINIC MANAGEMENT SOFTWARE SOLUTION AS A BUSINESS, MEDICAL SERVICES, MEDICAL CARE,
MEDICAL ANALYSIS RELATING TO TREATMENT OF A PERSON. MEDICAL ADVICE FOR INDIVIDUALS WITH
DISABILITIES, MEDICAL EQUIPMENT RENTAL, MEDICAL ASSISTANCE.
3409713   11/11/2016  
DR. MANGESH MUDGAL  
Plot No. 68, Darda Nagar, Yavatmal, Maharashtra - 445001  
SERVICE PROVIDER  
Individual  
Address for service in India/Agents address:  
BHUSHAN SOHANLAL KOTECHA  
10, D WING, SECOND FLOOR, KK MARKET, DHANKAWADI, PUNE-411043.  
Used Since :11/10/2016  
MUMBAI  
SERVICE PROVIDER OF ALL KINDS OF AYURVEDIC PRODUCTS, PANHKARMA, PHYSICAL THERAPY MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS.
SAI HOSPITAL

3452412   07/01/2017

ABHAIPRATAP SINGH
D-44, Green Park, Rudrapur - Kashipur Road, Bilaspur, Distt. Rampur (U.P.)
Service Providers
Indian National

Address for service in India/Attorney address:
LEX FONS
1/B STREET NO -4 EAST GURU ANGAD NAGAR DELHI 110092
Used Since :16/04/2015

DELHI

Medical Services, Medical Consultancy Services and Hospital Services included in Class 44.
HARSH TEWATIA
trading as ;MANGO BEAUTY PARLOUR
SHOP NO. 110, PLOT NO-4, SEC-2, DWARKA-110075
SERVICE PROVIDER
Used Since :01/04/2012
DELHI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
BEAUTY PARLOR SERVICES INCLUDED IN CLASS 44.
3475161  03/02/2017
BELLA VITA UNISEX SALON & SPA
Rajesh Anand
Anju Anand
Aakash Anand
Aashima Anand
A 2, Suncity, Sec 54, Golf Course Road, Gurgaon-122002
Service providers
Partnership Firm
Address for service in India/Attorney address:
D.S. ASSOCIATES
I-116, SOUTH CITY-II, GURGAON-122002 HARYANA
Used Since :30/08/2012
DELHI
Beauty spa services, namely, cosmetic body care; Day spa services, namely, nail care, manicures, pedicures and nail enhacements; Health spa services for health and wellness of the body and spirit; Beauty salon services; Hair salon services, namely, hair cutting, styling, coloring, and hair extension services; Hairdressing salons; Salon services, namely, facials, manicures and massages
RIPPED GYM

3490799   23/02/2017
GAURAV SEJWAL
H K HOUSE A-163, LADO SARAI BEHIND PETROL PUMP DELHI
SERVICE PROVIDER
Address for service in India/Attorney address:
SAI ASSOCIATES
F-175, 30 FUTA ROAD, KHAJURI KHASS DELHI 110094
Used Since :22/02/2017
DELHI
FITNESS CENTRE LIKE ZYM, YOGA, AEROBICS, POWER YOGA, MEDITATION AND CARDIO CENTRE SPA TREATMENT, BODY SPA, BODY MASSAGE, BEAUTY PARLOUR, HEALTH SPA.HYGIENIC AND BEAUTY CARE IN CLASS -44.
Trade Marks Journal No: 1943, 02/03/2020 Class 44

VETINA DISTRIBUTORS LLP
401-B, Town Square, Viman Nagar, Pune – 411014

Address for service in India/Attorney address:
CHANDRAKANT & ASSOCIATE
CHHATRAPATI SHIVAJI RAJE COMPLEX, BUILDING NO.6, FLAT NO.5, GROUND FLOOR, OPP. EKTA NAGAR, KANDIVALI (WEST), MUMBAI-400 067.

Proposed to be Used
MUMBAI

Advice relating to the breeding of animals, Advisory services relating to the care of pet animals, Animal healthcare services, Animal performance testing services, Animal grooming services, Beauty care for animals, Consultancy relating to agriculture, horticulture and forestry, Consultancy relating to farming, Consultancy relating to nutrition SERVICE PROVIDING OF Animal SERVICE OF feeds, Animal foodstuffs containing hay, Foodstuffs for pet animals, SERVICE PROVIDING OF Foodstuffs for marine animals, s of pieces,
RELIANCE SPECIALITY HOSPITAL

3574135   19/06/2017
DHIRUBHAI AMBANI MEMORIAL TRUST
505, Dalamal House, 5th Floor, Nariman Point, Mumbai – 400021
A trust registered under the Bombay Public Trust Act, 1950

Address for service in India/Attorney address:
CEREBRAL DIMENSIONS
S-01, Haware Fantasia Business Park, Plot No. 47, Sector - 30A, Vashi, Navi Mumbai - 400 705.

Proposed to be Used
MUMBAI
MEDICAL SERVICES, MEDICAL CONSULTANCY, MEDICAL TREATMENT, HEALTHCARE SERVICES, MEDICAL ASSISTANCE, PHYSICAL THERAPY, PHYSIOTHERAPY, MEDICAL CLINICS, REHABILITATION FOR SUBSTANCE ABUSE PATIENTS, HOSPITALS, NURSING HOMES, MEDICAL NURSING, DIAGNOSTIC, SCANNING, CARDIOLOGY AND RADIOLOGY SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
KDA DIABETIC CENTER
3574139  19/06/2017
DHIRUBHAI AMBANI MEMORIAL TRUST
505, Dalamal House, 5th Floor, Nariman Point, Mumbai – 400021
A trust registered under the Bombay Public Trust Act, 1950

Address for service in India/Attorney address:
CEREBRAL DIMENSIONS
S-01, Haware Fantasia Business Park, Plot No. 47, Sector - 30A, Vashi, Navi Mumbai - 400 705.

Proposed to be Used
MUMBAI
MEDICAL SERVICES, MEDICAL CONSULTANCY, MEDICAL TREATMENT, HEALTHCARE SERVICES, MEDICAL ASSISTANCE, PHYSICAL THERAPY, PHYSIOTHERAPY, MEDICAL CLINICS, REHABILITATION FOR SUBSTANCE ABUSE PATIENTS, HOSPITALS, NURSING HOMES, MEDICAL NURSING, DIAGNOSTIC, SCANNING, CARDIOLOGY AND RADIOLOGY SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
KDA DISEASE MANAGEMENT

3574144  19/06/2017

DHIRUBHAI AMBANI MEMORIAL TRUST
505, Dalamal House, 5th Floor, Nariman Point, Mumbai – 400021
A trust registered under the Bombay Public Trust Act, 1950

Address for service in India/Attorney address:
CEREBRAL DIMENSIONS
S-01, Haware Fantasia Business Park, Plot No. 47, Sector - 30A, Vashi, Navi Mumbai - 400 705.

Proposed to be Used

MUMBAI
MEDICAL SERVICES, MEDICAL CONSULTANCY, MEDICAL TREATMENT, HEALTHCARE SERVICES, MEDICAL
ASSISTANCE, PHYSICAL THERAPY, PHYSIOTHERAPY, MEDICAL CLINICS, REHABILITATION FOR SUBSTANCE ABUSE
PATIENTS, HOSPITALS, NURSING HOMES, MEDICAL NURSING, DIAGNOSTIC, SCANNING, CARDIOLOGY AND
RADIOLOGY SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
KDA HEALTH

3574145 19/06/2017

DHIRUBHAI AMBANI MEMORIAL TRUST
505, Dalamal House, 5th Floor, Nariman Point, Mumbai – 400021
A trust registered under the Bombay Public Trust Act, 1950

Address for service in India/Attorney address:
CEREBRAL DIMENSIONS
S-01, Haware Fantasia Business Park, Plot No. 47, Sector - 30A, Vashi, Navi Mumbai - 400 705.

Proposed to be Used

MUMBAI

MEDICAL SERVICES, MEDICAL CONSULTANCY, MEDICAL TREATMENT, HEALTHCARE SERVICES, MEDICAL
ASSISTANCE, PHYSICAL THERAPY, PHYSIOTHERAPY, MEDICAL CLINICS, REHABILITATION FOR SUBSTANCE ABUSE
PATIENTS, HOSPITALS, NURSING HOMES, MEDICAL NURSING, DIAGNOSTIC, SCANNING, CARDIOLOGY AND
RADIOLOGY SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
3645872 28/09/2017

DR. ABHIJEET R. SINGH
SHOP 9, DATTA SAI CHS LTD, BEHIND SHREE RAM MEDICAL, NEAR ASHWINI HOSPITAL, VADAWALI SECTION, AMBARNATH EAST 421501
An Individual

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI
Dental clinic services
THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF MAHARASHTRA.
MITTAL SKIN HAIR LASER AND COSMETIC CLINIC

3658799   17/10/2017
SANJAY KUMAR MITTAL PROP. OF MITTAL SKIN HAIR LASER AND COSMETIC CLINIC
G-28, Ground Floor, Vidhyadhar Enclave-II, Near Axis Bank, Central Spine, Vidhyadhar Nagar, Jaipur-302039
PROP.
Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033

Proposed to be Used
AHMEDABAD
SKIN CARE CLINIC, HAIR TREATMENT, HAIR CARE, COSMETIC SURGERY, HAIR TRANSPLANT, LASER FACIAL, LASER TREATMENT & AND OTHER MEDICAL SERVICES included in class 44.
3710916   25/12/2017
MR. AMRIT KHOSLA PROPRIETOR OF OYESTER INSTITUTE OF BEAUTY & WELLNESS
Level 5, Sandhu Tower 2, Near Ansal Plaza, Ferozepur Road, Ludhiana (Punjab)
Proprietorship
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :01/11/2017
DELHI
Beauty Salons, Health and Beauty care services provided by Saunas, Beauty Salons, Sanatorium, Hairdressing Salons and message parlours
3718149  03/01/2018
ANSHU HOSPITAL LTD
Sarvodaya Hospital and Research Centre sec 8, Faridabad, Haryana near ESI Hospital
A company incorporated under Indian Companies Act
Address for service in India/Agents address:
MRS. MEENA BANSAL
96, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-25
Used Since :22/05/2017
DELHI
Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3720838.
3780326  16/03/2018
DR. ABHAY DINKARRAO MAHAJAN
Gajanan Mandir Road, In front of kada office, I Vishal Nagar, Aurangabad, Maharashtra - 431001.
Proprietor
Address for service in India/Attorney address:
ADV.PRAJAKTA P. KAREKAR
Office No 8, 1st Floor Lucky Mansion, Opposite Manthan Plaza, Santacruz East, Mumbai-400055.
Used Since :10/05/1999
MUMBAI
Hospital & Medical Services, Diagnostic Services, Clinical Services, Lab Services, Hygienic and Conducting Medical Camps
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE..
3803841 12/04/2018
ENRICH HAIR & SKIN SOLUTIONS PVT. LTD.
301, KAMLA EXECUTIVE PARK, J. B. NAGAR, ANDHERI (EAST), MUMBAI-400059
service provider
DIRECTORSHIP
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.
Proposed to be Used
MUMBAI
SALON, SPA AND RELATED SERVICES, BEAUTY SALON, BEAUTY PARLOUR
3808850  17/04/2018
PARMESHWAR SEN
Shop No. 20, Himalaya Complex, Suphela, Bhilai, Dist. - Durg - 490023
Sole Proprietor
Address for service in India/Attorney address:
CLIENTAKE ASSOCIATES
306, DIAMOND TRADE CENTRE, OPPOSITE BANSI TRADE CENTRE, INDORE, M.P. 452001.
Used Since :09/03/2012
MUMBAI
Beauty Salon & Spa.
3823481  04/05/2018
DR. TAPAN MILIND THATTE
trading as ;THATTES AESTHETIC CENTRE
NEAR KALUNKA MATA MANDIR, OLD JALNA, JALNA-431213. MAHARASHTRA INDIA
SERVICE PROVIDER
INDIVIDUAL
Address for service in India/Attorney address:
ROSHAN R. TOTALA
C-1, Flat No. 201, Krishna Vatika, Railway Station Road, Old Jalna, Jalna.

Proposed to be Used
MUMBAI
SKIN, HAIR, DENTAL
ASIAN CITICARE SUPERSPECIALITY HOSPITAL

3824120  04/05/2018
VIGHNAHARTA HEALTH VISIONARY PVT. LTD.
H. No. 477, N – 3, CIDCO, Aurangabad - 431003
SERVICE PROVIDER
Small Enterprises

Address for service in India/Attorney address:

LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Used Since :15/06/2015

MUMBAI
HEALTH CARE SERVICES
3827116  08/05/2018
MR. AVINASH SHIVAJI PAWAR TRADING AS SAMARTH CHILDREN’S HOSPITAL
Vishvlaxmi Complex, Above Janlaxmi Bank, Satana Road, Malegaon, Nashik – 423 203
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :26/10/2001
MUMBAI
HEALTHCARE SERVICES
3851855  05/06/2018
MS. CHANDRA RAMMOHAN
A1/202, SHRUTI PARK, DHOKALI, KOLSHET ROAD, THANE (W), MUMBAI-400607.
PROPRIETOR
Address for service in India/Attorney address:
STROTUS LIAGUL
UNIT 344, TOWER B, SPAZEDGE, SE-47, GURGAON-SOHNA ROAD GURGAON-122002 HARYANA

Proposed to be Used
MUMBAI
Advisory Services related to Medical instruments, Medical Services, nutrition, Pharmacies, Medical Screening relating to Heart, Trans-telephone heart monitoring services
3870644   26/06/2018
RISHABH RAJPUT, PROPRIETOR, EVA THAI SPA & SALOON
Kashi Tower, 2nd Floor, Ekta Chowk, Vijay Nagar, Jabalpur-482002 (M.P.)
Proprietorship Firm

Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh

Proposed to be Used
MUMBAI
Spa, Spa services, Body Massage services.
3911595 08/08/2018
MRS. PRAVINA RAMESH PANCHAL TRADING AS: SCISSOR POINT
B/1604, HILLSPRING COMPLEX, VIJAY GARDEN ROAD, G. B. ROAD, THANE (W) – 400615, MAHARASHTRA, INDIA
Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
BEAUTY SALON & SPA SERVICES
3912326  09/08/2018
BUDDHI PARKASH SHARMA, PROPRIETOR OF COSMO-HAIR
173, RAM Gali NO. 2, PANCHWATI CIRCLE, RAJA PARK, JAIPUR RAJASTHAN
proprietor and trader
Address for service in India/Attorney address:
HARSH MARWAHA
245, OPPOSITE LIBERTY SHOWROOM, MAIN MARKET, RAJA PARK, JAIPUR-302004 RAJASTHAN INDIA
Proposed to be Used
AHMEDABAD
Medical services, hygienic and beauty care for human beings or animals
3945718 14/09/2018
INSIGHT INSTITUTE OF OPHTHALMOLOGY
Jay Ganesh Samrajya, H Wing, Spine Road, Pune-Nashik Highway, Opp. Sant Dnyaneshwar Hospital, Bhosari, Pune- 411039, Maharashtra, India

PARTNERSHIP FIRM

Address for service in India/Agents address:
GRACE CONSULTANCY AND SERVICES
C/310, HERAMB APT., 20/2, KASHINATH PATIL NAGAR, DHANKAWADI, PUNE-411 043.

Used Since: 21/10/2015

MUMBAI
Ophthalmic Hospital, Comprehensive Eye Care Services
3958972   28/09/2018

DR SUDHIR M. MAMIDWAR TRADING AS M/S DECURE
Vasant – Sheela Tower , First Floor , Beside Sunder Furniture,Lokmat Square , Nagpur – 440 010 . Maharashtra
Indian National

Address for service in India/Agents address:
SOURAV P. GHOSH

Proposed to be Used
MUMBAI

Human hygiene and beauty care, Consultation services relating to skin care, Dermatological services for treating skin conditions, Medical services for the treatment of skin cancer, Medical services, Hair treatment, Cosmetic laser treatment of skin, Laser skin rejuvenation services,Human healthcare services, Dentistry

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE Descriptive words SKIN,LASER,HAIR and DENTAL.
3963792  04/10/2018
DR SANSKRUTI A PATEL
40/1, Dattkrupa Society, Opp Jwell Residency, Near Gajera School, Katargaam, Surat, Gujarat-395004
individual
Address for service in India/Attorney address:
ANILKUMAR OMPRAKASH SARAOGI
209 Poddar Plaza, Opp Fire Station, Ghod Dod Road, Surat, Gujarat 395 001
Used Since :12/12/2017
AHMEDABAD
Dental Clinic, Treatment, Assistance, Consulting & Services as included in class 44
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
ADVANCED RESPIRATORY INTERVENTIONS AND SLEEP EVALUATION MEDICAL RESEARCH CENTRE
603, TRIBUTE APTS. DR. S. S. RAO ROAD, RAJKAMAL STUDIO COMPOUND, PAREL, MUMBAI 400012.
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Attorney address:
KUSHAL MEHTA
1104-A, Vastu Siddhi, Near Parsi Colony, Off rajmata Jijabai Road, Pump House, Andheri (E). Mumbai 400093.
Used Since: 01/05/2017

MUMBAI
1. ALL MEDICAL SERVICES; 2. CONSULTANCY TO INDIVIDUALS AND ORGANISATIONS, CORPORATES; 3. CONDUCT SLEEP STUDIES; 4. CONDUCT BASIC AND CLINICAL RESEARCH; 5. PROVIDE PULMONARY REHABILITATION SERVICES; 6. PROVIDE SMOKING CESSATION SERVICES; 7. DEVELOPMENT OF PULMONARY AND SLEEP MEDICINE; 8. CONDUCT CMES AND WORKSHOPS

THE MARK TO BE USED AS A WHOLE AND APPEARING IN THE LABEL PROVIDED IN TM-A.
Waves Wellness

3965966 06/10/2018
DR. GUNJAN SHAH
An Individual and an Indian Citizen

Address for service in India/Attorney address:
MAULIK VAGHELA
FF/6-7A LOVE COMPLEX, OPP APASARA CINEMA, KANKARIA, AHMEDABAD, GUJARAT 380028
Used Since: 03/08/2012

AHMEDABAD
Therapy services; medical clinic services; health counseling; health spa services; health care; hairdressing; hair implantation; aromatherapy services; beauty salon services; depilatory waxing; advisory services relating to hair care; beauty care services; manicuring; aromatherapy services

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL...
Services restricted in the state of Gujarat only...
3965967    06/10/2018
DR. GUNJAN SHAH
An Individual and an Indian Citizen
Address for service in India/Attorney address:
MAULIK VAGHELA
FF/6-7A LOVE COMPLEX, OPP APASARA CINEMA, KANKARIA, AHMEDABAD, GUJARAT 380028

Proposed to be Used
AHMEDABAD
Tattooing services; Micro blading; therapy services; plastic surgery; Medical assistance; Hair Implantation; Beauty and salon services

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
3966273 06/10/2018
CHIRAGKUMAR PATEL
ISHWARPURAKAMPA, PRATAPGADH POST, SABARKANTHA, GUJARAT - 383440
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
AHMEDABAD
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL...
3980026   22/10/2018

VIPESH VENU
SHOP NO.24, BHOMI HEIGHTS, OPP. LITTLE WORLD MALL, SECTOR- 8, KHARGHAR, NAVI MUMBAI-410210,
MAHARASHTRA, INDIA
Sole Proprietor

Address for service in India/Attorney address:
PARESH ACHAREKAR
E-201, Sai Paradise CHS Ltd, Plot No. 64, Sector-8A, Airoli, Navi Mumbai-400708.
Used Since :01/01/2008

MUMBAI
PET GROOMING SERVICES, PET BATHING SERVICES, PET HOSPITAL SERVICES, CARE OF PET ANIMALS, PET BEAUTY
SALON SERVICES, CARE OF PET ANIMALS AND ADVISORY SERVICES RELATING TO THE CARE OF PET ANIMALS
INCLUDED UNDER CLASS 44

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.descriptive matter..
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1650336..
Oncohealth
3983854  26/10/2018
DR. RAM H. SHROFF
5, Bhagwati Bhavan Condominium, 31/ B Carmicheal Road, Behind Jaslok Hospital, Mumbai 400 026
Medical Services
Individual

Proposed to be Used
MUMBAI
Medical Services
3997298  14/11/2018
MERAKI UNISEX SALON
Shop No. 14, Vertical Alcinia, Opposite Corinthians Club, Mohammed Wadi, Pune-411060
PARTNERSHIP
Address for service in India/Attorney address:
INAMDAR A N
C1-14, 2nd Floor, Brahma Estate, NIBM, Kondhwa, Pune - 411048
Used Since :01/05/2018
MUMBAI
Beauty treatment services, Beauty salon services, Cosmetic facial and body treatment services, Hair salon services for men & women, Hairdressing salon services.
JAYA TRICHO DERMA AESTHETICS

4014533  01/12/2018

VASANT HERBAL REMEDIES AND COSMECEUTICALS

66/B-2, HIMALAY NAGARI NIVARA C.H.S LTD., NNP-2, GEN A.K. VAIDHYA MARG, FILM CITY ROAD, DINDOSHI, GOREGAON (EAST), MUMBAI-400065

A partnership firm registered under the Indian Partnership Act 1932

Address for service in India/Attorney address:

CEREBRAL DIMENSIONS

S-01, Haware Fantasia Business Park, Plot No. 47, Sector - 30A, Vashi, Navi Mumbai - 400 705.

Proposed to be Used

MUMBAI

MEDICAL SERVICES HYGIENIC AND BEAUTY CARE FOR HUMAN BEING BEAUTY SALONS BEAUTY SOLUTIONS DRESS STYLE SKIN AND HAIR CARE HAIR STYLE MEDICAL CLINIC HEALTH CARE MASSAGE BATHS FOR HYGIENE / HEALTH PURPOSE AYURVEDIC HEALTH TREATMENT THERAPY CENTRE FOR PERSONAL CARE ADVICE ON POSITIVE HEALTH TREATMENT THERAPY CENTRE FOR PERSONAL CARE ADVICE ON POSITIVE HEALTH STRESS RELIEF ACHES PAINS WEIGHT LOSS CONSULTATION SKIN AND HAIR CARE FACE TREATMENT BATHS MASSAGE CLEANING SERVICES.
4044853 03/01/2019
VAIDYA SANE AYURVED LAB PVT. LTD.
Ishan Arcade Building No.2, 701, 7th Floor, Gokhale Road, Naupada, Thane-West, Pincode-400 602.
A Company Registered Under The Indian Companies Act,
Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
Medical Services.
ALWAYS RELIABLE KNOWLEDGEABLE HEALTH CARE PRIVATE LIMITED
PL NO 12 & 18, H.N MADURA PURI, HYDERABAD, TELANGANA, INDIA-500060
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
4059798  17/01/2019
INDIRA IVF HOSPITAL PRIVATE LIMITED
44, Amar Niwas, Kumharo Ka Bhatta, Opposite MB Hospital Udaipur, Udaipur -313001 Rajasthan
BODY INCORPORATE
Address for service in India/Attorney address:
HARPREETSINGH BANKER
'SATGURU HOUSE' Opp. VIKAS GRUH, Nr. SHANDILYA COMPLEX, PALDI, AHMEDABAD, GUJARAT, INDIA. PIN:- 380007
Used Since :01/04/2018
AHMEDABAD
HUMAN HEALTHCARE SERVICES; MEDICAL SERVICES and ASSISTED REPRODUCTIVE TECHNIQUES
INDIRA IVF CLINIC; FULFILLING PARENTHOOD DREAMS

4059799  17/01/2019
INDIRA IVF HOSPITAL PRIVATE LIMITED
44, Amar Niwas, Kumharo Ka Bhatta, Opposite MB Hospital Udaipur, Udaipur -313001 Rajasthan
BODY INCORPORATE
Address for service in India/Attorney address:
HARPREETSINGH BANKER
'SATGURU HOUSE' Opp.VIKAS GRUH, Nr. SHANDILYA COMPLEX, PALDI, AHMEDABAD, GUJARAT, INDIA. PIN:- 380007
Used Since :01/04/2018

AHMEDABAD
HUMAN HEALTHCARE SERVICES; MEDICAL SERVICES and ASSISTED REPRODUCTIVE TECHNIQUES
INDIRA IVF HOSPITAL PRIVATE LIMITED
44, Amar Niwas, Kumharo Ka Bhatta, Opposite MB Hospital Udaipur, Udaipur -313001 Rajasthan

BODY INCORPORATE

Address for service in India/Attorney address:
HARPREETSINGH BANKER
'SATGURU HOUSE' Opp.VIKAS GRUH, Nr. SHANDILYA COMPLEX, PALDI, AHMEDABAD, GUJARAT, INDIA. PIN:- 380007
Used Since :05/01/2015

AHMEDABAD
HUMAN HEALTHCARE SERVICES; MEDICAL SERVICES and ASSISTED REPRODUCTIVE TECHNIQUES
SEVA DHAM
4068056   25/01/2019
PRAVEEN LILHARE
ward no:2 tumsar road, dist-balaghat,city-katangi,state-mp,pin-481445
service
individual
Proposed to be Used
MUMBAI
AYURVEDIC HOSPITAL
DR. SHAILENDRA KATARA TRADING AS CONCEPT LIFE
SHOP NO. 4, KRISHNA VIHAR, OPPOSITE NEW SHYAM NAGAR SABJI MANDI, AJMER ROAD, SODALA, JAIPUR, RAJASTHAN
Service Provider

Address for service in India/Attorney address:
ASHOK KUMAR SHARMA
0-26 third floor amber tower sansar chand road jaipur

Proposed to be Used
AHMEDABAD
OCCUPATIONAL THERAPY & REHABILITATION, PHYSIOTHERAPY, SPEECH THERAPY INCLUDED IN CLASS 44.
subject to restriction of the services in the state of RAJASTHAN only.
4075229  02/02/2019
JAANHVI VINAY RANE
103, Elite Home CHSL, Plot No 208, Sector 13, Kharghar, Navi Mumbai - 410210
The Trademark Act, 1999
Address for service in India/Attorney address:
CHAITALI JAGTAP
B-601, JIMMY PARK 2 CHS, SECTOR-19A, NERUL, NAVI MUMBAI-400706.
Proposed to be Used
MUMBAI
Ayurvedic Medical Services
M/S WESA HEALTHCARE PRIVATE LIMITED.
No:16, Lloyds Avenue, Podanur, Coimbatore - 641 023, Tamilnadu, India.
Service Provider
Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.
Used Since :03/10/2018

CHENNAI
Dentistry Services, Hospital Services, Hospitals for Providing of Health Care Services to Children, in the field of Child Health Care Infancy till Adolescence.
4104638  01/03/2019
ARPANA B R
1ST FLOOR, DARSHAN HERITAGE, OPP TO SUB REGISTRAR OFFICE, RG ROAD, CHIKAMAGALUR - 577101
PROPRIETORSHIP
Address for service in India/Attorney address:
INTEPAT IP SERVICES PVT LTD
NO.8, 1ST FLOOR, 15TH CROSS, 100FT RING ROAD, JP NAGAR, 6TH PHASE, BANGALORE-560078.
Used Since :26/08/2016
CHENNAI
Beauty salon services; beauty spa services.
SEED TO PLATE
4105049  02/03/2019
AIBONO SMART FARMING PRIVATE LIMITED
RMZ Milenia Business Park, Phase 2, Campus 4B 6th Floor, Unit 602A, No. 143, Kadanchavady Perungudi Chennai Tamil Nadu 600096

Private Limited

Address for service in India/Attorney address:
RAJALAKSHMI V NESARGI
F4, Sri Ram Apartments, Oil Mill Road, Oil Mill Compound, Lingarajapuram, Bangalore-560084

Proposed to be Used
CHENNAI
Farming, agriculture and forestry related services.
SEED TO FORK

4105054    02/03/2019
AIBONO SMART FARMING PRIVATE LIMITED
RMZ Milenia Business Park, Phase 2, Campus 4B 6th Floor, Unit 602A, No. 143, Kadanchavady Perungudi Chennai Tamil Nadu 600096
Private limited

Address for service in India/Attorney address:
RAJALAKSHMI V NESARGI
F4, Sri Ram Apartments, Oil Mill Road, Oil Mill Compound, Lingarajapuram, Bangalore-560084

Proposed to be Used
CHENNAI
Farming, agriculture and forestry related services.
Hygienic and Beauty care services, Hair dressing salons, Hair colouring, cosmetic treatments, Spa, facials, Face lifting, Manicure, Pedicure, Waxing, Pimple Treatment, Bridal Makeup, Tattooing and Beauty Therapy all included in class No.44

THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF TAMIL NADU STATE ONLY.
AMARAVATI MEDICARE

4141239  08/04/2019

AMARAVATI MEDICARE PRIVATE LIMITED
DOOR NO. 1-108, AIBHIMAVARAM AKIVIDU (MANDAL) WEST GODAVARI (DISTRICT) WEST GODAVARI AP IN-534235

THE TRADEMARKS ACT,1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

HOSPITAL SERVICES LIKE OUT PATIENT IN PATIENT ,EMERGENCY SURGICAL OPERATIONS ESTABLISH DISPANSARY
DIAGNOSTIC BLOOD BANK, PHYSIOTHERAPY NURSING CARE ,AMBULANCES SERVICES
4188234   27/05/2019
M/S. LIKE WINGS HOSPITALS PRIVATE LIMITED
NO.50/2954/74, WARD NO.89/29, IST STAGE, IST BLOCK, KACHARAKANAHALLI, BANGALORE - 560043, KARNATAKA, INDIA.
PRIVATE LIMITED
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI
Used Since :30/03/2019
CHENNAI
HOSPITAL SERVICES, MEDICAL TREATMENT SERVICES PROVIDED BY CLINICS AND HOSPITALS, MEDICAL AND HEALTH CARE CLINIC SERVICES. ADVISORY SERVICES RELATING TO HEALTH CARE.
Subject to restriction with in Karnataka.
Trade Marks Journal No: 1943, 02/03/2020 Class 44

4193845 31/05/2019
D.JAYANTHI TRADING AS VDENT LABS
NO.32, KIRAAMADAI 4TH STREET SKC ROAD, ERODE - 638 009, RODE DIST, TAMILNADU.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Dental clinic services, Dental hygienist services, Medical analysis services for treatment purposes provided by medical laboratories, Medical analysis services for diagnostic purposes provided by medical laboratories, Medical analysis services relating to the treatment of persons provided by a medical laboratory, Laboratory analysis services relating to the treatment of persons.
JWALA GUTTA

4207116   15/06/2019

MRS. YELAN GUTTA
206, Ashoka Silent Valley, Road No.10, Banjara Hills, Hyderabad-34, Telangana, India
Individual

Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.

Used Since :01/01/2000

CHENNAI

Nutrition consultancy; Nutrition counseling; Nutrition counselling; Nutritional advice; Dietary and nutritional guidance;
Providing information about dietary supplements and nutrition; Nutritional advisory and consultation services;
Consultancy services in the field of nutrition; Sports massage; Sports massage services; Sports medicine services
4297141  18/09/2019
CHARITABLE TRUST
trading as : CHARITABLE TRUST
NEELUKAVIL, PANDAPILLY P.O., ATTUPUZHA-686672 KERALA, INDIA.
TRUST
Address for service in India/Attorney address:
NAMIJITH IP WORLD
2ND FLOOR, SARANAM BUILDING, C.P. UMMER ROAD, COCHIN-35, KERALA, INDIA.
Proposed to be Used
CHENNAI
ECOLOGICAL DEVELOPMENT, TREE PLANTATION, SOCIAL FORESTRY.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4315922 09/10/2019
DR PRATIK MANTAL NAYAK
GALA B3, GROUND FLOOR, JAGDUSHA NAGAR, OPP. MINI – PLOT, AMBIKA – SIDDHI SOCIETY, GHATKOPAR (W),
MUMBAI – 400086, MAHARASHTRA, INDIA
Individual
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANÉ (W)- 400 606, MAHARASHTRA, INDIA.
Used Since: 31/03/2017
MUMBAI
DENTAL CLINIC SERVICES
Trade Marks Journal No: 1943 , 02/03/2020           Class 44

4319559    14/10/2019
INSURGICS HEALTH SOLUTION PRIVATE LIMITED
trading as ;INSURGICS HEALTH SOLUTION PRIVATE LIMITED
KH NO 146-C-1/395 G NO-27, KHAJOORI KHAS DELHI 110094
SERVICE PROVIDER

Proposed to be Used

DELHI

ESTABLISH, DEVELOP, OPERATE, MAINTAIN HEALTH PORTALS, WEB SITES, MEDICAL TRANSCRIPTION CENTERS, TELEHEALTH CENTERS, HEALTH CLUBS/ REHABILITATION CENTERS, PROVIDING MEDICAL SOLUTIONS, HEALTHCARE SERVICES, MEDICAL / HEALTH CONSULTANCIES, NURSING SERVICES, PHYSIOTHERAPY SERVICES RELATED TO HOME BASED PATIENTS, PRE & POST HOSPITAL DISCHARGE PATIENT, PATIENTS WITH DISABILITIES & CHRONIC ILLNESSES COVERED UNDER CLASS 44.
4320210   14/10/2019
SHUBHANJALI TAK
38B, WEST PATEL NAGAR, CIRCUIT HOUSE ROAD, JODHPUR-342011 RAJASTHAN
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
AHMEDABAD
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
4321682    15/10/2019
COASTAL AQUACULTURE RESEARCH INSTITUTE PRIVATE LIMITED
Dr. V S I Estate Rajiv Gandhi Salai Thiruvanmiyur Chennai - 600041.
PRIVATE COMPANY
Address for service in India/Attorney address:
SAMEENA ESWARI CHATRAPATHY
4th floor, Kakkani Towers, #34, Khader Nawaz Khan Road, Nungambakkam, Chennai, 600006
Used Since :26/07/2017
CHENNAI
research relating to aquaculture services
4322703  16/10/2019
DR SUBHASHINI JAYAM
8-3-1060/B4, Sagar Society, Sri Nagar Colony, Aurora Colony, Banjara Hills, Hyderabad - 500073, Telangana
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :01/06/2019

CHENNAI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
-  
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4325015    18/10/2019
YOGESH RAMCHAND SAMAT
404, Pushpagriha, Junction of 16th Road and Khar Pali Road, Bandra West, Mumbai - 400050
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Beauty care services.
Mark should be read as a whole.
BENCHMARK

4325149  18/10/2019
BENCHMARK HOLDINGS PLC
Benchmark House, 8 Smithy Wood Drive, Sheffield, S35 1QN, United Kingdom.

COMPANY

Address for service in India/Attorney address:
ROYZZ & CO.
2A/ 54,kalpataru estate JV Link Road, Andheri East 400093, Mumbai

Proposed to be Used

MUMBAI

Breeding of animals; breeding of aquatic animals; advice in relation to the breeding of animals; genetic testing of animals for research purposes; veterinary services; clinical veterinary services; hygienic care for animals.
13ELLEZZA
4327474   22/10/2019
PRASHANT RANGASWAMY PULLELU
PLOT NO. 74, SUGAT NAGAR ROAD, JAGRUT NAGAR, JARIPATKA, NAGPUR - 440014, MAHARASHTRA
INDIVIDUAL
Proposed to be Used
MUMBAI
BEAUTY CARE FOR HUMAN BEINGS, BEAUTY SALONS AND HAIR STYLES SETTING SERVICES, HAIR CARE SERVICES
4331322   25/10/2019
VIPIN KUMAR
C -428,Sushant Lok -1,Galleria,DLF -IV,Gurugram
Proprietor

Address for service in India/Attorney address:
DAKSHAYANI SAXENA
C-259 Sushant Lok-I Gurgaon Haryana

Proposed to be Used
DELHI

animal welfare organisation facilitating services related to animal adoption, volunteers & donations.
4331752  25/10/2019
BHARTINDER SINGH TEJA TRADING AS M/S BARBERS HUB
10, City Centre market, Near Railway Crossing No. 22, Patiala, Punjab – 147001
a proprietorship firm

Address for service in India/Agents address:
MANOJ G. MENDA, ADVOCATE.
6/7, SORAB BHARUCHA ROAD, COLABA, MUMBAI - 400 005.
Used Since :10/12/2017

DELHI
Beauty salon services; Beauticians services; Beauty and hair care and treatment services; Make-up application services;
Hairdressing services; Manicure and pedicure services; Massage services; Nail salon services; Tanning salon services;
Spas, wellness and health spa services; Hairdressing and hair treatment services; Services for hair and beauty salon and
training salon; Treatments for facials, massage, tanning, body scrubs, body care, health and beauty care services;
Providing information about health and wellness
MYND
4334865  01/11/2019
AMIT GOEL
B-1702, Satellite Tower, Film City Road, Goregaon (E), Mumbai -400063
An Individual

Address for service in India/Attorney address:
JURIS MOUNT
Juris Mount, Level 13, Platinum Techno Park, Plot Nos. 17 & 18, Sector 30A, Vashi, Navi Mumbai -400705.

Proposed to be Used
MUMBAI
Healthcare; Health advice; Health counselling; Health consultancy; Healthcare services; Health risk assessment; Health spa services; Health center services; Providing health information; Home health care services; Managed health care services; Health and beauty treatment services; Consultancy relating to health care; Advisory services relating to healthcare; Medical and healthcare clinic services; Health spa services for health and wellness of the body and spirit offered at a health resort; Providing health information via a website; Providing health care information by telephone; Providing health care information via electronic means; Preparation of reports relating to health care matters; Medical and health services relating to DNA, genetics and genetic testing.
LAB ONE METROPOLIS

4335085 01/11/2019

METROPOLIS HEALTHCARE LIMITED
250-D, UDYOG BHAVAN, HIND CYCLE LANE, WORLI, MUMBAI – 400030, MAHARASHTRA, INDIA
REGISTERED COMPANY

Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603

Used Since : 31/10/2012

MUMBAI

PATHOLOGY SERVICES, PATHOLOGY SERVICES RELATING TO THE TREATMENT OF PERSONS, MEDICAL CONSULTANCY, AND CLINICAL MEDICAL PRACTICE CONSULTATION SERVICES.
4336159  02/11/2019
AMIT PRADIPBHAI BAGTHARIYA
Narayannagar Main Road, Pedak Road, Pani No Ghodo, Rajkot - 360003
Hair Salon Services
Individual
Proposed to be Used
AHMEDABAD
HAIR SALON SERVICES, SKIN CARE SERVICES, MAKE-UP SERVICES, MASSAGE THERAPY, NAME HAIR CUTTING, HAIR STYLING, HAIR COLORING AND HAIR EXTENSION SERVICES, BEAUTY CARE SERVICES, NAIL ART THERAPY, BODY PIERCING SERVICES, SPA SERVICES, BODY ART SERVICES, HUMAN HYGIENE, BEAUTY CARE AND TATTOO PARLOR SERVICES.
Mark should be read as a whole.
R360

4337580  04/11/2019

RAUNAK VENTURES
Flat No. A/5, Satnam Apartment, I T Road, Mulund (E), Mumbai – 400081
A Partnership Concern

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
MUMBAI

Health and beauty care services provided by saunas, beauty salons, sanatoriums, hairdressing salons and massage parlours; provision of sauna, beauty salon, hairdressing and massage services; providing information relating to hairdressing and beauty salon services.
Freedom Guru

4381547    18/12/2019

PRAVEEN KENNETH
4B, Horizon apartment, Pali Hill, Nargis Dutt road, Bandra West, Mumbai - 400 050
Individual

Address for service in India/Attorney address:
ANAND AND ANAND AND KHIMANI
Anand & Anand & Khimani, 703-704, Tulsiani Chambers, Free Press Journal Marg, Nariman Point, Mumbai - 400 021, India

Proposed to be Used
MUMBAI

Providing information and advice in the field of health and wellness.
Biwtia

4391148   27/12/2019

DR PRAVIN RANE
Aashish Apartment, Flat No. 09, Plot No. 45, Near Panchmukhi Hanuman Jalgaon. 425001

Height Increase Medicine And Treatment
individual

Proposed to be Used
MUMBAI

Skin clinic, skin care, health care, health and beauty and obesity treatments.
4401595  08/01/2020
ASHOK KUMAR TYAGI
M-500, G.F., ORCHID ISLAND, SECTOR-51, GURUGRAM-122018
INDIVIDUAL
Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU,
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110 005.
Used Since : 02/01/2020
DELHI
MEDICAL, CLINICAL, PHYSICAL, HYGIENE, HEALTHCARE, SERVICES, ADVICE, THERAPY, RESEARCH AND INFORMATION CONSULTANCY SERVICES RELATING TO MEDICAL, CHEMICAL, PHARMACEUTICAL, BIOTECHNOLOGICAL SERVICES.
4406669    13/01/2020
DR. SHRUTI MANGALEKAR
Shop 10, Vidyapati SRA, P. K. Road, Mulund West, Mumbai – 400080
Proprietor
Address for service in India/Agents address:
H. P. ASSOCIATES
138/2442/7, TAGORE NAGAR, VIKHROLI (E), MUMBAI-400 083.
Proposed to be Used
MUMBAI
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
4407615  14/01/2020
SANYA GIC IMAGING PVT. LTD;
trading as ;SANYA GIC IMAGING PVT. LTD;
D-13, DEFENCE COLONY NEW DELHI-110024, INDIA
SERVICE PROVIDER
Address for service in India/Agents address:
LEX - ACTUS.
J - 43, LAXMI NAGAR, DELHI - 110 092.
Used Since :01/04/2015

DELHI
MEDICAL SERVICES, HOSPITALS AND NURSING HOMES; CLINICS; DIAGNOSTIC CENTRES, HEALTH CLUBS AND LABORATORIES FOR CARRYING ON INVESTIGATIONS AND TO RUN X-RAY, E.C.G. CT SCAN, MR AMD OTHER DIAGNOSTIC MACHINERY INCLUDED IN CLASS 44.
4409579  16/01/2020  
MEGHA ARORA  
trading as ;M/S. STREAMLINE SERVICES INDIA  
GROUND FLOOR, G-122, SUSHANT LOK-3, SECTOR-57, GURGAON-122002, HARYANA, INDIA  
SERVICE PROVIDER  
Proposed to be Used  
DELHI  
BEAUTY TREATMENT SERVICES; MANICURING SERVICES; PROVISION OF SAUNA FACILITIES; PROVISION OF SOLARIUM FACILITIES; CONSULTANCY SERVICES IN THE FIELD OF HERBAL REMEDIES, NUTRITION, HEALTH AND BEAUTY CARE; COSMETIC RESEARCH, INCLUDED IN CLASS - 44
MEGHA ARORA
trading as ;M/S. STREAMLINE SERVICES INDIA
GROUND FLOOR, G-122, SUSHANT LOK-3, SECTOR-57, GURGAON-122002, HARYANA, INDIA
SERVICE PROVIDER

Proposed to be Used

DELHI
BEAUTY TREATMENT SERVICES; MANICURING SERVICES; PROVISION OF SAUNA FACILITIES; PROVISION OF SOLARIUM FACILITIES; CONSULTANCY SERVICES IN THE FIELD OF HERBAL REMEDIES, NUTRITION, HEALTH AND BEAUTY CARE; COSMETIC RESEARCH, INCLUDED IN CLASS - 44
4409614   16/01/2020
GAURAV JAIN
984 Sector 15 Part 2 Gurugram, Haryana-122001
Individual
Address for service in India/Attorney address:
PRATEEK JAIN
984 Sector 15 Part 2 Gurgaon, Haryana - 122001
Proposed to be Used
DELHI
Medical and Health Services, Healthcare, Therapy, Health Counselling
4410645    16/01/2020
M/S. MEDIWIN LIFE SCIENCES PVT. LTD.
LE/E-1201, LUXURIA ESTATE, SECTOR-6, ADITYA WORLD CITY, NH 24, GHAZIABAD-201002, UTTAR PRADESH
Private Limited Company

Address for service in India/Attorney address:
RAJASTHAN REGISTRATION CENTER
14-B, GOVIND MARG, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN

Proposed to be Used
DELHI
Hospitals, Hospital Services, Private Hospital Services, Hospital Nursing Home Services, Medical Treatment Services
Provided By Clinics And Hospitals In Class 44
4411626   17/01/2020
AHMED KANBER
Flat No.301, Kiran Honey Dew, opposite Tapkir Vasti, Sus gaon, Pune - 411045
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :25/04/2016

MUMBAI
Spa services, Day spa services, Health spa services for health and wellness of the body and spirit incorporating massage, facial and body treatment services, and cosmetic body care services.
TAMARIND
4413303    20/01/2020
ANYA LAROIA KAUL
E-10/2, VASANT VIHAR, NEW DELHI-110057
Individual Sole Proprietor
Address for service in India/Attorney address:
AMICUS IP
54, 3RD FLOOR, NRI COMPLEX, G.K.-IV, NEW DELHI-110048
Proposed to be Used
DELHI
Health spa services for health and wellness of the body and spirit incorporating massage, facial and body treatment services, and cosmetic body care services; providing information in the field of health and wellness; spa, beauty therapy, beauty consultancy, beauty salon services.
4413304  20/01/2020
ANYA LAROIA KAUL
E-10/2, VASANT VIHAR, NEW DELHI-110057
Individual Sole Proprietor

Address for service in India/Attorney address:
AMICUS IP
54, 3RD FLOOR, NRI COMPLEX, G.K.-IV, NEW DELHI-110048

Proposed to be Used
DELHI
Health spa services for health and wellness of the body and spirit incorporating massage, facial and body treatment services, and cosmetic body care services; providing information in the field of health and wellness; spa, beauty therapy, beauty consultancy, beauty salon services.
4414294   21/01/2020
LAKSHMIPATHY N.M
NO.270, MILK COLONY, MALLESHWARAM WEST, BANGALORE-560055, KARNATAKA, INDIA
INDIVIDUAL
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used
CHENNAI
MEDICAL AND SURGICAL DIAGNOSTIC SERVICES, HAIR TREATMENT SERVICES, HAIR REPLACEMENT SERVICES, HAIR IMPLANTATION, HAIR RESTORATION SERVICES, LASER REMOVAL OF HAIR, BEAUTY AND HAIR CARE SERVICES, ADVISORY SERVICES RELATING TO HAIR CARE, COSMETIC LASER TREATMENT OF UNWANTED HAIR, COSMETIC TREATMENT SERVICES FOR THE BODY, FACE AND HAIR, FACIAL SKIN CARE TREATMENTS, BODY SKIN CARE TREATMENTS, LASER SKIN TIGHTENING SERVICES, CONSULTATION SERVICES RELATING TO SKIN CARE, COSMETIC LASER TREATMENT OF SKIN
Bombay Autism Centre
4414908    21/01/2020
ABHISHEK SEN
2003 Springhill Hiranandani Estate Hiranandani Estate,Gb Road Maharashtra Thane - 400607
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
MUMBAI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, AQUACULTURE, HORTICULTURE AND FORESTRY SERVICES.
VRR DIAGNOSTICS- RELIABLE ALWAYS

4415722    22/01/2020

P. RASAPPAN

B5, 1ST FLOOR, MIN APARTMENTS, NO. 18, NEW BOAG ROAD, T.NAGAR, CHENNAI 600017

Individual

Address for service in India/Attorney address:

SOWMYA PARASURAMAN

OLD NO. 16A, NEW NO. 54A, MAHALAKSHMI STREET, T. NAGAR, CHENNAI - 600 017.

Proposed to be Used

CHENNAI

VRR Lab blood tests, Automated Biochemistry Analyzers, Health Checkups, Master Health Checkup, Executive Health Checkup, Well Women Health Checkup, Senior Citizen Health Checkup, All Lab Investigations, Diagnostic Tests & Imaging, Blood Tests, MRI Scan, CT Scan, Radiology, Histopathology, Pathology, Biochemistry, Microbiology, Molecular Biology, Haematology, Clinical Pathology, Endocrinology, Cardiology, Hormonal Assays, Drug Assays, Allergy profiles, Ultrasound Scan, TMT, ECG, ECHO, PFT, OPG, Blood Screening, Infectious disease markers
4415871  22/01/2020
KRISHNA AVINASH DESHMUKH
S/O AVINASH DESHAMUKH,ARIHANT PLAZA MAGANPURA NANDED,TARODA BK - 431605
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Pathology services relating to the treatment of persons
NISHU SINGLA
FLAT NO 1011, D1 , SOBHA MARVELLA GREEN GLEN LAYOUT,BELLANDUR,BENGALURU,KARNATAKA-560103
Proprietor
Address for service in India/Attorney address:
SHIBU SYED MUHAMMED
KOODATHAI PARAMBIL HOUSE, KOODTHAI BAZAR POST, THAMARASSERY, CALICUT, PIN - 673 573, KERALA
Proposed to be Used
CHENNAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, aquaculture, horticulture and forestry services
4416819  23/01/2020
TRANSASIA VENTURES PRIVATE LIMITED
309, MITTAL COMMERCIA, MAROL, ANDHERI (EAST), MUMBAI 400059 MAHARASHTRA, INDIA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
MEDICAL AND HEALTH CARE SERVICES; WELLNESS AND HEALTH-RELATED CONSULTING SERVICES; PROVIDING
HEALTH INFORMATION VIA A WEBSITE AND APP.
4416826  23/01/2020
SAVITA SINGH
PAVAN PUTRA RESIDENCY, FLAT NO-102, BLDG NO-B/1, OPP SAIPUJA HOTEL, KHALHER, BHIWANDI, THANE, MAHARASHTRA, 421302
SOLE PROPRIETORSHIP

Address for service in India/Agents address:
NEHA GUPTA
OFFICE NO.205/206, 3RD FLOOR, LOTUS TOWER, F-06, VIJAY BLOCK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
MUMBAI
AYURVEDIC PRODUCT
4416838  23/01/2020

KIAORA HEALTH STUDIO
DNYANDEEP SAHYADRI HOUSING SOCIETY, NAVYUG COLONY, PUNE-SASWAD ROAD, PUNE-412308
PARTNERSHIP

Address for service in India/Attorney address:
INAMDAR A N
C1-14, 2nd Floor, Brahma Estate, NIBM, Kondhwa, Pune - 411048

Proposed to be Used
MUMBAI

HUMAN HEALTHCARE SERVICES, HEALTH COUNSELLING, HEALTH CARE CONSULTANCY SERVICES, ADVISORY SERVICES RELATING TO WEIGHT REDUCTION, NUTRITION; HEALTHCARE AND NUTRITION ADVICE, CONSULTANCY AND INFORMATION FOR THE AFORESAID INCLUDED IN CLASS 44.
THE MAN QUIZ

4416918    23/01/2020

HEALTHFACTORIAL SOLUTIONS PRIVATE LIMITED
PLOT NO. 800, UDVOG VIHAR, PHASE V, GURUGRAM, HARYANA- 122016
BODY CORPORATE

Address for service in India/Agents address:
MONIKA SHARMA
C-03, DDA FLATS, GAUTAMPURI NEAR SARITA VIHAR,DELHI-110076

Proposed to be Used
DELHI

Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services.
4417228   23/01/2020
DR. RAJENDRA PRABHATRAO BOLDHANE TRADING AS GENERATION NEXT TEST TUBE BABY CENTRE
Dhumal niwas behind Kamla Naheru Hospital Near Barne School mangalwar Peth Pune 411011.
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :04/03/2008
MUMBAI
TEST TUBE BABY CENTRE AND INFERTILITY CENTRE.
Trade Marks Journal No: 1943, 02/03/2020 Class 44

4419348  24/01/2020
DR. MANOJ AGARWAL
House No. D-80, Sector-51, Near Manav Rachna School, Gautam Buddha Nagar, Noida, Uttar Pradesh- 201301
Individual

Address for service in India/Attorney address:
LAW SOLUTIONS
Flat No. 4, 2nd Floor, Parvati Darshan Building, Opp. Hero Showroom, Near Ingale Bridge, Shivane, Pune -411023

Proposed to be Used
DELHI
BIOMEDICAL AND CLINICAL RESEARCH MEDICAL LABORATORY SERVICES, MEDICAL AND HEALTH CARE SERVICES, MEDICAL CLINICAL SERVICES, PHYSICIAN SERVICES, MEDICAL TESTING SERVICES, PHARMACY SERVICES, NURSING HEALTH CARE AND HOSPITAL SERVICE
4419642  25/01/2020
SANJEEV MITTAL
250/32, BPCL COLONY, AZIZ BAUG, CHEMBUR - 400074
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Counseling in the field of mental health and wellness; Health spa services for health and wellness of the body and spirit; Health spa services for health and wellness of the body and spirit incorporating massage, facial and body treatment services, and cosmetic body care services; Health spa services for health and wellness of the body and spirit offered at a health resort; Providing information in the fields of health and wellness; Providing mental health and wellness information; Counselling in the field of mental health and wellness; Spa services; Health spa services; Medical treatment services provided by a health spa; Health care services provided by a health spa; Beauty care services provided by a health spa; Cosmetic body care services provided by health spas
4420188  25/01/2020

NAVYA PULAGALA
NO:3, PASUMARTHY ST, RANAGARAJAPURAM, KODAMBAKKAM, CHENNAI, 600 024
HEMON GROUP OF INDUSTRIES
Proprietorship Firm

Proposed to be Used

CHENNAI

HYGIENIC AND BEAUTY CARE SERVICES IN TATTOOING BEING SERVICES FALLING CLASS 44
VIRK IVF CENTRE

4420755  27/01/2020

DR. S.P.S. VIRK AND DR. P.S.BAKSHI

trading as ;VIRK FERTILITY SERVICES

662, GURU TEG BAHADUR NAGAR, JALANDHAR CITY, PUNJAB STATE, INDIA

SERVICE PROVIDER

Address for service in India/Agents address:

BOMBAY TRADE MARK CO.

NEW RAILWAY ROAD, JALANDHAR CITY, PUNJAB STATE.

Used Since :05/10/2012

To be associated with:

2495639

DELHI

MEDICAL SERVICES RELATED TO HUMAN REPRODUCTION INCLUDING IVF (TEST TUBE BABY) AND ALLIED PROCEDURES.
VIRK HOSPITAL
4420756    27/01/2020
DR. S.P.S. VIRK AND DR. P.S. BAKHSI
trading as ;VIRK FERTILITY SERVICES
662, GURU TEG BAHADUR NAGAR, JALANDHAR CITY, PUNJAB STATE, INDIA
SERVICE PROVIDER
Address for service in India/Agents address:
BOMBAY TRADE MARK CO.
NEW RAILWAY ROAD, JALANDHAR CITY, PUNJAB STATE.
Used Since :01/04/2001
To be associated with:
2495639, 3847396
DELHI
MEDICAL SERVICES RELATED TO HUMAN REPRODUCTION INCLUDING IVF (TEST TUBE BABY) AND ALLIED PROCEDURES.
4421140  27/01/2020

DEMPO VISION RESORTS AND CONSTRUCTION PRIVATE LIMITED
House No. 179/C-1, Bairo Alto Dos Pilotos, Jose Falcao Road, Panaji, North Goa - 403001, Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

MUMBAI
Spa services, Health spa services, Beauty care services provided by a health spa, Health spa services for health and wellness of the body and spirit incorporating massage, facial and body treatment services, and cosmetic body care services.
4421349  27/01/2020
DALJEET KAUR
201, UMA PARK VIEW APARTMENTS, 8-2-468/1 FLR RD NO. 5, BANJARA HILLS, LANE OPP GVK ON E ENTRANCE HYDERABAD 500034 GB, INDIA
INDIVIDUAL
Address for service in India/Agents address:
RAGINI GUPTA
C122/177, MANOJ CHUDI MAHAL, OPP. DR. JANKI PRASAD NAKHASH CHOWK, GORAKHPUR-273001, U.P.
Proposed to be Used
CHENNAI
MEDICAL SERVICES
ANNA CHANDY
Flat No.B1801 ,17th FLOOR ,MIRAYA ROSE ,SIDDAPURA VILLAGE,VARTHUR HOBLI, WHITEFIELD,MAHADEVAPURA ,BENGALURU 560 066 KARNATAKA ,INDIA
ACTIVE
Address for service in India/Attorney address:
VISHWANATH & GLOBAL ATTORNEYS
# 42-839, 2ND FLOORL, MAULA ALI, SECUNDERABAD - 500 040.
Used Since :01/07/2017
CHENNAI
psychological counselling services, medical counselling, marriage guidance counselling lifestyle counselling, counselling in the field of mental health and wellness, counselling relating to diet and nutrition, counselling & therapy, career counselling (education , training advice ) counselling relating to psychological treatment and relief of medical ailments providing information in the field of psychological counselling and treatment, psychological coaching, individual and group psychology services, providing mental health & wellness information mental health services mental health services including personality testing and personality assessment
Trade Marks Journal No: 1943, 02/03/2020

ARMLC PHYSIOTHERAPY
3905, B WING, IMPERIAL HEIGHTS, BEST NAGAR, OSHIWARA DEPOT, GOREGAON WEST, MUMBAI SUBURBANS, MUMBAI-400104

Partnership Firm

Address for service in India/Attorney address:
DILIP C. SAROJ
ZHANNA MUKADAM CHAWL, NIKLAW WADI, OLD NAGARDAS ROAD, ANDHERI (EAST), MUMBAI 400 069.

Proposed to be Used
MUMBAI

PHYSIOTHERAPY SERVICES INCLUDED IN CLASS 44
Trade Marks Journal No: 1943, 02/03/2020    Class 44

GAURAV JAIN
984 Sector 15 Part 2 Gurugram, Haryana-122001
Individual

Address for service in India/Attorney address:
PRATEEK JAIN
984 Sector 15 Part 2 Gurgaon, Haryana - 122001

Proposed to be Used
DELHI
Medical & Health Services, Healthcare, Therapy, Health Counselling
Mystic berries
4424205    29/01/2020
KIRAN
H.No. 179, First Floor, Sec 45, Near DPS School, Gurgaon - 122003
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Mental health services, Health clinic services, Health and beauty care, Counselling in the field of mental health and wellness
4424696    30/01/2020

SALT SALON PRIVATE LIMITED
NO. 30, F-2, DECCAN HERITAGE ITI LAYOUT, NEW BEL ROAD, BANGALORE, KARNATAKA - 560054.

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used

CHENNAI

Health and beauty care services provided by saunas, beauty salons, sanatoriums, hairdressing salons and massage parlours included in class 44.
TRANSCENDING BELIEFS

4425053  30/01/2020

SHWETA PRANAV AGARWAL

trading as ;TRANSCENDING BELIEFS

202, LUCERNE TOWER, OMAXE FOREST SPA, SECTOR-43, FARIDABAD-121003, INDIA

MANUFACTURER & MERCHANT

Address for service in India/Attorney address:

ABHIJIT MITTAL & DHROUV ROHATGI

A-265, 2ND FLOOR, DEFENCE COLONY, NEW DELHI-110024, INDIA.

Proposed to be Used

DELHI

HEALTH COUNSELLING, MENTAL COUNSELLING, NUTRITION COUNSELLING, PSYCHOLOGICAL THERAPY.
4425275  30/01/2020
MAULI BAVISKER
trading as ;DAMARU
E-44, AYOJANNAGAR SOCIETY, NEAR DHARNIDHAR DERA, PALDI, AHMEDABAD - 380007 INDIA
Address for service in India/Attorney address:
KAMAL J UPADHYAYA, ADVOCATE
KJLEGAL 1209 - ELITE BUSINESS ICON, OPP. SHAPATH HEXA, S G HIGHWAY, SOLA, AHMEDABAD - 380060
Used Since :13/07/2017
AHMEDABAD
SERVICES RELATING TO THERAPY, PHYSICAL THERAPY, MUSIC THERAPY, ART THERAPY, MEDICAL COUNSELLING SERVICES.
4425552    30/01/2020
SARBENDRA SARKAR
VIPUL BUSINESS PARK, UNIT NO 519, 5TH FLOOR, SECTOR 48 GURGAON 122004
An individual
Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.
Proposed to be Used
DELHI
Health spa services for health and wellness of the body and spirit incorporating massage, facial and body treatment services, and cosmetics body care services; Spa services.
ANVESHAN SCIENTIFIC
606B MOUNT ALPS BHAKTI PARK, WADALA- EAST MAX THEATER WADALA, MUMBAI -400037
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Medical services, Medical care, Healthcare services
4426986    31/01/2020
SHARAYU GAIKWAD
Flat No. B-03, Tulip Ivory, Darbaripur Road Sector-70, Badshahpur, Gurgaon, Haryana-122101
INDIVIDUAL

Address for service in India/Attorney address:
P.A. & ASSOCIATES
H-63 VIJAY CHOWK LAXMI NAGAR DELHI 110092

Proposed to be Used
DELHI
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services
4427191    31/01/2020
VIKRAM VARMA JAMPA NA
Daisy 123, L&T Serene County, Telecom Nagar, Gachibowli, Hyderabad, Telangana- 500032
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
CHENNAI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, AQUACULTURE, HORTICULTURE AND FORESTRY SERVICES
Trade Marks Journal No: 1943 , 02/03/2020  Class 44

4430601  05/02/2020
JITENDRA KUMAR SHARMA
FLAT NO 9 PLOT NO 1-A 1ST FLOOR BATTERY LANE TRANSIT HOSTEL TYPE-III BLK -B CIVIL NEW DELHI 110054 DL IN
INDIVIDUAL

Address for service in India/Attorney address:
BHAWNA PIPLANI
93, INDRA VIHAR, NEAR B.B.M. BUS DEPOT, MUKHERJEE NAGAR, NEW DELHI-110009
Used Since :01/08/2019

DELHI
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, aquaculture,
horticulture and forestry services.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS SAFE
DIAGNOSTIC
4431369 05/02/2020
NEUBERG DIAGNOSTICS PRIVATE LIMITED
46 & 48 MASILAMANI ROAD, BALAJI NAGAR, ROYAPETTAH CHENNAI – 600 014
Private Limited Company
Address for service in India/Attorney address:
R. INBARAJU, ADVOCATE
NO.10/17, ANANDHAM COLONY, SOUTH CANAL BANK ROAD, MANDAVELI, CHENNAI - 600 028.
Used Since :01/07/2019
CHENNAI
ALL TYPES OF HEALTH CARE SUPPORT SERVICES INCLUDING, ESTABLISHING HEALTH CARE CENTERS, HOSPITALS, CLINICS, PAIN CURE CENTERS AND TO RENDER CONSULTANCY SERVICES IN HEALTH CARE, SETTING UP HOSPITALS AND NURSING HOMES.
Trade Marks Journal No: 1943, 02/03/2020 Class 44

4431790 06/02/2020
LA-MIDAS MEDICAL AESTHETICS & WELLNESS CENTRE LLP
NR 38 NATHUPUR ROAD DLF PHASE 3 GURUGRAM Gurgaon HR 122002 IN
limited liability partnership

Address for service in India/Agents address:
ANKITA PAHWA
702, Lane 8, Gandhi Colony, Muzaffarnagar-251—1, U.P.

Proposed to be Used
DELHI
Medical services, hospital services, veterinary services, therapy services, health spa services, blood bank services, hair implantation, health care, health centre services, medical advice for individuals with disabilities, medical clinic services, nursing home services, physiotherapy, opticians' services, wellness services, surgical services, Pertaining to all modality of medicine & Surgery, corrective & reconstructive surgeries, women aesthetics services, bone marrow services.
4433743  07/02/2020
JYOTI (INDIA) METAL INDUSTRIES PRIVATE LIMITED.
Gala No. 223, Kalindas Udyog Bhavan, Sadanand Hasu Tandel Marg, Worli, Mumbai- 400 025.
A company incorporated under the Indian Companies Act, 1956.
Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
2116462
MUMBAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services being services included in class 44.
4433842   07/02/2020
JYOTI (INDIA) METAL INDUSTRIES PRIVATE LIMITED.
Gala No. 223, Kalindas Udyog Bhavan, Sadanand Hasu Tandel Marg, Worli, Mumbai- 400 025.
A company incorporated under the Indian Companies Act, 1956

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
2116462

MUMBAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services being services included in class 44.
4434793  08/02/2020
DR. SHRINIVAS VINAYAKRAO SHINDE
53, Shrikrishna, Purna Road, Raigad Nagar Taroda Khurd, Nanded – 431 605.
Individual
Address for service in India/Agents address:
PRAJAKTA PRAMOD KAREKAR
33/H, MUGHBHAT X LANE, R.N.4, MUMBAI-400004.

Proposed to be Used
MUMBAI
Medical services; Hygienic and beauty care for human beings.
Winsome by Simran

4437048   11/02/2020

SIMRAN KAPOOR

2, SHANTI VIHAR, KARKARDOOMA, NEW DELHI-110092

INDIVIDUAL

Address for service in India/Attorney address:

WORDMARK CERTIFICATION

201-A, Basant Complex, 38, Veer Savarkar Block, Shakarpur, Delhi-110092

Proposed to be Used

DELHI

MAKEUP ARTIST SERVICES, MAKEUP & HAIRSTYLING, HAIRDRESSING, HAIR IMPLANTATION, DIGITAL HAIR STYLE DESIGNING, HAIR FIXING, HAIR CARE, LASER HAIR REMOVAL PROVIDING SERVICES IN HAIR TREATMENT & COLOURING SERVICES, CONSULTING FOR MAKEUP, LUXURY SALON, BEAUTY SALON SERVICES, BEAUTY PARLOUR, UNISEX, BEAUTY CARE SERVICES, HYGIENIC BEAUTY CARES FOR HUMAN BEINGS, SKIN CLINIC, HEALTH CARE SERVICES, SPA, HEALTH SPA, SPA SERVICES, MASSAGE SERVICES, PANCHKARMA, SLIMMING CENTRE, BEAUTY TREATMENT, PRODUCTS FOR BEAUTY CARE FOR HUMAN BEINGS INCLUDED IN CLASS-44
4444389  17/02/2020
WALFS INFRA INDIA PRIVATE LIMITED
NO.20, ANDERSON ROAD, II FLOOR, AYANAVARAM, CHENNAI – 600 023, TAMIL NADU, INDIA
AN INDIAN NATIONAL
Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2,NEW NO:9/2, ARMENIAN STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA
Used Since :01/05/2014
To be associated with:
4117034
CHENNAI
MEDICAL SERVICES, MEDICAL CARE SERVICES, EMERGENCY MEDICAL ASSISTANCE, HOSPITAL SERVICES
KNM

2129123  12/04/2011
KERALA NADVATHUL MUJAHIDEEN (KNM)
trading as ; KERALA NADVATHUL MUJAHIDEEN (KNM)
MUJAHIDCENTRE, ANNIE HALL ROAD, KOZHOKKODE, KERALA-673002
SERVICE PROVIDERS

Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463, 13TH CROSS, 10TH MAIN, WILSONGARDEN, BANGALORE, 560027
Used Since : 01/12/1957

To be associated with:
1830838

CHENNAI
ORGANIZATION OF RELIGIOUS MEETINGS
2300916  16/03/2012
JOSHY DAVID P 
trading as ;VASTHUPEEDAM
M/S INZIDE INTERIOR DESIGNERS & BUILDERS, MANNATH LANE, TRICHUR - 680 001
VASTHU CONSULTANTS
Address for service in India/Attorney address:
ADV.TONY CHACKO
MASJID ROAD, KOKKALAI THRISSUR
Used Since :16/01/2010
CHENNAI
VASTHU CONSULTANTS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD VASTUPEEDAM EXCEPT SUBSTANTIALLY AS SHOWN IN THE REPRESENTATION ON THE FORM OF APPLICATION..
NAGPAL & ASSOCIATES
2957964  07/05/2015
KAMNA S. NAGPAL
trading as ;NAGPAL & ASSOCIATES
A-5, SUNLIGHT COLONY-II, ASHRAM, NEW DELHI 110014
SERVICE PROVIDERS
Address for service in India/Attorney address:
NAGPAL & ASSOCIATES
A-5,SUNLIGHT COLONY-II,ASHRAM,NEW DELHI 110 014,INDIA
Used Since :09/07/2014
DELHI
LEGAL SERVICES IN THIS INCLUDING SERVICES AS LAWYERS, ADVOCATES, ATTORNEYS, SOLICITORS, LEGAL CONSULTATIONS / ADVICE, ONLINE LEGAL CONSULTATIONS / ADVICE, LITIGATION SUPPORT, LEGAL TRANSCRIPTION, REGISTRATION OF TRADEMARKS, PATENT, COPYRIGHT AND OTHER INTELLECTUAL PROPERTY RIGHTS SERVICES, LEGAL OFF SHORING, LEGAL RESEARCH, FALLING IN CLASS 45.
Sepei
3069370   01/10/2015
MANOJ NAVANDAR
trading as ;Sepei
34, Shivram Co-Op Hsg Soc, Kopar X Road, Shastri Nagar,, Dombivli - 421202, Maharashtra.
Service Provider
Proprietor
Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
MUMBAI
PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS, DATING SERVICES, MARRIAGE AGENCIES
CURE IS POSSIBLE

3123209  14/12/2015
AVDHoot shivananda
D-170, SECTOR - 8, DWARKA, NEW DELHI
SERVICE PROVIDER
INDIAN NATIONAL
Address for service in India/Attorney address:
J F ASSOCIATES
120 (OLD) LAWYERS CHAMBERS SUPREME COURT NEW DELHI
Used Since :01/01/2007
DELHI
PERSONAL SERVICES AND SOCIAL SERVICES INCLUDING ORGANIZATION OF RELIGIOUS AND SOCIAL MEETINGS.
SCIENCE BEYOND SCIENCE

3123212    14/12/2015
AVDHOOT SHIVANANDA
D-170, SECTOR - 8, DWARKA, NEW DELHI.
MERCHANTS & MANUFACTURERS
INDIAN NATIONAL

Address for service in India/Attorney address:
J F ASSOCIATES
120 (OLD) LAWYERS CHAMBERS SUPREME COURT NEW DELHI
Used Since :01/01/2007

DELHI
PERSONAL SERVICES AND SOCIAL SERVICES INCLUDING ORGANIZATION OF RELIGIOUS AND SOCIAL MEETINGS.
BEYOND
3173689 01/02/2016
DR NIGAM'S MEDICARE PVT LTD
37/51, SHIVALA ROAD, KANPUR 208001, U.P.
SERVICE PROVIDER
REGISTERED PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
NAVDEEP SHRIDHAR
111, Chandralok Complex, Birhana Road, Kanpur, 208001, U.P.
Proposed to be Used
DELHI
PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
3442261  26/12/2016
JANN PROJECTS PRIVATE LIMITED
trading as ;JANN PROJECTS PRIVATE LIMITED
11, Community Centre, Saket, New Delhi, South Delhi, Delhi, India, 110017
Service Provider
Address for service in India/Attorney address:
MOTKARI & ASSOCIATES
1102 - Blossom, Dosti Acres, Antop Hill, Wadala (E), Mumbai - 400037
Used Since :12/12/2016
DELHI
social services rendered by others to meet the needs of individuals
A WORLD ALIKE

3479944    11/02/2017
CLEARVIEW ADVISORS PVT. LTD.
E-43/1, Okhla Industrial Area, Phase -2, Delhi - 110020
Service Providers
Company incorporated under the Companies Act.

Address for service in India/Attorney address:
LEX FONS
1/B STREET NO -4 EAST GURU ANGAD NAGAR DELHI 110092
Used Since :05/11/2014

To be associated with:
2837395

DELHI
Personal and social services rendered by others to meet the needs of individuals in Class 45.
D-SHIELD

3485774    16/02/2017
M/S D-SHIELD CHARITABLE TRUST
FLAT NO 9, VASTURATNA APARTMENT MAHESH SOCIETY BIBVEWADI - 411 037
SERVICE PROVIDER

Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
D20, Nizamuddin East, New Delhi, 110013
Used Since :09/12/2016

MUMBAI
Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals

THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE. The trade mark is restricted to use the mark in the state of Maharashtra.
3599971  26/07/2017
CK LEGAL ASSOCIATES LLP
21/2-1-A, BHAVANI NILAYAM, SKD COLONY, 6TH ROAD, NEAR DSP BUNGLOW, ADONI, KURNOOL-518301
THE TRADE MARK ACT 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
The mark should be used as a whole.
4seeingIP
3642501 24/09/2017
ATUL SINGH RAMAN
D-21, DLF NEW TOWN HEIGHTS
An Individual
Address for service in India/Attorney address:
4SEEINGIP
D-21, DLF New Town Heights, Sector-91, Gurgoan-122505
Used Since :30/07/2017
DELHI
LEGAL SERVICES
3642502  24/09/2017
ATUL SINGH RAMAN  
D-21, DLF NEW TOWN HEIGHTS, SECTOR -91, GURGAON-122505  
An Individual  
Address for service in India/Attorney address:  
4SEEINGIP  
D-21, DLF New Town Heights, Sector-91, Gurgaon-122505  
Used Since : 30/07/2017  
To be associated with:  
3642501  
DELHI  
LEGAL SERVICES  
The Applicant wishes to claim rights in all colours.
CARE INTELLECT LLP

3693976  04/12/2017
MR. SUWRAN RAJAN AND MR. AKSHAY SRIVASTAVA
trading as; CARE INTELLECT LLP
E-10, LGF, LAJPAT NAGAR-III, NEW DELHI- 24
SERVICE PROVIDERS
Used Since: 19/11/2014

DELHI
LEGAL SERVICES, LEGAL RESEARCH, LEGAL INVESTIGATION SERVICES, DRAFTING, PREPARATION OF LEGAL DOCUMENTS, ADVISORY AND CONSULTING SERVICES, PROVIDING ONLINE INFORMATION IN THE FIELD OF LAW, MEDIATION, ALTERNATIVE DISPUTE RESOLUTION SERVICES AND ARBITRATION SERVICES, LICENSING OF INTELLECTUAL PROPERTY (LEGAL SERVICES), LEGAL CONSULTATION SERVICES, ALL LEGAL SERVICES
3700167  12/12/2017
GREYCELLS18 MEDIA LIMITED
Express Trade Tower, Plot no. 15-16, Sector 16 A, Noida, Uttar Pradesh-201301
Body Incorporate

Address for service in India/Agents address:
DUA ASSOCIATES.
202 - 206, TOLSTOY HOUSE 15, TOLSTOY MARG, NEW DELHI - 110 001.
Used Since :30/09/2007

DELHI
Social networking & creating an on-line community for registered users to participate in discussions, to get feedback from virtual communities for programs related to education, academics, information, entertainment and other topics of general interest; Social, personal services (including rendered by others) to meet the needs of individuals; Providing information via portal, searchable indexes & databases of information, including text, electronic documents, databases, graphics & audio visual information, on computer & communication networks
3738187  27/01/2018

PS LEGAL
DSS 109, Huda Shopping Complex, Sector 15-A, Hisar-125001, Haryana
Partnership Firm

Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.

Proposed to be Used
DELHI
Legal services, Legal document preparation, Legal information services, Legal consultation services
3814150  23/04/2018
MR. UMRIKAR NARENDRA GANGADHAR TRADING AS: ASTRO BOOSTER ASTROLOGY CENTER
E-19, RAJAS GARDEN, DEEP BUNGLOW, SQUARE MODEL COLONY, PUNE- 411016, MAHARASHTRA, INDIA
Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
ASTROLOGY CONSULTANCY SERVICES, PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
#GlobalDesiCares

3847133    30/05/2018

HOUSE OF ANITA DONGRE LIMITED
20/C, PALI VILLAGE, OPP. SAISA CLUB, OFF: 16TH ROAD, BANDRA (WEST), MUMBAI - 400 050, STATE OF MAHARASHTRA, INDIA.
A Company registered under the Indian Companies Act, 1956.

Address for service in India/Agents address:
VEENA C GVALANI
ATUR PARK, 3/2, 3RD FLOOR, S.T. ROAD, CHEMBUR, MUMBAI-400071.

Proposed to be Used
MUMBAI

In respect of legal services; security services such as investigation and surveillance services relating to the safety of persons and entities; services provided to individuals in relation with social events, personal and social services rendered by others to meet the needs of individuals (NGO services) social escort services, matrimonial agencies, dating services, organization of religious meetings.
3881171   06/07/2018
MR. AJINKYA SADANAND PATIL
202, DSK CLASSIQUES, ABOVE LAGU BANDHU JEWELLERS, NEAR TELEPHONE EXCHANGE, NALSTOP, KARVE ROAD,
PUNE- 411004, MAHARASHTRA, INDIA
Individual
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND
SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
NECO

3920021  18/08/2018

JAYASWAL HOLDINGS PRIVATE LIMITED
F8, MIDC Industrial Area, Hingna Road, Nagpur 440016

Company

Address for service in India/Agents address:
SUNIL PURUSHOTTAM ZORE
117, CHITANISNAGAR, MOTHATAJBAG, UMRER ROAD, NAGPUR-440009.

Used Since :28/11/1972

MUMBAI

Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED REGISTRATION NO. 3919832.
3922254  21/08/2018
MR. MAHESH CHINTAMAN MANDLIK TRADING AS: JAMTAY.COM
GANESH NAGAR, NEAR GANESH MANDIR, AT POST-MURBAD, DIST- THANE- 421401, MAHARASHTRA, INDIA
Sole Proprietor
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
MATRIMONIAL AGENCIES, PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
JAI BHOLE FOUNDATION

3988002  30/10/2018

JAI BHOLE FOUNDATION
Sect. 27/A, Plot No. 219, Anjani Niwas, Pradhikaran, Nigadi, Pune - 411044
A Registered Trust

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Used Since : 31/12/2010

MUMBAI
Personal And Social Services Rendered By Others to Meet The Needs of Individuals.
DADASHREEJI
3988568  31/10/2018
MAITRIBODH PARIVAR PRIVATE LIMITED
Shop No.1, Sai Pride Co-operative Housing Society Plot No.219, Sector No.21, Kamothe Navi Mumbai - 410209
Body Incorporate
Address for service in India/Attorney address:
BALAJI R. BARGE
M/s. VEDIC IP, E-212, 2nd Floor, Tower No.3, International Infotech park, Vashi, Navi Mumbai - 400703
Used Since : 01/01/2010
MUMBAI
Personal and social services rendered by others to meet the needs of individuals.
SUKOON ACADEMY OF SPIRITUAL AND BEHAVIOURAL SCIENCES SOCIETY
228, 2ND FLOOR, CITY PULSE MALL, NARAYAN SINGH CIRCLE, RAM SINGH ROAD, JAIPUR, RAJASTHAN SOCIETY

Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021

Used Since : 23/03/2011

AHMEDABAD
ONLINE SOCIAL NETWORKING SERVICES, ONLINE SOCIAL NETWORKING SERVICES ACCESSIBLE BY MEANS OF DOWNLOADABLE MOBILE APPLICATION, INTERNET BASED SOCIAL NETWORKING SERVICES, PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS UNDER CLASS 45.

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
4191985  30/05/2019

C.VIJAYA KUMAR
NO.1305, UDAYARPALAYAM, KARATHOLUVU, MADATHUKULAM, TIRUPUR - 642 203, TIRUPUR DST, TAMILNADU.
INDIVIDUAL

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI

Personal and social services rendered by others to meet the needs of individuals.

Transliteration : KONGU IS A ONE TYPE OF CASTE AND TAMILAR MEANS TAMIL PEOPLE AND DESIYA KATCHI MEANS POLITICAL PARTY.
4211090  19/06/2019
M/s Sri Kurumba Educational and Charitable Trust, A Trust registered under The Indian Trust Act, 1956
'Anugraha', 30/48, Sreepuram, Punkunnam, Thrissur - 680 002 Kerala
Trust
Address for service in India/Attorney address:
HARIKRISHNA S HOLLA
193, KASHI BHAVAN, 6TH CROSS, GANDHINAGAR, BANGALORE - 560 009
Used Since :01/01/2006
CHENNAI
Care of Elders, Rehabilitation of young & elder widows, dowry less social weddings & empowering downtrodden in the society
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4220480  29/06/2019

ABHIRAM BABU
Abhiram Babu, Flat No. 506, Prudhvi Mansion, St. No. 16, Gagan Mahal Road, Domalguda, Near Radha Rani Nursing Home, Hyderabad, Telangana State - 500029
Applicant is an Indian citizen

Address for service in India/Attorney address:
A. SIVA PRASAD
A. Siva Prasad M.A., LL.B. S/o. A. Gopala Krishna Murthy, Turmella (V), Amarthaluru (M), Guntur Dist., Andhra Pradesh - 522312

Proposed to be Used
CHENNAI
Social service
NA

The mark should be used as a whole.
PUZZOLANA
4222671  02/07/2019
PUZZOLANA MACHINERY FABRICATORS (HYDERABAD) LLP
D-11, Phase-1, IDA, Jeedimetla, Hyderabad - 500055
A Limited Liability Partnership Firm
Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.
Used Since :01/01/1977

CHENNAI
Security services relating to vehicles; Industrial property consultancy; Consultancy services in the field of the safety
needs of commercial and industrial companies; Security services for the protection of property and individuals; Personal
and social services rendered by others to meet the needs of individuals
ANUJ GOEL
10-A, MIG FLATS, GREEN VIEW APPT., SEC-99, NOIDA, UP
NEW APPLICATION
Address for service in India/Attorney address:
BRIJRAJ
A-215, CHAWLA COMPLEX, GALI NO.1 SHAKARPUR, DELHI-110092
Used Since : 17/10/2017
DELHI
Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
FLYING GROUP SECURITY SERVICES
63, AWADHPURI, BHATAGAON, RING ROAD NO 01, RAIPUR, CHHATTISGARH-492013
PARTNERSHIP FIRM

Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
MUMBAI
Security services.
4324411  18/10/2019
LAVLESH KUMAR YADAV
UNIQUE SAMAJ SEVA OFFICE NEAR BUS STOP ALAPUR , KALAKANKAR, , KUNDA, PRATAPGARH,UP, 229408
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
4360092    27/11/2019
GAURAVKUMAR MANOJKUMAR KUNKULOL
1-16-13, R. P. Road, Near Jawahar Bagh, Jalna-431203
Service Provider
Individual
Used Since :09/11/2019
MUMBAI
Legal services; security services for the protection of property and individuals.
4380560  17/12/2019
SYCORIAAN MATRIMONIAL SERVICES LIMITED
AB-1 KAMAL CINEMA COMPLEX, SAFDARJUNG ENCLAVE NEW DELHI- 110029
SERVICE PROVIDER
LIMITED COMPANY
Address for service in India/Attorney address:
ZEAL IP
610 site 1 vikas puri
Used Since :31/01/2014
To be associated with:
4287928, 4290298
DELHI
Marriage related services both online, offline channels and through electronic, print, wireless, mobile devices and other media using technology; Marriage Bureau, Matching Making, Horoscope, Astrology, Consultancy services relating to marriages and services for wedding ceremonies.
PLAID

4382045  18/12/2019

PLAID INC.
1098 Harrison Street, San Francisco, CA 94103, United States of America
a Delaware corporation

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
MUMBAI

Security services for the physical protection of tangible property and individuals; providing user authentication services in e-commerce transactions; providing user authentication of electronic funds transfer, credit and debit card and electronic check transactions via a global computer network; providing fraud detection services for electronic funds transfer, credit and debit card and electronic check transactions via a global computer network; fraud detection services in the fields of credit cards, electronic funds transfer, and financial transactions; providing an on-line computer database in the field of fraud detection; identity of individuals authentication and verification services for identity management, authentication, deduplication, and verification of personal identification and financial information; security consultancy services; fraud prevention and detection services for the detection and prevention of fraud, namely, credit monitoring, internet monitoring, public records monitoring
4406305    13/01/2020
RITU SINGAL
HOUSE NO.95, SECTOR-6, PANCHKULA, HARYANA
INDIVIDUAL
Address for service in India/Agents address:
BRIJ AGNIHOTRI
#2774, Sector-40/C, Chandigarh-160036.
Used Since :02/02/2018
DELHI
PERSONAL & SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
LEX PROFESSIONALS

4406728   13/01/2020

AKSHAY KUMAR
H. NO. 40/15, MATA ROAD, MAHAVIR PURA, NEAR NAWAL CLINIC, GURGAON
SOLE PROPRIETOR

Address for service in India/Attorney address:
MANOJ KUMAR VERMA
D -591 FIRST FLOOR SECTOR I ROHINI DELHI 110085

Proposed to be Used
DELHI
LEGAL SERVICES
4412135  18/01/2020
VISHAL JAGANNATH BAVISKAR TRADING AS NAKSHATRA ASTROLOGY SERVICES
“Sur”, 6, Saptasarovar Row Houses, Alkapuri, Near Siddhivinayak Temple, New Mumbai Agra Road, Pathardi Phata, Nashik - 422010
INDIVIDUAL

Address for service in India/Attorney address:
ABHISHEK KAUSHIK
41, 2ND FLOOR, POCKET -11, RAJEEV ENCLAVE, SECTOR-5, ROHINI, NEW DELHI-110085.

Proposed to be Used
To be associated with:
2575687

MUMBAI
personal and social services rendered by others to meet the needs of individuals, astrology services
Proposed to be Used

MUMBAI

LEGAL SERVICES; SECURITY SERVICES FOR THE PHYSICAL PROTECTION OF TANGIBLE PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
KLUB FOX

4413132   20/01/2020
NAAGAL GARMENT INDUSTRIEZ PVT. LTD.
9, INTERLINK INDUSTRIAL ESTATE, CAVES ROAD, JOGESHWARI (EAST), MUMBAI - 400060
A COMPANY FORMED AND REGISTERED UNDER COMPANIES ACT 2013

Address for service in India/Agents address:
GEETA RAMKISHOR YADAV
403, SANDESH CHS LTD., PAKHADI, KHAREGAON, KALWA(W), THANE-400605
Used Since :16/07/2015

MUMBAI

Licensing of franchise concepts
ANITA SHAH (AN INDIVIDUAL – AN INDIAN RESIDENT) THE PROPRIETOR OF M/S. SHIV GURU SECURITY SERVICES (A PROPRIETARY CONCERN)

Ward No.18, Sharda Pan Bhandar, Kaali Mandir Road, Bus Stand, Manendragarh, dist.-Koriya-497442

A proprietary Concern

Address for service in India/Attorney address:
SHILPA DAMANIA
B/4-2, Bansi Ratna, Mahesh Nagar, S. V.Road, Goregaon west, Mumbai - 400062

Proposed to be Used
MUMBAI
security services for the protection of property and individuals
4414554   21/01/2020
MEHAKPREET SINGH
NEW BUS STAND, SAHIBZADA AJIT SINGH NAGAR, BARNALA, PUNJAB - 148101
PROPRIETOR
Address for service in India/Agents address:
PRIYANKA HARNOTIA
4/1489 Street No.14, Bhola Nath Nagar, Shahdara, Delhi-110032.
Proposed to be Used
DELHI
Legal services in the field of immigration
4414976  21/01/2020
SMT. RAJVI BHAVIN DOSHI
SUMAN, OPP. SHIVAM NAGAR, BLOCK NO.5, B/H. PARIMAL SCHOOL, KALAWAD ROAD, RAJKOT- 360005
INDIVIDUAL
Address for service in India/Attorney address:
REGAL AND REGAL
REGAL HOUSE, RAIYARAJ PARK, OPP. J.M.C.NAGAR FLATS, B/H.PAVANDHAM FLATS, RAIYA ROAD, RAJKOT-360007

Proposed to be Used
AHMEDABAD
PROVIDING INFORMATION IN THE FIELD OF LAW
4415415  22/01/2020
SANDEEP G RAHEJA
trading as ;SHEILA GOPAL FOUNDATION
TULSI BUILDING, 4TH FLOOR JUNCTION OF 14TH ROAD AND KHAR PALI ROAD, NEAR KHAR TELEPHONE EXCHANGE
KHAR ( WEST ) MUMBAI 400 032
Proposed to be Used
MUMBAI
ORGANISING SOCIAL EVENTS, MEETING AND FACILITATING SOCIAL NETWORKING SERVICES FOR HELPING PATIENT,
CHARITABLE SERVICES, SOCIAL WELFARE ACTIVITIES, CHARITABLE ACTIVITIES, NGO SERVICES, PERSONAL AND
SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
4415471  22/01/2020

Beijing Weimeng Internet Technology Co., Ltd.
Room No. 313-316, Floor 3, Scientific Research Building, Sina Headquarters, N-1, N-2, 2nd Section (West) of Zhongguancun Software Park, Dongbeiwang West Road, Haidian District, Beijing, P. R. China

Company Limited

Address for service in India/Attorney address:

KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used

DELHI

Online social networking services; dating services; escorting in society [chaperoning]; personal wardrobe styling consultancy; personal background investigations; licensing of intellectual property; alternative dispute resolution services
4415482  22/01/2020
ZUBER MITTHU SHAIKH
SR NO - 77, KOKANE NAGAR, NEAR JAMA MASJID, KALEWADI, PUNE CITY, PUNE, MAHARASHTRA - 411017
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
KDC

4416103    22/01/2020
KAPIL DIXIT TRADING AS KAPIL DIXIT & CO.
8/23, 4th Main, 2nd Cross, Vasanthappa Block, Ganganagar, Bangalore Urban - 560032, Karnataka

Proprietorship

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Legal services.
KAPIL DIXIT & CO.

4416104   22/01/2020
Kapil Dixit Trading As KAPIL DIXIT & CO.
8/23, 4th Main, 2nd Cross, Vasanthappa Block, Ganganagar, Bangalore Urban - 560032, Karnataka
Proprietorship

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Legal services.
4416273    22/01/2020
TARANIRUDH FOUNDATION
8-2-610/54/B/2, ROAD NO -11, BANJARA HILLS, HYDERABAD TELANGANA - 500034
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
4416909   23/01/2020
MANAV PARIVARTAN AND VIKAS BAHU-UDDESHIYA SEVABHAVI SANSTHA
C/O: MR. PATAKRAO PRADEEP DAGDU, PANCHWATI NIWAS, RAM NAGAR, IN FRONT OF S. R.T. COLLEGE,
AMBAJOGAI, BEED-431517, MAHARASHTRA, INDIA

Trust

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Used Since : 17/06/2008

MUMBAI
PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
4418024   24/01/2020
KEVALIN SARTHI SERVICES LLP
B6/360, G-1, CHITRAKOOT SCHEME, VAISHALI NAGAR JAIPUR RAJASTHAN 302021
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :22/04/2017
AHMEDABAD
Personal and social services rendered by others to meet the needs of individuals
4419065  24/01/2020

SHRUTINYASA
HIG-152, SAILASHREE VIHAR, BHUBANESHWAR-751021

SERVICE

SHRUTINYASA
Used Since: 22/03/2004

KOLKATA

Personal And Social Services Rendered By Others To Meet The Needs Of Individuals; Spiritual Services; Providing Gatherings And Retreats To Develop And Enhance The Spiritual Lives Of Individuals; Spiritual Counseling And Rehabilitation; Charitable Outreach Services, Providing Counseling Services In The Field Of Overall Wellness To The Needy And The Sick; Providing On-Line Information In The Field Of Spirituality, Self-Help And Personal Empowerment.
MSRN SECURITY SERVICES PRIVATE LIMITED
114, Maruti Nagar, Kalibillod Betma, Indore MP 453001 IN
Body Incorporate

Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088

Proposed to be Used
MUMBAI

Security consultancy, Security services, Security monitoring services.
4419643   25/01/2020
SANJEEV MITTAL
250/32, BPCL COLONY, AZIZ BAUG, CHEMBUR - 400074
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Personal and social services rendered by others to meet the needs of individuals; Astrology consultancy; Spiritual consultancy; Providing information in the field of self-improvement; Personal growth and motivation consultancy services; Personal and social services regarding individual needs; Providing personal support services for patients and families of patients with cancer; Providing on-line information in the field of spirituality, self-help, and personal empowerment subject matters; Providing patient advocate services to hospital patients and patients in long-term care facilities
4420213  25/01/2020
VIPUL MANSUKHLAL HIRPARA
C 2-35, GIDC, SHANKER TEKRI, UDHYOGNAGAR, JAMNAGAR
security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals
SOLE PROPRIETORSHIP
Used Since :17/03/2018
AHMEDABAD
security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals.
4420597  27/01/2020
BINOD KUMAR YADAV
S/O BASUDEO YADAV, 310 KAMAL TOLA, BANDH BASTI, KATHARA, BOKARO, JHARKHAND 829116
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Personal and social services rendered by others to meet the needs of individuals
V. ANIRUDH YADAV & ASSOCIATES

4420639   27/01/2020
ANIRUDH YADAV
RZ-28-B, X-BLOCK, CAPT. RISHAL SINGH MARG, NEW ROSHAN PURA, NAJAFGARH, NEW DELHI-110043, INDIA
SERVICE PROVIDER
Address for service in India/Attorney address:
SONAM DATTA MEHTA
CG-108, FLAT NO- 432, DDA SFS FLATS, SECTOR-22, POCKET-1, DWARKA, NEW DELHI-110077, INDIA
Used Since :08/02/2003
DELHI
PROVIDING LEGAL SERVICES IN THE FIELDS OF CIVIL, CRIMINAL, MATRIMONIAL ETC.
4421185  27/01/2020
EASTERN INDIA MOTION PICTURES AND CULTURAL CONFEDERATION (EIMPCC)
BLOCK - J , NO - 336 , BAISHNABGHATA PATULI TOWNSHIP , KOLKATA - 700094
TRUST

Address for service in India/Attorney address:
ARINDAM GHOSH, ADVOCATE
C/O BARNWAL & ASSOCIATES,1,N.S. ROAD,GROUND FLOOR,KOLKATA 700 001,WEST BENGAL,INDIA

Proposed to be Used
KOLKATA
Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals.
4422789 28/01/2020
ABHISHEK RASTOGI
NEAR SALE TAX CHECK POST, DARAGAON, JAIGAON, DIST- ALIPURDUAR, PIN:-736182, WEST BENGAL
AN INDIAN SOLE PROPRIETORSHIP FIRM
Address for service in India/Agoents address:
SUNIL KUMAR SINGH
S.K. SINGH AND ASSOCIATES, 4TH FLOOR, ROOM NO.4(P),36, GANESH CHANDRA AVENUE, KOLKATA-700013.
Proposed to be Used
KOLKATA
LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
TRANSCENDING BELIEFS

4425052    30/01/2020

SHWETA PRANAV AGARWAL
trading as ;TRANSCENDING BELIEFS
202, LUCERNE TOWER, OMAXE FOREST SPA, SECTOR-43, FARIDABAD-121003, INDIA
SERVICE PROVIDER

Address for service in India/Attorney address:
ABHIJIT MITTAL & DHARUV ROHATGI
A-265, 2ND FLOOR, DEFENCE COLONY, NEW DELHI-110024, INDIA.

Proposed to be Used
DELHI

MARRIAGE COUNSELLING, BEREAVEMENT COUNSELLING, ASTROLOGICAL AND SPIRITUAL COUNSELLING.
VIKAS BANSAL
37, Shakespeare Sarani, 4th Floor, Kolkata, 700017, West Bengal, India
Citizen of India

Address for service in India/Attorney address:
RAJAT MALHOTRA
Ideas2IPR, B-115 Chander Nagar, Janak Puri, New Delhi-110058

Proposed to be Used
KOLKATA
Matrimonial Services, Marriage and Wedding related services, Match Making services, online and offline, matrimonial services, personal and social services rendered by others to meet the needs of individuals.
CHAND PARIVAR FOUNDATION

4425136  30/01/2020

DHAN BAHAĐUR GAGAN CHAND
Office No-17, 1st Floor, Eternity Mall, Teen Hath naka, Thane (W), Thane, Maharashtra- 400604
Indian national, Individual

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :17/03/2018

MUMBAI
Personal and social services rendered by others to meet the needs of individual
SH. MUNISH SONI
1762, BURAIL, CHANDIGARH-160047.
INDIVIDUAL

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).

Used Since :01/01/2020

DELI

PERSONAL AND SOCIAL SERVICES REGARDING INDIVIDUAL NEEDS, SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS, PROVIDING CLOTHING TO NEEDY PERSONS FOR CHARITABLE PURPOSES, PROVIDING SHOES TO NEEDY PERSONS FOR CHARITABLE PURPOSES AND PROVIDING CLOTHING TO NEEDY CHILDREN FOR CHARITABLE PURPOSES.
4434168 07/02/2020
SHOPEE SINGAPORE PRIVATE LIMITED
1 Fusionopolis Place, #17-10 Galaxis, Singapore 138522
Private Limited Company

Address for service in India/Attorney address:
IRA LAW
I-34, 4th Floor, Jangpura Extension, New Delhi - 110014

Proposed to be Used

DELHI
On-line social networking services; providing user authentication services in e-commerce transactions; providing information regarding intellectual property owners and their enforcement policies, all in order to assist program participants with inquiries and requests regarding use of intellectual property by others in an online marketplace.
SHOPEE SINGAPORE PRIVATE LIMITED
1 Fusionopolis Place, #17-10 Galaxis, Singapore 138522
Private Limited Company

Address for service in India/Attorney address:
IRA LAW
I-34, 4th Floor, Jangpura Extension, New Delhi - 110014

Proposed to be Used
DELHI
On-line social networking services; providing user authentication services in e-commerce transactions; providing information regarding intellectual property owners and their enforcement policies, all in order to assist program participants with inquiries and requests regarding use of intellectual property by others in an online marketplace.
SILICON VALLEY BANK

1915281    01/02/2010
SVB FINANCIAL GROUP
trading as ;SVB FINANCIAL GROUP
3005 TASMAN DRIVE, SANTA CLARA, CALIFORNIA 950547, U.S.A.
SERVICE PROVIDER
A CORPORATION FORMED UNDER THE LAWS OF DELAWARE, USA
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Used Since :01/01/2004
CHENNAI
Cl.35;FINANCIAL AND MARKET DATA PROCESSING AND ANALYSIS, ADMINISTRATIVE AND BACK OFFICE SUPPORT SERVICES.
Cl.36;BANKING SERVICES; FINANCIAL SERVICES, NAMELY, PROVIDING FINANCIAL ANALYSIS, CONSULTATION, PLANNING AND MANAGEMENT; COMMERCIAL AND CONSUMER LENDING SERVICES; LEASING SERVICES, NAMELY, LEASING OF REAL ESTATE; MORTGAGE LENDING AND MORTGAGE FINANCING; CREDIT CARD SERVICES; DEBIT CARD SERVICES; ELECTRONIC PAYMENT, NAMELY, ELECTRONIC PROCESSING AND TRANSMISSION OF BILL PAYMENT DATA; FINANCIAL INFORMATION IN THE NATURE OF RATES OF EXCHANGE; SECURITY SERVICES, NAMELY, GUARANTEEING LOANS; CASH MANAGEMENT; MORTGAGE BANKING; SAVING ACCOUNT SERVICES; AUTOMATED TELLER MACHINE SERVICES; ON-LINE BANKING SERVICES; SECURITIES BROKERAGE; FINANCIAL SERVICES, NAMELY, ASSISTING OTHERS WITH THE COMPLETION OF FINANCIAL TRANSACTIONS FOR STOCKS, BONDS, SECURITIES AND EQUITIES; MANAGEMENT OF PORTFOLIOS COMPRISING SECURITIES; BROKERAGE OF SHARES OF STOCK AND OTHER SECURITIES; INVESTMENT ADVISORY SERVICES; INVESTMENT BANKING SERVICES, INVESTMENT CONSULTATION; INVESTMENT MANAGEMENT; CREDIT AND FINANCIAL CONSULTATION.
SOKA GAKKAI INTERNATIONAL

2089737  25/01/2011
SOKA GAKKAI
32 SHINANO-MACHI SHINJUKU KU TOKYO JAPAN
MANUFACTURER, MERCHANTS AND SERVICE PROVIDER.
A RELIGIOUS CORPORATION ESTABLISHED UNDER THE RELIGIOUS CORPORATION ACT IN JAPAN

Address for service in India/Agents address:
LALL LAHIRI AND SALHOTRA.
PLOT NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.

Proposed to be Used

DELHI

Cl.16; IN RESPECT OF PRINTED MATTER; NEWSPAPER; PERIODICALS; MAGAZINES; BOOKS; INSTRUCTIONAL AND TEACHING MATERIALS (EXCEPT APPARATUS); PRAYER BEADS; STATIONERY; IMPLEMENTS FOR WRITING AND DRAWINGS; MEMO PAPER; MEMO PADS; POCKET NOTEBOOKS; ALBUMS; BROCHURES; PAMPHLETS.

Cl.35; IN RESPECT OF ADVERTISING, CONSULTANCY (PROFESSIONAL BUSINESS), POLLING (OPINION-), ORGANIZING OF TRADE FAIRS FOR COMMERCIAL OR ADVERTISING PURPOSES, OFFICE FUNCTIONS.

Cl.36; IN RESPECT OF INSURANCE; FINANCIAL AFFAIRS; MONETARY AFFAIRS; REAL ESTATE AFFAIRS; CHARITABLE FUND RAISING.

Cl.41; EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES, RELIGIOUS EDUCATION; ARRANGING AND CONDUCTING OF CONFERENCES, SEMINARS, CONGRESSES, SYMPOSIUMS, WORKSHOPS, COMPETITIONS, CORRESPONDENCE COURSES; ORGANIZATION OF EXHIBITIONS FOR CULTURAL OR EDUCATIONAL PURPOSES; ORGANIZATION OF ENTERTAINMENT OR SHOWS; PROVIDING ON—LINE ELECTRONIC PUBLICATION (NOT DOWNLOADABLE); PUBLICATION OF BOOKS AND TEXTS (OTHER THAN PUBLICITY TEXTS).

Cl.42; IN RESPECT OF COMPUTER ON-LINE SERVICES, HOSTING OF WEBSITES, DESIGN AND DEVELOPMENT OF COMPUTER SOFTWARE, SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO.

Cl.45; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS; SECURITY SERVICES FOR PROTECTION OF PROPERTY AND INDIVIDUALS; RELIGIOUS AND MISSIONARY SERVICES; ORGANIZING RELIGIOUS MEETINGS AND CEREMONIES; PROVIDING COUNSELING SERVICES ON RELIGIOUS PHILOSOPHICAL, ETHICAL AND MORAL ISSUES; PROVIDING SERVICES FOR FUNERALS AND CEMETERIES; CONDUCTING RESEARCH FOR WORLD PEACE AND CIVIL LIBERTIES AND COLLECTING SIGNATURES FOR WORLD PEACE AND CIVIL LIBERTIES.
2163705   22/06/2011
THE ART & CREATIVE MATERIALS INSTITUTE, INC
99 DERBY ST., SUITE 200 HINGHAM, MA 02043, UNITED STATE OF AMERICA
MANUFACTURE & MERCHANTS
A NEW YORK CORPORATION
Address for service in India/Agents address:
RANJAN NARULA ASSOCIATES.
VATIKA TOWERS, 10TH FLOOR, BLOCK-B, SECTOR-54, GURGAON 122002, NATIONAL CAPITAL REGION, (HARYANA)

Proposed to be Used
DELHI
Cl.2; PAINTS, VARNISHES AND LACQUERS FOR HANDICRAFTS
Cl.16; PAPER CRAFTS AND ARTS MATERIALS
SANGO

2340684    31/05/2012
SANGO CO., LTD.
1-1, MIYASHITA, FUKUTA-CHO, MIYOSHI-SHI, AICHI-KEN 470-0294, JAPAN
Manufacturers and Merchants

Address for service in India/Agents address:
RANJAN NARULA ASSOCIATES.
VATIKA TOWERS, 10TH FLOOR, BLOCK-B, SECTOR-54, GURGAON 122002, NATIONAL CAPITAL REGION, (HARYANA)

Proposed to be Used
DELHI

Cl.7; TUBING MILLS FOR METALWORKING; WIRE EXTRUDING MACHINES; WIRE DRAWING MACHINES; MECHANICAL PRESSES FOR METALWORKING; MANUAL PRESSES FOR METALWORKING; HYDRAULIC PRESSES FOR METALWORKING; SHEARING MACHINES FOR METALWORKING; FORGING MACHINES; BENDING MACHINES; OIL HYDRAULIC PRESSES FOR METALWORKING; WIRE FORMING MACHINES; GAS WELDING MACHINES; OXY-ACETYLENE WELDING AND CUTTING MACHINES; ELECTRIC WELDING MACHINES; FORGING MOULDS; PRESS DIES FOR METAL FORMING; TUBE FORMING MACHINE; SPIN FORMING MACHINE; EXPANDING MACHINE; ENGINES, OTHER THAN LAND VEHICLES; EXHAUST MANIFOLD FOR ENGINES; INTAKE MANIFOLD FOR ENGINES; EXHAUST PIPES FOR MOTOR AND ENGINES; EXHAUST MUFFLERS FOR MOTOR AND ENGINES; CATALYTIC CONVERTERS AND PARTS THEREOF; PIPES FOR RADIATORS; OIL STRAINERS; INTAKE RESONATORS; EXHAUST GAS RECIRCULATORS; EXHAUST EMISSION CONTROL DEVICE, NAMELY DIESEL PARTICULATE FILTERS, CATALYTIC CONVERTERS, EXHAUST HEAT EXCHANGERS; SHAFT, AXLES OR SPINDLES NOT FOR LAND VEHICLES; BEARINGS NOT FOR LAND VEHICLES; SHAFT COUPLING NOT FOR LAND VEHICLES; IDLING PULLEYS NOT FOR LAND VEHICLES; PULLEYS NOT FOR LAND VEHICLES; CAMS NOT FOR LAND VEHICLES; REVERSING GEARS NOT FOR LAND VEHICLES; REDUCTION GEARS NOT FOR LAND VEHICLES; HYDRAULIC ACCUMULATORS NOT FOR LAND VEHICLES; HYDRAULIC INTENSIFIERS NOT FOR LAND VEHICLES; BELT PULLEYS NOT FOR LAND VEHICLES; POWER TRANSMISSION BELTS NOT FOR LAND VEHICLES; TOOTHED WHEELS OR GEARS NOT FOR LAND VEHICLES; SPEED CHANGE GEARS NOT FOR LAND VEHICLES; FLUID COUPLING NOT FOR LAND VEHICLES; HYDRAULIC TORQUE CONVERTERS NOT FOR LAND VEHICLES; LINKS NOT FOR LAND VEHICLES; ROLLER CHAINS NOT FOR LAND VEHICLES; SHOCK ABSORBERS NOT FOR LAND VEHICLES; SPRINGS NOT FOR LAND VEHICLES; BATTERIES NOT FOR LAND VEHICLES; BRAKES NOT FOR LAND VEHICLES; VALVES NOT FOR LAND VEHICLES

Cl.12; AUTOMOBILES; BODIES AND PARTS THEREOF FOR AUTOMOBILES; CHASSIS AND PARTS THEREOF FOR AUTOMOBILES; CLUTCHES FOR AUTOMOBILES; STEERING WHEELS FOR AUTOMOBILES; WHEELS FOR AUTOMOBILES; TIRES FOR AUTOMOBILES; INNER TUBES FOR AUTOMOBILE TIRES; AUTOMOBILE DOOR HANDLES; RIMS FOR VEHICLE WHEELS; FOLDING TOPS OF AUTOMOBILES; SEATS OF AUTOMOBILES; WINDSCREENS FOR AUTOMOBILES; DOORS OF AUTOMOBILES; REARVIEW MIRRORS OF AUTOMOBILES; MUDGUARDS FOR AUTOMOBILES; LUGGAGE CARRIERS FOR AUTOMOBILES; SPOKES OF AUTOMOBILE WHEELS; SPARE WHEEL HOLDERS FOR AUTOMOBILES; WARNING HORN FOR AUTOMOBILES; WINDSCREEN WIPERS FOR AUTOMOBILES; TURN SIGNALS FOR AUTOMOBILES; AIR PUMPS OF AUTOMOBILES; BODY COVERS FOR AUTOMOBILES; SEAT COVERS OF AUTOMOBILES; WINDOW CURTAINS OF AUTOMOBILES; STEERING WHEEL COVERS OF AUTOMOBILES; ALUMINIUM PEDALS FOR AUTOMOBILES; GRILLE GUARDS FOR AUTOMOBILES; DOOR IMPACT BEAMS FOR AUTOMOBILES; REINFORCEMENTS FOR INSTRUMENT PANEL; CENTER BODY PILLAR
2340685  31/05/2012
SANGO CO., LTD.
1-1, MIYASHITA, FUKUTA-CHO, MIYOSHI-SHI, AICHI-KEN 470-0294, JAPAN
Manufacturers and Merchants

Address for service in India/Agents address:
RANJAN NARULA ASSOCIATES.
VATIKA TOWERS, 10TH FLOOR, BLOCK-B, SECTOR-54, GURGAON 122002, NATIONAL CAPITAL REGION, (HARYANA)

Proposed to be Used
To be associated with:
2340684

DELHI
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.2340684..

Cl.7: TUBING MILLS FOR METALWORKING; WIRE EXTRUding MACHINES; WIRE DRAWING MACHINES; MECHANICAL PRESSES FOR METALWORKING; MANUAL PRESSES FOR METALWORKING; HYDRAULIC PRESSES FOR METALWORKING; SHEARING MACHINES FOR METALWORKING; FORGING MACHINES; BENDING MACHINES; OIL HYDRAULIC PRESSES FOR METALWORKING; WIRE FORMING MACHINES; GAS WELDING MACHINES; OXY-ACETYLENE WELDING AND CUTTING MACHINES; ELECTRIC WELDING MACHINES; FORGING MOULDS; PRESS DIES FOR METAL FORMING; TUBE FORMING MACHINE; SPIN FORMING MACHINE; EXPANDING MACHINE; ENGINES, OTHER THAN LAND VEHICLES; EXHAUST MANIFOLD FOR ENGINES; INTAKE MANIFOLD FOR ENGINES; EXHAUST PIPES FOR MOTOR AND ENGINES; EXHAUST MUFFLERS FOR MOTOR AND ENGINES; CATALYTIC CONVERTERS AND PARTS THEREOF; PIPES FOR RADIATORS; OIL STRAINERS; INTAKE RESONATORS; EXHAUST GAS RECIRCULATORS; EXHAUST EMISSION CONTROL DEVICE, NAMELY DIESEL PARTICULATE FILTERS, CATALYTIC CONVERTERS, EXHAUST HEAT EXCHANGERS; SHAFT, AXLES OR SPINDLES NOT FOR LAND VEHICLES; BEARINGS NOT FOR LAND VEHICLES; SHAFT COUPLING NOT FOR LAND VEHICLES; IDLING PULLEYS NOT FOR LAND VEHICLES; PULLEYS NOT FOR LAND VEHICLES; CAMS NOT FOR LAND VEHICLES; REVERSING GEARS NOT FOR LAND VEHICLES; REDUCTION GEARS NOT FOR LAND VEHICLES; HYDRAULIC ACCUMULATORS NOT FOR LAND VEHICLES; HYDRAULIC INTENSIFIERS NOT FOR LAND VEHICLES; BELT PULLEYS NOT FOR LAND VEHICLES; POWER TRANSMISSION BELTS NOT FOR LAND VEHICLES; TOOTHED GEARS NOT FOR LAND VEHICLES; SPEED CHANGE GEARS NOT FOR LAND VEHICLES; FLUID COUPLING NOT FOR LAND VEHICLES; HYDRAULIC TORQUE CONVERTERS NOT FOR LAND VEHICLES; LINKS NOT FOR LAND VEHICLES; ROLLER CHAINS NOT FOR LAND VEHICLES; SHOCK ABSORBERS NOT FOR LAND VEHICLES; SPRINGS NOT FOR LAND VEHICLES; BRAKES NOT FOR LAND VEHICLES; VALVES NOT FOR LAND VEHICLES

Cl.12: AUTOMOBILES; BODIES AND PARTS THEREOF FOR AUTOMOBILES; CHASSIS AND PARTS THEREOF FOR AUTOMOBILES; CLUTCHES FOR AUTOMOBILES; STEERING WHEELS FOR AUTOMOBILES; WHEELS FOR AUTOMOBILES; TIRES FOR AUTOMOBILES; INNER TUBES FOR AUTOMOBILE TIRES; AUTOMOBILE DOOR HANDLES; RIMS FOR VEHICLE WHEELS; FOLDING TOPS OF AUTOMOBILES; SEATS OF AUTOMOBILES; WINDSCREENS FOR AUTOMOBILES; DOORS OF AUTOMOBILES; REARVIEW MIRRORS OF AUTOMOBILES; MUDGUARDS FOR AUTOMOBILES; LUGGAGE CARRIERS FOR AUTOMOBILES; SPOKES OF AUTOMOBILE WHEELS; SPARE WHEEL HOLDERS FOR AUTOMOBILES; WARNING HORNS OF AUTOMOBILES; WINDSCREEN WIPERS FOR AUTOMOBILES;
TURN SIGNALS FOR AUTOMOBILES; AIR PUMPS OF AUTOMOBILES; BODY COVERS FOR AUTOMOBILES; SEAT COVERS OF AUTOMOBILES; WINDOW CURTAINS OF AUTOMOBILES; STEERING WHEEL COVERS OF AUTOMOBILES; ALUMINIUM PEDALS FOR AUTOMOBILES; GRILLE GUARDS FOR AUTOMOBILES; DOOR IMPACT BEAMS FOR AUTOMOBILES; REINFORCEMENTS FOR INSTRUMENT PANEL; CENTER BODY PILLAR
T.K RAMACHANDRA
P.O. BOX NO. 2016, # 175 /3, 1ST MAIN ROAD, SESHADRIPURAM, BANGALORE - 560020.
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDER
A PARTNERSHIP CONCERN
Address for service in India/Attorney address:
CORLIT LEGAL
#140-B, 1ST FLOOR,9TH CROSS, MARGOSA ROAD, MALLESHWARAM, BANGALORE -560 003.
Used Since :09/09/1977

CHENNAI

Cl.1: PRESERVATIVES, EMULSIFIERS, CITRIC ACID, CAKE GEL, GLUTEN, GELATIN, ALGINATE POWDER AND CHEMICALS FOR THE FOOD BEVERAGE INDUSTRY.

Cl.29: ORANGE PEEL, COCOA BUTTER, MILK POWDER.

Cl.30: COCOA POWDER, CORN FLOUR, BAKING POWDER, SODA, ICING SUGAR, CHOCO CHIPS, CHOCO STRANDS, TUTY FRUITY, CHERRY, GLUTEN, CHOCOLATE FILLING, WAFER SHELL, GINGER CHIPS, CUSTARD POWDER AND SUGAR DOTS.

Cl.32: SODA WATER, CONCENTRATED SYRUPS, JUICES AND BEVERAGES.

Cl.35: WHOLESALE AND RETAIL TRADING SERVICES IN RESPECT OF FOOD PRODUCTS, FOOD ADDITIVES, PRESERVATIVES, EMULSIFIERS, COCOA POWDER, CORN FLOUR, BAKING POWDER, SODA, ICING SUGAR, CHOCO CHIPS, CHOCO STRANDS, TUTY FRUITY, CHERRY, GLUTEN, CHOCOLATE CENTRA FILLING, WAFER SHELL, GINGER CHIPS, CUSTARD POWDER, SUGAR DOTS, SODA WATER, ORGANE PEEL, COCOA BUTTER, MILK POWDER, CITRIC ACID, CAKE GEL, GLUTEN, GELATIN, ALGINATE POWDER, ETC.
UNNATI

2543171  04/06/2013
SRMB SRIJAN PRIVATE LIMITED
7.KHETRA DAS LANE, KOLKATA-700 012, WEST BENGAL, INDIA
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT ,1956

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Used Since :21/06/2012

KOLKATA

Cl.16; PRINTED MATTER; PHOTOGRAPHS, POSTERS, CARDS, CALENDARS, BROCHURES, PAMPHLETS, NEWSLETTERS, STATIONERY, INSTRUCTIONAL AND TEACHING MATERIALS

Cl.35; BUSINESS MANAGEMENT AND ADMINISTRATION

Cl.36; CHARITABLE FUND RAISING SERVICES; CHARITABLE FOUNDATION SERVICES, INCLUDING PROVIDING OF SCHOLARSHIPS

Cl.41; EDUCATION AND TRAINING AND PROVISION OF EDUCATIONAL MATERIALS, SPORTING GOODS AND TOYS TO THE NEEDY; AWARDS PROGRAM FOR COMPANIES AND INDIVIDUALS WHO HAVE MADE SIGNIFICANT CHARITABLE CONTRIBUTIONS; OPERATION OF ORPHANAGES AND EDUCATIONAL INSTITUTIONS

Cl.43; CHARITABLE SERVICES, NAMELY PROVIDING FOOD AND TEMPORARY ACCOMMODATION TO NEEDY PERSONS

Cl.44; CHARITABLE SERVICES, NAMELY PROVIDING MEDICAL AND HEALTHCARE SERVICES

Cl.45; CHARITABLE OUTREACH SERVICES; PROVIDING INFORMATION CONCERNING CHARITABLE CAUSES AND HUMANITARIAN EFFORTS IN THE FIELD OF SOCIAL JUSTICE; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
INDES

Priority claimed from 15/04/2013; Application No. : 85/904458 ;United States of America
2595308 12/09/2013

AVERY DENNISON CORPORATION
150 N. ORANGE GROVE BOULEVARD, PASADENA, CALIFORNIA 91103, USA
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:
LALL & SETHI
D-17, N.D.S.E.-II NEW DELHI-49

Proposed to be Used

DELHI

Cl.7; “MANUALLY OPERATED AND POWER OPERATED MACHINES FOR DISPENSING PLASTIC FASTENERS TO ATTACH ARTICLES AND MERCHANDISE TOGETHER FOR A WIDE VARIETY OF APPLICATIONS, NAMELY RETAIL, FASTENING, ELECTRONICS AND AUTOMOTIVE, AND TO ATTACH TAGS, TICKETS, CARDS AND OTHER MARKING MEDIA TO MERCHANDISE”

Cl.20; “PLASTIC FASTENERS FOR ATTACHING ARTICLES AND MERCHANDISE TOGETHER FOR A WIDE VARIETY OF APPLICATIONS, INCLUDING RETAIL, FASTENING, ELECTRONICS AND AUTOMOTIVE, AND FOR ATTACHING TAGS, TICKETS, CARDS AND OTHER MARKING MEDIA TO MERCHANDISE; PLASTIC AND PLASTIC FLEXIBLE DEVICES FOR SECURING ARTICLES TOGETHER, NAMELY, FASTENING ANCHORS; PLASTIC AND PLASTIC FLEXIBLE DEVICES FOR USE IN PACKAGING, NAMELY, FASTENING ANCHORS; PLASTIC AND PLASTIC FLEXIBLE DEVICES FOR SECURING MERCHANDISE, NAMELY, FASTENING ANCHORS; PLASTIC AND PLASTIC FLEXIBLE DEVICES FOR SECURING TAGS, TICKETS, CARDS, AND OTHER MEDIA TO MERCHANDISE, NAMELY FASTENING ANCHORS; PLASTIC FLEXIBLE DEVICES FOR SECURING ARTICLES TOGETHER, NAMELY, FASTENING ANCHORS; PLASTIC FLEXIBLE DEVICES FOR SECURING MERCHANDISE TO PACKAGING, NAMELY, FASTENING ANCHORS; PLASTIC FLEXIBLE DEVICES FOR SECURING TAGS, TICKETS, CARDS, AND OTHER MEDIA TO MERCHANDISE, NAMELY, FASTENING ANCHORS; PLASTIC AND PLASTIC FLEXIBLE DEVICES IN ROLL FORM FOR SECURING ARTICLES TOGETHER, NAMELY, FASTENING ANCHORS; PLASTIC AND PLASTIC FLEXIBLE DEVICES IN ROLL FORM FOR SECURING MERCHANDISE TO PACKAGING, NAMELY, FASTENING ANCHORS; PLASTIC AND PLASTIC FLEXIBLE DEVICES IN ROLL FORM FOR SECURING TAGS, TICKETS, CARDS, AND OTHER MEDIA TO MERCHANDISE, NAMELY, FASTENING ANCHORS; PLASTIC FLEXIBLE DEVICES IN ROLL FORM FOR SECURING ARTICLES TOGETHER, NAMELY, FASTENING ANCHORS; PLASTIC FLEXIBLE DEVICES IN ROLL FORM FOR SECURING MERCHANDISE TO PACKAGING, NAMELY, FASTENING ANCHORS; PLASTIC FLEXIBLE DEVICES IN ROLL FORM FOR SECURING TAGS, TICKETS, CARDS, AND OTHER MEDIA TO MERCHANDISE, NAMELY, FASTENING ANCHORS”
Trade Marks Journal No: 1943, 02/03/2020 Class 99

2819416 29/09/2014
TORAY KABUSHIKI KAISHA (TORAY INDUSTRIES, INC.)
1-1, NIHONBASHI-MUROMACHI 2-CHOME, CHUO-KU, TOKYO, JAPAN.
MANUFACTURERS, MERCHANTS AND DISTRIBUTORS.
A CORPORATION DULY ORGANISED AND EXISTING UNDER THE LAWS OF JAPAN.
Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used
KOLKATA
Cl.17; CHEMICAL FIBER NOT FOR TEXTILE USE; CHEMICAL FIBER YARN AND THREAD NOT FOR TEXTILE USE;
CARBON FIBER NOT FOR TEXTILE USE; CARBON FIBER IN THE FORM OF SHEETS, NOT FOR TEXTILE USE;
PLASTIC COMPOSITE MATERIALS REINFORCED WITH CARBON FIBERS; PREPREG MATERIALS MADE OF CARBON FIBERS;
PLASTIC SHEETING FOR AGRICULTURAL PURPOSES; PLASTIC FILMS OTHER THAN FOR WRAPPING;
PLASTIC SUBSTANCES AND PLASTICS, SEMI PROCESSED; RAW AND SEMI-WORKED RUBBER;
ELECTRICAL INSULATING MATERIALS; ROCK WOOL

Cl.28; BILLIARD EQUIPMENT; SPORTS EQUIPMENT; FISHING TACKLE; GAME MACHINES AND APPARATUS;
TOYS FOR DOMESTIC PETS
Priority claimed from 28/08/2014; Application No.: 40-2014-0057967; Republic of Korea

SK HOLDINGS CO., LTD.
26, JONG-RO, JONGRO-GU, SEOUL, REPUBLIC OF KOREA
MANUFACTURERS, MERCHANTS AND DISTRIBUTORS
A COMPANY DULY ORGANISED AND EXISTING UNDER THE LAWS OF REPUBLIC OF KOREA

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used
KOLKATA

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE LETTERS S AND K EXCEPT AS DEPICTED.

THIS IS CONDITION OF REGISTRATION THAT LABELS SHALL BE USED TOGETHER.

Cl. 7; SMART ROBOT

Cl. 9; BEAM PROJECTOR; BLUETOOTH SPEAKER; SMARTPHONE SOLAR CASE; PORTABLE PRINTER; BLUETOOTH HEADSET; AIR QUALITY MEASURING INSTRUMENT; SMART WATCH PHONE; WIFI AUDIO CONSISTING OF AUDIO SPEAKERS, AMPLIFIERS, AND AUDIO-VIDEO-RECEIVERS; ACTIVITY TRACKER

Cl. 14; CLOCKS; PARTS AND FITTINGS FOR WATCHES; WRISTWATCHES; ELECTRONIC CLOCKS AND WATCHES; WATCH BANDS; CONTROL CLOCKS [MASTER CLOCKS]; WATCHES THAT COMMUNICATE DATA TO PERSONAL DIGITAL ASSISTANTS, SMART PHONES, AND PERSONAL COMPUTERS THROUGH INTERNET WEBSITES AND OTHER COMPUTER AND ELECTRONIC COMMUNICATION NETWORKS; WATCHBANDS THAT COMMUNICATE DATA TO PERSONAL DIGITAL ASSISTANTS, SMART PHONES, AND PERSONAL COMPUTERS THROUGH INTERNET WEBSITES AND OTHER COMPUTER AND ELECTRONIC COMMUNICATION NETWORKS.
Priority claimed from 28/08/2014; Application No. : 40-2014-0057968 ;Republic of Korea
2843803    17/11/2014
SK HOLDINGS CO., LTD.
26, JONG-RO, JONGRO-GU, SEOUL, REPUBLIC OF KOREA
MANUFACTURERS, MERCHANTS AND DISTRIBUTORS
A COMPANY DULY ORGANISED AND EXISTING UNDER THE LAWS OF REPUBLIC OF KOREA
Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA
Proposed to be Used
To be associated with:
2843802
KOLKATA
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE LETTERS S AND K
EXCEPT AS DEPICTED.
THIS IS CONDITION OF REGISTRATION THAT LABELS SHALL BE USED TOGETHER..
Cl.7; SMART ROBOT
Cl.9; BEAM PROJECTOR; BLUETOOTH SPEAKER; SMARTPHONE SOLAR CASE; PORTABLE PRINTER; BLUETOOTH
HEADSET; AIR QUALITY MEASURING INSTRUMENT; SMART WATCH PHONE; WIFI AUDIO CONSISTING OF AUDIO
SPEAKERS, AMPLIFIERS, AND AUDIO-VIDEO-RECEIVERS; ACTIVITY TRACKER
Cl.14; CLOCKS; PARTS AND FITTINGS FOR WATCHES; WRISTWATCHES; ELECTRONIC CLOCKS AND WATCHES;
WATCH BANDS; CONTROL CLOCKS [MASTER CLOCKS]; WATCHES THAT COMMUNICATE DATA TO PERSONAL
DIGITAL ASSISTANTS, SMART PHONES, AND PERSONAL COMPUTERS THROUGH INTERNET WEBSITES AND OTHER
COMPUTER AND ELECTRONIC COMMUNICATION NETWORKS; WATCHBANDS THAT COMMUNICATE DATA TO
PERSONAL DIGITAL ASSISTANTS, SMART PHONES, AND PERSONAL COMPUTERS THROUGH INTERNET WEBSITES
AND OTHER COMPUTER AND ELECTRONIC COMMUNICATION NETWORKS.
SKYLIFE

2846485  20/11/2014
THE SKYLIFE COMPANY, INC
9750 CLARK DRIVE, ROSSFORD, OHIO 43460, UNITED STATES
MANUFACTURERS AND MERCHANT/TRADERS

Address for service in India/Agents address:
L.S. DAVAR & CO.
5/1, FIRST FLOOR, KALKAJI EXTENSION., NEW DELHI - 110 019. INDIA.
Used Since :04/01/2011

DELHI

Cl.20; PACKAGING, NAMELY/ PACKAGING CONTAINERS OF PLASTIC CONTAINING INDIVIDUAL SUPPLIES FOR EMERGENCY AND HUMANITARIAN AID, MANMADE AND NATURAL DISASTER RELIEF, AND AGENCY AND GOVERNMENT PURPOSES, ARRANGED AND CONFIGURED FOR AIRDROP EN MASS

Cl.39; PACKAGING ARTICLES FOR AIRDROP TRANSPORTATION TO DISASTER AREAS, TO CONFLICT AREAS, AND TO REMOTE LOCATIONS AND LOCATIONS ACCESSIBLE BY AIRCRAFT
2883588  16/01/2015
CHUNKY CHICKEN WORLDWIDE DMCC
P.O. BOX 54936 DUBAI, UNITED ARAB EMIRATES
TRADERS & SERVICE PROVIDERS
AN INCORPORATION UNDER THE LAWS OF UNITED ARAB EMIRATES
Address for service in India/Attorney address:
SUMITA SINGH
G-1-5 FLAT NO.1 RING ROAD MODEL TOWN-3 DELHI-110009

Proposed to be Used

DELHI

Cl.35; Advertising services; Business management; Business administration; Management assistance; Office functions; Organisation, operation and supervision of loyalty and incentive schemes; Management assistance; Management assistance; Retail services in connection to the provision food and drink; On-line sales of products namely foods; Services in the field of or relating to the franchising of restaurants and other establishments or facilities providing prepared food and drink for consumption, including the preparation and sale of takeaway food.

Cl.43; Services for providing food and drink; Temporary accommodation; Restaurant, bar and catering services; Takeaway services; Restaurants; Snack bars; Cafes; Cafeterias; Canteens; Self-service restaurants and fast-food outlets; The provision of food-ordering services through an on-line computer network; Information, reservation, booking and ordering services for restaurants; Self-service restaurant and take-out restaurants; Services in the field of or relating to the management of restaurants and other establishments or facilities providing prepared food and drink for consumption, including preparation and sale of takeaway food.
Trade Marks Journal No: 1943, 02/03/2020 Class 99

2897666 03/02/2015
SIGFOX
425 RUE JEAN ROSTAND, 31670 LABEGE, FRANCE
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS.
Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used
KOLKATA
Cl.9; SCIENTIFIC (OTHER THAN FOR MEDICAL USE), NAUTICAL, SURVEYING, PHOTOGRAPHIC, CINEMATOGRAPHIC, OPTICAL, WEIGHING, MEASURING, SIGNALING, CHECKING (INSPECTING), LIFE-SAVING AND TEACHING APPARATUS AND INSTRUMENTS AND APPARATUS; APPARATUS FOR BROADCASTING, RECORDING, TRANSMITTING OR REPRODUCING SOUND, DATA OR IMAGES; MAGNETIC RECORDING MEDIA, AND ELECTRONIC; DATA PROCESSING APPARATUS, COMPUTERS, COMPUTER MEMORIES, MODEMS, MAGNETIC TAPES, FAX MACHINES, OPTICAL OR MAGNETIC MEDIA FOR INFORMATION, ELECTRICAL CABLES, DIGITAL OPTICAL DISCS, KEYBOARDS, CIRCUIT BOARDS, PRINTED CIRCUIT BOARDS, RECORDED MEMORY CARDS, ELECTRONIC CIRCUIT CARDS, ELECTRONIC IDENTIFICATION CARDS, SOFTWARE, SOFTWARE PACKAGES, COMPUTER TERMINALS, VIDEO MONITORS, COMPUTER PRINTERS, ELECTRONIC MACHINES WITH A KEYBOARD AND/OR SCREEN, INPUT OR OUTPUT MEDIA, MAGNETIC AND OPTICAL DISCS; APPARATUS FOR COLLECTING, READING OUT, STORING, CONVERTING, PROCESSING, INPUTTING, BROADCASTING, TRANSMITTING DATA, INFORMATION AND SIGNALS; APPARATUS FOR THE TRANSMISSION OF DATA AND SIGNALS BY TELEPHONE, FAX, TELEGRAPH, TELETYPE, TELEX, CABLE, SATELLITE OR ANY MEANS OF COMMUNICATION; TELECOMMUNICATION AND RADIO COMMUNICATION APPARATUS, MOBILE PHONES AND FIXED TELEPHONES, ANSWERING MACHINES; MEDIA FOR RECORDING AND REPRODUCING SOUND, IMAGES OR SIGNALS; TELECOMMUNICATION TRANSMITTERS AND RECEIVERS.

Cl.38; TELECOMMUNICATIONS, NAMELY THE TRANSMISSION OF INFORMATION ACCESSIBLE BY ANY MEANS OF TELECOMMUNICATION; SECURE DATA TRANSMISSION SERVICES; COMMUNICATIONS BY COMPUTER TERMINALS, TELEPHONE COMMUNICATIONS; TRANSMISSION OF TELEPHONE, TELEVISION, RADIO INFORMATION; TRANSMISSION AND RECEPTION OF INFORMATION BY TELEX, INTERNET, SATELLITE, CABLE, BROADCASTING, AND BY ANY MEANS OF COMMUNICATION; MESSAGE TRANSMISSION, OF ENCODED IMAGES; DATA TRANSMISSION SERVICES, IN PARTICULAR PACKET TRANSMISSION OF INFORMATION AND IMAGES, ELECTRONIC MAIL AND PAGING SERVICES, MAILING AND TRANSMISSION OF DISPATCHES, EXCHANGE OF COMPUTERIZED DOCUMENTS, ELECTRONIC INFORMATION EXCHANGES; TELEPHONE ENQUIRY SERVICES FOR TELECOMMUNICATIONS, TELEPHONE CALL TRANSFER OR TELECOMMUNICATIONS SERVICES; SERVICES FOR TRANSMITTING REPLIES ON AN ONLINE INTERACTIVE ELECTRONIC SERVICE ON A TELECOMMUNICATIONS NETWORK; ELECTRONIC INFORMATION DISSEMINATION SERVICES FOR GLOBAL COMMUNICATION NETWORKS OR PRIVATE OR RESTRICTED-ACCESS NETWORKS; COMPUTER-ASSISTED DOWNLOADING (TRANSMISSION) OF DATA, MESSAGES AND IMAGES; PROVIDING ACCESS TO A GLOBAL COMPUTER NETWORK; PROVIDING ACCESS TO DATABASES; PROVISION OF ACCESS TO SEARCH ENGINES; ELECTRONIC MAIL SERVICES ON A TELECOMMUNICATIONS NETWORK; RENTAL OF TELECOMMUNICATION APPARATUS AND INSTALLATIONS; TECHNICAL CONSULTING AND ADVICE IN THE FIELD OF TELECOMMUNICATIONS; TRANSMISSION AND RECEPTION OF DATA, SIGNALS, IMAGES AND INFORMATION PROCESSED BY COMPUTERS OR TELECOMMUNICATION APPARATUS; MOBILE TELECOMMUNICATIONS NETWORK SERVICES; ADMINISTRATION, SUPERVISION AND DEFINITION OF TELECOMMUNICATIONS NETWORKS; RENTAL OF ACCESS TIME TO A DATABASE SERVER CENTER.
IoAir

2931004 27/03/2015
LG ELECTRONICS INC.
128,YEOUI-DAERO,YEONGDEUNGPO-GU,SEOUL,150-721,REPUBLIC OF KOREA

MANUFACTURER & MERCHANT
A CORPORATION DULY ORGANISED AND EXISTING UNDER THE LAWS OF REPUBLIC OF KOREA

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used
KOLKATA

Cl.7; ELECTRIC MIXERS FOR HOUSEHOLD PURPOSES; ELECTRIC CRUSHERS (GRINDERS) FOR HOUSEHOLD PURPOSES; ELECTRIC FRUIT PRESSES FOR HOUSEHOLD PURPOSES; ELECTRIC WHISKS FOR HOUSEHOLD PURPOSES; ELECTRIC BLENDERS FOR HOUSEHOLD PURPOSES; LAUNDRY WASHING MACHINES FOR HOUSEHOLD USE; DISHWASHERS; AUTOMATIC DISHWASHERS; ELECTRIC CLEANERS FOR HOUSEHOLD PURPOSES; ROBOT CLEANERS FOR HOUSEHOLD PURPOSES; VACUUM CLEANERS; VACUUM CLEANER BAGS; VACUUM CLEANER HOSES

Cl.9; DOWNLOADABLE COMPUTER APPLICATION SOFTWARE FOR AIR CLEANERS; DOWNLOADABLE COMPUTER APPLICATION SOFTWARE FOR REFRIGERATORS; DOWNLOADABLE COMPUTER APPLICATION SOFTWARE FOR WATER PURIFIERS; DOWNLOADABLE COMPUTER APPLICATION SOFTWARE FOR AIR CONDITIONERS; DOWNLOADABLE COMPUTER APPLICATION SOFTWARE FOR SMART PHONES; DOWNLOADABLE COMPUTER SOFTWARE APPLICATION; DOWNLOADABLE COMPUTER PROGRAMS; COMPUTER SOFTWARE FOR PERSONAL INFORMATION MANAGEMENT; THE INTERNET OF THINGS OPERATING SYSTEM PROGRAMS; COMPUTER GAME SOFTWARE; COMPUTERS; MOBILE PHONES; PORTABLE COMMUNICATIONS APPARATUS; ELECTRIC AUDIO AND VISUAL APPARATUS AND INSTRUMENTS; TELEVISIONS.

Cl.11; NON-ELECTRIC WATER PURIFIERS FOR HOUSEHOLD PURPOSES; ELECTRIC WATER PURIFIERS FOR HOUSEHOLD PURPOSES; PORTABLE WATER PURIFIERS; WATER IONIZATION APPARATUS FOR HOUSEHOLD PURPOSES; IONIZATION APPARATUS FOR THE TREATMENT OF WATER; ELECTRIC DISH DISINFECTANT APPARATUS FOR HOUSEHOLD PURPOSES; ELECTRIC CLOTHES DRYING MACHINES FOR HOUSEHOLD PURPOSES; ELECTRIC DEHUMIDIFIERS FOR HOUSEHOLD PURPOSES; LIGHT WAVE OVENS; REFRIGERATORS; MICROWAVE OVENS (COOKING APPARATUS); ELECTRIC REFRIGERATING SHOWCASES; ELECTRIC LAUNDRY DRYERS; MICROWAVE OVENS; ELECTRIC HUMIDIFIERS FOR HOUSEHOLD USE; HEAT EXCHANGERS; RANGE HOODS FOR HOUSEHOLD PURPOSES
Priority claimed from 30/03/2015; Application No. : 86581628 ;United States of America

2947405  22/04/2015

K&N ENGINEERING, INC.
1455 CITRUS STREET RIVERSIDE,CALIFORNIA 92507,UNITED STATES OF AMERICA.
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS.
A CORPORATION DULY ORGANISED AND EXISTING UNDER THE LAWS OF THE STATE OF CALIFORNIA, UNITED STATES OF AMERICA.

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used
KOLKATA

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORDS “SUPERIOR AIRFLOW. SUPERIOR PERFORMANCE” ..

Cl.3;CLEANING AND DEGREASING AGENTS FOR AIR FILTERS
Cl.4;OIL AND GREASE FOR AIR FILTERS
Cl.7;ENGINE PARTS, NAMELY, AIR FILTERS, AIR INTAKES AND INTAKE COMPONENTS, OIL FILTERS, AND FUEL FILTERS; ENGINE CARBURETOR PARTS, NAMELY, VELOCITY STACKS AND RECALIBRATION KITS COMPRISED OF AIR FILTERS, JETS, NEEDLES, CLIPS WASHERS, SPRINGS, SCREWS AND DRILLS; FUEL INJECTION KITS COMPRISED OF AIR FILTERS, TUBING AND BRACKETS FOR ENGINES
Cl.9;AIR/FUEL RATIO MONITORS; AIR FILTER RESTRICTION SENSORS
Cl.11;VENTILATION APPARATUS, NAMELY, VEHICLE CABIN AIR FILTERS
Cl.12;VEHICLE PARTS, NAMELY, FLUID FILTERS AND FUEL PUMPS
Cl.16;PRINTED MATTER, NAMELY, AUTOMOTIVE, MOTORCYCLE AND MARINE EQUIPMENT CATALOGS, VEHICLE DECALS, TEMPORARY TATTOO TRANSFERS
Cl.25;CLOTHING, NAMELY, SHIRTS, HATS, GLOVES AND JACKETS
Cl.35;ON-LINE RETAIL STORE SERVICES FEATURING CLOTHING AND AUTOMOTIVE PRODUCTS USED IN THE FILTRATION OF AIR, OIL, FLUID AND FUEL.
ARDUINO, LLC
72 OAK STREET,#4,SOMERVILLE,MASSACHUSETTS,UNITED STATES OF AMERICA.
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS.
A LIMITED LIABILITY COMPANY DULY ORGANISED AND EXISTING UNDER THE LAWS OF THE STATE OF MASSACHUSETTS, UNITED STATES OF AMERICA.
Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA
Proposed to be Used
KOLKATA
NO EXCLUSIVE RIGHT ON ANY DESCRIPTIVE MATTER.
Cl.7; 3D PRINTERS.
Cl.9; CIRCUIT BOARDS; MICROCONTROLLERS; COMPUTER SOFTWARE DEVELOPMENT TOOLS; COMPUTER SOFTWARE FOR PROGRAMMING CIRCUIT BOARDS; ELECTRONIC SENSORS AND SWITCHES; LCD SCREENS; USB CABLES; COMPUTER HARDWARE KITS FOR MAKING ELECTRONIC PROJECTS CONSISTING OF CABLES, WIRES, RESISTORS, PUSH BUTTONS, TEMPERATURE SENSORS, TILT SENSORS, LEDS, SERVO MOTORS, PIEZOELECTRIC SOUND COMPONENTS, CAPACITORS, TRANSISTORS, ELECTRIC RESISTORS, BATTERIES AND ELECTRONIC CONNECTORS; COMPUTER HARDWARE.
Cl.35; ONLINE RETAIL STORE SERVICES FEATURING ELECTRONICS, COMPUTER HARDWARE, CIRCUIT BOARDS, MICROCONTROLLERS, ELECTRONIC KITS, WEARABLE ELECTRONICS, BOOKS, 3D PRINTER COMPONENTS AND SUPPLIES.
Cl.41; EDUCATION SERVICES, NAMELY, CONDUCTING CLASSES IN THE FIELD OF ELECTRONICS, COMPUTER HARDWARE, COMPUTER NETWORKS AND TELECOMMUNICATIONS.
Cl.42; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE; CONSULTING SERVICES IN THE FIELD OF ELECTRONICS AND COMPUTER HARDWARE.
LE BANZ

3002813  06/07/2015
NIRMAL KUMAR BANERJEE
trading as ;LE BANZ
20, Santosh Roy Road, Kolkata-700008, West Bengal
MANUFACTURER AND MERCHANTS
Proprietor
Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

KOLKATA

Cl.3; BLEACHING PREPARATIONS AND OTHER SUBSTANCES FOR LAUNDRY USE; CLEANING, POLISHING, SCOURING AND ABRASIVE PREPARATIONS; SOAPS; PERFUMERY, ESSENTIAL OILS, COSMETICS, HAIR LOTIONS; DENTIFRICES, COSMETICS, COSMETIC PREPARATIONS FOR SLIMMING PURPOSES, PERFUMERY AND FRAGRANCES, MINT FOR PERFUMERY, FUMIGATION PREPARATIONS [PERFUMES], COSMETIC CREAMS

Cl.18; LEATHER AND IMITATIONS OF LEATHER, AND GOODS MADE OF THESE MATERIALS AND NOT INCLUDED IN OTHER CLASSES; ANIMAL SKINS, HIDES; TRUNKS AND TRAVELLING BAGS; UMBRELLAS AND PARASOLS; WALKING STICKS; WHIPS, HARNESS AND SADDLER, LUGGAGE, BAGS, WALLETs AND OTHER CARRIERS, HANDBAGS, BAGS [ENVELOPES, POUCHES] OF LEATHER, FOR PACKAGING / ENVELOPES, OF LEATHER, FOR PACKAGING / POUCHES, OF LEATHER, FOR PACKAGING, POCKET WALLETS, PURSES, SHOPPING BAGS, NET BAGS FOR SHOPPING, GARMENT BAGS FOR TRAVEL, TRAVELLING BAGS, CREDIT CARD CASES [WALLETS], BRIEFCASES, POUCH BABY CARRIERS

Cl.24; TEXTILES AND TEXTILE GOODS, NOT INCLUDED IN OTHER CLASSES; BED COVERS; TABLE COVERS, FABRICS, COTTON FABRICS, CREPE [FABRIC], CANVAS FOR TAPESTRY OR EMBROIDERY, ADHESIVE FABRIC FOR APPLICATION BY HEAT, FABRIC FOR FOOTWEAR, FABRICS FOR TEXTILE USE, LINGERIE FABRIC, TEXTILE MATERIAL, WOOLLEN CLOTH / WOOLLEN FABRIC, TEXTILE GOODS, AND SUBSTITUTES FOR TEXTILE GOODS, COVERINGS FOR FURNITURE, CURTAINS, WALL HANGINGS, LINENS, KITCHEN AND TABLE LINENS, BED CLOTHES AND BLANKETS, BATH LINEN, FILTERING MATERIALS OF TEXTILE

Cl.25; CLOTHING, FOOTWEAR, HEADGEAR, DRESSES, JACKETS [CLOTHING], JERSEYS [CLOTHING], SPORTS JERSEYS, SUSPENDERS / BRACES FOR CLOTHING [SUSPENDERS], TROUSERS / PANTS (AM.), SKIRTS, READY-MADE CLOTHING, LEGGINGS [TROUSERS], FOOTBALL SHOES / FOOTBALL BOOTS, SLIPPERS, SOLES FOR FOOTWEAR, WOODEN SHOES, BATHING CAPS, CAPS [HEADWEAR], TOP HATS
Priority claimed from 23/07/2015; Application No. : 40-2015-0055182 ;Republic of Korea

3030663 12/08/2015

LG ELECTRONICS INC.
128,YEOUI-DAERO,YEONGDEUNGPO-GU,SEOUL,150-721,REPUBLIC OF KOREA
MANUFACTURERS AND MERCHANTS
A CORPORATION DULY ORGANISED AND EXISTING UNDER THE LAWS OF REPUBLIC OF KOREA

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used

KOLKATA

Cl.9; SMART PHONES; DISPLAYS FOR SMART PHONE; MOBILE PHONES; WEARABLE SMART PHONES; WIRELESS HEADSETS; HEADSETS; WIRELESS HEADSETS FOR MOBILE PHONE; WIRELESS HEADSETS FOR SMART PHONE; DIGITAL SET TOP BOXES; LEATHER CASES FOR MOBILE PHONE; LEATHER CASES FOR SMART PHONE; FLIP COVERS FOR MOBILE PHONE; FLIP COVERS FOR SMART PHONE; APPLICATION SOFTWARE; SOFTWARE FOR MOBILE PHONE; SOFTWARE FOR TELEVISION; TABLET COMPUTERS; MONITORS FOR COMPUTER; COMMERCIAL MONITORS; WEARABLE COMPUTERS; COMPUTERS; PRINTERS FOR COMPUTER; LED DISPLAYS; LEATHER CASES FOR TABLET COMPUTER; FLIP COVERS FOR TABLET COMPUTER; PORTABLE COMPUTERS; RECHARGEABLE BATTERIES; BATTERY CHARGERS; 3D SPECTACLES; DIGITAL CAMERAS; NETWORK MONITORING CAMERAS NAMELY FOR SURVEILLANCE; TELEVISION RECEIVERS; DISPLAYS FOR TELEVISION RECEIVER; AUDIO COMPONENT SYSTEM COMPOSED OF SURROUND SOUND SPEAKERS, LOUDSPEAKERS, TUNERS, SOUND MIXERS, EQUALIZER, AUDIO RECORDERS AND RADIO RECEIVERS; APPARATUS FOR RECORDING, TRANSMISSION OR REPRODUCTION OF SOUND OR IMAGES; EARPHONES; DVD PLAYERS; PORTABLE MEDIA PLAYERS.

Cl.14; WATCHES; PARTS AND FITTINGS FOR WATCHES; WRIST WATCHES; ELECTRONIC CLOCKS AND WATCHES; BRACELETS (JEWELRY); WATCHBANDS; CONTROL CLOCKS; WATCHES WITH THE FUNCTION OF WIRELESS COMMUNICATION; WATCHES THAT COMMUNICATE DATA TO PERSONAL DIGITAL ASSISTANTS, SMART PHONES, TABLET COMPUTERS AND PERSONAL COMPUTERS THROUGH INTERNET WEBSITES AND OTHER COMPUTER AND ELECTRONIC COMMUNICATION NETWORKS; WATCHBANDS THAT COMMUNICATE DATA TO PERSONAL DIGITAL ASSISTANTS, SMART PHONES, TABLET COMPUTERS AND PERSONAL COMPUTERS THROUGH INTERNET WEBSITES AND OTHER COMPUTER AND ELECTRONIC COMMUNICATION NETWORKS; BRACELETS THAT COMMUNICATE DATA TO PERSONAL DIGITAL ASSISTANTS, SMART PHONES, TABLET COMPUTERS AND PERSONAL COMPUTERS THROUGH INTERNET WEBSITES AND OTHER COMPUTER AND ELECTRONIC COMMUNICATION NETWORKS; WATCHES INCORPORATING CAMERAS AND MP3 PLAYERS, AND THAT COMMUNICATE DATA TO SMART PHONES AND PDAS.
TENAX

3084555  26/10/2015
BUCHEM B.V.
MINDEN 60,7327 AW,APELDOORN,THE NETHERLANDS.
MANUFACTURERS AND MERCHANTS.
A LIMITED LIABILITY COMPANY DULY ORGANISED AND EXISTING UNDER THE LAWS OF THE NETHERLANDS.

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used

KOLKATA
Cl.1;ABSORPTION MATERIALS FOR SEPARATING CHEMICAL PRODUCTS, AS WELL AS FOR APPLICATION DURING CHROMATOGRAPHY TESTING
Cl.9;ABSORPTION COLUMNS, FILTERS, CHROMATOGRAPHICAL EQUIPMENT FOR LABORATORIES.
Cl.11;CHROMATOGRAPHIC DEVICES FOR INDUSTRIAL USE; FILTERS FOR INDUSTRIAL USE, ABSORPTION COLUMNS FOR INDUSTRIAL USE.
RENAULT ECO2

3175510  03/02/2016

RENAULT S.A.S.
92100 BOULOGNE -BILLAN COURT, FRANCE
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS.
A SOCIETE PAR ACTIONS SIMPLIFIEE (LIMITED LIABILITY COMPANY), DULY ORGANISED AND EXISTING UNDER THE LAWS OF FRANCE

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used
KOLKATA

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 351581,571625..

Cl.12; MOTORS AND ENGINES FOR LAND VEHICLES AND THE COMPONENTS THEREOF; ELECTRIC LAND VEHICLES, AND/OR MOTOR VEHICLES, AND/OR MOTOR VEHICLES AND/OR VEHICLES USING ANY PROPULSION MECHANISM AND THE COMPONENTS THEREOF, NAMELY ANTI-GLARE DEVICES, ANTI-THEFT DEVICES, ANTI-THEFT WARNING APPARATUS, DRIVE SHAFTS, SHOCK ABSORBERS, HOODS, BODYWORKS, CHASSIS, BUMPERS, SUNSHIELDS, HORNs, LUGGAGE RACKS, CONNECTING RODS, GEARBOXES, CAPS FOR PETROL TANKS, WINDSHIELDS, HOUSING, DRIVING, CHAINS, HYDRAULIC CIRCUITS, SPEED-REDUCTION UNITS, DIRECTION INDICATORS, CHILDREN SAFETY SEATS, BRAKES, WINDSHIELD WIPERS, AXLES, GEARWHEELS, WHEEL COVERS, COVERS, SEAT COVERS, HYDRAULIC CIRCUITS, WHEEL RIMS, POWER TRAINS, TIRES, PROPULSION MECHANISM, REARVIEW MIRRORS, WHEELS, SAFETY BELTS AND HARNESSES, SHOCK ABSORBERS, DOORS, WINDOW PANES, STEERING WHEELS.

Cl.40; TREATMENTS OF MATERIALS (DECONTAMINATION OF HAZARDOUS MATERIALS) AND RECYCLING OF VEHICLES AND THE COMPONENTS THEREOF SO AS TO FOSTER ENERGY SAVINGS AND ENVIRONMENTALLY-FRIENDLY SOLUTIONS IN THE AUTOMOTIVE INDUSTRY AND THE PROVISION OF RELEVANT INFORMATION SERVICES.

Cl.41; EDUCATION, PROVIDING OF TRAINING, ORGANIZATION OF CULTURAL OR EDUCATIONAL EVENTS, SYMPOSIUMS RELATING TO ENERGY SAVINGS AND/OR ENVIRONMENTALLY-FRIENDLY SOLUTIONS IN THE AUTOMOTIVE INDUSTRY.

Cl.42; INDUSTRIAL RESEARCH SERVICES IN RELATION TO ENERGY SAVINGS AND ECOLOGY AS APPLICABLE TO LAND MOTORS VEHICLES.
3254804  09/05/2016
UNICO ENTERPRISE
Krishnakant Patil
Sachin Pande
Kishor Jadhav
trading as ;Adventor
Shop no 6, Salunkhe Empire, Spine Road, Pawar Vasti, Kudalwadi, Chikhali, Pune - 412114, Maharashtra
Manufacturer and Merchants
partnership Firm
Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :25/02/2016
MUMBAI
Cl.12; LAND VEHICLES AND CONVEYANCES; BICYCLES, BICYCLE WHEELS, PUMPS FOR BICYCLE TIRES / PUMPS FOR BICYCLE TIRES, INNER TUBES FOR BICYCLE TIRES / INNER TUBES FOR BICYCLE TIRES, PARTS AND FITTINGS FOR LAND VEHICLES, BICYCLE BELLS, BICYCLE BRAKES
Cl.28; TOYS, GAMES, PLAYTHINGS AND NOVELTIES, BUILDING BLOCKS [TOYS], CAPS FOR PISTOLS [TOYS], FLYING DISCS [TOYS], PERCUSSION CAPS [TOYS] / DETONATING CAPS [TOYS], PERCUSSION CAPS [TOYS] / DETONATING CAPS [TOYS]
Trade Marks Journal No: 1943 ,  02/03/2020       Class 99

KABUSHIKI KAISHA FUJIMI INCORPORATED
trading as ;Fujimi Incorporated
1-1 Chiryo 2-chome, Nishibiwajima-cho, Kiyosu-Shi, Aichi-Ken, Japan
Manufacturer and Merchant
A Japanese Corporation

Address for service in India/Attorney address:
DEPENNING & DEPENNING
10 Government Place East, Kolkata 700 069, India

Proposed to be Used
KOLKATA

Cl.1; Powder forms of chemicals for thermal spraying
Cl.3; Abrasives; Grinding preparations; Polishing, scouring and abrasive preparations; Lapping preparations
Cl.6; Powder forms of nonferrous metal for thermal spraying (coatings); composite powder comprising chemicals and metal (metallic binder) for thermal spraying (coatings); composite powder comprising chemicals and nonferrous metal for thermal spraying (coatings)
Kitchen Concierge

3388965    15/10/2016
LG ELECTRONICS INC.
128, YEoui-DAERO, YEONGDEUNGPO-GU, SEOUL 150-721, REPUBLIC OF KOREA
MANUFACTURERS AND MERCHANTS
A CORPORATION DULY ORGANISED AND EXISTING UNDER THE LAWS OF THE REPUBLIC OF KOREA

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used

KOLKATA

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD Kitchen...

Cl.7; ELECTRIC CLOTHES WASHING MACHINES; AUTOMATIC DISHWASHERS; ELECTRIC VACUUM CLEANERS;
CLOTHES MANAGEMENT MACHINES FOR HOUSEHOLD PURPOSE; HOSE FOR ELECTRIC VACUUM CLEANERS; BAG
FOR ELECTRIC VACUUM CLEANERS; BRUSHES (ELECTRICALLY) OPERATED; ROBOTS; ELECTRIC ROTARY
BLOWERS; COMPRESSED AIR PUMPS; VENDING MACHINES; ROTARY COMPRESSORS; COMPRESSORS FOR
REFRIGERATORS; SPIN DRIERS (NOT HEATED); ELECTRIC MIXERS FOR HOUSEHOLD PURPOSES; ROBOTIC VACUUM
CLEANERS; ELECTRIC FOOD PROCESSORS; STEAM CLEANERS (MACHINES) FOR HOUSEHOLD PURPOSES; HAND-
HELD VACUUM CLEANERS; ELECTRIC VACUUM CLEANERS FOR BEDDING

Cl.11; AIR CONDITIONERS; HOT AIR APPARATUS; HUMIDIFIERS; ELECTRIC DEHUMIDIFIER FOR HOUSEHOLD USE;
ELECTRIC RANGES; WATER PURIFIERS FOR HOUSEHOLD PURPOSES; WATER IONIZERS; MEMBRANE APPARATUS
FOR PURIFYING WATER; SOLAR COLLECTORS; AIR CLEANERS; VENTILATION [AIR-CONDITIONING] APPARATUS FOR
HEATING; LIGHT EMITTING DIODE [LED] LIGHTING; PLASMA LIGHTING SYSTEM [PLS] LIGHTING; GAS RANGES;
ELECTRIC KITCHEN OVENS; APPARATUS OR INSTALLATIONS FOR COOKING; ELECTRIC REFRIGERATORS; ELECTRIC
CLOTHES DRYERS; VENTILATION APPARATUS; CLOTHES MANAGEMENT MACHINES FOR DRYING CLOTHES
(ELECTRIC) FOR HOUSEHOLD PURPOSE; MICROWAVE OVENS

Cl.35; ARRANGING SUBSCRIPTIONS TO TELECOMMUNICATION SERVICES FOR OTHERS; ON-LINE ADVERTISING ON
COMPUTER NETWORKS; TELEMARKETING SERVICES; TELEVISION ADVERTISING; ARRANGING SALES SERVICES FOR
ELECTRIC AUDIO AND VISUAL APPARATUS AND INSTRUMENTS, NAMELY, AUDIO AND VIDEO CASSETTE
RECORDERS, AUDIO RECORDERS, VIDEO TAPE RECORDERS, OR AUDIO-VIDEO RECEIVERS; BROKERAGE SERVICES
FOR TELECOMMUNICATION MACHINES AND APPARATUS; RETAIL STORE SERVICES FEATURING ELECTRIC LIGHTING
APPARATUS; COMMERCIAL INTERMEDIARY SERVICES FOR MEDICAL MACHINES AND APPARATUS;
PHARMACEUTICAL PRODUCTS PROCUREMENT SERVICES FOR OTHERS [PURCHASING PHARMACEUTICAL
PRODUCTS FOR OTHER BUSINESSES]; DISSEMINATION OF ADVERTISING FOR OTHERS VIA THE INTERNET;
ADVERTISING IN NEWSPAPERS; PUBLIC RELATIONS; ORGANIZATION OF EXHIBITIONS FOR COMMERCIAL OR
ADVERTISING PURPOSES; MARKETING SERVICES, NAMELY, PROMOTIONAL SERVICES IN THE FIELD OF PLANNED-
GIVING FOR NON-PROFIT AND CHARITABLE ORGANIZATIONS; MARKETING SERVICES, NAMELY, CONSUMER
MARKETING RESEARCH; MARKETING SERVICES, NAMELY, CONDUCTING CONSUMER TRACKING BEHAVIOUR
RESEARCH AND CONSUMER TREND ANALYSIS; ADVERTISING AND MARKETING SERVICES PROVIDED BY MEANS OF
INDIRECT METHODS OF MARKETING COMMUNICATIONS, NAMELY, SOCIAL MEDIA, SEARCH ENGINE MARKETING,
INQUIRY MARKETING, INTERNET MARKETING, MOBILE MARKETING, BLOGGING AND OTHER FORMS OF PASSIVE,
SHAREABLE OR VIRAL COMMUNICATIONS CHANNELS; ADVERTISING AGENCIES; COMMERCIAL INTERMEDIARY
SERVICES IN THE FIELD OF PORTABLE COMMUNICATIONS APPARATUS NAMELY HANDSETS, WALKIE-TALKIES,
SATellite TELEPHONES AND PERSONAL DIGITAL ASSISTANTS [PDA], MOBILE PHONES; COMMERCIAL
INTERMEDIARY SERVICES FOR REFRIGERATING MACHINES AND APPARATUS; RETAIL STORE SERVICES FEATURING
HOT-WATER HEATING APPARATUS; ADVERTISEMENT PLANNING; ARRANGING SALES SERVICES FOR ELECTRIC
TOOLS AND EQUIPMENT FOR HOUSEHOLD PURPOSES

Cl.37; INSTALLATION OF COMPUTER HARDWARE; REPAIR OF TELECOMMUNICATION MACHINES AND APPARATUS;
REPAIR OF ELECTRONIC APPLIED MACHINES, APPARATUS AND THEIR PARTS; REPAIR OF TELEPHONE; REPAIR OF
ELECTRIC TOOLS AND EQUIPMENT FOR HOUSEHOLD PURPOSES; REPAIR OF COMPUTER HARDWARE;
MAINTENANCE OF COMPUTER HARDWARE
3394068  21/10/2016
ANTONIO BANDERAS LIMITED
114, THE STRAND, GZIRA, GZR 1027, MALTA
MANUFACTURERS AND MERCHANTS
A COMPANY DULY ORGANISED AND EXISTING UNDER THE LAWS OF UNITED KINGDOM

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used
To be associated with:
3394068

KOLKATA

Cl.9; PHOTOGRAPHIC, CINEMATOGRAPHIC, OPTICAL APPARATUS AND INSTRUMENTS, GLASSES (OPTICAL / READING), SUNGLASSES, SPORTS GLASSES, ANTI-GLARE GLASSES, EYEGLASS FRAMES, SPECTACLE FRAMES, EYEGLASS LENSES, EYEGLASS CORDS AND CHAINS, EYEGLASS CASES, SPECTACLE CASES, EYEGLASSES, SPECTACLES (OPTICS), GOGGLES FOR SPORTS, 3D SPECTACLES, OPTICAL LENSES; APPARATUS FOR RECORDING, TRANSMISSION OR REPRODUCTION OF SOUND OR IMAGES; HEADPHONES, NAMELY, TELEPHONE RECEIVERS; HEADPHONES; MAGNETIC DATA CARRIERS, RECORDING DISCS; COMPACT DISCS, DVDS AND OTHER DIGITAL RECORDING MEDIA; DATA PROCESSING EQUIPMENT, COMPUTERS; COMPUTER SOFTWARE

Cl.14; PRECIOUS METALS AND THEIR ALLOYS; JEWELLERY, PRECIOUS STONES; HOROLOGICAL AND CHRONOMETRIC INSTRUMENTS; ORNAMENTS, RINGS, BROOCHES, CHAINS, NECKLACES, BRACELETS, STRAPS FOR WRISTWATCHES, WATCH BANDS, WATCH STRAPS, PRESENTATION BOXES FOR WATCHES, CUFF LINKS, TIE CLIPS, EARRINGS, WRISTWATCHES, PASTE JEWELLERY (COSTUME JEWELLERY)

Cl.18; LEATHER AND IMITATIONS OF LEATHER; ANIMAL SKINS, HIDES; TRUNKS AND TRAVELLING BAGS; HANDBAGS, PURSES, BUSINESS CARD CASES, TRAVELLING SETS [LEATHERWARE], VALISES, SUITCASES, ATTACHÉ CASES, BRIEFCASES, PORTFOLIOS; BATH BAGS; BACKPACKS, RUCKSACKS, GARMENT BAGS FOR TRAVEL, UMBRELLAS AND PARASOLS; WALKING STICKS; WHIPS, HARNESS AND SADDLERY
fluentd

3413196 18/11/2016
THE LINUX FOUNDATION
Building D, Suite D4700, Letterman Drive, San Francisco, California 94129, United States of America
Manufacturers, Merchants & Service Providers
Address for service in India/Attorney address:
SELVAM AND SELVAM
OLD NO. 9, VALLIAMMAL STREET, FIRST FLOOR, KILPAUK, CHENNAI-600010, TAMIL NADU, INDIA

Proposed to be Used
DELHI

Cl.9; Computer programs for collecting, analyzing and storing big data, data log, or electronic data; computer programs; data carriers recorded with computer programs, big data, data log or electronic data; big data, data log or electronic data; electronic machines, and apparatus; portable terminal devices; blank data carriers; telecommunication devices and apparatus; electronic publications; pre-recorded CD-ROMs, DVDs and digital recording media

Cl.35; Marketing and promotion services provided through analysis of big data, data log or electronic data; advertising and publicity services; questionnaire surveys on communication networks; business management analysis or business consultancy; business management; marketing research or analysis; providing information concerning commercial sales; business administration and management; agency of mail order business; promoting the goods and services of others; marketing services; analysis of business data; agency of office functions; office functions, namely filing, in particular documents or magnetic tape; data search in computer files for others; compilation and systemization of information into computer databases; providing information relating to newspaper or magazine articles; providing advertising space; providing information concerning commodity sales and their ranking; retail services or wholesale services; commercial information and advice for consumers [consumer advice shop]

Cl.41; Educational and instruction services relating to big data, data log or electronic data, computer programs, information technology, information processing, marketing or promotion, arts crafts sports or general knowledge; conducting of qualifying examinations and issuance of qualifications relating big data, data log or electronic data, computer programs, information technology, information processing, marketing or promotion; arranging, conducting and organization of seminars, symposiums, meetings, lectures, courses, workshops, colloquiums or events relating to big data, data log or electronic data, computer programs, information technology, marketing or promotion; provision of educational courses relating to big data, data log or electronic data, computer programs, information technology, information processing, marketing or promotion; conducting of qualifying examinations and issuance of qualifications; arranging, conducting and organization of seminars; provision of educational courses; providing electronic publications; services of reference libraries for literature and documentary records; book rental; arranging, editing and publishing of magazines, magazine books, books, electronic publications and other publications; production of sound, music and video recordings; entertainment services; digital image processing using computer; organization, arranging and conducting of awards; providing information in relation to all of the aforesaid services, including via computer networks; advisory and consultancy services in relation to the aforesaid services

Cl.42; Collection, analysis or storage of big data, data log, or electronic data; information processing of big data, data log or electronic data using computers; information processing using computers; design, creation or programming of computer programs for collecting, analyzing or storing big data, data log, or electronic data; computer software design, computer programming or maintenance of computer software; providing computer programs for collecting, analyzing or storing big data, data log, or electronic data; providing computer programs; rental of memory space on servers for collecting, analyzing or storing big data, data log, or electronic data; rental of memory space on servers via websites for transmission of information, websites for storage of transmission, websites; remote monitoring of computer systems; electronic data processing or conversion using computers; providing search engines or programs for searching via Internet, relating to results of market research including results of analysis relating to the trend of consumers, for searching; designing of machines, apparatus, instruments [including their parts] or systems composed of such machines, apparatus and instruments; designing; rental of computers; providing scientific and technical information; industrial research, testing and analysis; providing information in relation to all of the aforesaid services, including via computer networks; advisory and consultancy services in relation to the aforesaid services
3414124  18/11/2016
M/S. Osome Foods
Trading as: M/S. Osome Foods
Plot No. 15, R.K. Industrial Zone-2, N.H. 8B, Taluka & RAJKOT-360023
Manufacturer and Trader
Address for service in India/Attorney address:
Vanchinathan
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since: 23/09/2016

AHMEDABAD

Cl.30; Snack Food, Sweets, Coffee, Tea, Cocoa and Artificial Coffee; Rice; Tapioca and Sago; Flour and Preparations Made from Cereals; Bread, Pastries and Confectionery; Edible Ices; Sugar, Honey, Treacle; Yeast, Baking-Powder; Salt; Mustard; Vinegar, Sauces [Condiments]; Spices; Ice

Cl.31; Nut Paste, Meat, Fish, Poultry and Game; Meat Extracts; Preserved, Frozen, Dried and Cooked Fruits and Vegetables; Jellies, Jams, Compotes; Eggs; Milk and Milk Products; Edible Oils and Fats
3484375  15/02/2017
THE RED BANGLE FILM COLLABORATIVE PRIVATE LIMITED
trading as ;The Red Bangle Film Collaborative Private Limited
No. 12/4, 1st Main, Nandidurga Road, Jaymahal Extension, Benson Town Post, Bengaluru 560 046
Traders and Service Providers
A company incorporated under the Companies Act, 2013
Address for service in India/Agents address:
FOX MANDAL & ASSOCIATES
FM HOUSE, 6/12, PRIMROSE ROAD, GURAPPA AVENUE, BANGALORE - 560 025.
Used Since :23/01/2017
CHENNAI
Cl.9; Cinematographic films, video films, animated films, drama films, documentaries; film recorders; film screens; apparatus for developing films; computer programs and software; computer programs for connecting to remote computers and computer networks.
Cl.35; Production of film, television advertising, advertising films, commercials, sound recordings and video recordings; talent agency services in the nature of business management of performing artists; business networking services; employment management and booking services for film television technicians; consultation services, namely, creative and strategic consultation regarding development and production of marketing campaigns for others.
Cl.38; Broadcasting services, namely, transmission of advertising programs and media advertising communications via digital communications networks; providing user access to a global computer network; providing on-line chat rooms for social networking.

Cl.41; Providing studio facilities for film, music, dance, recording; provision of facilities for artists, theatre, and entertainment; rental of equipment, apparatus, and stage scenery for theatrical sets or television studios; film production and distribution; film editing; writing of film screenplays; cinematographic film showings; special effects animation services for film and videos; providing a database featuring information of artists; preparation of documentary programs for broadcasting; production of video tapes for corporate use in corporate educational training.

Cl.42; Animation design services; design of models, sets and props for motion pictures, videos, commercials and movie trailers; computer graphics design services, including 3D computer models, animation; providing a website featuring a media aggregator and search engine for internet content; development of software for processing and distribution of multimedia content; design of audio visual creative works; developing and hosting a server on a global computer network for the purpose of facilitating third party interactions.
3620545 25/08/2017
NEELAM CHAWLA
-22, 2ND Floor left side, Street No. 25, Mahendra Park, Delhi – 110033 India
firm active in name of R C Enterprises

Address for service in India/Attorney address:
DHIRENDER TRIPATHI
F-112, USHA KIRAN BUILDING AZADPUR DELHI-33

Proposed to be Used

DELHI

trade mark would be protected in all colour combination thereof...

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..

Cl.12; AUTOMOTIVE PARTS AND ACCESSORIES LOOSE

Cl.25; FOOTWEAR INCLUDING SANDELS, SHOES, CHAPPAL, BOOTS, SPORTS SHOES, BELLY AND READYMADE GARMENTS, STICHED OR UNSTICHED GARMENTS INCLUDING INNERWEAR AND SOCKS AND SAREE, SUITS TURBANS AND HEADGEARS
AARON DE MEY

3650476 05/10/2017

AARON CHARLES DE MEY
14 Penn Plaza, Suite 1800, New York, NY 10122, U.S.A.,
Single Firm

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used

DELHI

THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE.

Cl.3; Cosmetics; personal care preparations; facial and body care preparations; make-up; make-up preparations; make-up removing preparations; toiletries; scented water; skin care preparations; sun-tanning and sun screen preparations; nail care preparations; hair care preparations; Make-up removers.

Cl.21; Make-up applicators, make-up removing appliances, cosmetic brushes, make-up brushes, make-up sponges, powder puffs, combs and brushes.

Cl.35; Distribution services, advertisement services; retail store services and online retail store services featuring cosmetics, personal care preparations, facial and body care preparations, make-up, make-up preparations, make-up removing preparations, toiletries, scented water, skin care preparations, sun-tanning and sun screen preparations, nail care preparations, hair care preparations, make-up applicators and removers, make-up removing appliances, cosmetic brushes, make-up brushes, make-up sponges, powder puffs, combs and brushes.
3677434 14/11/2017
JHS SVENGDAAARD BRANDS LIMITED
B1/E23, Mohan Co-Operative Industrial Area, Mathura Road, New Delhi-110044
An Indian company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Cl.3; Toothpaste, dental floss, dentifrice, mouth wash included in class 3
Cl.21; Toothbrush, hair brush, comb, tongue cleaner, toothpick, plastic containers, other plastic items included in class 21.
INDIGO AG

Priority claimed from 29/06/2017; Application No. : 87511068 ;United States of America

3684812    22/11/2017

INDIGO AG, INC.
500 Rutherford Ave., Charlestown, Massachusetts 02129, United States of America

A corporation legally organized under the laws of Delaware, United States of America

Address for service in India/Attorney address:

SELVAM & SELVAM, ADVOCATES
9/3, Valliammal Street, Kilpauk, Chennai - 600010

Proposed to be Used

To be associated with:

3684803, 3684810, 3684811

CHENNAI

Cl.35; business data analysis; analysis of market research data and statistics; business data analysis services in the field of agriculture; collection and analysis of quality metric data for farmers and agronomic experts; business consulting services for the agricultural industry; collection and analysis of quality metric data for the agricultural industry; updating and maintenance of data in computer databases; compilation and systemization of data into computer databases; purchasing agents; business brokerage services and consulting services pertaining to procurement, buying, and selling agricultural crops; reseller services, namely, distributorship services in the field of agricultural crops; providing a guaranteed pricing program service in the field of agricultural crops

Cl.36; insurance services, namely, writing multi-peril crop insurance, crop hail insurance and re-insurance underwriting in the fields of crop and international business; consultation, policy writing and claims processing in the field of crop insurance; consulting and information concerning insurance; agriculture insurance agency services; financial services rendered in connection with the issuance, receipt and transfer of lines of credit, namely, credit processing services; providing working capital financing to small businesses and small business owners; providing working capital financing to farmers; financially-guaranteed financing

Cl.42; research and development of technology in the field of agriculture; research and development and consultation related thereto in the field of agriculture; scientific research and development; monitoring of agricultural technologies and agricultural yields for scientific research purposes; scientific data analysis; data-acquisition and collection for calibration and coordinate-measurement purposes; data automation and collection service using proprietary software to evaluate, analyze and collect service data; professional consulting services and advice about agricultural chemistry; testing, inspection or research on agriculture; agricultural research

Cl.44; agronomic consulting services; agricultural advice; providing an online database featuring information regarding plant and seed collections for agricultural purposes
3685906  23/11/2017
ALERT ENTERPRISES PVT. LTD
5, 1st FLOOR, PRAKASH PLAZA, HOSPITAL CHOWK, SAHARANPUR-247001, UTTAR PRADESH, INDIA
DIRECTORS-BRIJENDRA TRIPATHI & ANJU TRIPATHI
Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.
Proposed to be Used
DELHI
Cl.7; MECHANICAL HOSE REELS, AIR HOSE REELS (MECHANICAL), POWER OPERATED GARDEN HOSE REELS,
MECHANICAL REELS FOR FLEXIBLE HOSES.
Cl.9; SAFETY HEADGEAR, SAFETY HEADWEAR, SAFETY HELMETS, SAFETY GOGGLES, SAFETY SPECTACLES,
SAFETY MARKERS, SAFETY CAPS, SAFETY NETS, BIOLOGICAL SAFETY CABINETS, SAFETY BOOTS FOR USE IN
INDUSTRY (FOR PROTECTION AGAINST ACCIDENT OR INJURY), FIRE ALARMS, ALARM SENSORS, SECURITY ALARMS,
FIRE FIGHTING APPARATUS, FIRE EXTINGUISHERS.
Priority claimed from 30/08/2017; Application No. : 87590502 ;United States of America
3695042 05/12/2017
PLENTY UNLIMITED INC.
582 Eccles Avenue, South San Francisco, California 94080, United States of America.
a Delaware Corporation
Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used

DELHI
Cl.9; Computer software for providing financial analysis of a farm and agricultural production and yields; computer software for providing feedback from precision agricultural machinery, equipment, and devices; computer software for use in farm and agricultural information management to provide statistics and graphical analysis of farm and agricultural production, distribution, sales, consumer trends, and logistics; computer software for optimizing agricultural operational performance using algorithms and real-time data; computer software for monitoring and management of business operations, equipment, production, inventory and sales, collecting data, providing trend visualization and graphing of data, and performing business analytics of data; computer hardware and software for use in programming and operating automated farming systems; computer hardware for use in monitoring agricultural growing environment; computer software for engaging and coordinating transportation services; computer software for engaging and coordinating delivery services; computer hardware and computer software that integrates information retrieval and machine learning which is capable of understanding general human queries and formulating responses; software development tools for data analytics, data mining, artificial intelligence and machine learning; computer software for machine learning in the field of transaction processing to provide statistical analysis and produce notifications and reports; software development tools; computer software for creating searchable databases of information and data.

Cl.29; Fruit and vegetable-based snack foods.

Cl.31; Fresh produce, namely, fruits, vegetables, herbs, legumes, and fungi.

Cl.35; Providing business advice and information services in the fields of farm management and agriculture; business administration in the field of transport and delivery; computerized online food ordering services; monitoring, managing, and tracking of package shipments for business purposes; monitoring and tracking of package shipments to ensure on-time delivery for business purposes; business management and consulting services relating to information retrieval (IR) and machine learning (ML); consulting services in the fields of business data analysis; providing advice and information on the subject of managing farms and agricultural businesses.

Cl.36; Providing financial information in the fields of farm management and agriculture.

Cl.39; Delivery of produce and vegetables; food distribution, namely, delivery of food products for others.

Cl.42; Services in the field of agriculture, namely, agricultural research; providing temporary use of online non-downloadable software for providing financial analysis of a farm and agricultural production; providing temporary use of online non-downloadable software for providing feedback from precision agricultural machinery, equipment, and devices; providing temporary use of online non-downloadable software for use in farm and agricultural information management to provide statistics and graphical analysis of farm and agricultural production, distribution, sales, consumer trends, and logistics; providing temporary use of online non-downloadable software for optimizing agricultural operational performance using algorithms and real-time data; providing temporary use of online non-downloadable software for monitoring and management of business operations, equipment, inventory and sales, providing trend visualization and graphing of data, and performing business analytics of data; providing temporary use of online non-downloadable software for use in programming and operating automated farming systems; providing temporary use of online non-downloadable software for use as an application programming service (API) for use in the fields of artificial intelligence, machine learning, and internet of things; advanced product research in the field of artificial intelligence; software as a service (SAAS) services, namely, hosting software for use by others in data analysis, data mining, artificial intelligence and
machine learning; providing temporary use of nondownloadable computer software for machine learning in the field of
transaction processing to provide statistical analysis and produce notifications and reports; providing temporary use of
non-downloadable computer software development tools for data analytics, data mining, artificial intelligence and
machine learning; providing temporary use of non-downloadable computer software for creating searchable databases of
information and data; consulting services in the field of computer machine learning software development; technical
consulting services in the fields of computer database architecture software development and implementation of software
for data analytics; consulting services in the field of computer software and automated equipment related to farm
automation.

Cl.44; Farming services in the field of fruits, vegetables, herbs, legumes, and fungi; farming services, namely, indoor
and vertical farming services growing edible plants, fruits, vegetables, herbs, legumes, and fungi.
AMAZON TECHNOLOGIES, INC.
410 Terry Avenue North, Seattle, Washington 98109, USA
a Nevada corporation

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used

DELHI

Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; compact discs, DVDs and other digital recording media; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment, computers; computer software; fire-extinguishing apparatus; software; portable and handheld electronic devices for transmitting, storing, manipulating, recording, and reviewing text, images, audio, video and data, including via global computer networks, wireless networks, and electronic communications networks and electronic and mechanical parts and fittings therefor; tablet computers, electronic book readers, audio and video players, electronic personal organizers, personal digital assistants, and global positioning system devices and electronic and mechanical parts and fittings therefor; computer peripheral devices; monitors, displays, wires, cables, modems, printers, disk drives, adapters, adapter cards, cable connectors, plug-in connectors, electrical power connectors, docking stations, and drivers; battery chargers; battery packs; memory cards and memory card readers; speakers, microphones, and headsets; cases, covers, and stands for computers; cases, covers, and stands for portable and handheld electronic devices for transmitting, storing, manipulating, recording, and reviewing text, images, sound, audio, video and data, including via global computer networks; cases, covers, and stands for tablet computers, electronic book readers, audio and video players, electronic personal organizers, personal digital assistants, and global positioning system devices and devices for the display of electronically published materials, namely, books, journals, newspapers, magazines, multimedia presentations; remote controls for portable and handheld electronic devices and computers; terminals for electronically processing credit card payments; apparatus for electronic payment processing; electronic payment terminal; power adapters; USB cables; electronic docking stations; battery chargers; electrical connectors, wires, cables, and adaptors; wireless remote controls for portable electronic devices and computers; headphones and earphones; data synchronization programs, and application development tool programs for personal and handheld computers; computer software for authoring, downloading, transmitting, receiving, editing, extracting, encoding, decoding, displaying, storing and organizing text, graphics, images, and electronic publications; electronic publications concerning goods and services offered to small business owners and shoppers; downloadable pre-recorded audio and audiovisual content, information, and commentary; downloadable electronic books, magazines, periodicals, newsletters, newspapers, journals, and other publications; downloadable electronic publications in the nature of fiction, non-fiction, comics and screenplays via computer and communications networks; downloadable films and movies featuring fiction and non-fiction stories provided via computer and communications networks; downloadable templates for designing books, short stories, storyboards, screenplays, comics, audio and video files; computer software for the collection, editing, organizing, modifying, book marking, transmission, storage and sharing of data and information; downloadable audiobooks and digital audio files; software in the field of text, image and sound transmission and display; database management software; character recognition software; voice recognition software; electronic mail and messaging software; computer software for accessing, browsing and searching online databases; electronic bulletin boards; data synchronization software; application development software; parts and fittings for all the aforesaid goods; barcode scanners; a software program, namely an interactive software development tool and run-time environment used to create and develop software applications to provide access to corporate, business, leisure, local and central government, intergovernmental organisations, education, information, non-profit making organisations data and systems using internet and using other network technologies; apparatus and instruments for reproducing sound, images or data; television apparatus and
external computer cabling in the nature of firewire leads, USB leads; USB-HUBS; flash card readers; projectors, namely, electronic devices; electrical, audio, and wires, printers, and connectors; Cases, covers, stands, skins, speakers, accessories, monitors, printers, displays, and keyboards for portable electronic devices; blank computer discs; blank digital storage media; blank electronic storage media; blank smart cards; computer cables; calculators; camera cases; camera tripods; computer mice; computer network routers and hubs; computer accessories, namely, computer leads for external computer cable in the nature of firewire leads, USB leads; USB-HUBS; flash card readers; projectors, namely, sound projectors and amplifiers; computer peripherals in the nature of wireless cards; media players; media player components and accessories, namely, protective covers and cases for portable media players, chargers, electrical and power cables; video electronics components and accessories, namely, electrical and power cables and chargers; digital electronic components and accessories, namely, holsters, carrying cases, and fitted plastic films known as skins for covering and providing a scratch proof cover or protection specifically designed for computers, digital audio and media players, MP3 players, mobile phones, personal digital assistants; video electronics and components and accessories therefore in the nature of cords, adapters, battery chargers, peripherals, and styluses; USB cables; video cables; extension cables; electrical and power cables; converters; USB hardware; computer and memory storage devices, namely, blank flash drives, USB drives, digital USB storage cards and card readers; printer components and accessories, namely, cables; electronic books; Computer software for accessing movies, TV shows, videos and music; downloadable audio, video and audiovisual content provided via computer and communications networks featuring movies, TV shows, videos and music; downloadable digital audio files featuring music, news, voice and spoken word; Computer game programs; Computer game software; Game software; Interactive game software; Interactive game programs; Computer application software for mobile devices, internet browsers, set-top boxes, electronic readers, and tablet computers, namely, software for video games and general interest software applications for shopping, product comparison, entertainment, news, task management, personal management, music and videos; Computer-software development tools; parts and fittings for all the aforesaid goods; telephones, mobile phones, videophones, cameras, monitors for television receiver; television receivers [TV sets] and television transmitters; remote controllers for television receiver [TV set]; electronic notepads; magnetic data carriers; radio receivers; radio transmitters; video cameras; computer hardware and software; computer software and firmware, namely, operating system programs, data synchronization programs, in the nature of application development tool programs for personal and handheld computers and mobile digital electronic devices; telephony management software, mobile telephone, smartphone and tablet software; software for mobile-based information retrieval software; software for the coordination of data; software for mobile-based electronic and computer application software for mobile phones, smart phones and tablet devices featuring mobile phone functionality; computer application software and embedded computer application software for mobile phones, smart phones and tablet devices namely, software that enables photos and videos from cameras found on mobile phones, smart phones and tablet devices to be shared in social media for social networking purposes; computer programs for accessing, browsing and searching online databases; computer hardware and software for providing integrated telephone communication with computerized global information networks; parts and accessories for handheld and mobile digital electronic devices; parts and accessories for mobile telephones, smartphones and tablets in the nature of covers, cases, cases made of leather or imitations of leather, covers made of cloth or textile materials, batteries, rechargeable batteries, chargers, chargers for electric batteries, data cables, power cables, headphones, stereo headphones, in ear headphones, stereo speakers, audio speakers, audio speakers for home, headsets for wireless communication apparatus; personal stereo speaker apparatus; microphones; car audio apparatus; apparatus for connecting and charging portable and handheld digital electronic devices; user manuals in electronically readable, machine readable or computer readable form for use with, and sold as a unit with, all the aforementioned goods; parts and fittings for all the aforesaid goods; downloadable software for accessing and managing of computer applications over a global computer network; character recognition software; electronic mail and messaging software; set-top boxes.
material; bookbinding apparatus and machines [office equipment]; bookends; booklets; bookmarks; books; bottle envelopes of paper or cardboard; bottle wrappers of paper or cardboard; boxes of paper or cardboard; bunting of paper; cabinets for stationery [office requisites]; calendars; canvases for painting; carbon paper; cardboard; cardboard tubes; cards / charts; cases for stamps [seals]; catalogues; chalk for lithography; chalk holders; charcoal pencils; chart pointers, non-electronic; chromolithographs [chromos] / chromos; cigar bands; clipboards; clips for offices / staples for offices; cloth for bookbinding / bookbinding cloth; coasters of paper; comic books; compasses for drawing; composing frames [printing]; composing sticks; conical paper bags; copying paper [stationery]; cords for bookbinding / bookbinding cords; correcting fluids [office requisites]; correcting ink [heliography]; correcting tapes [office requisites]; covers [stationery] / wrappers [stationery]; cream containers of paper; credit card imprints, non-electric; desk mats; diagrams; document files [stationery]; document laminators for office use; document holders [stationery]; drawer liners of paper, perfumed or not; drawing pads; drawing pins / thumbnails; drawing boards; drawing materials; drawing instruments; drawing sets; drawing pens; drawing rulers; duplicators; elastic bands for offices; electrocardiograph paper; electrolytes; embroidery designs [patterns]; engraving plates; engravings; envelope sealing machines for offices; envelopes [stationery]; erasing products; erasing shields; etching needles; etchings; fabrics for bookbinding; face towels of paper; figurines [statuettes] of papier mâché; files [office requisites]; filter paper; filtering materials [paper]; finger-stalls [office requisites]; flags of paper; flower-pot covers of paper / covers of paper for flower pots; folders for papers / jackets for papers; folders [stationery]; forms; printed; fountain pens; franking machines for office use / postage meters for office use; French curves; galley racks [printing]; garbage bags of paper or of plastics; geographical maps; glue for stationery or household purposes / pastes for stationery or household purposes; gluten [glue] for stationery or household purposes; grinding combs; graphic prints; graphic reproductions; graphic representations; greeting cards; gummed tape [stationery]; gummed cloth for stationery purposes; gums [adhesives] for stationery or household purposes; hand labelling appliances; hand-rests for painters; handkerchiefs of paper; handwriting specimens for copying; hat boxes of cardboard; hectographs; historical sections for teaching purposes; holders for stamps [seals]; holders for checkbooks [cheque books]; hunters' rollers; labels for plastic for foodstuff packaging; inlays [stationery]; indexes; Indian inks; ink; ink sticks; ink stones [ink reservoirs]; inking pads; inking ribbons; inking sheets for duplicators; inking sheets for duplicate reproducing machines; inking ribbons for computer printers; inkstands; inkwells; isinglass for stationery or household purposes; labels of paper or cardboard; ledgers [books]; letter trays; lithographic works of art; lithographic stones; lithographs; loose-leaf binders; magazines [periodicals]; manifolds [stationery]; manuals [handbooks] / handbooks [manuals]; marking chalk; marking pens [stationery]; mats for beer glasses; mimeograph apparatus and machines; modelling clay; modelling wax, not for dental purposes; modelling materials; paste; moisture sprayers for gummed surfaces [office requisites]; money clips; moulds for modelling clays [artists' materials] / moulds for modelling clays [artists' materials]; apparatus for mounting photographs; musical greeting cards; newsletters; newspapers; nbs; nibs of gold; note books; numbering apparatus; numbers [type]; obliterating stamps; perforator paper; office requisites, except furniture; olographs; packaging material made of starches; packing [cushioning, stuffing] materials of paper or cardboard; pads [stationery]; page holders; paint boxes [articles for use in school]; paint trays; paintbrushes; painters' brushes; painters' easels; paintings [pictures]; framed or unframed; palettes for painters; pamphlets; pantographs [drawing instruments]; paper; paper for recording machines; paper sheets [stationery]; paper clasps; luminous paper; paper tapes and cards for the recordal of computer programmes; paper for radiograms; paper ribbons; paper shredders for office use; paper knives [cutters] [office requisites] / paper cutters [office requisites] / paper knives [office requisites]; paper coffee filters; paper bows; paper-clips; paperweights; paper mâché; parchment paper; passport holders; pastels [crayons]; pen clips; pen cases / boxes for pens; pen wipers; pencil sharpening machines, electric or non-electric; pencil leads; pencil holders; pencil lead holders; pencil sharpeners, electric or non-electric; pencils; penholders; pens [office requisites]; perforated cards for Jacquard looms; periodicals; photo-engravings; photograph stands; photographs [printed]; pictures; placards of paper or cardboard; place mats for dining; plastic film for wrapping; plastic bubble packs for wrapping or packaging; plastics for printing / plastic for modelling / plastic for moulding / plastic for making; modelling clay; portraits; postage stamps; postcards; posters; printed timetables; printed matter; printed publications; printed sheet music; printers' blankets, not of textile; printers' reglets; printing blocks; printing type; printing sets, portable [office requisites]; prints [engravings]; prospectuses; punches [office requisites]; rice paper; rollers for typewriters; rubber erasers; school supplies [stationery]; scrapers [erasers] for offices; sealing stamps; sealing wax; sealing machines for offices; sealing compounds for stationery purposes; sealing wafers; seals [stamps]; self-adhesive tapes for stationery or household purposes; sewing patterns; sheets of reclaimed cellulose for wrapping; shields [paper seals]; signboards of paper or cardboard; silver paper; slate pencils; song books; spoons for inking; ribbons; spray chalk; square rulers for drawing; squares for drawing; stamp pads; stamp stands; stamps [seals]; stands for pens and pencils; stapling presses [office requisites]; starch paste [adhesive] for stationery or household purposes; stationery; steatite [tailor's chalk]; steel letters; steel pens; stencil cases; stencil plates; stencils [stationery]; stickers; sticks [stationery]; stuffing of paper or cardboard; T-squares for drawing; table linen of paper; table napkins of paper; table runners of paper; tablecloths of paper; tablemats of paper; tags for index cards; tailors' chalk; teaching materials [except apparatus]; terrestrial globes; tickets; tissues of paper for removing make-up; toilet paper / hygienic paper; towels of paper; tracing patterns; tracing paper; tracing cloth; tracing needles for drawing purposes; trading cards, other than for games; transfers [decalcomanias] / decalcomanias; transparents [stationery]; trays for sorting and counting money; type [numerals and letters] / letters [type]; typewriter ribbons; typewriter keys; typewriters, electric or non-electric; vignetting apparatus; viscose sheets for wrapping; Washi; waxed paper; wood pulp board [stationery]; wood pulp paper; wrapping paper / packing paper; wristbands for the retention of writing instruments; writing slates; writing or drawing books; writing chalk; writing materials; writing paper; writing cases [stationery]; writing cases [sets]; writing brushes; writing instruments; writing board erasers; Xuan paper for Chinese painting and calligraphy.

Cl.21: Household or kitchen utensils and containers; combs and sponges; brushes, except paintbrushes; brush-making materials; articles for cleaning purposes; unworked or semi-worked glass, except building glass; glassware, porcelain and earthenware; abrasive pads for kitchen purposes; abrasive sponges for scrubbing the skin; aerosol dispensers, not for medical purposes; animal bristles [brushware]; aquarium hoods; electric devices for attracting and killing insects; autoclaves, non-electric, for cooking / pressure cookers, non-electric; baby baths, portable; baking mats; basins [receptacles]; baskets for household purposes; basting spoons [cooking utensils]; brushing brushes; beaters, non-electric;
beer mugs; bird baths; birdcages; blenders, non-electric, for household purposes; boot jack; boot trees [stretches]; bottle opener, electric and non-electric; bottles; bowls [basins] / basins [bowls]; boxes for dispensing paper towels; boxes of glass; bread for household purposes; bread boards; bread bins; broom handles; brooms; brush goods; material for brush-making; brushes; brushes for footwear; electric brushes, except parts of machines; brushes for cleaning tanks and containers; buckets / pails; buckets made of woven fabrics; bulb basters; bursts of porcelain, ceramic, earthenware or glass; butter dishes; butter-dish covers; buttonhooks; cabarets [trays]; cages for household pets; cake moulds [moulds]; candelabra [candlesticks] / candlesticks; candle rings; candle extinguishers; candle jars [holders]; candy boxes / boxes for sweetsmeats; car washing mitts; carpet beaters [hand instruments]; carpet sweepers; cauldrons; ceramics for household purposes; chamois leather for cleaning / buckskin for cleaning / skins of chamois for cleaning; cheese-dish covers; china ornaments; chopsticks; cincter siffers [household utensils]; cleaning instruments, hand-operated; cleaning tow; closures for pot lids; cloth for washing floors; clothes-pins / clothes-pins; clothing stretchers / stretchers for clothing; coasters, not of paper or textile; cocktail shakers; cocktail stirrers; coffee grinders, hand-operated; coffee services [tableware]; coffee filters, non-electric; coffee percolators, non-electric; coffee pots, non-electric; coin banks; cold packs for chilling food and beverages; comb cases; combs for animals; combs; electric combs; confectioners' decorating bags [pastry bags]; containers for household or kitchen use; cookery moulds [moulds]; cookie [biscuit] cutters; cookie jars; cooking pot sets; cooking skimmers of metal / cooking pins of metal; cooking pots; cooking utensils, non-electric; corkscrews, electric and non-electric; cosmetic utensils; cosmetic spatulas; cotton waste for cleaning; cup sets for oil and vinegar; cruets; crumb trays; crushers for kitchen use, non-electric; crystal [glassware]; cups; cups of paper or plastic; currycombs; cutting boards for the kitchen; decanter tags; decanters; deep fryers, non-electric; demijohns / carboys; deodorising apparatus for personal use; dish covers / covers for dishes; dishes; dishwashing brushes; disposable table plates; drinking troughs; drinking vessels; drinking horns; drinking bottles for sports; drinking glasses; dripping pans; drying racks for laundry; dustbins / garbage cans / refuse bins / trash cans; dusting apparatus, non-electric; dusting cloths [rags]; earthenware / crockery; earthenware saucepans; egg cups; egg separators; electric, for household purposes; eye brushes; face powder sponges; feather brushes; feather-dusters; feeding troughs; fibreglass, other than for insulation or textile use / fiberglass, other than for insulation or textile use / fibreglass thread, not for textile use / fiberglass thread, not for textile use; figurines [statuettes] of porcelain, ceramic, earthenware or glass / statuettes of porcelain, ceramic, earthenware or glass; flasks; flat-iron stands; floss for dental purposes; flower pots; flower-pot covers, not of paper / covers, not of paper, for flower pots; fly swatters; fly traps; foam toe separators for use in pedicures; food steamers, non-electric; fruit cups; fruit presses, non-electric, for household purposes; frying pans; funnels; furniture dusters; fused silica [semi-worked product], other than for building; garnishing gloves; glass bulbs [receptacles] / glass vials [receptacles]; glass bottles [containers]; glass flasks [containers]; glass jars [carboys]; glass stops / stoppers / glass caps; glass bowls; glass, unworked or semi-worked, except building glass; glass wool; glass, incorporating fine electrical conductors; glass for vehicle windows [semi-finished product]; glasses [receptacles]; glove stretchers; gloves for household purposes; glue pots; graters for kitchen use; grill supports / gridiron supports; griddles [cooking utensils]; hair for brushes; heads for electric toothbrushes; heat-insulated containers for beverages; heat-insulated containers; heaters for feeding bottles, non-electric; hip flasks; holders for flowers and plants [flower arranging]; horse brushes; horsehair for brush-making; hot pots, not electrically heated; ice cube moulds [moulds] / ice cube molds / ice cube moulds; ice buckets / coolers [ice pails] / ice pails; ice tongs; ice cream scoops; indoor terrariums [plant cultivation]; indoor aquaria / tanks [indoor aquaria]; indoor terrariums [vivaria]; insect traps; insulating flasks / vacuum bottles; ironing board covers, shaped; ironing boards; isothermic bags; jugs / pitchers; kettles, non-electric; kitchen grinders, non-electric; kitchen containers; kitchen utensils; knife rests for the table; ladles for serving wine; lamp-glass brushes; large-toothed combs for the hair; lazy susans; lint removers, electric or non-electric; liqueur sets; litter boxes for pets / litter trays for pets; lunch boxes; majolica; make-up removing appliances; make-up sponges; make-up brushes; mangers for animals; menu card holders; mess-sets; mills for household purposes, hand-operated; mixing spoons [kitchen utensils]; mop wringers; mops; mops / mop heads for cleaning / mop heads; wooden mops / mop sticks; mops; mortars for kitchen use; mosaics of glass, not for building; mother of pearl, decorated / mother of pearl inlays; mouse traps; mugs; nail brushes; napkin rings; nest eggs, artificial; noodle machines, hand-operated; nozzles for heating water; nozzle ends for watering cans / roses for watering cans; nutcrackers;opal glass; opaline glass; oven mitts / barbecue mitts / kitchen mitts; painted glassware; paper plates; pastry cutters; pepper mills, hand-operated, including plates; pie servers / tart scoops; pig bristles for brush-making; piggy banks; pipettes [wine-tasters] / wine tasters [siphons]; place mats, not of paper or textile; plate glass [raw material]; plates to prevent milk boiling over; plug-in diffusers for mosquito repellents; plunger for clearing blocked drains; polishing leather; polishing apparatus and machines, for household purposes, non-electric; polishing materials for making shiny, except preparations, paper and stone; polishing cloths; polishing vines; porcelain ware; portable cool boxes, non-electric / portable coolers, non-electric; pot lids; potholders; pots; pottery; poultry rings; pouring spouts; powder puffs; powder compacts; powdered glass for decoration; rags [cloth] for cleaning / cloths for cleaning / rags for cleaning; rat traps; refrigerating bottles; reusable ice cubes; rings for birds; rolling pins, domestic; salad bowls; salad tongs; salt cellars / salt shakers; saucepan scourers of metal; saucers; scoops for household purposes; scouring pads / pads for cleaning; scrubbing brushes; services [dishes]; serving ladles; shaving brushes; shaving brush stands / stands for shaving brushes; shoe trees [stretches] / shoe horns; sieves for household utensils; signet rings of porcelain, ceramic, earthenware or glass / statuettes of porcelain, ceramic, earthenware or glass; skid mark cleaners; siphon bottles for carbonated water; ski wax brushes; smoke absorbers for household purposes; soap boxes; soap dispensers; soap holders / dishes for soap; soap bowls; spatulas for kitchen use; spice sets; sponge holders; sponges for household purposes; sprinklers; statues of porcelain, ceramic, earthenware or glass; steel wool for cleaning; stew-pans; strainers for household purposes; straws for drinking / drinking straws; sugar bowls; sugar tongs; syringes for presses; table mats, not of paper or textile; tableware, other than knives, forks and spoons; tankards; tar-brushes, long handled; tea caddies; tea servers [tableware]; tea infusers / tea balls; tea strainers; teapots; thermally insulated containers for food; tie presses; toilet brushes; toilet cases / fitted vanity cases; toilet paper dispensers; toilet sponges; toilet utensils; toilet paper holders; toothbrushes; toothbrushes, electric; toothpick holders; toothpicks; tortilla presses, non-electric [kitchen utensils]; towel rails and rings / rails and rings for towels; trays of paper, for household purposes; trays for household purposes; trivets [table utensils]; trouser presses; urns; utensils for household purposes; vases; vegetable dishes;
vessels of metal for making ices and iced drinks; vitreous silica fibers [fibres], not for textile use; waffle irons, non-electric; washing boards; washtubs; waste paper baskets; water apparatus for cleaning teeth and gums; watering devices / sprinkling devices; watering cans; apparatus for wax-polishing, non-electric; wax-polishing appliances, non-electric, for shoes; whisk, non-electric, for household purposes; window-boxes; wine aerators; wool waste for cleaning; works of art of porcelain, ceramic, earthenware or glass; multipurpose wiping cloth for use with infants and toddlers.

CI.25; Clothing; footwear; headgear; abls; ankle boots; aprons [clothing]; ascots; babies’ pants [underwear]; bandanas [neckscarves]; bath sandals; bath slippers; bath robes; bathing caps; bathing trunks / bathing drawers; bathing suits / swimsuits; beach clothes; beach shoes; belts [clothing]; berets; bibs, not of paper; boas [necklets]; bodices [lingerie]; boot uppers; boots; boots for sports; boxer shorts; brassieres; breeches for wear; camisoles; cap peaks; caps [headwear]; chasubles; clothing; clothing for gymnastics; clothing of imitations of leather; clothing of leather; coats; collars [clothing]; combinations [clothing]; corselets; corsets [underclothing]; cuffs / wristbands [clothing]; cyclists’ clothing; detachable collars; dress shields; dresses; dressing gowns; ear muffs [clothing]; esparto shoes or sandals; fishing vests; fittings of metal for footwear; football shoes / football boots; footmuffs, not electrically heated; footwear; footwear uppers; fur stoles; furs [clothing]; gabardines [clothing]; gaiters; gloves; girdles; clothes [clothing]; gymnastic shoes; hairdressing caps; half-boots; hat frames [skelletons]; hats; headbands [clothing]; headgear for wear; heelpieces for stockings; heelpieces for footwear; heels; hoods [clothing]; hosiery; jackets [clothing]; jerseys [clothing]; judo uniforms; jumper dresses / pinafore dresses; karate uniforms; kimonos; knickers / panties; knitwear [clothing]; lace boots; layettes [clothing]; leggings [leg warmers] / leg warmers; leggings [trousers]; leotards; livers; maniples; mantillas; masquerade costumes; mitres [hats] / miters [hats]; mittens; money belts [clothing]; motorists’ clothing; muffs [clothing]; neck scarves [mufflers] / mufflers [neck scarves] / neck scarfs [mufflers]; neckties; non-slipping devices for footwear; overall shorts [clothing]; overalls [clothing]; paper clothing; paper hats [clothing]; paper shirts [clothing]; pelisses; petticoats; pocket squares; pockets for clothing; ponchos; pyjamas / pajamas; ready-made clothing; ready-made linings [parts of clothing]; sandals; saris; sarongs; sashes for wear; scarves / scarfs; shawls; shirt fronts; shirt yokes; shirts; shoes; short-sleeve shirts; shower caps; ski boots; ski gloves; skirts; skorts; skull caps; sleep masks; slippers; slips [underclothing]; sock suspenders; socks; inner soles; soles for footwear; spats / gaiters; sports jerseys; sports shoes; sports singlets; stockinette suspenders; stockings; studs for football boots; stuff jackets [clothing]; suits; suspenders / braces for clothing [suits]; sweat-absorbent stockings; sweat-absorbent underwear / sweat-absorbent underclothing; sweat-absorbent socks; sweaters / jumpers / pullovers / pullovers; teddies [underclothing] / bodystockings; tee-shirts / tights; tips for footwear; togs; top hats; trouser straps / gaiter straps; trousers / pants; turbans; underpants; underwear / underclothing; uniforms; valenki [felted boots]; veils [clothing]; visors [headwear]; waistcoats / vests; waterproof clothing; wet suits for water-skiing; wimples; wooden shoes.

CI.35; Advertising; business management; business administration; office functions; import agency services; retail services and online retail services connected with the sale of Ajvar [preserve peppers]. Albumin milk. Alginites for culinary purposes, Almonds, ground, Aloe vera prepared for human consumption, Anchovy, Apple purée, Bacon, Beans, preserved, Black pudding, Bone oil, edible, Broth, Broth concentrates, Butter, Buttercream, Caviar, Charcuterie, Cheese, Clams [not live], Cocoa butter, Coconut butter, Coconut, desiccated, Coconut fat and Coconut oil; retail services and online retail services connected with the sale of Comptes, Condensed milk, Corn oil, Cranberry sauce [compote], Crayfish, not live, Cream [dairy products], Croquettes, Crustaceans, not live, Curd, Dates, Edible birds’ nests, Edible fats, Edible oils, Eggs, Fat-containing mixtures for bread slices, Fatty substances for the manufacture of edible fats, Fish fillets, Fish meal for human consumption, Fish mousses, Fish, not live, Fish, preserved and Fish, tinned; retail services and online retail services connected with the sale of Foods prepared from fish, Frosted fruits, Frozen fruits, Fruit-based snack food, Fruit chips, Fruit jellies, Fruit peel, Fruit, preserved, Fruit preserved in alcohol, Fruit pulp, Fruit salads, Fruit, stewed, Fruits, tinned, Game, not live, Gelatine, Gherkins, Ginger jam, Ham, Herrings, Hummus [chickpea paste], Isinglass for food, Jams, Jellies for food, Kefir [milk beverage] and Kimchi [fermented vegetable dish]; retail services and online retail services connected with the sale of Kumys [kumyss] [milk beverage], Lard for food, Lecithin for culinary purposes, Lentils, preserved, Linseed oil for culinary purposes, Liver, Liver pâté, Livers, not live, Low-fat potato chips, Margarine, Marmalade, Meat, Meat extracts, Meat jellies, Meat, preserved, Meat, tinned, Milk, Milk beverages, milk predominating, Milk ferments for culinary purposes, Milk products, Milk shakes and Milk shakes, sweetened; meat and meat products connected with the sale of Milk, milk extracts and Milk extracts, not milk; Nuts, prepared, Olive oil for food, Olives, preserved, Onions, preserved, Oysters, not live, Palm kernel oil for food, Palm oil for food, Peanut butter, Peanuts, processed, Peas, preserved, Pectin for culinary purposes, Piccalilli, Pickles, Pollen prepared as foodstuff, Pork, Potato chips, Potato flakes, Potato fritters, Poultry, not live, Powdered eggs and Prawns, not live; retail services and online retail services connected with the sale of Preparations for making bouillon, Preparations for making soup, Preserved garlic, Processed fish spawn, Processed seeds, Processed sunflower seeds, Prostokvasha [soured milk], Raisins, Rape oil for food, Rennet, Ryazhenka [fermented baked milk], Salmon, Salted fish, Salted meats, Sardines, Sausages, Sausages, Sausages in batter, Sea-cucumbers, not live, Seaweed extracts for food, Sesame oil, Shellfish, not live and Shrims, not live; retail services and online retail services connected with the sale of Silkworm chrysalis, for human consumption, Smetana [sour cream], Snail eggs for consumption, Soups, Soyabean, preserved, for food, Soya milk [milk substitute], Spiny lobsters, not live, Suet for food, Sunflower oil for food, Tahini [sesame seed paste], Toasted laver, Tofu, Tomato juice for cooking, Tomato purée, Tripe, Truffles, preserved, Tuna fish, Vegetable juices for cooking, Vegetable moulds and Vegetable salads; retail services and online retail services connected with the sale of Vegetable soup preparations, Vegetables, cooked, Vegetables, dried, Vegetables, preserved, Vegetables, tinned, Whey, Whipped cream, White of eggs, Yogurt, Yolk of eggs, Alfalfa, Almond confectionery, Almond paste, Alcoholic pâté, Alcoholic pâté for food, Alcoholic pâté for cooking purposes, Alfalfa for food, Alfalfa for cooking purposes, Alkaloid solution of tannic acid [for cooking purposes], Barley meal, Bean meal, Bee glue, Beer vinegar and Binding agents for ice cream; retail services and online retail services connected with the sale of Bread, Bread rolls, Breadcrumbs, Buns, Cake frosting [icing], Cake powder, Cakes, Candy, Capers, Caramels [candy], Celery salt, Cereal bars, Cereal-based snack food, Cereal preparations, Cheeseburgers [sandwiches], Chewing gum, Chicory [coffee substitute], Chips [cereal products], Chocolate, Chocolate-based beverages, Chocolate beverages with milk, Chocolate mousses, Chow-chow [condiment], Chutneyes [condiments] and Cinnamon [spice]; retail services and online retail services connected with the sale of Cloves [spice], Cocoa, Cocoa-based beverages, Cocoa beverages with milk, Coffee, Coffee-based beverages, Coffee beverages with milk, Coffee; 7312
bulletin boards for the transmission of messages among computer users in the field of consumer product information; web casting services; delivery of messages by electronic transmission; telecommunication services, namely, electronic transmission of streamed and downloadable audio and video and multimedia content files via computer and other communications networks; audio broadcasting of spoken word, music, concerts and radio programs; wireless broadband communications services; text and numeric digital wireless messaging services; communication via wireless electronic book reader; providing access to an interactive database for transmission of messages among computer users and subscribers concerning music, books, movies, motion pictures, television programs, games, toys, sporting goods, electronics, multimedia presentations, videos and DVDs, and other household and consumer goods, product reviews and purchasing information on the Internet; electronic transmission of information and data; audio broadcasting and transmission of educational and entertainment digital media; communication services for transmitting, caching, accessing, receiving, downloading, streaming, broadcasting, sharing, displaying, formatting, mirroring and transferring text, images, audio, video and data via telecommunications networks, wireless communications networks, and the Internet; providing an internet forum, online chat rooms and online communities for the transmission of messages among computer users; providing access to online directories, databases, current events websites and blogs, and on-line reference materials; providing access to auxiliary devices or electronic devices in the nature of providing telecommunication connectivity services for the transfer of images, messages, audio, visual, audiovisual and multimedia works among e-readers, mobile phones, smartphones, portable electronic devices, portable digital devices, tablets or computers; streaming of audio, visual and audiovisual material via the Internet or other computer or communications network; providing online chat rooms, internet forums and online communities for the transmission of photos, videos, text, data, images and other electronic works; transmission of podcasts; transmission of webcasts; providing an online network that enables users to access and share content, text, visual works, audio works, audiovisual works, literary works, data, files and electronic works; providing on-line network services that enable users to share content, photos, videos, text, data, images and other electronic works relating to entertainment, including movies, television, music, audio, visual works, games, networking, books, entertainment, cultural events, sports events, music events, concerts, publishing, animation, current events, fashion, multimedia presentations, history, language, liberal arts, math, business, science, technology, hobbies, culture, sports, arts, psychology, and philosophy; providing a web site that gives computer users the ability to transmit, cache, receive, download, stream, broadcast, display, format, transfer and share content, photos, videos, text, data, images and other electronic works relating to entertainment, including sports instruction, clubs, radio, comedy, contests, visual works, games, music, gaming, festivals, museums, parks, cultural events, concerts, publishing, animation, current events, fashion shows, and multimedia presentations; telecommunications services, namely, providing online electronic bulletin boards for the transmission of messages among computer users concerning entertainment; providing interactive chat rooms for transmission of messages among computer users and subscribers concerning a wide variety of topics; electronic transmission of entertainment reviews and information through computer and communications networks; providing electronic communication of blogs; Providing online chat rooms and electronic bulletin boards; Providing online forums for communication in the field of electronic games; Providing video on-demand transmission of computer games; providing users with telecommunication access time to electronic communications networks with means of identifying, locating, grouping, distributing, and managing data and links to third-party computer servers, computer processors and computer users; providing directories for telephone number locations, addresses, e-mail addresses, network home page addresses, network file addresses, number of people, places, and organizations; providing an online interactive electronic bulletin board in the field of comic book publishing, entertainment and the entertainment industry; information access, and remote data management for wireless delivery of content to handheld computers, laptops and mobile electronic devices; transmission of electronic coupons via mobile devices and the Internet; transmission of data and of information by electronic means in the nature of computer, cable, radio, teleprinter, tele-letter, telephone, mobile phone, electronic mail, microwave, laser beam, communications satellite or electronic communication means; electronic transmission of voice, data and images through a global communications network.

Cl.41: Education; providing of training; entertainment; sporting and cultural activities; conducting fitness classes; conducting guided tours; health club services; publication of books and text; providing recreational facilities; ticket agency services; tutoring; vocational guidance; vocational training; providing classes, seminars and workshops; providing television programs; educational and entertainment services, namely providing classes, seminars and workshops in the fields of food, nutrition, cooking, health, wellness, fitness, lifestyle, personal improvement, medicine, alternative health, wellness, parenting, the environment, science, agriculture, travel, entertainment, restaurants, sports and cultural activities; television programs on the subject of food, nutrition, cooking, health, wellness, fitness, lifestyle, personal improvement, medicine, alternative health, wellness, parenting, the environment, science, agriculture, travel, entertainment, restaurants, sports and cultural activities; providing of training in the fields of food, nutrition, cooking, health, wellness, fitness, lifestyle, personal improvement, medicine, alternative health, wellness, parenting, the environment, science, agriculture, travel, entertainment, restaurants, sports and cultural activities; motivational speaker services in the fields of food, nutrition, cooking, health, wellness, fitness, lifestyle, personal improvement, medicine, alternative health, wellness, parenting, the environment, science, agriculture, travel, entertainment, restaurants, sports and cultural activities.
Cl.45; Security services for the protection of property and individuals; providing information regarding, and in the nature of, social networking services; online social networking services designed for people with a common desire to meet other people with similar interests; providing on-line computer databases and on-line searchable databases in the field of social networking; copyright management; baby sitting; licensing of intellectual property; baggage inspection for security purposes; licensing of computer software (legal services); licensing of intellectual property; providing contacts and facilitating introductions for the purpose of creating and developing productive personal relationships for people with a common desire to meet other people with similar interests; introduction, personal relationship, and social networking services provided via the Internet or other computer or communications network; on-line social networking services, namely, facilitating social introductions or interactions among individuals; online social networking services; online social networking services in the field of entertainment; social networking services in the field of entertainment provided via a website and communications networks; providing on-line computer databases and on-line searchable databases in the field of social networking; providing a social networking website for entertainment purposes; providing on-line computer databases and on-line searchable databases in the field of social networking; providing a social networking website for entertainment purposes; providing searchable databases in the field of social networking; online social networking services; introduction, personal relationship, and social networking services provided via the Internet or other computer or communications network; dating services; on-line social networking services, namely, facilitating social introductions or interactions among individuals; on-line social networking services designed for people with a common desire to meet other people with similar interests; providing on-line computer databases and on-line searchable databases in the field of social networking; providing a social networking website for entertainment purposes; providing searchable databases in the field of social networking; online social networking services; providing a website for the purposes of social networking; providing online computer databases and online searchable databases in the field of social networking; providing information in the field of social networking.
ALLEGRO

Priority claimed from 16/06/2017; Application No. : 52865 ;Trinidad and Tobago

3703256  15/12/2017

AMAZON TECHNOLOGIES, INC.
410 Terry Avenue North, Seattle, Washington 98109, USA

a Nevada corporation

Address for service in India/Agents address:

ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used

DELHI

Cl.30;Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice; agave syrup [natural sweetener]; allspice; almond paste; almond confectionery; aniseed; aromatic preparations for food; artificial coffee; baking powder; baking soda [bicarbonate of soda for cooking purposes] / bicarbonate of soda for cooking purposes [baking soda]; baozi [stuffed buns]; barley meal; batter mixes for okonomiyaki [Japanese savoury pancakes] / batter mixes for okonomiyaki; bean meal; beer vinegar; bibimbap [rice mixed with vegetables and beef]; binding agents for ice cream; biscuits / cookies; bread; bread rolls; breadcrumbs; buns; burritos; cake powder; cake batter / cake dough; cake frosting [icing]; cakes; candy; candy spreads containing nuts; chocolate-based beverages; chocolate-based spreads; chocolate-coated nuts; chow-chow condiments; chocolate; chocolate beverages with milk; chocolate mousses; chocolate decorations for cakes; chocolate chamomile-based beverages; cheesecakes; chewing gum; chicory [coffee substitute]; chips [cereal products]; chocolate; chocolate beverages with milk; chocolate mousses; chocolate decorations for cakes; chocolate spreads containing nuts; chocolate-based beverages; chocolate-based spreads; chocolate-coated nuts; chow-chow condiments; chutneys [condiments]; cinnamon [spice]; cloves [spice]; cocoa; cocoa beverages with milk; cocoa-based beverages; coffee flavourings / coffee flavorings; coffee; coffee beverages with milk; coffee-based beverages; condiments; confectionery for decorating Christmas trees; confectionery / sugar confectionery; cooking salt; corn flakes / maize flakes; corn flour / corn meal / maize flour / maize meal; corn, milled / maize, milled; corn, roasted / maize, roasted; couscous [semolina]; crackers; cream of tartar for culinary purposes; crushed barley; crushed oats; curry [spice]; custard; dessert mousses [confectionery]; dough; dressings for salad; dulce de leche; essences for foodstuffs, except etheric essences and essential oils; ferment for pastes; flavourings, other than essential oils, for cakes / flavorings, other than essential oils, for cakes; flavourings, other than essential oils, for beverages / flavorings, other than essential oils, for beverages; flour-based dumplings; flowers or leaves for use as tea substitutes; fondants [confectionery]; food flavourings, other than essential oils / food flavorings, other than essential oils; freeze-dried dishes with main ingredient being rice / lyophilised dishes with main ingredient being rice / lyophilised dishes with main ingredient being rice; freeze-dried dishes with main ingredient being pasta / lyophilised dishes with main ingredient being pasta; fruit jellies [confectionery]; fruit coulis [sauces]; garden herbs, preserved [seasonings]; gimbap [Korean rice dish]; ginger [spice]; gingerbread; glucose for culinary purposes; gluten prepared as foodstuff; gluten additives for culinary purposes; golden syrup; groats for human food; halvah; ham glaze; high-protein cereal bars; hominy; hominy grits; honey; hot dog sandwiches; husked barley; husked oats; ice cream; ice; natural or artificial; ice for refreshment; ice cubes; iced tea; edible ices; infusions, not medicinal; instant rice; jiaozi [stuffed dumplings]; ketchup [sauce]; leaven; linseed for culinary purposes [seasoning] / flaxseed for culinary purposes [seasoning]; liquorice [confectionery]; lozenges [confectionery] / pastilles [confectionery]; macaroni; macaroons [pastry]; malt biscuits; malt extract for food; malt for human consumption; maltose; marinades; marzipan; mayonnaise; meal / flour; meat pies; meat tenderizers for household purposes; meat gravies; minced garlic [condiment]; mint for confectionery; mirror icing [mirror glaze]; molasses for food; muesli; mustard meal; mustard; natural sweeteners; noodle-based prepared meals; noodles / ribbon vermicelli; nut flours; nutmegs; oat flakes; oat-based food; oatmeal; okonomiyaki [Japanese savoury pancakes] / okonomiyaki; onion [rice balls]; palm sugar; pancakes; edible paper; pasta; pasta sauce; pastries; pastry dough; pâtés en croute; peanut confectionery; pelmeni [dumplings stuffed with meat]; pepper; peppermint sweets; peppers [seasonings]; pesto [sauce]; petit-beurre biscuits; petits fours [cakes]; picculli; pies; pizzas; popcorn; potato flour; powders for making ice cream; pralines; propolis / bee glue; puddings; quiches; ramen [Japanese noodle-based dish]; ravioli; relish [condiment]; rice; rice cakes; rice pudding; rice for culinary purposes; edible rice paper; rice-based snack food; royal jelly; rusks; saffron [seasoning]; sago; salt for preserving foodstuffs; sandwiches; sauces [condiments]; sause; binding materials; sea water for cooking; seasonings; seaweed [condiment]; processed seeds for use as a seasoning; semolina; sesame seeds [seasonings]; sherbets [ices] / sorbets [ices]; soy sauce; soybean flour; soybean paste [condiment] / miso [condiment]; soybean paste [condiment] / miso; soybean paste; soybean paste; spaghetti; spices; spring rolls; star aniseed; starch for food; stick liquorice [confectionery]; preparations for thickening whipped cream; sugar; sushi; sweetmeats [candy]; tabbouleh; tacos; tapioca; tapioca flour; tarts; tea; tea-based beverages; thickening agents for cooking foodstuffs; tomato sauce; tortillas; turmeric; unleavened bread; unroasted coffee; vanilla flavourings for culinary purposes / vanilla
flavorings for culinary purposes; vanillin [vanilla substitute]; vareniki [stuffed dumplings]; vegetal preparations for use as coffee substitutes; vermicelli [noodles]; vinegar; waffles; wheat flour; wheat germ for human consumption; yeast; frozen yoghurt [confectionery ices] / frozen yogurt [confectionery ices].

CI.35; Advertising; business management; business administration; office functions; import agency services; retail services and online retail services connected with the sale of Ajvar [preserved peppers], Albumen for culinary purposes, Albumin milk, Alginites for culinary purposes, Almonds, ground, Aloe vera prepared for human consumption, Anchoy, Apple purée, Bacon, Beans, preserved, Black pudding, Bone oil, edible, Broth, Broth concentrates, Butter, Buttercream, Caviar, Charcuterie, Cheese, Clams [not live], Cocoa butter, Coconut butter, Coconut, desiccated, Coconut fat and Coconut oil; retail services and online retail services connected with the sale of Compotes, Condensed milk, Corn oil, Cranberry sauce [compote], Crayfish, not live, Cream [dairy products], Croquettes, Crustaceans, not live, Curd, Dates, Edible birds’ nests, Edible fats, Edible oils, Eggs, Fat-containing mixtures for bread slices, Fatty substances for the manufacture of edible fats, Fish fillets, Fish meal for human consumption, Fish mousses, Fish, not live, Fish, preserved and Fish, tinned; retail services and online retail services connected with the sale of Foods prepared from fish, Frosted fish, Frozen fish, Fish-based prepared foods, Fruit pulp, Fruit, preserved, Fruit-flavorings for culinary purposes, Fruit, preserved for alcohol, Fruit pulp, Fruit salads, Fruit, stewed, Fruits, tinned, Game, not live, Gelatine, Gherkins, Ginger jam, Ham, Herrings, Hummus [chickpea paste], Isinglass for food, Jams, Jellies for food, Kefir [milk beverage] and Kimchi [fermented vegetable dish]; retail services and online retail services connected with the sale of the Kumys [kumyss] [milk beverage], Lard for food, Lecithin for culinary purposes, Lentils, preserved, Linseed oil for culinary purposes, Liver, Liver pâté, Lobsters, not live, Low-fat potato chips, Margarine, Marmalade, Meat, Meat extracts, Meat jellies, Meat, preserved, Meat, tinned, Milk, Milk beverages, milk predominating, Milk fermentations for culinary purposes, Milk products, Milk shakes and Mushrooms, preserved; retail services and online retail services connected with the sale of Mussels, not live, Non-alcoholic egg nog, Nuts, preserved, Olive oil for food, Olives, preserved, Onions, preserved, Oysters, not live, Palm kernel oil for food, Palm oil for food, Peanut butter, Peanuts, preserved, Peas, preserved, Pectin for culinary purposes, Piccalilli, Pickles, Pollen prepared as foodstuff, Pork, Potato chips, Potato flakes, Potato fritters, Poultry, not live, Powdered eggs and Prawns, not live; retail services and online retail services connected with the sale of Preparations for making bouillon, Preparations for making soup, Preserved garlic, Processed fish spawn, Processed seeds, Processed sunflower seeds, Prostokvasha [soured milk], Raisins, Rape oil for food, Rennet, Ryazhenka [fermented baked milk], Salmon, Salted fish, Salted meats, Sardines, Sauerkraut, Sausages, Sausages in batter, Sea-cucumbers, not live, Seaweed extracts for food, Seaweed, not live and Shrimp pastes; retail services and online retail services connected with the sale of Silkworm chrysalis, for human consumption, Smetana [sour cream], Snails for egg consumption, Soups, Soyabeans, preserved, for food, Soya milk [milk substitute], Spiny lobsters, not live, Suet for food, Sunflower oil for food, Tahini [sesame seed paste], Toasted laver, Tofu, Tomato juice for cooking, Tomato purée, Tripe, Truffles, preserved, Tuna fish, Vegetable juices for cooking, Vegetable mousses and Vegetable salads; retail services and online retail services connected with the sale of Vegetable soup preparations, Vegetables, cooked, Vegetables, dried, Vegetables, preserved, Vegetables, tinned, Whey, Whipped cream, White of eggs, Yogurt, Yolk of eggs, Allspice, Almond confectionery, Almond paste, Alcoholic egg nog, Alcoholic cream, Alcoholic drink, Alcoholic flour, Alcoholic oil, Alcoholic solution, Alcoholic syrup, Alcoholic sugar, Alcoholic soft drinks for food, Alcoholic syrup for cooking purposes, Alcoholic syrup for ice cream; retail services and online retail services connected with the sale of the Breed, Bread rolls, Breadcrumbs, Buns, Cake frosting [icing], Cake powder, Cakes, Candy, Capers, Caramels [candy], Celery salt, Cereal bars, Cereal-based snack food, Cereal preparations, Cheeseburgers [sandwiches], Chewing gum, Chicory [coffee substitute], Chips [cereal products], Chocolate, Chocolate-based beverages, Chocolate beverages with milk, Chocolate mousses, Chow-chow [condiment], Chutneys [condiments] and Cinnamon [spice]; retail services and online retail services connected with the sale of Cloves [spice], Cocoa, Cocoa-based beverages, Cocoa beverages with milk, Coffee, Coffee-based beverages, Coffee beverages with milk, Coffee-flavoured pastes, Cookies for decorating Christmas trees, Cream for decorating Christmas trees, Cream for culinary purposes, Cream for flavoring purposes, Cream for ice cream; retail services and online retail services connected with the sale of Curry [spice], Custard, Dessert mousses [confectionery], Dough, Dressings for salad, Edible ices, Essences for foodstuffs, except etheric essences and essential oils, Ferarinescent foods, Ferments for pastes, Flavorings, other than essential oils, Flavorings, other than essential oils, for beverages, Flavorings, other than essential oils, for cakes, Flourmilling products, Fondants [confectionery] and Frozen yogurt [confectionery ices]; retail services and online retail services connected with the sale of Fruit coulis [sauces], Fruit jellies [confectionery], Garden herbs, preserved [seasonings], Ginger [spice], Grog, Groats for human food, Gruel, with a milk base, for food, Halvah, Ham glaze, High-protein cereal bars, Hominy, Hominy grits, Honey, Husked barley, Husked oats and Ice cream; retail services and online retail services connected with the sale of Ice for refreshment, Ice, natural or artificial, Iced tea, Infusions, not medicinal, Ketchup [sauce], Leave, Linseed for human consumption, Liquorice [confectionery], Lozenges [confectionery], Macaroni, Macaroons [pastry], Malt biscuits, Malt extract for food, Malt for human consumption, Maltoose, Marinatedes, Marzipan, Mayonnaise, Meal, Meat gravies, Meat pies, Meat tenderizer, for household purposes and Mint for confectionery; retail services and online retail services connected with the sale of Mincemeat, Mustard for food, Mustard meal, Natural sweeteners, Noodle-based prepared meals, Noodles, Nutmegs, Oat-based food, Oat flakes, Oatmeal, Palm sugar, Pancakes, Pasta, Pasta sauce, Pasties, Pastry, Peanut confectionery, Pepper, Peppermint sweets, Peppers [seasonings], Pesto [sauce], Petit-beurre biscuits, Petits fours [cakes], Pies, Pizzas, Popcorn, Potato flour for food, Powders for ice cream and Pralines; retail services and online retail services connected with the sale of Preparations for stiffening whipped cream, Puddings, Quiches, Ravioli, Relish [condiment], Rice, Rice-based snack food, Rice cakes, Royal jelly, Rusks, Saffron [seasoning], Sago, Salt for preserving foodstuffs, Sandwiches, Sauces [condiments], Sausage binding materials, Sea water for cooking, Seasonings, Seaweed [condiments], Serves, Serves, [ice creams], Soya bean paste [condiment], Soya flour, Soya sauce, Spaghetti, Spices and Spring rolls; retail services and online retail services connected with the sale of Star aniseed, Starch for food, Stick liquorice [confectionery], Sugar, Sushi, Sweetmeats [candy], Tabouleh, Tacos, Tapioca, Tapioca flour for food, Tarts, Tea, Tea-based beverages, Thickening agents for cooking foodstuffs, Tomato sauce, Tortillas, Turmeric for food, Unleavened bread, Unroasted coffee, Vanilla [flavoring] [flavouring] and Vanillin [vanilla substitute]; retail services and online retail services connected with the sale of Vegetable preparations for use as coffee substitutes, Vermicelli [noodles], Vinegar, Waffles, Wheat flour, Wheat germ for human consumption, Yeast, Algae for
human or animal consumption, Algarovilla for animal consumption, Almonds [fruits], Aloe vera plants, Animal fattening preparations, Animal foodstuffs, Aromatic sand for pets [litter], Bagasses of cane [raw material], Barley, Beans, fresh, Beet, Berries and fresh fruits; retail services and online retail services connected with the sale of Beverages for pets, Bird food, Bran, Bran mash for animal consumption, Bred stock, Bulbs, Bushes, Cereal seeds, unprocessed, Chestnuts, fresh, Chicory roots, Chicory [salad], Christmas trees, Citrus fruit, Cocoa beans, raw, Coconut shell, Coconuts, Cola nuts, Copra, Crayfish, live, Crustaceans, live, Cucumbers, fresh, Cuttle bone for birds, Dog biscuits, Draf, Edible chews for animals and Eggs for hatching, fertilised; retail services and online retail services connected with the sale of Fish, live, Fish meal for animal consumption, Flax meal [fodder], Flowers, dried, for decoration, Flowers, natural, Fodder, Fruit, fresh, Garden herbs, fresh, Grains [cereals], Groats for animal consumption, Grapes, fresh, Grasses for poultry, Granulated Chicory roots, Chicory [salad], Hazelnuts, Hop cones, Hops, Juniper berries, Leeks, fresh, Lemons, fresh, Lentils, fresh, Lettuce, fresh, Lime for animal forage and Linseed for animal consumption; retail services and online retail services connected with the sale of Linseed meal for animal consumption, Lobsters, live, Locust beans, Maize, Maize cake for cattle, Malt for brewing and distilling, Marc, Marrows, Mash for fattening livestock, Meal for animals, Menagerie animals, Mushroom spawn for propagation, Mushrooms, fresh, Mushrooms, live, Nettles, Nuts [fruits], Oats, Oil cake, Olives, fresh, Onions, fresh vegetables, Oranges, Oysters, live, Palm trees and Palms [leaves of the palm tree], Pet food, Pigeon peas, fresh, Pet food, Pine cones, Plant seeds, Plants, fresh, for decoration, Pollen [raw material], Potatoes, fresh, Poultry, live, Residual products of cereals for animal consumption, Rhubarb, Rice meal for forage, Rice, unprocessed, Roots for food, Rose bushes, Rough cork, Rye, Sea-cucumbers, live and Seed germ for botanical purposes; retail services and online retail services connected with the sale of Seedlings, Sesame, Shellfish, live, Spinach, fresh, Spiny lobsters, live, Sugarcane, Truffles, fresh, Vegetables, fresh, Vine plants, Wheat, Wheat germ for animal consumption, Wreaths of natural flowers, Yeast for animal consumption, Aerated water, Aloe vera drinks, non-alcoholic, Aperitifs, non-alcoholic, Beer, Beer wort, Cider, non-alcoholic, Cocktails, non-alcoholic, Essences for making beverages and Extracts of hops for making beer; retail services and online retail services connected with the sale of Fruit juice, Fruit nectars, non-alcoholic, Ginger ale, Grape must, unfermented, Isotonic beverages, Kvass [non-alcoholic beverage], Lemonades, Lithia water, Malt beer, Malt wort, Milk of almonds [beverage], Mineral water [beverages], Must, Non-alcoholic beverages, Non-alcoholic fruit extracts, Non-alcoholic fruit juice beverages, Non-alcoholic honey-based beverages, Orange juice [beverage], and Vegetable juices [beverages]; retail services and online retail services connected with the sale of Waters [beverages], Whey beverages, Alcoholic beverages (except beers), Alcoholic beverages containing fruit, Alcoholic beverages, except beer, Alcoholic essences, Alcoholic extracts, Anise [liqueur], Anisette [liqueur], Aperitifs, Arak [arrack], Bitters, Brandy, Cider, Cocktails, Curacao, Digesters [liqueurs and spirits], Distilled beverages, Fruit extracts, alcoholic and Gin; retail services and online retail services connected with the sale of Hydromel [mead], Kirsch, Liqueurs, Nira [sugarcane-based alcoholic beverage], Peppermint liqueurs, Perry, Piquette, Pre-mixed alcoholic beverages, other than beer-based, Rice alcohol, Rum, Sake, Spirits [beverages], Vodka, Whisky, Wine; management of a retail store and or supermarket; Retail store services in the field of fresh and prepared foods, cosmetics, cleaning supplies, beauty supplies, personal care products, pet products, pet food, tissues, toilet paper, napkins; customer loyalty rewards program for shoppers; information, advisory and consultancy services relating to the aforesaid.
Priority claimed from 16/06/2017; Application No. : 52868 ;Trinidad and Tobago
3703258  15/12/2017
AMAZON TECHNOLOGIES, INC.
410 Terry Avenue North, Seattle, Washington 98109, USA
a Nevada corporation

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used
DELHI

CI.38; Telecommunications; telecommunications services, namely, electronic transmission of streamed and downloadable audio and video files via computer and other communications networks; providing on-line electronic bulletin boards for the transmission of messages among computer users in the field of consumer product information; web casting services; delivery of messages by electronic transmission; telecommunication services, namely, electronic transmission of streamed and downloadable audio and video and multimedia content files via computer and other communications networks; audio broadcasting of spoken word, music, concerts and radio programs; wireless broadband communications services; text and numeric digital wireless messaging services; communication via wireless electronic book reader; providing access to an interactive database for transmission of messages among computer users and subscribers concerning music, books, movies, motion pictures, television programs, games, toys, sporting goods, electronics, multimedia presentations, videos and DVDs, and other household and consumer goods, product reviews and purchase information on the internet; electronic transmission of information and data; audio broadcasting and transmission of educational and entertainment digital media; communication services for transmitting, caching, accessing, receiving, downloading, streaming, broadcasting, sharing, displaying, formatting, mirroring and transferring text, images, audio, video and data via telecommunications networks, wireless communications networks, and the internet; providing an internet forum, online chat rooms and online communities for the transmission of messages among computer users; providing access to online directories, databases, current events websites and blogs, and on-line reference materials; providing access to auxiliary devices or electronic devices in the nature of providing telecommunication connectivity services for the transfer of images, messages, audio, visual, audiovisual and multimedia works among e-readers, mobile phones, smartphones, portable electronic devices, portable digital devices, tablets or computers; streaming of audio, visual and audiovisual material via the Internet or other computer or communications network; providing online chat rooms, internet forums and online communities for the transmission of photos, videos, text, data, images and other electronic works; transmission of podcasts; transmission of webcasts; providing an online network that enables users to access and share content, text, visual works, audio works, audiovisual works, literary works, data, files, documents and electronic works; providing on-line network services that enable users to share content, photos, videos, text, data, images and other electronic works relating to entertainment, including movies, television, audiovisual works, music, audio works, books, theatre, literary works, sporting events, recreational activities, leisure activities, tournaments, art, dance, musicals and exhibitions; providing on-line network services that enable users to share content, photos, videos, text, data, images and other electronic works relating to entertainment, including sports instruction, clubs, radio, comedy, contests, visual works, games, gaming, festivals, museums, parks, cultural events, concerts, publishing, animation, current events, fashion, multimedia presentations, history, language, liberal arts, math, business, science, technology, hobbies, culture, sports, arts, psychology, and philosophy; providing a web site that gives computer users the ability to transmit, cache, receive, download, stream, broadcast, display, format, transfer and share content, text, visual works, audio works, audiovisual works, literary works, data, files, documents and electronic works; providing a web site that gives computer users the ability to transmit, cache, receive, download, stream, broadcast, display, format, transfer and share photos, videos, text, data, images and other electronic works; providing on-line portals.
for entertainment in the field of movies, television, audiovisual works, music, audio works, books, theatre, literary works, sporting events, recreational activities, leisure activities, tournaments, art, dance, musicals, exhibitions, sports instruction, clubs, radio, comedy, contests, visual works, games, gaming, festivals, museums, parks, cultural events, concerts, publishing, animation, current events, fashion shows, and multimedia presentations; telecommunications services, namely, providing online electronic bulletin boards for the transmission of messages among computer users concerning entertainment; providing interactive chat rooms for transmission of messages among computer users and subscribers concerning a wide variety of topics; electronic transmission of entertainment reviews and information through computer and communications networks; providing electronic communication of blogs; Providing online chat rooms and electronic bulletin boards; Providing online forums for communication in the field of electronic games; Providing video on-demand transmission of computer games; providing users with telecommunication access time to electronic communications networks with means of identifying, locating, grouping, distributing, and managing data and links to third-party computer servers, computer processors and computer users; providing directories for telephone numbers, business addresses, electronic mail addresses, network home page addresses, addresses and telephone number of people, places, and organizations; providing an online interactive electronic bulletin board in the field of comic book publishing, entertainment and the entertainment industry; information access, and remote data management for wireless delivery of content to handheld computers, laptops and mobile electronic devices; transmission of electronic vouchers via mobile devices and the internet; transmission of data and of information by electronic means in the nature of computer, cable, radio, teleprinter, tele-letter, telephone, mobile phone, electronic mail, microwave, laser beam, communications satellite or electronic communication means; electronic transmission of voice, data and images through a global communications network.

Cl.45; Security services for the protection of property and individuals; providing information regarding, and in the nature of, social networking services; online social networking services designed for people with a common desire to meet other people with similar interests; providing on-line computer databases and on-line searchable databases in the field of social networking; copyright management; baby sitting; licensing of intellectual property; baggage inspection for security purposes; licensing of computer software (legal services); licensing of intellectual property; providing contacts and facilitating introductions for the purpose of creating and developing productive personal relationships for people with a common desire to meet other people with similar interests; introduction, personal relationship, and social networking services provided via the Internet or other computer or communications network; on-line social networking services, namely, facilitating social introductions or interactions among individuals; online social networking services; online social networking services in the field of entertainment; social networking services in the field of entertainment provided via a website and communications networks; providing on-line computer databases and on-line searchable databases in the field of social networking; providing a social networking website for entertainment purposes; providing on-line computer databases and on-line searchable databases in the field of social networking; providing a social networking website for entertainment purposes; providing searchable databases in the field of social networking; online social networking services; introduction, personal relationship, and social networking services provided via the Internet or other computer or communications network; dating services; on-line social networking services, namely, facilitating social introductions or interactions among individuals; on-line social networking services designed for people with a common desire to meet other people with similar interests; providing on-line computer databases and on-line searchable databases in the field of social networking; providing a social networking website for entertainment purposes; providing searchable databases in the field of social networking; online social networking services; providing a website for the purposes of social networking; providing online computer databases and online searchable databases in the field of social networking; providing information in the field of social networking.
WHOLES FOODS

Priority claimed from 16/06/2017; Application No. : 52857 ;Trinidad and Tobago
3703260  15/12/2017
AMAZON TECHNOLOGIES, INC.
410 Terry Avenue North, Seattle, Washington 98109, USA
a Nevada corporation

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used

DELHI
Cl.9;Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking
(supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching,
transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction
of sound or images; magnetic data carriers, recording discs; compact discs, DVDs and other digital recording media;
mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment, computers;
computer software; fire-extinguishing apparatus; software; portable and handheld electronic devices for transmitting,
storing, manipulating, recording, and reviewing text, images, audio, video and data, including via global computer
networks, wireless networks, and electronic communications networks and electronic and mechanical parts and fittings
therefor; tablet computers, electronic book readers, audio and video players, electronic personal organizers, personal
digital assistants, and global positioning system devices and electronic and mechanical parts and fittings therefor;
computer peripheral devices; monitors, displays, wires, cables, modems, printers, disk drives, adapters, adapter cards,
cable connectors, plug-in connectors, electrical power connectors, docking stations, and drivers; battery chargers;
battery packs; memory cards and memory card readers; speakers, microphones, and headsets; cases, covers, and stands
for computers; cases, covers, and stands for portable and handheld electronic devices for transmitting, storing,
manipulating, recording, and reviewing text, images, sound, audio, video and data, including via global computer
networks; cases, covers, and stands for tablet computers, electronic book readers, audio and video players, electronic
personal organizers, personal digital assistants, and global positioning system devices and devices for the display of
electronically published materials, namely, books, journals, newspapers, magazines, multimedia presentations; remote
controls for portable and handheld electronic devices and computers; terminals for electronically processing credit card
payments; apparatus for electronic payment processing; electronic payment terminal; power adapters; USB cables;
electronic docking stations; battery chargers; electrical connectors, wires, cables, and adapters; wireless remote controls
for portable electronic devices and computers; headphones and earphones; data synchronization programs, and
application development tool programs for personal and handheld computers; computer software for authoring,
downloading, transmitting, receiving, editing, extracting, encoding, decoding, displaying, storing and organizing text,
graphics, images, and electronic publications; electronic publications concerning goods and services offered to small
business owners and shoppers; downloadable pre-recorded audio and audiovisual content, information, and
commentary; downloadable electronic books, magazines, periodicals, newsletters, newspapers, journals, and other
publications; downloadable electronic publications in the nature of fiction, non-fiction, comics and screenplays via
computer and communications networks; downloadable films and movies featuring fiction and non-fiction stories
provided via computer and communications networks; downloadable templates for designing books, short stories,
storyboards, screenplays, comics, audio and video files; computer software for the collection, editing, organizing,
modifying, book marking, transmission, storage and sharing of data and information; downloadable audiobooks and
digital audio files; software in the field of text, image and sound transmission and display; database management
software; character recognition software; voice recognition software; electronic mail and messaging software; computer
software for accessing, browsing and searching online databases; electronic bulletin boards; data synchronization
software; application development software; parts and fittings for all the aforesaid goods; barcode scanners; a software
program, namely an interactive software development tool and run-time environment used to create and develop software
applications to provide access to corporate, business, leisure, local and central government, intergovernmental
organisations, education, information, non-profit making organisations data and systems using internet and using other
network technologies; apparatus and instruments for reproducing sound, images or data; television apparatus and
instruments; interactive electronic apparatus in the nature of cameras, video cameras, television, mobile phones, tablet
computers, laptop computers, computers, global positioning system devices, electronic book readers; remote control
units for any of the aforesaid goods; cleaning apparatus for magnetic or optical data media; cleaning apparatus for use
with apparatus for recording or reproducing audio, video or data; electrical power supplies; transformers; battery
chargers; batteries: cases and cabinets adapted for the storage of magnetic or optical data media; magnetic or optical
data media, recording discs; sound recordings; video recordings; cinematographic films; exposed photographic films or
slides; pre-recorded computer software; pre-recorded software for use with interactive electronic apparatus, game
apparatus or amusement apparatus; parts and fittings for all the aforesaid goods; software, computer software, software products, software operating systems and computer programs, except an interactive software development tool and runtime environment used to create and develop software applications to provide access to corporate, business, leisure, local and central government, intergovernmental organisations, education, information, non-profit making organisations data and systems using internet and using other network technologies; computers, computer hardware, computer firmware, computer software, microcomputers; computer peripheral devices, printers, terminals, monitors, visual display units, keyboards; data storage apparatus, magnetic and optical discs and drives, tape drives; apparatus, products, programs and software for word, data and image processing, information collection, management, presentation and control, databases, database management, work management, computer aided design, computer aided manufacture, telecommunication, data communication, radio, television, network communication and management, messaging, multimedia applications management, presentation and control; power cords, power chargers; battery charging devices for portable and handheld electronic devices; electrical, audio, and wires, printers, and connectors; Cases, covers, stands, skins, speakers, accessories, monitors, printers, displays, and keyboards for portable electronic devices; blank computer discs; blank digital storage media; blank electronic storage media; blank smart cards; computer cables; calculators; camera cases; camera tripods; computer mice; computer network routers and hubs; computer accessories, namely, computer leads for external computer cable in the nature of firewire leads, USB leads; USB-HUBS; flash card readers; projectors, namely, sound projectors and amplifiers; DVD burners; DVD drives; computer peripherals in the nature of wireless cards; media players; media player components and accessories, namely, protective covers and cases for portable media players, chargers, electrical and and power cables and power; video electronics components and accessories, namely, electrical and power cables and chargers; digital electronic components and accessories, namely, holsters, carrying cases, and fitted plastic films known as skins for covering and providing a scratch proof barrier or protection specifically designed for computers, digital audio and media players, MP3 players, mobile phones, personal digital assistants; video electronics and components and accessories therefore in the nature of cords, adapters, battery chargers, peripherals, and styluses; USB cables; extension cables; converters; USB hubs; USB hardware; computer and memory storage devices, namely, blank flash drives, USB drives, digital USB storage cards and card readers; printer components and accessories, namely, cables; electronic books; Computer software for accessing movies, TV shows, videos and music; downloadable audio, video and audiovisual content provided via computer and communications networks featuring movies, TV shows, videos and music; downloadable digital audio files featuring music, news, voice and spoken word; Computer game programs; Computer game software; Game software; Interactive game software; Interactive game programs; Computer application software for mobile devices, internet browsers, set-top boxes, electronic readers, and tablets namely, software for video games and general interest software applications for shopping, product comparison, entertainment, news, task management, personal management, music and videos; Computer-software development tools; parts and fittings for all the aforesaid goods; telephones, mobile phones, videophones, cameras; monitors for television receiver; television receivers [TV sets] and television transmitters; remote controllers for television receiver [TV set]; electronic notepads; magnetic data carriers; radio receivers; radio transmitters; video cameras; computer hardware and software; computer software and firmware, namely, operating system programs, data synchronization programs, in the nature of application development tools programs for personal and handheld computers and mobile digital electronic devices; telephony management software, mobile telephone, smartphone and tablet software; telephone-based information retrieval software and hardware; software for the redirection of messages; computer application software for mobile phones, smart phones and tablet devices featuring mobile phone functionality; computer application software and embedded computer application software for mobile phones, smart phones and tablet devices namely, software that enables photos and videos from cameras found on mobile phones, smart phones and tablet devices to be shared in social media for social networking purposes; computer programs for accessing, browsing and searching online databases; computer hardware and software for providing integrated telephone communication with computerized global information networks; parts and accessories for handheld and mobile digital electronic devices; parts and accessories for mobile devices and digital devices in the nature of covers, cases, cases made of leather or imitation of leather, covers made of cloth or textile materials, batteries, rechargeable batteries, chargers, chargers for electric batteries, data cables, power cables, headphones, stereo headphones, in ear headphones, stereo speakers, audio speakers, audio speakers for home, headsets for wireless communication apparatus; personal stereo speaker apparatus; microphones; car audio apparatus; apparatus for connecting and charging portable and handheld digital electronic devices; user manuals in electronically readable, machine readable or computer readable form for use with, and sold as a unit with, all the aforementioned goods; parts and fittings for all the aforesaid goods; downloadable software for accessing and managing of computer applications over a global computer network; character recognition software; electronic mail and messaging software; set-top boxes.
correcting fluids [office requisites]; correcting ink [heliography]; correcting tapes [office requisites]; covers [stationery] / wrappers [stationery]; cream containers of paper; credit card imprints, non-electric; desk mats; diagrams; document files [stationery]; document laminators for office use; document holders [stationery]; drawer liners of paper, perfumed or not; drawing pads; drawing pens / thumbbacks; drawing boards; drawing materials; drawing instruments; drawing sets; drawing pens; drawing rulers; duplicators; elastic bands for offices; electrocardiograph paper; electrotypes; embroidery designs [patterns]; engraving plates; engravings; envelope sealing machines for offices; envelopes [stationery]; erasing products; erasing shields; etching needles; etchings; fabrics for bookbinding; face towels of paper; figurines [statuettes] of papier mâché; files [office requisites]; filter paper; filtering materials [paper]; finger-stalls [office requisites]; flags of paper; flower-pot covers of paper; flower pots; flyers; folders for papers / jackets for papers; folding machines; forgeries [stamps]; forms, printed; fountain pens; framing machines for office use / postage meters for office use; French curves; galley racks [printing]; garbage bags of paper or of plastics; geographical maps; glue for stationery or household purposes / pastes for stationery or household purposes; gluten [glue] for stationery or household purposes; grinding combs; graphic prints; graphic reproductions; graphic representations; greeting cards; gummed tape [stationery]; gummed cloth for stationery purposes; gums [adhesives] for stationery or household purposes; hand labelling appliances; hand-restd for paints; handkerchiefs of paper; handwriting specimens for copying; hat boxes of cardboard; hectographs; historical sections for teaching purposes; holders for stamps [seals]; holders for checkbooks [cheque books]; house painters' rollers; humidity control sheets of paper or plastic for foodstuff packaging; index cards [stationery]; indexes; Indian inks; ink; ink sticks; ink stones [ink reservoirs]; inking pads; inking ribbons; inking sheets for duplicators; inking sheets for document reproducing machines; inking ribbons for computer printers; inkstands; inkwells; isinglass for stationery or household purposes; labels of paper or cardboard; ledgers [books]; letter trays; lithographic works of art; lithographic stones; lithographs; loose-leaf binders; magazines [periodicals]; manifolds [stationery]; manuals [handbooks] / handbooks [manuals]; marking chalk; marking pens [stationery]; mats for beer glasses; mimeograph apparatus and machines; modelling clay; modelling wax, not for dental purposes; modelling materials; modelling paste; moistening papers for gummed surfaces [office requisites]; money clips; moulds for modelling clays [artists' materials] / molds for modelling clay [artists' materials]; apparatus for mounting photographs; musical greeting cards; newsletters; newspapers; nibs; nibs of gold; note books; numbering clips; moulds for modelling clays [artists' materials] / molds for modelling clays [artists' materials]; apparatus for mounting photographs; musical greeting cards; newsletters; newspapers; nibs; nibs of gold; note books; numbering apparatus; numbers [type]; obliterating stamps; office perforators; office requisites, except furniture; oleographs; packaging material made of starches; packing [cushioning, stuffing] materials of paper or cardboard; pads [stationery]; page holders; paint boxes [articles for use in school]; paint trays; paintbrushes; painters' brushes; painters' easels; paintings [pictures], framed or unframed; palettes for painters; pamphlets; pantographs [drawing instruments]; paper; paper clips; paper clamps; luminous paper; paper sheets [stationery]; paper tapes and for the recordal of computer programmes; paper for radiograms; paper ribbons; paper shredders for office use; paper knives [cutters] [office requisites] / paper knives [office requisites]; paper coffee filters; paper bows; paper-clips; paperweights; paper mâché; parchment paper; passport holders; pastels [crayons]; pen clips; pen cases / boxes for pens; pen wipers; pencil sharpening machines, electric or non-electric; pencil leads; pencil holders; pencil lead holders; pencil sharpeners, electric or non-electric; pencils; penholders; pens [office requisites]; perforated cards for Jacquard looms; periodicals; photo-engravings; photograph stands; photographs [printed]; pictures; placards of paper or cardboard; place mats of paper; plastic film for wrapping; plastic bubble packs for wrapping or packaging; plastic cling film, extensible, for pailletization; plastic bags for pet waste disposal; plastics for modelling; polymer modelling clay; portraits; postage stamps; postcards; posters; printed timetables; printed matter; printed publications; printed coupons; printed sheet music; printers' blankets, not of textile; printers' reglets; printing blocks; printing type; printing sets, portable [office requisites]; prints [engravings]; prospectuses; punches [office requisites]; rice paper; rollers for typewriters; rubber erasers; school supplies [stationery]; scrapers [erasers] for offices; sealing stamps; sealing wax; sealing machines for offices; sealing compounds for stationery purposes; sealing wafers; seals [stamps]; self-adhesive tapes for stationery or household purposes; sewing patterns; sheets of reclaimed cellulose for wrapping; shirt families; toothbrushes; signboards; for paper or cardboard; slate pencils; sponge rubber; spool caps; spool ribbons; spray chalk; square rulers for drawing; squares for drawing; stamp pads; stamp stands; stamps [seals]; stands for pens and pencils; stapling presses [office requisites]; starch paste [adhesive] for stationery or household purposes; stationery; steatite [tailor's chalk]; steel letters; steel pens; stencil cases; stencil plates; stencils [stationery]; stickers; stickers [stationery]; stuffing of paper or cardboard; T-squares for drawing; table linen of paper; table napkins of paper; table runners of paper; tablecloths of paper; tabiemats of paper; tags for index cards; tailors' chalk; teaching materials [except apparatus]; terrestrial globes; tickets; tissues of paper for removing make-up; toilet paper / hygienic paper; towels of paper; tracing patterns; tracing paper; tracing cloth; tracing needles for drawing purposes; trading cards, other than for games; transfers [decalcomanias] / decals; transparents [stationery]; trays for sorting and counting money; type [numerals and letters] / letters [type]; typewriter ribbons; typewriter keys; typewriters, electric or non-electric; vignetting apparatus; viscoses sheets for wrapping; waxed paper; wood pulp board [stationery]; wood pulp paper; wrapping paper / packing paper; wristbands for the retention of writing instruments; writing slates; writing or drawing books; writing chalk; writing materials; writing paper; writing cases [stationery]; writing cases [sets]; writing brushes; writing instruments; writing board erasers; Xuan paper for Chinese painting and calligraphy.

Cl.21;Household or kitchen utensils and containers; combs and sponges; brushes, except paintbrushes; brush-making materials; articles for cleaning purposes; unworked or semi-worked glass, except building glass; glassware, porcelain and earthenware; abrasive pads for kitchen purposes; abrasive sponges for scrubbing the skin; aerosol dispensers, not for medical purposes; animal bristles [brushware]; aquarium hoods; electric devices for attracting and killing insects; autoclaves, non-electric, for cooking / pressure cookers, non-electric; baby baths, portable; baking mats; basins [receptacles]; baskets for household purposes; bastising spoons [cooking utensils]; bastising brushes; beaters, non-electric; beer mugs; bird baths; birdcages; blenders, non-electric, for household purposes; boot jack; boot trees [stretchers]; bottle openers, electric and non-electric; bottles; bowls [basins] / basins [bowls]; boxes for dispensing paper towels; boxes [basins] of bread; bread baskets for household purposes; bread boards; bread bins; broom handles; brooms; brush goods; material for brush-making; brushes; brushes for footwear; electric brushes, except parts of machines; brushes for cleaning tanks and containers; buckets / pails; buckets made of woven fabrics; bulb basters; busts of porcelain, ceramic, earthenware or glass; butter dishes; butter-dish covers; buttonhooks; cabarets [trays]; cages for household pets; cake molds [moulds]; candelabra [candlesticks] / candlesticks; candle rings; candle extinguishers; candle jars [holders]; candy
Glucose for culinary purposes, Gluten substitutes for culinary purposes, Gluten prepared as foodstuff, Golden syrup, Groats for human food, Gruel, with a milk base, for food, Halvah, Ham glaze, High-protein cereal bars, Hominy, Hominy grits, Honey, Husked barley, Husked oats and Ice cream; retail services and online retail services connected with the sale of Ice for refreshment, Ice, natural or artificial, Iced tea, Infusions, not medicinal, Ketchup [sauce], Leaven, Linseed for human consumption, Liquorice [confectionery], Lozenges [confectionery], Macaroni, Macaroons [pastry], Malt biscuits, Malt extract for food, Malt for human consumption, Maltoose, Marinatedes, Marzipan, Mayonnaise, Meal, Meat gravies, Meat pies, Meat tenderizers, for household purposes and Mint for confectionery; retail services and online retail services connected with the sale of Molasses for food, Muesli, Mustard, Mustard meal, Natural sweeteners, Noodle-based prepared meals, Noodles, Nutmegs, Oat-based food flours, Palmsugar, Pancakes, Pasta, Pasta sauce, Pasties, Pastries, Pastry, Peanut confectionery, Pepper, Peppermint sweets, Peppers [seasonings], Pesto [sauce], Petit-beurre biscuits, Pêts fours [cakes], Pies, Pizzas, Popcorn, Potato flour for food, Powders for ice cream and Pralines; retail services and online retail services connected with the sale of Preparations for stiffening whipped cream, Puddings, Quiches, Ravioli, Relish [condiment], Rice, Rice-based snack food, Rice cakes, Royal jelly, Rusks, Saffron [seasoning], Sago, Salt for preserving foodstuffs, Sandwiches, Sauces [condiments], Sausage binding materials, Sea water for cooking, Seasonings, Seaweed [condiment], Semolina, Sorbets [ices], Soya bean paste [condiment], Soya flour, Soya sauce, Spaghetti, Spices and Spring rolls; retail services and online retail services connected with the sale of Star aniseed, Starch for food, Stick liquorice [confectionery], Sugar, Sushi, Sweetmeats [candy], Tabbouleh, Tacos, Tapioca, Tapioca flour for food, Tarts, Tea, Tea-based beverages, Thickening agents for cooking foodstuffs, Tomato sauce, Tortillas, Turmeric for food, Unleavened bread, Unroasted coffee, Vanilla [flavoring] [flavouring] and Vanillin [vanilla substitute]; retail services and online retail services connected with the sale of Vegetable preparations for use as coffee substitutes, Vermicelli [noodles], Vinegar, Waffles, Wheat flour, Wheat germ for human consumption, Yeast, Algae for human or animal consumption, Algarovilla for animal consumption, Almonds [fruits], Aloe vera plants, Animal fattening preparations, Animal foodstuffs, Aromatic sand for pets [litter], Bagasses of cane [raw material], Barley, Beans, fresh, Berries and fresh fruits; retail services connected with the sale of Beverages connected with the sale of Bird food, Bran, Bran mash for animal consumption, Bred stock, Bulbs, Bushes, Cereal seeds, unprocessed, Chestnuts, fresh, Chicory roots, Chicory [salad], Christmas trees, Citrus fruit, Cocoa beans, raw, Coconut shell, Coconuts, Cola nuts, Copra, Crayfish, live, Crustaceans, live, Cucumbers, fresh, Cuttle bone for birds, Dog biscuits, Draft, Edible chews for animals and Eggs for hatching, fertilised; retail services and online retail services connected with the sale of Fish, live, Fish meal for animal consumption, Flax meal [fodder], Flowers, dried, for decoration, Flowers, natural, Fodder, Fruit, fresh, Garden herbs, fresh, Grains [cereals], Grains for animal consumption, Grapes, fresh, Grapeseeds, Pomegranate, Hops, Juniper berries, Lentils, fresh, Lentil etuque, Leek, Leek etuque, Linseed for animal forage and Linseed for animal consumption; retail services and online retail services connected with the sale of Linseed meal for animal consumption, Lobsters, live, Locust beans, Maize, Maize cake for cattle, Malt for brewing and distilling, Marc, Marrows, Mash for fattening stock, Meal for animals, Menagerie animals, Mushroom spawn for propagation, Mushrooms, fresh, Mussels, live, Nettles, Nuts [fruits], Oats, Oil cake, Olives, fresh, Onions, fresh vegetables, Oranges, Oysters, live, Palm trees and Palms [leaves of the palm tree]; retail services and online retail services connected with the sale of Peanut cake for animals, Peanut meal for animals, Peanuts, fresh, Peas, fresh, Peppers [plants], Pet food, Pine cones, Plant seeds, Plants, seeds, Plants, dried, for decoration, Pollen [raw material], Potatoes, fresh, Poultry, live, Residual products of cereals for animal consumption, Rhubarb, Rice meal for forage, Rice, unprocessed, Roots for food, Rose bushes, Rough cork, Rye, Sea-cucumbers, live and Seed germ for botanical purposes; retail services and online retail services connected with the sale of Seedlings, Sesame, Shellfish, live, Spinach, fresh, Spiny lobsters, live, Sugarcane, Truffles, fresh, Vegetables, fresh, Vine plants, Wheat, Wheat germ for animal consumption, Wreaths of natural flowers, Yeast for animal consumption, Aerated water, Aloe vera drinks, non-alcoholic, Aperitifs, non-alcoholic, Beer, Beer, beer, Cider, nonalcoholic, Cocktails, non-alcoholic, Essences for making beverages and Extracts of hops for making beer; retail services and online retail services connected with the sale of Fruit juice, Fruit nectars, non-alcoholic, Ginger ale, Grape must, Isotonic beverages, Lemonade, Limeade, Litchi water, Milk of almonds [beverage], Milk of nuts [beverage], Mineral water [beverage], Must, Non-alcoholic beverages, Non-alcoholic fruit juices, Non-alcoholic fruit juice beverages, Non-alcoholic fruit-based beverages, Orange, Oranges, Oranges and lemons, Pastes, Pasteurized cheese; retail services and online retail services connected with the sale of Peanut milk [non-alcoholic beverage], Powders for effervescing beverages, Preparations for making aerated water, Preparations for making beverages, Preparations for making liqueurs, Preparations for making mineral water, Sarsaparilla [non-alcoholic beverage], Seltzer water, Smoothies, Soda water, Sorbets [beverages], Syrups for beverages, Syrups for lemonade, Table waters, Tomato juice [beverage] and Vegetable juices [beverages]; retail services and online retail services connected with the sale of Waters [beverages], Whey beverages, Alcoholic beverages (except beers), Alcoholic beverages containing fruit, Alcoholic beverages, except beer, Alcoholic essences, Alcoholic extracts, Anise [liqueur], Anisette [liqueur], Aperitifs, Arak [arrack], Bitters, Brandy, Cider, Cocktails, Curacao, Digesters [liqueurs and spirits], Distilled beverages, Fruit extracts, alcoholic and Gin; retail services and online retail services connected with the sale of Hymodore [mead], Kirsch, Liqueurs, Nira [sugarcane-based alcoholic beverage], Peppermint liqueurs, Perry, Pigoutte, Pre-mixed alcoholic beverages, other than beer-based, Rice alcohol, Rum, Sake, Spirits [beverages], Vodka, Whisky, Wine; management of a retail store and or supermarket; Retail store services in the field of fresh and prepared foods, cosmetics, cleaning supplies, beauty supplies, personal care products, pet products, pet food, tissues, toilet paper, napkins; customer loyalty rewards program for shoppers; information, advisory and consultancy services relating to the aforesaid

Cl.38; Telecommunications; telecommunications services, namely, electronic transmission of streamed and downloadable audio and video files via computer and other communications networks; providing on-line electronic bulletin boards for the transmission of messages among computer users in the field of consumer product information; web casting services; delivery of messages by electronic transmissions; delivery services, namely, electronic transmission of streamed and downloadable audio and video and multimedia content files via computer and other communications networks; audio broadcasting of spoken word, music, concerts and radio programs; wireless broadband communications services; text and numeric digital wireless messaging services; communication via wireless electronic book reader; providing access to an interactive database for transmission of messages among computer users and subscribers concerning music, books, movies, motion pictures, television programs, games, toys, sporting goods, electronics, multimedia presentations, videos and DVDs, and other household and consumer goods, product reviews and...
purchase information on the internet; electronic transmission of information and data; audio broadcasting and transmission of educational and entertainment digital media; communication services for transmitting, caching, accessing, receiving, downloading, streaming, broadcasting, sharing, displaying, formatting, mirroring and transferring text, images, audio, video and data via telecommunications networks, wireless communications networks, and the internet; providing an internet forum, online chat rooms and online communities for the transmission of messages among computer users; providing access to online directories, databases, current events websites and blogs, and on-line reference materials; providing access to auxiliary devices or electronic devices in the nature of providing telecommunication connectivity services for the transfer of images, messages, audio, visual, audiovisual and multimedia works among e-readers, mobile phones, smartphones, portable electronic devices, portable digital devices, tablets or computers; streaming of audio, visual and audiovisual material via the Internet or other computer or communications network; providing online chat rooms, internet forums and online communities for the transmission of photos, videos, text, data, images and other electronic works; transmission of podcasts; transmission of webcasts; providing an online network that enables users to access and share content, text, visual works, audio works, audiovisual works, literary works, data, files, documents and electronic works; providing on-line network services that enable users to share content, photos, videos, text, data, images and other electronic works relating to entertainment, including, movies, television, audiovisual works, music, audio works, books, theatre, literary works, sporting events, recreational activities, leisure activities, tournaments, art, dance, musicals and exhibitions; providing on-line network services that enable users to share content, photos, videos, text, data, images and other electronic works relating to entertainment, including sports instruction, clubs, radio, comedy, contests, visual works, games, gaming, festivals, museums, parks, cultural events, concerts, publishing, animation, current events, fashion, multimedia presentations, history, language, liberal arts, math, business, science, technology, hobbies, culture, sports, arts, psychology, and philosophy; providing a web site that gives computer users the ability to transmit, cache, receive, download, stream, broadcast, display, format, transfer and share content, text, visual works, audio works, audiovisual works, literary works, data, files, documents and electronic works; providing a web site that gives computer users the ability to transmit, cache, receive, download, stream, broadcast, display, format, transfer and share photos, videos, text, data, images and other electronic works; providing on-line portals for entertainment in the field of movies, television, audiovisual works, music, audio works, books, theatre, literary works, sporting events, recreational activities, leisure activities, tournaments, art, dance, musicals, exhibitions, sports instruction, clubs, radio, comedy, contests, visual works, games, gaming, festivals, museums, parks, cultural events, concerts, publishing, animation, current events, fashion shows, and multimedia presentations; telecommunications services, namely, providing online electronic bulletin boards for the transmission of messages among computer users concerning entertainment; providing interactive chat rooms for transmission of messages among computer users and subscribers concerning a wide variety of topics; electronic transmission of entertainment reviews and information through computer and communications networks; providing electronic transmission of blogs; Providing online chat rooms and electronic bulletin boards; Providing online forums for communication in the field of electronic games; Providing video on-demand transmission of computer games; providing users with telecommunication access time to electronic communications networks with means of identifying, locating, grouping, distributing, and managing data and links to third-party computer servers, computer processors and computer users; providing directories for telephone numbers, business addresses, electronic mail addresses, network home page addresses, addresses and telephone number of people, places, and organizations; providing an online interactive electronic bulletin board in the field of comic book publishing, entertainment and the entertainment industry; information access, and remote data management for wireless delivery of content to handheld computers, laptops and mobile electronic devices; transmission of electronic vouchers via mobile devices and the internet; transmission of data and of information by electronic means in the nature of computer, cable, radio, teleprinter, tele-letter, telephone, mobile phone, electronic mail, microwave, laser beam, communications satellite or electronic communication means; electronic transmission of voice, data and images through a global communications network.

Cl. 41: Education; providing of training; entertainment; sporting and cultural activities; conducting fitness classes; conducting guided tours; health club services; publication of books and text; providing recreational facilities; ticket agency services; tutoring; vocational guidance; vocational training; providing classes, seminars and workshops; providing television programs; educational and entertainment services, namely providing classes, seminars and workshops in the fields of food, nutrition, cooking, health, wellness, fitness, lifestyle, personal improvement, medicine, alternative health, wellness, parenting, the environment, science, agriculture, travel, entertainment, restaurants, sports and cultural activities; television programs on the subject of food, nutrition, cooking, health, wellness, fitness, lifestyle, personal improvement, medicine, alternative health, wellness, parenting, the environment, science, agriculture, travel, entertainment, restaurants, sports and cultural activities via global computer networks; providing online newsletters in the fields of food, nutrition, cooking, health, wellness, fitness, lifestyle, personal improvement, medicine, alternative health, wellness, parenting, the environment, science, agriculture, travel, entertainment, restaurants, sports and cultural activities via global computer networks; providing downloadable publications in the nature of articles and videos in the fields of food, nutrition, cooking, health, wellness, fitness, lifestyle, personal improvement, medicine, alternative health, wellness, parenting, the environment, science, agriculture, travel, entertainment, restaurants, sports and cultural activities; motivational speaker services in the fields of food, nutrition, cooking, health, wellness, fitness, lifestyle, personal improvement, medicine, alternative health, wellness, parenting, the environment, science, agriculture, travel, entertainment, restaurants, sports and cultural activities.

Cl. 45: Security services for the protection of property and individuals; providing information regarding, and in the nature of, social networking services; online social networking services designed for people with a common desire to meet other people with similar interests; providing on-line computer databases and on-line searchable databases in the field of social networking; copyright management; baby sitting; licensing of intellectual property; baggage inspection for security purposes; licensing of computer software (legal services); licensing of intellectual property; providing contacts and facilitating introductions for the purpose of creating and developing productive personal relationships for people with a common desire to meet other people with similar interests; introduction, personal relationship, and social networking.
services provided via the Internet or other computer or communications network; on-line social networking services, namely, facilitating social introductions or interactions among individuals; online social networking services; online social networking services in the field of entertainment; social networking services in the field of entertainment provided via a website and communications networks; providing on-line computer databases and on-line searchable databases in the field of social networking; providing a social networking website for entertainment purposes; providing on-line computer databases and on-line searchable databases in the field of social networking; providing a social networking website for entertainment purposes; providing searchable databases in the field of social networking; online social networking services; introduction, personal relationship, and social networking services provided via the Internet or other computer or communications network; dating services; on-line social networking services, namely, facilitating social introductions or interactions among individuals; on-line social networking services designed for people with a common desire to meet other people with similar interests; providing on-line computer databases and on-line searchable databases in the field of social networking; providing a social networking website for entertainment purposes; providing searchable databases in the field of social networking; online social networking services; providing a website for the purposes of social networking; providing online computer databases and online searchable databases in the field of social networking; providing information in the field of social networking.
SMIGGLE PTY LTD
658 Church Street, Richmond, Victoria 3121, Australia
A company incorporated under the laws of Australia.

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used

DELHI

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..REGD NO 3724305.

Cl.9; Mobile phone cases; mobile phone covers; phone covers (specifically adapted); shaped covers, cases and protector sleeves for electrical apparatus, including computers, digital audio and video players, portable game machines, portable or personal digital assistants; photographic apparatus and instruments; apparatus for recording, transmission or reproduction of sound or images; cameras including video cameras and digital cameras; magnetic data carriers, recording disks; recording media; computer disks, audio tapes, VCR tapes, disks, cassettes, CDs including computer CDs and memory sticks; calculators; batteries; cables; electronic and electrical products in this class; televisions, televideos, teledvds, digital set top boxes, overhead projectors, stereos, videos including video players and video recorders, radios including clock radios, DVD players, DVD recorders, camcorders, CD players including portable CD players, CD recorders, headphones, home theatre systems, speakers, sound systems; facsimile machines, answering machines, photocopiers, electric personal organisers, electric notetakers, MP3 players; telephones including mobile telephones; computers including computer hardware and software, computer peripherals including monitors, printers, scanners, mice, keyboards, modems, upgrade hardware, computer speakers; scales; video games (software); computer games and electronic games (software); games for use with television receivers (software); electronic publications; spectacles including sunglasses, eyeglass frames and protective eyewear; computer bags; parts and accessories in this class for all the aforesaid goods.

Cl.11; Lights including led lights; apparatus for lighting; lamps including bicycle lamps; apparatus for cooling; fans including electric fans; bottle warmers and food warmers in this class; bottle coolers and food coolers in this class; hand warmers for personal use.

Cl.14; Pin badges; badges of precious metal; horological and chronometric instruments; clocks; cufflinks; jewellery; keyrings; pins; watches; watch bands; watch straps; watch chains; key ring fobs; tie clips; tie pins; ornamental pins; earrings; jewellery bracelets; jewellery brooches; jewellery medallions; jewellery necklaces; jewellery rings; jewellery pendants; jewellery buckles for watchbands; jewellery ornaments; jewellery chains; medals; goods of precious metal or coated therewith including badges, boxes and jewellery or watch cases; parts, fittings and accessories in this class for the aforesaid goods.

Cl.16; Paper, cardboard, and goods made from these materials, printed matter, note books, book and albums, greeting cards and wrapping, stationery and writing implement, office supplies; adhesive, plastic or printed stickers; electric typewriters.

Cl.18; Leather and imitations of leather, and goods made of these materials and not included in other classes; animal skins, hides; trunks, bags and travelling bags including backpacks, bumbags, canvas carry bags, gear bags, bags for carrying food, handbags, overnight bags, soft brief case bags, toiletry bags, single bottle bags, courier bags, rucksacks, trunks, shopping bags, satchels (school), sports bags (unshaped), ball and shoe bags (unshaped), kit bags (unshaped); luggage tags; wallets; key cases; collars for animals, dog coats, animal leads; umbrellas and parasols; walking sticks.

Cl.20; Hand held mirrors; make-up mirrors for purses; make-up mirrors for the home; make-up mirrors for travel use; mirror frames; mirror stands; mirrors being items of furniture; pocket mirrors.

Cl.21; Household or kitchen containers including glasses, mugs, beer mugs, flasks, tankards, jars, drink bottles, ice buckets, waste bins, storage receptacles for household use, dust bins and lunch boxes; household or kitchen utensils including bottle openers; crockery; coasters; glassware, porcelain and earthenware not included in other classes; isothermic bags for keeping foodstuffs cool; hair brushes; combs, comb cases; parts and accessories in this class for all the foregoing.
Cl.26; Hair accessories and hair ornaments; hair ribbons, bands, pins, clips, slides and bows; hair pieces; lace trimmings; buttons; shoe ornaments; spangles for clothing; trimmings for clothing; braids, hair nets, decorative articles for the hair, bobby pins, shoe laces; badges for wear, not of precious metal.

Cl.28; Games and playthings; toys, toy vehicles, toy cars, dolls, jigsaw puzzles, board games, card games, playing cards, electronic toys and equipment for playing electronic games; hand held video games in this class; hand-held units for playing electronic games; self contained apparatus and instruments for playing games including mechanical games, electronic games, computerised games, battery operated games, games that are portable, games that include a built-in display, games that include a built-in program, games that receive one or more programs, hand held portable self contained apparatus and instruments for playing games; inflatable hand, yo-yo, golf bags, golf carry bags, miniature villages, felt balls, inflatable balls for playing, electric train sets, billiard, pool and snooker balls; billiard, pool and snooker cues; billiard pool and snooker tables and parts; balloons, flying discs; gymnastic and sporting articles not included in other classes; decorations for Christmas trees; computer steering wheels; computer joy sticks for video games.

Cl.35; Wholesale and retail services including retail stores, direct marketing, electronic marketing, telemarketing and mail order services, including the aforesaid services in relation to the sale of mobile phone cases, electrical apparatus, paper, printed matter, stationery, office supplies, plastic, rubber or vinyl coverings for handheld electronic devices, household or kitchen utensils and containers, bags, sacks, clothing, footwear and headgear.
Trade Marks Journal No: 1943 , 02/03/2020  Class 99

Corelle Brands

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CORELLE BRANDS HOLDINGS INC
9525 SW Bryn Mawr Avenue, Suite 300 Rosemont, Illinois 60018, U.S.A.
A Company organized under the laws of U.S.A.
Address for service in India/Attorney address:
SUDESHNA BANERJEE
K&S PARTNERS, 4121/B, 6th Cross, 19 "A" Main, HAL II Stage (Ext.), Bangalore-560038, Karnataka, India

Proposed to be Used
DELHI
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..521762..

Cl.8; Cutlery, namely, carving knives, chef's knives, utility knives, steak knives, bread knives, santoku knives, paring knives, peeling knives, sandwich knives, and mincing knives; Non-electric fruit and vegetable peelers, non-electric can openers, hand operated egg slicers, hand operated cheese slicers, hand operated pizza slicers, hand operated meat choppers; Kitchen shears; Meat tenderizers, namely mallets and cleavers; Flatware, namely, forks, knives and spoons.

Cl.21; Dinnerware, namely, plates, cups, mugs, saucers, serving dishes and bowls; Kitchenware, namely, glass, metal, glass-ceramic and/or ceramic ovenware and bakeware; All-purpose portable household containers; plastic storage containers for household or domestic use; portable plastic, ceramic, and glass containers for storing and transporting household and kitchen goods, thermally insulated containers/carriers for food and beverages; Cookware, namely, sauce pans, sauce pots, frying pans, double broilers, skillets, omelette pans, dutch ovens, stock pots, casserole dishes, mixing bowls, fondue pans, poachers, cookware steamers, non-electric kettles, non-electric coffee makers, non-electric pastry blenders, and salad spinners; Bakeware, namely, cookie sheets, broiler pans, cookie pans, pizza crispers, namely, pizza stones, loaf pans, muffin pans, pie pans, pizza pans, roasting pans, cake molds, and springform pans; Kitchen utensils and gadgets, namely, spatulas, turners, pot and pan scrapers, garlic presses, tongs, food basters, basting spoons, corn holders, corn strippers, egg separators, pastry brushes, flour sifters, biscuit/cookie cutters, graters, ice cream scoops, splatter screens, egg poachers, jar openers, ladles, slotted spoons, strainers, pie keepers and pie servers, barbeque tools, namely, skewers, spatulas, tongs and brushes, and knife storage blocks.
UNKNOWN 9

Priority claimed from 18/09/2017; Application No.: 1858068; Canada

3733735 22/01/2018

REFLECTOR ENTERTAINMENT LTD.
8400, 2e Avenue, Montreal, Quebec, H1Z 4M6, Canada
A company incorporated under the laws of Canada.

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used

DELI

Cl.9; Pre-recorded DVDs, compact discs and audio digital discs, digital video discs, downloadable audio and video recordings, and high-definition digital discs featuring motion picture films and television series and shows; downloadable motion pictures or movies featuring science-fiction, comedy, drama, horror, musicals, romance, action adventure, mysteries, animation, documentaries, history, sports; downloadable television programs featuring science-fiction, comedy, drama, horror, musicals, romance, action adventure, mysteries, animation, documentaries, history, sports; digital music downloadable from the Internet; computer software, namely, video and computer game programs, interactive game programs, and downloadable computer game programs; computer application software for searching and obtaining video and sound effects from a database and incorporating them into user-created content; downloadable software in the nature of mobile applications, namely, video and computer game programs, interactive game programs, and downloadable computer game programs; downloadable computer application software for searching and obtaining video and sound effects from a database and incorporating them into user-created content; and downloadable electronic books featuring science-fiction, comedy, drama, horror, musicals, romance, action adventure, mysteries, animation, documentaries, history, sports.

Cl.14; Jewellery; pins.

Cl.16; Paper; packaging materials made of recycled paper; artists' materials, namely, paper, cardboard, pens, pencil cases, and pencils; notebooks; stickers; printed guides; books in the fields of science fiction, comedy, drama, horror, musicals, romance, action adventure, mysteries, animation, documentaries, history, sports; books, namely, novels and graphic novels; series of fiction books; children's books; comic book.

Cl.18; Backpacks; tote bags.

Cl.21; Mugs, plastic bottles.

Cl.25; Clothing, namely, tops, t-shirts, shirts, pants, jeans, socks, shoes, jackets, coats, sweaters, nightwear, pajamas, swimwear, underwear, gloves, and mittens; headwear, namely, hats and caps.

Cl.28; Games, namely, puzzles, portable games with liquid crystal displays, video game consoles, machines or computers for use with an external display screen or monitor, board games, action skill games, card games, tabletop games, and handheld electronic games; and playthings, namely, toy figures, electronic action toys, bendable toys, drawing toys, inflatable toys, mechanical toys, plush toys, stuffed toys, toy building blocks, toy masks, toy vehicles, toy weapons, bath toys, water toys, water-squirting toys, dolls, action figures and accessories therefor, and collectible figures.

Cl.41; Consulting in the fields of ideation, creation and doctoring of films, television series, web series, video games, video game trailers, novels and graphic novels; development, production, distribution and exhibition of films, television series and web series; development, publishing and distribution of video games, video game trailers, novels and graphic novels; entertainment services, namely, provision of non-downloadable films, television series, web series, video games, video game trailers via a video-on-demand service; providing online non-downloadable novels and graphic novels; operation of a website featuring information in the field of entertainment, namely, films, television series, web series, video games, video game trailers, novels and graphic novels.
SMART GUMMY
3734594  23/01/2018
THE SUNRIDER CORPORATION D.B.A SUNRIDER INTERNATIONAL
1625 Abalone Avenue Torrance, California 90501, U.S.A
A Utah Corporation
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.
Proposed to be Used
DELHI
Cl.29; Fruit-based snack foods; vegetable-based snack foods.
Cl.30; Candies; Snack foods
CARGURUS, INC.
2 CANAL PARK, 4TH FLOOR CAMBRIDGE MASSACHUSETTS 02141
A Delaware Corporation

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.
Used Since :03/02/2016

DELHI

Cl.35; Promoting the goods and services of others by placing advertisements and promotional displays in an electronic site accessed via a global computer network; promoting the goods and services of others by providing a website by which users can obtain contact information for vendors of automotive products and services, and such vendors can obtain contact information for website users; Providing to consumers, via the Internet, consumer information on and reviews of automobiles and automotive products and services; promoting the goods and services of others by providing a website at which users can link to vendors of automobiles and automotive products and services.

Cl.38; Providing an on-line forum for the exchange of information regarding automobiles and automotive products and services.
WORLD SOCIETY FOR EKISTICS

3784182  21/03/2018

CHRISTOPHER CHARLES BENNINGER

The President, Prof. Christopher Benninger, CDSA, India House, 53 Sopan Bagh Balewadi, Pune 411045, Maharashtra State, India

A National of the United States of America

Address for service in India/Attorney address:

CHADHA AND CHADHA

F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used

MUMBAI

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD WORLD SOCIETY SEPARATELY.

Cl.35; Association services, namely, organizing chapters of a fraternity and promoting the interest of the members thereof.

Cl.36; Financial sponsorship of international and regional events, meetings and conferences on the topics of Ekistics and human settlements design and planning.

Cl.41; Publishing and issuing of scientific papers; Publishing of academic journals; On-line publication of academic papers and journals; Advisory services related to publishing; Organizing and planning international and regional meetings and conferences on the topics of Ekistics and human settlements design and planning; Membership club services, namely providing information on the topics of Ekistics and human settlements design and planning.

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; Hosting websites; Providing a website that gives multiple computer users simultaneously the ability to upload, create and edit documents, printed publications, online publications; Advisory services relating to scientific research.
UNITED PROFESSIONALS PVT. LTD.
279, Shivaji Nagar, Behind Congress House, Pune - 411005

MUMBAI

3805304  13/04/2018
UNITED PROFESSIONALS PVT. LTD.
279, Shivaji Nagar, Behind Congress House, Pune - 411005
MSME

Address for service in India/Attorney address:
VEDANT VIJAY PUJARI
ACCURES LEGAL, RZ 44-A, Palam Vihar, Sector-6, Dwarka, New Delhi - 110 075, India

Used Since :28/02/2004

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..

Cl.35; BUSINESS MANAGEMENT ASSISTANCE; BUSINESS MANAGEMENT CONSULTANCY; PROFESSIONAL BUSINESS CONSULTANCY ; DRAWING UP OF STATEMENTS OF ACCOUNTS; BOOKKEEPING; TAX PREPARATION; SECRETARIAL SERVICES; PERSONNEL RECRUITMENT; AUDITING; PAY ROLL PREPARATIONS.

Cl.41; ARRANGING THE WORKSHOPS, TRAINING PROGRAMS

Cl.45; LEGAL SERVICES.
WORLD'S LEADING CLUBS

3820107  30/04/2018

ASPRIA HOLDINGS BV
Luna Arena, Herikerbergweg 238, 1101 CM Amsterdam, The Netherlands
A company duly organized and existing under the Laws of The Netherlands

Address for service in India/Attorney address:
D.P. AHUJA & CO
UNIT NO. 201D, TOWN SQUARE, NEW VIP ROAD, VIMAN NAGAR, PUNE 411014

Proposed to be Used
MUMBAI

No claim is made to the exclusive right to use “LEADING CLUBS” separately as apart from the mark as shown.

Cl.16;Printed matter; photographs; stationary; instructional and teaching material; books and magazines, catalogues and brochures; writing implements and materials
Cl.25;Clothing, footwear and headgear
Cl.44;Beauty service; information and consultancy relating to the aforesaid services.
ASPRIA HOLDINGS BV
Luna Arena, Herikerbergweg 238, 1101 CM Amsterdam, The Netherlands
A company duly organized and existing under the Laws of The Netherlands

Address for service in India/Attorney address:
D.P. AHUJA & CO
UNIT NO. 201D, TOWN SQUARE, NEW VIP ROAD, VIMAN NAGAR, PUNE 411014

Proposed to be Used
MUMBAI

The Applicant claims the following Colors : BLACK, WHITE and GREY; Disclaimer : No claim is made to the exclusive right to use “CLUBS” apart from the mark as shown.

Cl.16; Printed matter; photographs; stationary; instructional and teaching material; books and magazines, catalogues and brochures; writing implements and materials
Cl.25; Clothing, footwear and headgear
Cl.44; Beauty service; information and consultancy relating to the aforesaid services.
OTCF, S.A.
ul. Grottgera 30, 32-020 Wieliczka, Poland
A company duly organized and existing under the Laws of Poland

Address for service in India/Attorney address:
D.P. AHUJA & CO
UNIT NO. 201D, TOWN SQUARE, NEW VIP ROAD, VIMAN NAGAR, PUNE 411014

Proposed to be Used

MUMBAI

Cl.18: Suitcases; Bags; Hiking poles; Backpacks; Rucksacks; Handbags; Hipsacks; Wheeled bags; Carrying bags; Gym bags; Document cases; Purses; Trunks [luggage]; Luggage; Walking sticks; Umbrellas and parasols; Holdalls; Wallets; Coin purses; Satchels; Fanny packs; Shoulder bags; Bags for sports; Garment carriers

Cl.35: Retail services for clothing; Retail services for headgear; Retail services for bags; Retail services for luggage; Retail services for footwear; Retail services for smartwatches; Retail store services featuring games; Retail services for audio-visual equipment; Retail services for educational supplies; Retail services for diving equipment; Retail services for dietary supplements; Retail services relating to lighting; Retail store services featuring vehicles; Business management of retail outlets; Retail store services featuring sporting articles; Retail store services featuring sporting equipment; Retail services for physical therapy equipment; Retail or wholesale services for bags; Retail or wholesale services relating to luggage; Online retail services relating to luggage; Online retail services relating to clothing; Online retail services relating to footwear; Online retail services relating to headgear; Online retail store services featuring sporting equipment; Online retail store services featuring sporting articles; Wholesale services relating to clothing; Wholesale services relating to footwear; Wholesale services relating to headgear; Wholesale services relating to sporting equipment; Wholesale services relating to sporting articles; Business management services relating to franchising; Business advice and consultancy relating to franchising.
3876916 03/07/2018
NATURAL CEMECO PRIVATE LIMITED
203, 2nd Floor, Doctor's House Complex, Post and Telegraph Street, Madhuban, Udaipur, Rajasthan – 313001, India
A company organized and existing under the Indian Companies Act

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
AHMEDABAD

Cl.19;Cements, asbestos cement, metallic cement, fiber cement, silica cement, cement slabs, cement pipes, concrete products (building), lime, clay, gravel, sand, minerals for use in construction, terra cotta [building material], bitumen, timber (building -), building materials, natural and artificial stone, mortar, plaster; pipes of earthenware or cement; road making materials (non-metallic), asphalt, pitch; non-metallic portable buildings.

Cl.37;Building construction including services relating to the construction of buildings, roads, bridges, dams or transmission lines; repair; installation services.
Turbo Shot

3877768    04/07/2018

LG ELECTRONICS INC.
128, Yeoui-daero, Yeongdeungpo-gu, Seoul, Republic of Korea
A corporation duly organised and existing under the Laws of Republic of Korea

Address for service in India/Attorney address:
D.P. AHUJA & CO
UNIT NO. 201D, TOWN SQUARE, NEW VIP ROAD, VIMAN NAGAR, PUNE 411014

Proposed to be Used

MUMBAI

Cl.7; Electric clothes washing machines; Automatic dishwashers; Electric vacuum cleaners; Hose for Electric vacuum cleaners; Bag for Electric vacuum cleaners; Stick type vacuum cleaners; Robots; Electric Rotary blowers; Compressed air pumps; Rotary compressors; Compressors for refrigerators; Spin driers(not heated); Electric mixers for household purposes; Robotic vacuum cleaners; Electric food processors; Steam cleaners (machines) for household purposes; Hand-held vacuum cleaners; Electric vacuum cleaners for bedding

Cl.11; Air conditioners; Hot air apparatus; Humidifiers; Electric Dehumidifier for household use; Electric ranges; Water purifiers for household purposes; Water ionizers for household purposes; Membrane apparatus for purifying water; Solar thermal collectors [heating]; Air cleaners; Ventilation [air-conditioning] apparatus for heating; Light Emitting Diode [LED] lighting; Gas ranges; Electric kitchen ovens; Apparatus or installations for cooking; Electric refrigerators; Electric clothes dryers; Clothes management machines for drying clothes (electric) for household purpose; Electric clothing management machines having the functions of deodorizing, sterilizing and steaming garments for household purposes; Electric clothes drying machines with sterilization, deodorization and crease-resistant treatment functions for household purposes
Turbo Wash 360

3877769    04/07/2018

LG ELECTRONICS INC.
128, Yeoui-daero, Yeongdeungpo-gu, Seoul, 150-721, Korea
A corporation duly organised and existing under the Laws of Republic of Korea

Address for service in India/Attorney address:
D.P. AHUJA & CO
UNIT NO. 201D, TOWN SQUARE, NEW VIP ROAD, VIMAN NAGAR, PUNE 411014

Proposed to be Used
MUMBAI

To be used as a whole.

Cl. 7; Electric clothes washing machines; Automatic dishwashers; Electric vacuum cleaners; Clothes management machines for household purpose; Electric clothes managing apparatus for household purpose; Hoses for electric vacuum cleaners; Bags for electric vacuum cleaners; Stick type vacuum cleaners; Robots; Electric rotary blowers; Compressed air pumps; Rotary compressors; Compressors for refrigerators; Spin driers (not heated); Electric mixers for household purposes; Robotic vacuum cleaners; Electric food processors; Steam cleaners (machines) for household purposes; Hand-held vacuum cleaners; Electric vacuum cleaners for bedding.

Cl. 11; Air conditioners; Hot air apparatus; Humidifiers; Electric dehumidifier for household use; Electric ranges; Water purifiers for household purposes; Water ionizers for household purposes; Membrane apparatus for purifying water; Solar thermal collectors (heating); Air cleaners; Ventilation (air-conditioning) apparatus for heating; Light Emitting Diode (LED) lightings; Gas ranges; Electric kitchen ovens; Apparatus or installations for cooking; Electric refrigerators; Electric clothes dryers; Electric clothes management machines for drying clothes for household purpose; Electric clothing management machines having the functions of deodorizing, sterilizing and steaming garments for household purposes; Electric clothes drying machines with sterilization, deodorization and crease-resistant treatment functions for household purposes.
3894735 23/07/2018
SKYGOAL SPORTS PRIVATE LIMITED
Flat No. 903,Spectra Prathamesh Complex, Opp.Country Club,Veera Desi Ext. Road, Andheri West, Mumbai 400053

INDIVIDUAL
Address for service in India/Attorney address:
PRERAK HORA
105, A/2, Ganga Vihar, Podar Road, Santacruz (W), Mumbai 400054
Used Since :01/07/2018
MUMBAI
Cl.35;ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS
Cl.41;EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
HYPERMARKET

3899387  27/07/2018

RAMCHANDRA BHAGWAN KUDALE
At-Post Nira Purandar Pimpre Khurd, Pune

Proprietor

Address for service in India/Agents address:
NITIN DNYANDEO KATKAR
238, DATTAWADI, BEHIND NAVGGRAH MARUTI TEMPLE, NEAR GADGIL HOSPITAL, PUNE-411030.

Proposed to be Used

MUMBAI

Cl.3: Trading in Bleaching preparations and other substances for laundry use; cleaning; polishing; scouring and abrasive preparations; soaps; perfumery, essential oils, cosmetics, hair lotions, dentifrices

Cl.4: Trading in Industrial oils and greases; lubricants; dust absorbing, wetting and binding compositions; fuels (including motor spirit) and illuminants; candles, wicks

Cl.5: Trading in Pharmaceutical, veterinary and sanitary preparations; dietetic substances adapted for medical use, food for babies; plasters, materials for dressings; materials for stopping teeth, dental wax; disinfectants; preparation for destroying vermin; fungicides, herbicides

Cl.8: Hand tools and implements (handoperated); cutlery; side arms; razors

Cl.11: Trading in Apparatus for lighting, heating, steam generating, cooking, refrigerating, drying ventilating, water supply and sanitary purposes

Cl.16: Trading in Paper, cardboard and goods made from these materials, not included in other classes; printed matter; bookbinding material; photographs; stationery; adhesives for stationery or household purposes; artists&quot; materials; paint brushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); plastic materials for packaging (not included in other classes); printers type; printing blocks

Cl.20: Trading in Furniture, mirrors, picture frames; goods(not included in other classes) of wood, cork, reed, cane, wicker, horn, bone, ivory, whalebone, shell, amber, motherofpearl, meerschaum and substitutes for all these materials, or of plastics

Cl.22: Trading in Ropes, string, nets, tents, awnings, tarpaulins, sails, sacks and bags (not included in other classes) padding and stuffing materials(except of rubber or plastics); raw fibrous textile materials

Cl.24: Trading in Textiles and textile goods, not included in other classes; bed and table covers

Cl.25: Trading in Clothing, footwear, headgear

Cl.26: Trading in Lace and embroidery, ribbons and braid; buttons, hooks and eyes, pins and needles; artificial flowers

Cl.28: Trading in Games and playthings, gymnastic and sporting articles not included in other classes; decorations for Christmas trees

Cl.30: Trading in Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice

Cl.31: Trading in Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt

Cl.32: Trading in Beers, mineral and aerated waters, and other nonalcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages

Cl.34: Trading in Tobacco, smokers" articles, matches

Cl.35: Trading in Advertising, business management, business administration, office functions

Cl.36: Trading in Insurance, financial affairs; monetary affairs; real estate affairs
3900859  28/07/2018
MR. SHRIDHANT JOSHI
13, SIDDHARTH NAGAR, SCH. NO. 44, BHAWAR KUAN CHOURAHA, INDORE (M.P.)
NO
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :23/12/2005
MUMBAI
TO BE ASSOCIATED WITH REGISTERED TRADEMARK NO. 1408783.
Cl.1; Chemicals used in industry, science and photography, as well as in agriculture, horticulture and forestry; unprocessed artificial resins, unprocessed plastics; manures; fire extinguishing compositions; tempering and soldering preparations; chemical substances for preserving foodstuffs; tanning substances; adhesives used in industry.
Cl.2; Paints, varnishes, lacquers; preservatives against rust and against deterioration of wood; colorants; mordents; raw natural resins; metals in foil and powder form for painters, decorators, printers and arts.
Cl.4; Industrial oils and greases; lubricants; dust absorbing, wetting and binding compositions; fuels (including motor and illuminants); candles, wicks.
Cl.5; Pharmaceutical, veterinary and sanitary preparations; dietetic substances adapted for medical use, food for babies; plasters, materials for dressings; material for stopping teeth, dental wax; disinfectants; preparations for destroying vermin; fungicides, herbicides.
Cl.6; Common metals and their alloys; metal building materials; transportable buildings of metal; materials of metal for railway tracks; non-electric cables and wires of common metal; ironmongery, small item of metal hardware; pipes and tubes of metal; safes; goods of common metal not included in other classes; ores.
Cl.7; Machines and machine tools; motors (except for land vehicles); machine coupling and belting (except for land vehicles); agricultural implements; incubators for eggs.
Cl.8; Hand tools and implements (hand operated); cutlery, forks and spoons; side arms; razors.
Cl.10; Surgical, medical, dental and veterinary apparatus and instruments, artificial limbs, eyes and teeth; orthopedic articles; suture materials.
Cl.11; Apparatus for lighting, heating, steam generating, cooking, refrigerating, drying, ventilating, water supply and sanitary purposes.
Cl.12; Vehicles; apparatus for locomotion by land, air or water.
Cl.13; Firearms; ammunition and projectiles; explosives; fireworks.
Cl.14; Precious metals and their alloys and goods in precious metals or coated therewith, not included in other classes; jewellery, precious stones; hierological and chronometric instruments.
Cl.15; Musical instruments and supplies.
Cl.17; Rubber, gutta-percha, gum, asbestos, mica and goods made from these materials and not included in other classes; plastics in extruded form for use in manufacture; packing, stopping and insulating materials; flexible pipes, not metal.
Cl.18; Leather and imitations of leather, and goods made of these materials and not included in other classes; animal skins, hides; trunks and traveling bags; umbrellas, parasols and walking sticks; whips, harness and saddlery.
Cl.19; Building materials (non-metallic); non-metallic rigid pipes for building; asphalt, pitch and bitumen; non-metallic transportable buildings; monuments, not of metal.
Cl.20; Furniture, mirrors, picture frames; goods (not included in other classes) of wood, cork, reed, cane, wicker, horn, bone, ivory, whalebone, shell, amber, mother-of-pearl, meerschaum and substitutes for all these materials, or of plastics.

Cl.21; Household or kitchen utensils and containers (not of precious metal or coated therewith); combs and sponges; brushes (except paint brushes); brush-making materials; articles for cleaning purposes; steel wool; unworked or semi-worked glass (except glass used in building); glassware, porcelain and earthenware not included in other classes.

Cl.22; Ropes, string, nets, tents, awnings, tarpaulins, sails, sacks and bags (not included in other classes); padding and stuffing materials (except of rubber or plastics); raw fibrous textile materials.

Cl.23; Yarns and threads, for textile use.

Cl.24; Textiles and textile goods, not included in other classes; bed and table covers.

Cl.25; Clothing, footwear, headgear.

Cl.26; Lace and embroidery, ribbons, braid, buttons, hooks, pins, needles; artificial flowers.

Cl.27; Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; wall hangings (non-textile).

Cl.28; Games and playthings; gymnastic and sporting articles not included in other classes; decorations for Christmas trees.

Cl.29; Meat, fish, poultry, and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams; eggs, milk and milk products; edible oils and fats; salad dressings; preserves.

Cl.30; Agricultural, horticultural and forestry products and grains not included in other classes; living animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt.

Cl.31; Beers; mineral and aerated waters and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.

Cl.32; Alcoholic beverages (except beers).

Cl.33; Tobacco; smokers' articles; matches.

Cl.34; Insurance and Financial This class includes mainly services rendered in financial and monetary affairs and services rendered in relations to insurance contracts of all kinds.

Cl.36; Construction and Repair This class includes mainly services rendered by contractors or subcontractors in the construction or making of permanent buildings, as well as services rendered by persons or

Cl.40; Material Treatment This class includes mainly services not included in other classes, rendered by the mechanical or chemical processing or transformation of objects or inorganic or organic substances.

Cl.42; Scientific and technological services and research and design relating thereto: industrial analysis and research services; design and development of computer hardware and software; legal services.

Cl.43; Temporary accommodations. Services for providing food and drink;

Cl.44; Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
Trade Marks Journal No: 1943, 02/03/2020 Class 99

KUWAIT AIRWAYS COMPANY
12th Floor, Maker Chambers VI, Premises No. 126, 220, Jamnalal Bajaj Road, Nariman Point, Mumbai, Maharashtra-400021
An Indian Company

Address for service in India/Attorney address:
L.S DAVAR & CO.,
L.S. DAVAR & CO., PATENT & TRADEMARK ATTORNEYS 5/1, 1ST FLOOR, KALKAJI EXTENSION, NEW DELHI-110019

Used Since: 01/10/2016

MUMBAI

THIS IS CONDITION OF REGISTRATION THAT THE LABEL OF MARK SHALL BE USED AS A WHOLE.

Cl.16; Printed vouchers for travel and holidays; publications; printed matter; credit cards; cards for use in connection with sales and promotional incentive schemes and promotional services; printed forms; instructional and teaching material; stationery; paper, cardboard; photographs; artists’ materials; pens; pencils; pencil cases; diaries; organizers; calendars; printed publications; wrapping paper; postcards; notecards

Cl.35; Advertising, organization, operation and supervision of sales and promotional incentive schemes; loyalty scheme services; administration of frequent flyer programmes; promotional services; business consultancy; business information; management of computer databases; compilation of information onto computer databases; organization of exhibitions of trade fairs for commercial advertising purposes; information, advise and business assistance, all relating to the aforesaid services

Cl.39; Airlines services; travel services; transport services; air transport services; travel agency services; transport and delivery of goods and persons; travel booking reservation or information services; airport lounge services; booking and arranging of access to airport lounges; airline passenger services in the nature of a frequent flyer programme; ticketing services for travel; transportation of cargo and passengers; car rental services; travel reservation services; tourist agency services; car and vehicle rental services, frequency flyer related services namely arranging of air travel, car rental and travel reservation; vehicle rental services; vehicle parking services; courier services; cargo storage and handling services; transport, storage and delivery of freight, mail, parcels and courier packages by air; aircraft chartering services; package holiday services; tourist information services; booking and reservation services for tours; sightseeing, tour and cruise arranging services; information services relating to all the aforementioned services

Cl.43; Catering services; hotel, restaurant, café or bar services; restaurant booking, reservation and information services; travel agency services for making hotel, accommodation and restaurant reservation; booking, reservations and information services for hotels, guests houses and accommodation, advice, information and consultancy services relating to all the aforementioned services
3903966  01/08/2018
KUWAIT AIRWAYS COMPANY
12th Floor, Maker Chambers VI, Premises No. 126, 220, Jamnalal Bajaj Road, Nariman Point, Mumbai, Maharashtra-400021
An Indian Company

Address for service in India/Attorney address:
L.S DAVAR & CO.,
L.S. DAVAR & CO., PATENT & TRADEMARK ATTORNEYS 5/1, 1ST FLOOR, KALKAJI EXTENSION, NEW DELHI-110019

Used Since :01/10/2016
To be associated with:
3903965

MUMBAI

Cl.16; Printed vouchers for travel and holidays; publications; printed matter; credit cards; cards for use in connection with sales and promotional incentive schemes and promotional services; printed forms; instructional and teaching material; stationery; paper, cardboard; photographs; artists’ materials; pens; pencils; pencil cases; diaries; organizers; calendars; printed publications; wrapping paper; postcards; notecards”;

Cl.35; Advertising, organization, operation and supervision of sales and promotional incentive schemes; loyalty scheme services; administration of frequent flyer programmes; promotional services; business consultancy; business information; management of computer databases; compilation of information onto computer databases; organization of exhibitions of trade fairs for commercial advertising purposes; information, advise and business assistance, all relating to the aforesaid services”.

Cl.39; Airlines services; travel services; transport services; air transport services; travel agency services; transport and delivery of goods and persons; travel booking reservation or information services; airport lounge services; booking and arranging of access to airport lounges; airline passenger services in the nature of a frequent flyer programme; ticketing services for travel; transportation of cargo and passengers; car rental services; travel reservation services; tourist agency services; car and vehicle rental services, frequency flyer related services namely arranging of air travel, car rental and travel reservation; vehicle rental services; vehicle parking services; courier services; cargo storage and handling services; transport, storage and delivery of freight, mail, parcels and courier packages by air; aircraft chartering services; package holiday services; tourist information services; booking and reservation services for tours; sightseeing, tour and cruise arranging services; information services relating to all the aforementioned services”.

Cl.43; “Catering services; hotel, restaurant, café or bar services; restaurant booking, reservation and information services; travel agency services for making hotel, accommodation and restaurant reservation; booking, reservations and information services for hotels, guests houses and accommodation, advice, information and consultancy services relating to all the aforementioned services”
KUWAIT AIRWAYS COMPANY
12th Floor, Maker Chambers VI, Premises No. 126, 220, Jamnalal Bajaj Road, Nariman Point, Mumbai, Maharashtra-400021
An Indian Company

Address for service in India/Attorney address:
L.S DAVAR & CO.,
L.S. DAVAR & CO., PATENT & TRADEMARK ATTORNEYS 5/1, 1ST FLOOR, KALKAJI EXTENSION, NEW DELHI-110019

Used Since :01/10/2016

MUMBAI

Cl.16;printed vouchers for travel and holidays; publications; printed matter; credit cards; cards for use in connection with sales and promotional incentive schemes and promotional services; printed forms; instructional and teaching material; stationery; paper, cardboard; photographs; artists' materials; pens; pencils; pencil cases; diaries; organizers; calendars; printed publications; wrapping paper; postcards; notecards

Cl.35; advertising, organization, operation and supervision of sales and promotional incentive schemes; loyalty scheme services; administration of frequent flyer programmes; promotional services; business consultancy; business information; management of computer databases; compilation of information onto computer databases; organization of exhibitions of trade fairs for commercial advertising purposes; information, advise and business assistance, all relating to the aforesaid services”.

Cl.39; airlines services; travel services; transport services; air transport services; travel agency services; transport and delivery of goods and persons; travel booking reservation or information services; airport lounge services; booking and arranging of access to airport lounges; airline passenger services in the nature of a frequent flyer programme; ticketing services for travel; transportation of cargo and passengers; car rental services; travel reservation services; tourist agency services; car and vehicle rental services, frequency flyer related services namely arranging of air travel, car rental and travel reservation; vehicle rental services; vehicle parking services; courier services; cargo storage and handling services; transport, storage and delivery of freight, mail, parcels and courier packages by air; aircraft chartering services; package holiday services; tourist information services; booking and reservation services for tours; sightseeing, tour and cruise arranging services; information services relating to all the aforementioned services

Cl.43; “catering services; hotel, restaurant, café or bar services; restaurant booking, reservation and information services; travel agency services for making hotel, accommodation and restaurant reservation; booking, reservations and information services for hotels, guests houses and accommodation, advice, information and consultancy services relating to all the aforementioned services”
Trade Marks Journal No: 1943, 02/03/2020 Class 99

3903968 01/08/2018
KUWAIT AIRWAYS COMPANY
12th Floor, Maker Chambers VI, Premises No. 126, 220, Jamnalal Bajaj Road, Nariman Point, Mumbai, Maharashtra-400021
An Indian Company

Address for service in India/Attorney address:
L.S. DAVAR & CO.,
L.S. DAVAR & CO., PATENT & TRADEMARK ATTORNEYS 5/1, 1ST FLOOR, KALKAJI EXTENSION, NEW DELHI-110019
Used Since: 01/10/2016

Mumbai

THIS IS CONDITION OF REGISTRATION THAT THE LABEL OF MARK SHALL BE USED AS A WHOLE.

Cl.16; Printed vouchers for travel and holidays; publications; printed matter; credit cards; cards for use in connection with sales and promotional incentive schemes and promotional services; printed forms; instructional and teaching material; stationery; paper, cardboard; photographs; artists' materials; pens; pencils; pencil cases; diaries; organizers; calendars; printed publications; wrapping paper; postcards; playing cards; notecards

Cl.35; Advertising, organization, operation and supervision of sales and promotional incentive schemes; loyalty scheme services; administration of frequent flyer programmes; promotional services; business consultancy; business information; management of computer databases; compilation of information onto computer databases; organization of exhibitions of trade fairs for commercial advertising purposes; information, advise and business assistance, all relating to the aforesaid services

Cl.39; Airlines services; travel services; transport services; air transport services; travel agency services; transport and delivery of goods and persons; travel booking reservation or information services; airport lounge services; booking and arranging of access to airport lounges; airline passenger services in the nature of a frequent flyer programme; ticketing services for travel; transportation of cargo and passengers; car rental services; travel reservation services; tourist agency services; car and vehicle rental services, frequency flyer related services namely arranging of air travel, car rental and travel reservation; vehicle rental services; vehicle parking services; courier services; cargo storage and handling services; transport, storage and delivery of freight, mail, parcels and courier packages by air; aircraft chartering services; package holiday services; tourist information services; booking and reservation services for tours; sightseeing, tour and cruise arranging services; information services relating to all the aforementioned services"

Cl.43; "Catering services; hotel, restaurant, café or bar services; restaurant booking, reservation and information services; travel agency services for making hotel, accommodation and restaurant reservation; booking, reservations and information services for hotels, guest houses and accommodation, advice, information and consultancy services relating to all the aforementioned services"
3903969  01/08/2018
KUWAIT AIRWAYS COMPANY
12th Floor, Maker Chambers VI, Premises No. 126, Jamnalal Bajaj Road, Nariman Point, Mumbai, Maharashtra-400021
An Indian Company
Address for service in India/Attorney address:
L.S DAVAR & CO.,
L.S. DAVAR & CO., PATENT & TRADEMARK ATTORNEYS 5/1, 1ST FLOOR, KALKAJI EXTENSION, NEW DELHI-110019
Used Since: 01/10/2016

MUMBAI

Cl.16; Printed vouchers for travel and holidays; publications; printed matter; credit cards; cards for use in connection with sales and promotional incentive schemes and promotional services; printed forms; instructional and teaching material; stationery; paper, cardboard; photographs; artists' materials; pens; pencils; pencil cases; diaries; organizers; calendars; printed publications; wrapping paper; postcards; notecards

Cl.35; Advertising, organization, operation and supervision of sales and promotional incentive schemes; loyalty scheme services; administration of frequent flyer programmes; promotional services; business consultancy; business information; management of computer databases; compilation of information onto computer databases; organization of exhibitions of trade fairs for commercial advertising purposes; information, advise and business assistance, all relating to the aforesaid services

Cl.39; Airlines services; travel services; transport services; air transport services; travel agency services; transport and delivery of goods and persons; travel booking reservation or information services; airport lounge services; booking and arranging of access to airport lounges; airline passenger services in the nature of a frequent flyer programme; ticketing services for travel; transportation of cargo and passengers; car rental services; travel reservation services; tourist agency services; car and vehicle rental services, frequency flyer related services namely arranging of air travel, car rental and travel reservation; vehicle rental services; vehicle parking services; courier services; cargo storage and handling services; transport, storage and delivery of freight, mail, parcels and courier packages by air; aircraft chartering services; package holiday services; tourist information services; booking and reservation services for tours; sightseeing, tour and cruise arranging services; information services relating to all the aforementioned services

Cl.43; Catering services; hotel, restaurant, café or bar services; restaurant booking, reservation and information services; travel agency services for making hotel, accommodation and restaurant reservation; booking, reservations and information services for hotels, guests houses and accommodation, advice, information and consultancy services relating to all the aforementioned services
3928000  28/08/2018
RYAN SAVIO FERNANDO
G-3, CHURCHVIEW FR AGNELO ROAD, PANAJI
Individual
Address for service in India/Agents address:
ISHA EKLASPUR
#16/3, ALAGUNDAGI ONI, HUBLI, DHARWAD, KARNATAKA-500028.

Proposed to be Used
MUMBAI
Cl.5; Pharmaceutical products
Cl.31; Natural Agricultural Food Products
Cl.35; Marketing, advisory and advertising services
Cl.41; Education and training
4024895   12/12/2018
KRUNAL RAVJIBHAI PATEL, RUSHABH RAVJIBHAI PATEL
383, DWARKESH BAG, NEAR PANETAR PARTY PLOT, THALTEJ GAM, AHMEDABAD - 380059, GUJARAT, INDIA.
JOINT APPLICANT

Address for service in India/Attorney address:
P.K.SUTHAR & ASSOCIATES
T-3, VARDHMANKRUPA, NEAR SATTADHAR BUS STOP, SOLA ROAD, GHTLODIA, AHMEDABAD - 380 061

Used Since :07/09/2018

AHMEDABAD

Cl.29; MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS

Cl.30; COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKINGPOWDER; SALT; MUSTARD; VINEGAR, SAUCES [CONDIMENTS]; SPICES; ICE

Cl.31; RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT; RAW AND UNPROCESSED GRAINS AND SEEDS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING

Cl.35; ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS

Cl.36; INSURANCE; FINANCIAL AFFAIRS; MONETARY AFFAIRS; REAL ESTATE AFFAIRS

Cl.37; BUILDING CONSTRUCTION; REPAIR; INSTALLATION SERVICES

Cl.39; TRANSPORT; PACKAGING AND STORAGE OF GOODS; TRAVEL ARRANGEMENT

Cl.43; SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION

Cl.44; MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
4033444   20/12/2018
KRUNAL RAVJIBHAI PATEL, RUSHABH RAVJIBHAI PATEL
383, DWARKESH BAG, NEAR PANETAR PARTY PLOT, THALTEJ GAM, AHMEDABAD - 380059, GUJARAT, INDIA.
JOINT APPLICANT
Address for service in India/Attorney address:
P.K.SUTHAR & ASSOCIATES
T-3, VARDHMANKRUPA, NEAR SATTADHAR BUS STOP, SOLA ROAD, Ghatlodia, Ahmedabad - 380 061
Used Since :01/01/2018

AHMEDabad
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE WORD “KISAN UNNATI” APPEARING ON THE LABEL / MARK.

Cl.36; INSURANCE; FINANCIAL AFFAIRS; MONETARY AFFAIRS; REAL ESTATE AFFAIRS
Cl.41; EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
Cl.44; MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
4035747    24/12/2018
MR. DHIRAJKUMAR J. NENWANI
F-2 Vihang Trade Center, Mota Bazaar, V.V.Nagar, Anand.
Individual
Address for service in India/Attorney address:
NILESH DEOKAR
S-14,Heta Complex,Nr.L.P.Savani School, Honey Park Road, Adajan,Surat(Gujarat)

Proposed to be Used
AHMEDABAD
Cl.25; Sarees, Dress, Kurti, Lehanga And Women’s Ethnic Wear, Readymade Garment other classes in class-25
Cl.35; WHOLESALE AND RETAIL DISTRIBUTION, MARKETING, AND ADVERTISING, SUPPLYING, IMPORT, EXPORT, SERVICES RELATING TO ALL TYPE OF CLOTH RUBIA, ASTAR, LINNING CLOTH, SAREE FALL, TEXTILES AND TEXTILE GOODS, SAREES, READYMADE GARMENTS, HOISERY ITEMS, POPLIN, DRESS MATERIAL, SUITING, SHIRTING, COMBRIC, BLOUSE PIECE, DYED CLOTH, SYNTHETIC CLOTH, TERRY RUBIA, GAMCHHA, DHOTIES, SHEETS, BED AND TABLE COVERS CLOTH other classes in class-35
4134770  02/04/2019
MR. SIJO PJ.
XX1/1569-A, Puthenparambil House, Pullardesam Road, Palluruthy P.O, Kochi-6
Individual
Address for service in India/Attorney address:
BRANDS & BONDS
B3, 4TH FLOOR, KOPARAMBIL HEIGHTS, MANAKAPADI, SEA-PORT AIRPORT ROAD, IRUMPANAM, ERNAKULAM, INDIA.
Proposed to be Used
CHENNAI
Cl.25; Kids wear, garments, clothing and footwear
Cl.35; retail stores and marketing
AVG

4209566  18/06/2019

Avast Software S.R.O
Pikrtova 1737/1A, 140 00, Praha 4, Czech Republic
A Company registered under the laws of Czech Republic.

Address for service in India/Attorney address:
SELVAM & SELVAM, ADVOCATES
9/3, Valliammal Street, Kilpauk, Chennai - 600010

Used Since : 30/06/2001

CHENNAI

Cl.9; Software, in particular antivirus software; data processing programs.

Cl.42; Design, development, rental, installation, maintenance, updating and repair of software, in particular antivirus software; analysis and fault diagnosis of software and computer systems; providing temporary use of non-downloadable software; cloud computing services; advisory services relating to the aforesaid services; advisory services relating to software, in particular antivirus software; computer programming and applied consultancy in the area of electronic data processing (for third parties).
LEASEMART

4224773   03/07/2019

Sunil Bagrecha
#21, Flat no. 203, Sterling Court Apartment, Kanakapura Road, Basavanagudi, Bangalore - 560004
SOLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
VENKATESH S
F3, CNU HOMES PUSHPAM, 1 SABARI STREET, RAJIV GANDHI NAGAR, AMBATTUR, CHENNAI 600053

Proposed to be Used

CHENNAI

Cl.35; Rental of advertising space on web sites; Advertising services; Online advertising; Promoting the goods and services of others on the Internet; Promoting the goods and services of others through advertisements on Internet web sites; Provision of an online marketplace for buyers and sellers of goods and services; Online advertising; Business management; Promoting the services of others by providing a web page featuring links to the websites of others; Arranging commercial transactions, for others, via online shops; Online advertising network matching services for connecting advertisers to websites; Information, advisory and consultancy services relating to business management and business administration provided online or via the Internet

Cl.42; Design, creation, hosting, maintenance of websites for others; Computer services, namely, providing search engines for obtaining data on a global computer network; Conversion of computer programs and data, other than physical conversion; Providing information on computer technology and programming via a web site; Providing information on computer technology and programming via a web site; Software as a service; Platform as a service
Trade Marks Journal No: 1943, 02/03/2020 Class 99

SIAM MAKRO PUBLIC COMPANY LIMITED
1468 Phatthanakan Road, Khwaeng Phatthanakan, Khet Suan Luang, Bangkok 10250, Thailand

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI

Cl.3; Bleaching preparations and other substances for laundry use; Cleaning, polishing, scouring and abrasive preparations; Soaps; Conditioners; Moist towel; Shampoo; Cotton for cosmetic purposes; Perfumery; Essential oils; Cosmetics

Cl.21; Household or kitchen utensils; Sponges; Brushes (except paint brushes); Articles for cleaning purposes

Cl.24; Handkerchiefs; Textiles; Textile goods

Cl.29; Meat; Fish; Poultry; Game; Meat extracts; Preserved fruits; Frozen fruits; Dried fruits; Cooked fruits; Preserved vegetables; Frozen vegetables; Dried vegetables; Cooked vegetables; Jellies for foods; Jams; Compotes; Eggs; Milk and milk products; Edible oils and fats; Imitation meat

Cl.30; Coffee; Tea; Cocoa; Artificial coffee; Rice; Tapioca; Sago; Flour and preparations made from cereals; Bread; Pastry; Confectionery; Ice; Sugar; Honey; Treacle; Yeast; Baking-powder; Salt; Mustard; Vinegar; Sauces (condiments); Spices; Biscuits; Ice-cream; Thai desserts; Curry powder; Paste; Seasoning powder; Flour for cook; Noodles; Vermicelli; Hotdogs; Corn seed; Condiments; Dressing; Mayonnaise; Spaghett; Macaroni; Monosodium glutamate; Seasoning cube; Chili dip; Toffee; Cookies; Marinade [for meat]; Pasta; Sandwich spread; Snack

Cl.31; Grains and agricultural, horticultural and forestry products not included in other classes; Live animals; Fresh fruits; Fresh vegetables; Seeds; Natural plants; Natural flowers; Foodstuffs for animals; Malt

Cl.32; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages

Cl.33; Alcoholic beverages (except beers)

Cl.35; Advertising; Business management; Business administration; Office functions
4313783  06/10/2019
SARIA INVESTMENT HOLDING, SAL
Beirut, Commercial Center, Lebanon.
a Joint Stock Company registered in Lebanon.
Address for service in India/Attorney address:
MR. ROHIT SINGH
ABU-GHAZALEH INTELLECTUAL PROPERTY TMP AGENTS INDIA PVT.LTD. HL ARCADE-3RD FLOOR, PLOT NO 14, SEC-V (MLU) ABOVE AXIS BANK, DWARKA, NEW DELHI 110075

Proposed to be Used
DELHI

Cl.3; Bleaching preparations and other substances for laundry use; cleaning, polishing, scouring and abrasive preparations; soaps; perfumery, essential oils, cosmetics, hair lotions; dentifrices.

Cl.5; Pharmaceutical and veterinary preparations; sanitary preparations for medical purposes; dietetic food and substances adapted for medical or veterinary use, food for babies; dietary supplements for humans and animals; plasters, materials for dressings; material for stopping teeth, dental wax; disinfectants; preparations for destroying vermin; fungicides, herbicides.

Cl.8; Hand tools and implements (hand-operated); cutlery; side arms; razors.

Cl.21; Household or kitchen utensils and containers; combs and sponges; brushes (except paint brushes); brush-making materials; articles for cleaning purposes; steelwool; unworked or semi-worked glass (except glass used in building); glassware, porcelain and earthenware not included in other classes.
VIVEK JOSEPH
trading as ;THANVEER CONCRETE AND STONE PRODUCTS LLC
P.O.BOX-38, POSTAL CODE-117 MUSCAT, SULTANATE OF OMAN
PARTNERSHIP FIRM

Address for service in India/Attorney address:
NAMIJITH IP WORLD
2ND FLOOR,SARANAM BUILDING, C.P. UMMER ROAD, COCHIN-35, KERALA, INDIA.

Used Since :01/09/2019

CHENNAI

C1.6;METAL CYLINDERS,GAS CYLINDERS,CYLINDER LOCKS OF METAL,METAL SECURITY LOCK CYLINDERS,CYLINDER OF METAL FOR GAS,PRESSURE GAS CYLINDERS MADE OF METAL,METALLIC PRESSURED GAS CYLINDERS.

C1.7;MACHINE AND MACHINE TOOLS AND POWER OPERATED TOOLS AND APPARATUS,ROCK BREAKING MACHINE,MACHINE BELTING,MACHINE BELTS,FOLDING MACHINE,THRASHING MACHINE,MACHINE MOTORS,POWER DRILLS AND BORES.
4316837    10/10/2019
TASTESHOP PVT.LTD.
B-173, GREATER KAILASH PART-I NEW DELHI-110048
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
AJAY SAHNI.
14/55, PUNJABI BAGH ( WEST ) NEW DELHI - 110 026.

Proposed to be Used

DELI

Cl.29; MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMs, COMPOTES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS

Cl.30; COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POwDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE

Cl.32; BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES

Cl.33; ALCOHOLIC BEVERAGES (EXCEPT BEERS)

Cl.43; SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
4318288  11/10/2019
POLE TO WIN AMERICA INC
125 E. Sir Francis Drake Blvd., Larkspur, California 94939
A company incorporated under the laws of the United States of America
Address for service in India/Attorney address:
KRISHNAMURTHY & CO.
4th Floor, Prestige Takt No. 23, Kasturba Road Cross Bangalore - 560 001
Proposed to be Used
CHENNAI
Cl.9; Laptop computers, computer mouse; headphones; smart phones; mobile phones
Cl.16; Stationery
Cl.21; Mugs; Cups; plastic cups; plastic water bottles sold empty
Cl.25; Jerseys; hats and caps; T-shirts; Pullovers; Shoes; Socks; Jackets [clothing]
Cl.28; Joysticks for video games; Gaming mice; Gaming keypads; console gaming devices
Cl.35; Online retail store services relating to clothing, stationary, laptops, mobile phones, video game accessories
Cl.41; Providing a website featuring non-downloadable game software; Entertainment services in the nature of professional esports competitions, tournaments and exhibitions; providing websites and wiki sites featuring information about tournaments, events, and competitions in the video game and online gaming fields; providing an on-line searchable database featuring online gaming competition results, team and player profiles and other information relating to esports, online gaming, video/computer gaming competitions and related entertainment; providing information on-line relating to computer games and computer enhancements for games; providing a website featuring entertainment information in the fields of esports, online gaming and video/computer gaming competitions and related entertainment; esports coaching; conducting of training in the field of esports
Cl.42; Providing websites and wiki sites featuring technology that enables users to upload and share information in the field of esports, online gaming, video/computer gaming competitions and related entertainment; providing websites and wiki sites featuring technology that enables users to create on-line communities, participate in discussions, engage in social networking, organize games and sports activities, and connect players, teams and leagues in the field of esports, online gaming, video/computer gaming competitions and related entertainment; software development services; Design, maintenance, development and updating of computer software; Developing customized software for others
Cl.45; Providing a social networking website for entertainment purposes
DINESH VASWANI
M-288/1386, Subhash Nagar, Chandkheda, Ahmedabad- 382424
INDIVIDUAL

Address for service in India/Agents address:
YASH HINESHKUMAR MEHTA
19, CHINUBHAI TOWER, BESIDES H.K. COLLEGE, OPP.HANDLOOM HOUSE, ASHRAM ROAD, AHMEDABAD-380009.

Proposed to be Used

AHMEDABAD

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software

Cl.45; Legal services; security services for the physical protection of tangible property and individuals; personal and social services rendered by others to meet the needs of individuals
4320292  14/10/2019
BHARTI SAINI
9, NARAYAN VIHAR COLONY, PRATAP NAGAR, SECTOR 3, SANGANER, SECTOR 11, JAIPUR, RAJASTHAN
PROPRIETORSHIP (BHAYVA CRAFTS)
Address for service in India/Attorney address:
KAMAL GURNANI
513, 5th Floor, Ok Plus, Patel Marg, Mansarovar, Jaipur, Rajasthan - 302020
Proposed to be Used
AHMEDABAD
Cl.24; FABRIC, CLOTH, BEDSHEET, CURTAINS AND OTHER FABRIC ITEMS INCLUDED IN CLASS 24
Cl.25; GARMENTS, SLEEPING GARMENTS, LEATHER GARMENTS, UNDER GARMENTS, SPORTS GARMENTS, BODY LINEN (GARMENTS), JACKETS, KURTI, SHORTS, TIES, CASUAL WEAR, FORMAL WEAR, JEANS, TOPS, TANKTOPS, CHILDREN'S WEAR INCLUDED IN CLASS 25
4320981 15/10/2019
THOMAS JOHN MUTHOOT, THOMAS GEORGE MUTHOOT, THOMAS MUTHOOT
Muthoot Centre, Punnan Road, Trivandrum - 695 039 State of Kerala, India
Manufacturers and Service Providers
MANUFACTURES AND MERCHANTS AND SERVICE PROVIDER
Address for service in India/Agents address:
MOHAN ASSOCIATES.
CEEBROS BUILDING, D - 4, III FLOOR, NO. 11, CENETOPH ROAD, TEYNAMPET, CHENNAI - 600 018, TAMIL NADU
Used Since :03/11/2014
CHENNAI
Cl.14; PRECIOUS METALS AND THEIR ALLOYS; CHARMS IN PRECIOUS METALS OR COATED THEREWITH (JEWELRY); JEWELLERY; PRECIOUS STONES; HOROLOGICAL INSTRUMENTS; CHRONOMETRIC INSTRUMENTS
Cl.35; ADVERTISING; BUSINESS MANAGEMENT; PROFESSIONAL BUSINESS CONSULTANCY; BUSINESS MANAGEMENT AND ORGANIZATION CONSULTANCY; COMMERCIAL OR INDUSTRIAL MANAGEMENT ASSISTANCE; COMPILATION OF INFORMATION INTO COMPUTER DATABASES; IMPORT-EXPORT AGENCIES; BUSINESS ADMINISTRATION; PUBLIC RELATIONS; OFFICE FUNCTIONS
4322088  16/10/2019
M.KATHIRAVAN
NO.59,K.R.PURAM,2ND STREET, R.S.PURAM, COIMBATORE-641 002 TAMILNADU,INDIA.
SOLE PROPRIETOR
Address for service in India/Attorney address:
R.ANISH KUMAR G.MANI S.R.SANKARESHWARAN C.SAMUEL
NO.75,G-1,V-BLOCK,10TH STREET, ANNA NAGAR,CHENNAI-600040, TAMILNADU,INDIA.
Used Since :06/08/2019
CHENNAI
Cl.38;TELECOMMUNICATION
Cl.41;EDUCATION AND ENTERTAINMENT
Transliteration : STIM TAMILA
4322321    16/10/2019
MOTHER DAIRY FRUIT & VEGETABLE PRIVATE LIMITED
PATPARGANJ, DELHI-110092
An Indian Company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :24/05/2018
DELHI
Cl.16; Paper and cardboard; printed matter; bookbinding material; photographs; stationery and office requisites, except furniture; adhesives for stationery or household purposes; drawing materials and materials for artists; paintbrushes; instructional and teaching materials; plastic sheets, films and bags for wrapping and packaging; printers' type, printing blocks.
Cl.29; Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yoghurt and other milk products; oils and fats for food.
Proposed to be Used

Mumbai

Cl.35: Retail and wholesale services for books, uniforms and school related items

Cl.41: Publication services, providing on-line publications, electronic publication of texts (other than publicity texts), publication of books, journals, magazines, manuals, newspapers, periodicals posters, literature and educational materials, online electronic publishing of books and periodicals, providing online non-downloadable comic books, books, literary material and graphic novels
Proposed to be Used

MUMBAI

Cl.9; Measuring and testing instruments, namely, liquid and gas chromatography apparatuses, liquid and gas chromatograph-mass spectrometry apparatuses, energy-dispersive X-ray spectrometers, spectrophotometers, spectrofluorometers, fourier-transform infrared spectrometers, total organic carbon analyzers, balances, thermal analyzers, particle size analyzers, atomic absorption spectrophotometers for laboratory use, cell culture analysis apparatus, pretreatment device of culture media samples for cell culture analysis and testing machines; Weighing equipment, namely, electronic balances; Computer programs for controlling and managing measuring and testing instruments, namely, liquid and gas chromatography apparatuses, liquid and gas chromatograph-mass spectrometry apparatuses, energy-dispersive X-ray spectrometers, spectrophotometers, spectrofluorometers, fourier-transform infrared spectrometers, total organic carbon analyzers, balances, thermal analyzers, particle size analyzers, atomic absorption spectrophotometers for laboratory use, cell culture analysis apparatus, pretreatment device of culture media samples for cell culture analysis and testing machines, weighing equipment, namely, electronic balances.

Cl.35; Advertising; Marketing research; Sales promotion for others; Public relations; Providing business information via a web site; Dissemination of advertising matter; Market intelligence services; Market studies; Organization of trade fairs for commercial or advertising purposes; Organization of exhibitions for commercial or advertising purposes; Commercial information and advice for consumers in the choice of Laboratory or analytical apparatus and services.
MOVE TO ZERO

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NIKE INNOVATE C.V.
One Bowerman Drive, Beaverton, Oregon 97005-6453, U.S.A.
A Dutch limited partnership organized by virtue of the laws of Netherlands

Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024

Proposed to be Used

DELHI

Cl.25; Footwear; headwear; clothing, namely pants, shorts, shirts, t-shirts, sweat shirts, hooded sweatshirts, tank tops, pullovers, warm-up suits, jerseys, sweat pants, underwear, sports bras, dresses, skirts, sweaters, jackets, anoraks, coats, socks, gloves, belts, hosiery, tights, vests, scarves, headbands, bandanas, sweatbands, wrist bands; clothing for athletic use, namely, padded shirts, padded pants, padded shorts; compression sleeves sold as an integral component of athletic clothing, namely for shirts.

Cl.35; Advertising; business management; business administration; office functions; retail store services in the field of clothing, footwear, headwear, bags, sporting goods and accessories, eyewear, watches, software for fitness, and sensors and electronic monitoring devices incorporating microprocessors, digital display, and accelerometers; and online retail ordering services by means of a global computer network featuring clothing, footwear, headwear, bags, sporting goods and accessories, eyewear, watches, software for fitness, and sensors and electronic monitoring devices incorporating microprocessors, digital display, and accelerometers.

Cl.41; Education; providing of training, entertainment; sporting and cultural activities; Entertainment services, namely, arranging, organizing and conducting an array of athletic and sports activities, events, competitions and tournaments; encouraging and developing sports talent by organizing and conducting athletic programs and activities; encouraging youth and amateur sports and physical education by organizing and conducting youth and amateur athletic and sports programs and activities; organizing, conducting and arranging participation in cultural and community programs; providing training in the fields of sports and fitness.
Cl.9; Computer hardware; Software for social networking and interacting with online communities; Computer software development tools; Software for use as an application programming interface (API); Application programming interface (API) for use in building software applications; Application programming interface (API) for software which facilitates online services for social networking and for data retrieval, upload, download, access and management; Software for creating, managing, and interacting with an online community; Software for organizing events, searching for events, calendaring and managing events; Software for creating, editing, uploading, downloading, accessing, viewing, posting, displaying, tagging, blogging, streaming, linking, annotating, indicating sentiment about, commenting on, embedding, transmitting, and sharing or otherwise providing electronic media or information via the internet and communication networks; Software for modifying and enabling transmission of images, audio, audio visual and video content and data; Software for modifying photographs, images and audio, video, and audio-visual content with photographic filters and augmented reality (AR) effects, namely, graphics, animations, text, drawings, geotags, metadata tags, hyperlinks; Software for the collection, managing, editing, organizing, modifying, transmission, sharing, and storage of data and information; Downloadable e-commerce computer software to allow users to perform electronic business transactions via a global computer and communication networks; Software for sending and receiving electronic messages, alerts, notifications and reminders; Search engine software; Magnetically encoded gift cards; Software for use in creating, managing, measuring, and disseminating advertising of others; Ad server, namely, a computer server for storing advertisements and delivering advertisements to websites; Virtual reality game software; Augmented reality game software; Mixed reality game software; Virtual reality game computer hardware; Augmented reality game computer hardware; Mixed reality game computer hardware; Computer peripheral devices; Virtual reality software for use in enabling computers, video game consoles, handheld video game consoles, tablet computers, mobile devices, and mobile telephones to provide virtual reality experiences; Electronic game software for wireless devices; Electronic game software for handheld electronic devices; Electronic game software; Wearable peripherals for computers, tablet computers, mobile devices and mobile telephones; Virtual reality software; Augmented reality software; Mixed reality software; Video game software; Interactive multimedia computer game programs; Downloadable electronic game programs; Computer game software; Headsets for use with computers; Laser equipment for non-medical purposes; Peripherals; Software for integrating electronic data with real world environments for the purposes of entertainment, education, gaming, communicating, and social networking; Software for accessing and viewing text, images and electronic data relating to conferences in the field of software development; Software to enable development, assessment, testing, and maintenance of mobile software applications for portable electronic communication devices, namely, mobile phones, smartphones, handheld computers and computer tablets; Software for converting natural language into machine-executable commands; Software, namely, an interpretive interface for facilitating interaction between humans and machines; Artificial intelligence software; Personal assistant software; Social assistant software; Software development tools to enable mobile software applications to access backend services, namely, data storage, push notifications, and user management; Software for mapping services; Software for planning activities with other users and making recommendations; Software for social and destination mapping; Software for making reservations and bookings; Software for ordering and/or purchasing goods and services; Location-aware software for searching, determining and sharing locations; Software for wireless content, data and information delivery; Software to enable accessing, displaying, editing, linking, sharing and otherwise providing electronic media and information via the internet and communications networks; Software, namely, an application providing social networking functionalities; Software for creating, managing and accessing groups within virtual communities; Software for location-based searching and alerts; Software for searching and identifying employment opportunities; Software for identifying and allowing users to contact government representatives; Software providing a virtual marketplace; Software providing location-based weather information; Software providing, linking to, or streaming news or current events information; Parental control software; Software for facilitating interaction and communication between humans and AI (artificial intelligence) platforms; Software in the nature of a mobile application for creating, sharing, disseminating and posting advertising; Software for geo-location based advertising and product and service promotion; Application programming interface (API) software for allowing data retrieval, upload, access and management; Software for viewing and interacting with a feed of images, audio-visual and video content, and associated text and data; Downloadable computer software for finding content and content publishers, and for subscribing to content; Software for organizing images, video, and audio-visual content using
metadata tags; Software for creating and managing social media profiles and user accounts; Software for uploading, downloading, streaming, archiving, transmitting, and sharing images, audio-visual and video content and associated text and data; Interactive photo and video equipment, namely, kiosks for capturing, uploading, editing, printing and sharing digital images and video; Software that enables individuals, groups, companies, and brands to create and maintain an online presence for marketing purposes; Software for advertisers to communicate and interact with online communities; Software for streaming multimedia entertainment content; Application programming interface (API) for use in developing AI (artificial intelligence) platforms, namely, bots, virtual agents and virtual assistants; Software for organizing events; Computer software, downloadable computer software and mobile application software for use in taking and editing photographs and recording and editing videos; Virtual reality computer and virtual reality game computer hardware; Virtual reality software for use in enabling computers, video game consoles, handheld video game consoles, tablet computers, mobile devices, and mobile telephones to provide virtual reality experiences; Computer game software for home video game consoles; Wearable peripherals for computers, tablet computers, mobile devices and mobile telephones, namely, configurable head-mounted displays; Headsets for use with video game consoles; Computer software; Augmented reality computer hardware; Virtual reality headsets; Augmented reality headsets; Virtual reality glasses; Augmented reality glasses; Virtual reality software for navigating a virtual reality environment; Augmented reality software for navigating an augmented reality environment; Augmented reality software for use in enabling computers, video game consoles, handheld video game consoles, tablet computers, mobile devices, and mobile telephones to provide augmented reality experiences; Headsets for virtual reality games; Headsets for augmented reality games; Handheld virtual reality controllers; Handheld augmented reality controllers; Video and computer game programs; Interactive entertainment software; Gesture recognition software; Motion tracking sensors for virtual reality technology; Motion tracking sensors for augmented reality technology; Computer software for controlling the operation of audio and video devices; Digital media streaming devices; Earphones; Headphones; Video display software; Video display hardware, namely, video drivers for video eyewear; Software for navigating a virtual reality environment; Software for use in creating, designing and using virtual reality and augmented reality software; Application programming interface (API) for computer software for developing virtual reality and augmented reality experiences; Software and firmware for operating system programs; Computer operating systems; Software for tracking motion in, visualizing, manipulating, viewing, and displaying augmented and virtual reality experiences; Software, firmware and hardware for use in virtual, voice, audio, motion, eye and gesture tracking and recognition; Computer hardware and software for operating sensor devices; Electronic sensor devices, cameras, projectors, and microphones for gesture, facial, and voice detection, capture and recognition; Computer hardware and software for detecting objects, user gestures and commands; Software and firmware for controlling, configuring and managing controllers; Software and firmware for enabling electronic devices to share data and communicate with each other; Computer operating system software; Software driver programs for electronic devices for enabling computer hardware and electronic devices to communicate with each other; Cameras; Batteries; Battery chargers; Battery cases; Battery packs; Power charging and power management devices for mobile electronic devices; Chargers for mobile electronic devices; Mobile electronic devices; Mobile electronic device chargers for mobile electronic devices; Mobile electronic device banks; External chargers; Wireless charging cases; Rechargeable electric battery devices, namely, rechargeable batteries and portable power supplies; Rechargeable external battery packs for use with mobile electronic devices; Chargers for batteries; Power adapters; Electrical adapters; Electrical and electronic connectors; Power adapters; Bags and cases specially adapted for mobile electronic devices; Briefcases, backpacks and carrying cases for mobile electronic devices; Cases for mobile electronic devices; Faceplates; Protective covers and cases for mobile electronic devices; Protective sleeves for mobile electronic devices; Holders, armbands, clips and carrying cases specially adapted for mobile electronic devices; Wall mounts for mounting mobile electronic devices; Stands for mobile electronic devices; Holders for mobile electronic devices; Remote controls for mobile electronic devices; Electrical audio and speaker cables and connectors; Audio speakers; Docking stations for mobile electronic devices; Loudspeakers; Electronic cables parts and fittings; Electric cables; Connection cables; Cables for optical signal transmission; Power cables and cable connectors; Microphones; Audio receivers; Audio transmitters; Wireless computer peripherals; Head-mounted video display; Receivers of electrical signals; Video receivers; Wireless transmitters and receivers for reproduction of sound and signals; Electric sensors; Sensors for monitoring physical movements; Software for sending and receiving electronic messages, graphics, images, audio and audio visual content via the internet and communication networks; Software in the form of mobile application; SIM cards; Software for recording and transmitting images, graphics, audio and video via text; Software, namely, instant messaging software, file sharing software, communications software for electronically exchanging data, audio, video images and graphics via computer, mobile, wireless, and communication networks; Software for personal information management, and data synchronization software; Software for managing social networking content, interacting with a virtual community, and transmission of images, audio, audio-visual and video content, photographs, videos, data, text, messages, comments, advertisements, media advertising communications and information; Software for displaying and sharing a user's location and finding, locating, and interacting with other users and places; Software for use in customer relationship management (CRM); Software for providing consumer information; Software for virtual reality software; Software for facilitating and arranging for the financing and distribution of fundraising and donations; Software for online charitable fundraising services and financial donation services; Software for use in facilitating voice over internet protocol (VOIP) calls, phone calls, video calls, text messages, instant message and online social networking services; Telecommunications equipment for providing third party access to, and enabling the transmission of video, data and
voice over, global communications networks, namely, mobile and access computer and mobile telephone terminals, base transceiver stations and wireless radio parts thereof, data transceivers, data repeaters, routers and switches, transmission circuits, integrated circuits, computer hardware, mobile cloud clients and servers, multiplexers, digital signal processors, radio frequency signal processors, mobile switching circuits, air traffic electrical controllers, mobility electrical controllers, access electrical controllers, remote port electrical controllers, radio ports, antennas, electronic radio components, software for telecommunications applications, and mobile core networks comprising data transceivers, wireless networks and gateways for collection, transmission and management of data, voice and video; Communication software and communication computer hardware for providing access to the Internet

Cl.35;Marketing, advertising and promotion services; Provision of market research and information services; Promoting the goods and services of others via computer and communication networks; Business and advertising services, namely, media planning and media buying for others; Business and advertising services, namely, advertising services for tracking advertising performance, for managing, distributing and serving advertising, for analyzing advertising data, for reporting advertising data, and for optimizing advertising performance; Consulting services in the fields of advertising and marketing; Facilitating the exchange and sale of services and products of third parties via computer and communication networks; Online retail store services featuring a wide variety of consumer goods of others, gift cards, and delivery of digital media, virtual reality headsets, and virtual reality content and data; Providing online marketplaces for sellers of goods and/or services; Providing online facilities for connecting sellers with buyers; Business networking; Employment and recruiting services; Advertising and information distribution services, in particular, providing classified advertising space via the global computer network; Providing online computer databases and online searchable databases in the field of classifieds; Pre-paid gift card services, in particular, issuing gift card certificates that may be redeemed for goods or services; Charitable services, in particular promoting public awareness about charitable, philanthropic, volunteer, public and community service and humanitarian activities; Providing contest and incentive award programs designed to recognize, reward and encourage individuals and groups which engage in self-improvement, self-fulfillment, charitable, philanthropic, volunteer, public and community service and humanitarian activities and sharing of creative work product; Organizing exhibitions and events in the field of software and hardware development for commercial or advertising purposes; Association services that promote the interests of professionals and businesses in the field of mobile software application development; Online advertising and promoting the goods and services of others via the internet; Marketing and advertising consultation services; Market research services; Advertising, marketing and promoting the goods and services of others by means of providing photo and video equipment at special events; Providing online facilities for live streaming video of promotional events; Arranging and conducting special events for commercial, promotional or advertising purposes; Advertising via electronic media; Organizing, promoting and conducting exhibitions, tradeshows and events for business purposes; Organizing and conducting events, exhibitions, expositions and conferences for commercial purposes in the interactive entertainment, virtual reality, consumer electronics and video game entertainment industries; Online retail store services featuring virtual reality and augmented reality headsets, games, content and digital media; Providing telephone directory information via global communications networks; Catalog services; Customer service and contact center services; Providing online facilities featuring user comments concerning business organizations, service providers, and other resources; Advertising services; Dissemination of advertising for others via a global computer network; Advertising services, namely, advertising campaign management, targeting, implementation and optimization services; Marketing research, namely, advertising campaign and consumer preferences research and analysis; Promoting the goods and services of others by means of distributing video advertising on the internet; Advertising services, namely, scheduling, tracking, and reporting advertising for others; Preparation and realization of media and advertising plans and concepts; Ad serving, namely, placing advertisements on websites for others; Advertising services, namely, targeting and optimization of online advertising; Business information management, namely, reporting of business information and business analytics in the fields of advertising and marketing; Business management; Business administration, office functions; Business consultation regarding marketing activities; Media planning and media buying services; Brand consulting; Design of advertising materials for others; Providing online business directories featuring restaurants, bars, movie theaters, dance clubs, museums, art galleries, and other cultural and social spaces; Promoting the public interest and awareness of issues involving access to the internet for the global population; Business consultation in the field of telecommunications; Business management consulting services to enable business entities, non-governmental organizations and non-profit organizations to develop, organize, and administer programs to offer greater access to global communications networks

Cl.36;Financial transaction processing services, namely, providing secure commercial transactions and payment options; Electronic processing and transmission of bill payment data for users of the internet and communication networks; Electronic funds transfer services; Credit card, debit card, and gift card transaction processing services; Merchant services, namely, payment transaction processing services; Providing electronic mobile payment services; Financial services; Payment processing services; Financial services; Financial transaction services; Financial transaction services; Facilitating and arranging for the financing and distribution of fundraising and donations; Online charitable fundraising services and financial donation services

Cl.38;Photo sharing and video sharing services, namely, electronic transmission of digital photo files, videos and audio visual content among internet users; Telecommunications; Providing access to computer, electronic and online databases; Telecommunications services, namely, electronic transmission of electronic media, data, messages, graphics, images, audio, video and information; Providing online forums for communication on topics of general interest; Providing online communications links which transfer mobile device and internet users to other local and global online locations; Facilitating access to third party websites or to other electronic third party content via a universal login; Providing online chat rooms, instant messaging services, and electronic bulletin boards; Audio, text and video broadcasting services over the internet or other communications networks; Voice over internet protocol (VOIP) services; Telephony communication services; Providing access to computer databases in the fields of social networking and social introduction and dating; Peer-to-peer photo and data sharing services, namely, electronic transfer and data of digital photo files, graphics and audio content among internet users; Telecommunications and peer-to-peer network computer services, namely, electronic
transmission of images, audio-visual and video content, photographs, videos, data, text, messages, advertisements, media advertising communications and information; Chatroom services for social networking; Streaming and live streaming of video, audiovisual, and interactive audiovisual content via the internet; Telecommunications services, namely, electronic transmission of virtual reality content and data; Providing electronic bulletin boards for transmission of messages among users in the field of general interest; Video conferencing services; Providing technical support services regarding the usage of communications equipment; Providing facilities and equipment for video conferencing; Teleconferencing; Providing an online community forum for users to share and stream information, audio, video, real-time news, entertainment content, or information, to form virtual communities, and to engage in social networking; Telecommunication services, namely, data transmission and reception services via telecommunication networks; Mobile phone communication services; Web messaging; Video teleconferencing; Instant messaging services; Electronic exchange of voice, data, audio, video, text and graphics accessible via computer and telecommunications networks; Encrypted electronic transmission and delivery of recovered data; Provision of access to telecommunication networks and the internet; Internet Connectivity; Information about telecommunication; Consulting in the field of telecommunication services, namely, transmission of voice, data, and documents via telecommunications networks.

Cl.41: Entertainment services; Providing access to interactive electronic and online databases of user-defined content, third-party content, photos, video, audio, visual, and audio-visual material in the field of general interest; Photosharing and video sharing services; Electronic publishing services for others; Entertainment services, namely, facilitating interactive and multiplayer and single player game services for games played via the internet or communication networks; Providing information about online computer games and video games via computer or communication networks; Arranging and conducting competitions and facilitating events for video gamers and computer game players; Providing online resources for software developers; Contest and incentive award programs designed to recognize, reward and encourage individuals and groups which engage in self-improvement, self-fulfillment, charitable, philanthropic, volunteer, public and community service and humanitarian activities and sharing of creative work product; Organizing and sponsoring contest and incentive award programs for software developers; Publication of educational materials, namely, publishing of books, journals, newsletters, and electronic publications; Educational services, in particular, organizing and conducting conferences, courses, seminars, and online training in the fields of advertising, marketing, social networking, the internet, and social media, and distribution of course material in connection therewith; Online journals, namely, weblogs (blogs) featuring user-defined content; Entertainment services, namely, providing virtual reality games, interactive entertainment and virtual reality content and services, namely, producing, presenting, distributing, and exhibiting virtual reality games, interactive entertainment and augmented reality content; Entertainment services, namely, providing mixed reality games, interactive entertainment and mixed reality content; Providing a computer game for use network-wide by network users; Providing online virtual reality games; Providing online augmented reality games; Providing online mixed reality games; Entertainment services, namely, providing online video games; Organizing exhibitions in the field of interactive entertainment, virtual reality, consumer electronics and video game entertainment industries for cultural or educational purposes; Arranging and conducting educational conferences; Organizing exhibitions and events in the field of software development and educational purposes; Organizing and conducting conferences and seminars in the fields of artificial intelligence and the internet of things; Training in the field of design, advertising and communication technologies; Training in the field of strategic media planning relating to advertising, marketing and business; Online journals, namely, blogs featuring advertising, marketing and business; Providing computer, electronic and online databases in the field of entertainment; Publishing services, namely, publishing of electronic publications for others; Rental of photography and/or videography kiosks for capturing, uploading, editing and sharing of pictures and videos; Entertainment services, namely, providing online facilities for streaming entertainment content and live streaming video of entertainment events; Organizing live exhibitions and conferences in the fields of culture, entertainment and social events for non-business and non-commercial purposes; Entertainment services, namely, providing online virtual reality environments; Providing online virtual reality environments; Entertainment services, namely, providing virtual reality games, interactive entertainment and virtual reality content and experiences; Entertainment services, namely, providing augmented reality games, interactive entertainment and augmented reality content and experiences; Entertainment services, namely, providing mixed reality games, interactive entertainment and mixed reality content and experiences; Entertainment services, namely, arranging and conducting of competitions for encouraging use and development of interactive entertainment, virtual reality, augmented reality, consumer electronics, and video game entertainment software and hardware; Organizing exhibitions and events for cultural, educational, or entertainment purposes; Production of video and computer game software; Virtual reality arcade services; Augmented reality arcade services; Virtual reality game services provided online from a computer network; Augmented reality game services provided online from a computer network; Providing online computer games and interactive games; Augmented reality video production; Virtual reality video production; Production of video and computer game software; Providing online game software; Entertainment services, namely, providing interactive games; Multimedia entertainment software production services; Multimedia production services; Entertainment services in the nature of development, creation, production and post-production services of multimedia entertainment content; Entertainment services, namely, providing augmented reality games and interactive entertainment content; Entertainment services, namely, providing online virtual reality environments; Entertainment services, namely, providing online augmented reality environments; Providing entertainment information from searchable indexes and databases of information, including text, electronic documents, databases, graphics, photographic images and audio visual information, via the internet and communication networks; Organizing, promoting and conducting exhibitions, tradeshows and events for business purposes; Providing information about online computer games and video games via computer or communication networks; Arranging and conducting competitions and facilitating events for video gamers and computer game players; Organizing exhibitions in the field of interactive entertainment, virtual reality, consumer electronics and video game entertainment industries for cultural or educational purposes; Arranging and conducting educational conferences and events in the field of software development for educational purposes; Providing a website featuring non-downloadable publications about virtual reality technology; Providing a website featuring non-downloadable publications about augmented reality technology; Education; Providing of training; Sporting and cultural activities; Entertainment and educational services, namely, providing non-downloadable movies, television shows, webcasts, audiovisual, and multimedia works via the internet, as well as information, reviews, and recommendations regarding movies, television shows, webcasts, audiovisual, and multimedia works; Providing computer, electronic and online databases for educational, recreational and
amusement use in the field of entertainment and in the fields of secondary, collegiate, social and community interest groups

Cl.42;Design and development of computer hardware and software; Computer services, namely, creating virtual communities for registered users to organize groups, meetings, and events, participate in discussions and engage in social, business and community networking; Computer services, in particular, hosting electronic facilities for others for organizing and conducting meetings, events and interactive discussions via the internet and communication networks: Computer services in the nature of customized electronic personal and group profiles or webpages featuring user-defined or specified information, including, audio, video, images, text, content, and data; Computer services, namely, providing search engines for obtaining data via the internet and communications networks; Providing online facilities featuring technology that enables online users to create personal profiles featuring social and business networking information, to transfer and share such information among multiple online facilities to engage in social networking, and to manage their social networking accounts; Providing software for social networking, creating a virtual community, and transmission of audio, video, images, text, content, and data; Application service provider (ASP) services, namely, hosting software applications on behalf of others; Application service provider (ASP) services to enable or facilitate the creating, accessing, uploading, downloading, accessing, viewing, posting, displaying, tagging, blogging, streaming, linking, annotating, indicating sentiment about, commenting on, embedding, transmitting, and sharing or otherwise providing electronic media or information via the internet and communications networks; Providing an online network service that enables users to transfer personal identity data to and share personal identity data with others and among multiple online facilities; Providing information from searchable indexes and databases of information, including text, electronic documents, databases, graphics, electronic media, images and audio visual content, via the internet and communications networks; Providing non-downloadable e-commerce software to allow users to perform electronic business transactions via the internet and communications networks; Computer services, in particular, application service provider featuring application programming interface (API) software to allow users to perform electronic business transactions via a global computer network; Software as a service (SAAS) services featuring software for sending and receiving electronic messages, notifications and alerts and for facilitating electronic business transactions via the internet and communications networks; Providing software for use in designing, managing, measuring, analyzing, disseminating, and serving advertising of others; Application service provider featuring application programming interface (API) software for managing, tracking, reporting and measuring media planning, media buying and advertising of others; Online ad-buying platforms; Application service provider (ASP) services, namely, providing non-downloadable software to enable or facilitate the creating, accessing, uploading, downloading, accessing, viewing, posting, displaying, tagging, blogging, streaming, linking, annotating, indicating sentiment about, commenting on, embedding, transmitting, and sharing or otherwise providing electronic media or information via the internet and communications networks; Technical consultation in the field of mobile application software development related to the use and functionality of hyperlinks; Technical consultation in the field of mobile application software development related to the use and functionality of hyperlinks; Providing software enabling development, assessment, testing, and maintenance of mobile applications for educational services, namely, organizing and conducting conferences and seminars in the fields of artificial intelligence and the internet of things; Providing user authentication services using single sign-on and software technology for e-commerce transactions; Providing user authentication services of electronic funds transfer, credit and debit card and electronic check transactions using single sign-on and software technology; Providing an application programming interface (API) to allow users to perform electronic business transactions via the internet; Providing software for processing electronic payments; Platform as a service (PAAS) services featuring computer software to allow users to perform business and e-commerce transactions; Providing application programming interface (API) software for use in electronic messaging and transmission of audio, video, images, text, content and data; Platform as a service (PAAS) featuring computer software platforms for electronic messaging and transmission of audio, video, photographic images, text, graphics and data; Providing software for electronic messaging; Mapping services; Providing software for mapping services; Application service provider (ASP) featuring software for mapping services; Providing software for sharing and displaying a user's location, planning activities with other users and making recommendations; Application service provider (ASP) featuring software to enable or facilitate the sharing and displaying a user's location, planning activities with other users and making recommendations; Providing software for social and destination mapping; Application service provider (ASP) featuring software to enable or facilitate social and destination mapping; Providing software for making reservations and bookings; Application service provider (ASP) featuring software to enable or facilitate making reservations and bookings; Providing software for ordering and/or purchasing goods and services; Application service provider (ASP) featuring software to enable or facilitate ordering and/or purchasing goods and services; Providing location-aware software for searching, determining and sharing the location of goods, services and events of interest; Application service provider (ASP) featuring location-aware software for searching, determining and sharing the location of goods, services and events of interest; Providing software for creating, managing and accessing user-created and administered private groups within virtual communities; Providing software for searching and identifying location-based points of interest, events, landmarks, employment opportunities, entertainment, cultural events, shopping and offers; Providing software for searching and identifying employment opportunities; Providing software for identifying and allowing users to contact government representatives; Providing software for providing a virtual marketplace; Providing software for providing location-based weather information; Providing software for providing, linking to, or streaming news or current events information; Providing software for facilitating interaction and communication between humans and AI (artificial intelligence) platforms; Application service provider (ASP) featuring software to enable or facilitate interaction and
communication between humans and AI (artificial intelligence) platforms; Design of augmented reality and virtual reality effects for use in modifying photographs, images, videos and audio-visual content; Providing online facilities that gives users the ability to upload, modify and share virtual reality content and data; Providing online facilities that gives users the ability to upload, modify and share augmented reality content and data; Providing online facilities that gives users the ability to upload, modify and share mixed reality content and data; Providing facilities that give users the ability to engage in social networking and manage their social networking content; Providing software for for creating and managing social media profiles and user accounts; Providing software for modifying photographs, images and audio, video, and audio-video content with photographic filters and augmented reality (AR) effects, namely, graphics, animations, text, drawings, geotags, metadata tags, hyperlinks; Software for viewing and interacting with a feed of electronic media, namely, images, audio-visual and video content, live streaming video, commentary, advertisements, news, and internet links; Providing software for finding content and context publishers, and for subscribing to content; Providing software for organizing images, video, and audio-visual content using metadata tags; Computer services, namely, creating a virtual community for registered users to share, view, subscribe to and interact with images, audio-visual and video content and related data and information; Application service provider (ASP) featuring software for social networking, managing social networking content, creating a virtual community, and transmission of images, audio-visual and video content, photographs, videos, data, text, messages, advertisements, media communications and information; Application service provider (ASP) featuring application programming interface (API) software which facilitates online services for social networking, creating a virtual community, and transmission of images, audio-visual and video content, photographs, videos, data, text, messages, advertisements, media communications and information; Application service provider (ASP) featuring software for creating and managing social networking content, creating a virtual community, and transmission of images, audio-visual and video content, photographs, videos, data, text, messages, advertisements, media communications and information; Computer services, namely, curating online user-defined content and advertisements and creating social media feeds; Providing software for uploading, downloading, archiving, enabling transmission of, and sharing images, audio-visual and video content and associated data; Providing software for content management for use in providing content for social networking, creating and maintaining an online presence for individuals, groups, companies, and brands; Providing software for advertisers to communicate and interact with online communities; Personal assistant software; Social assistant software; Providing online facilities featuring temporary use of non-downloadable software for sending and receiving electronic messages, instant messages, electronic message alerts and reminders, photographs, graphics, text, audio, videos and audio-visual content via the internet and communication networks; E-commerce software to allow users to perform electronic business transactions via the internet; Providing temporary use of non-downloadable computer software for accessing, collecting, displaying, editing, linking, modifying, organizing, tagging, streaming, sharing, storing, and otherwise providing electronic media, photographs, images, graphics, audio, videos, audio-visual content, data and information via the internet and communication networks; Providing temporary use of non-downloadable computer software for in facilitating voice over internet protocol (VOIP) calls, phone calls, video calls, text messages, electronic message, instant message, and online social networking services; Application service provider (ASP) services featuring software to enable or facilitate voice over internet protocol (VOIP) calls, phone calls, video calls, text messages, electronic message, instant message, and online social networking services; Computer services, namely, providing information in the fields of technology and software development via the internet and communication networks; Providing software for use in taking photographs and recording audio, video and video content; Application service provider (ASP) featuring software to enable or facilitate taking and editing photographs and recording and editing videos; Design and development of mixed reality hardware and software; Design and development of video game hardware and software; Design and development of computer game hardware and software; Design and development of virtual reality hardware and software; Design and development of mixed reality hardware and software; Design and development of video game hardware and software; Providing temporary use of non-downloadable software applications for social networking, creating a virtual community, and transmission of virtual reality content and data; Computer services in the nature of providing customized online pages featuring user-defined or specified information, personal profiles, virtual reality, and augmented reality content and data; Computer programming services for creating virtual reality videos and games; Design and development of augmented reality hardware and software; Software development; Development of interactive multimedia software; Software development; Design and maintenance of computer software; Providing temporary use of non-downloadable computer software for transmitting, sharing, receiving, downloading, displaying, interacting with and transferring content, text, visual works, audio works, audiovisual works, literary works, data, files, documents and electronic works; Computer services, namely, providing information in the fields of technology and software development via a global computer network; Technical support services, namely, troubleshooting in the nature of diagnosing computer hardware and software problems; Computer services, namely, cloud hosting provider services; Providing temporary use of online non-downloadable cloud computing software for virtual, augmented reality applications and environments; File sharing services, namely, providing online facilities for enabling users to upload and download electronic files; Computer services, namely, hosting electronic facilities for others for interactive discussions via communication networks; Providing online non-downloadable software; Application service provider, namely, providing hosting, managing, developing, and maintaining applications, software, web sites, and databases in the fields of wireless communication, mobile information access, and remote data management for wireless delivery of content to handheld computers, laptops and mobile electronic device; Application service provider (ASP); Providing temporary use of non-downloadable software applications for instant messaging, voice over internet protocol (VOIP), video conferencing, and audio conferencing; Computer services, namely, creating an online community for registered users to engage in social networking; Data encryption services; Encrypted electronic transmission and
delivery of recovered data; Providing software and applications for customer relationship management (CRM); Application service provider (ASP) featuring software for customer relationship management (CRM); Providing online software platform services that give users the ability to post ratings, reviews, referrals and recommendations relating to businesses, restaurants, service providers, events, public services and government agencies; Computer services, in particular, application service provider featuring application programming interface (API) software for customer relationship management (CRM); Hosting of digital [virtual reality and augmented reality] content on the internet; Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Computer services, namely, providing remote management of devices via computer networks, wireless networks or the internet; Providing software for facilitating and arranging for the financing and distribution of fundraising and donations; Providing software for online charitable fundraising services and financial donation services Cl.45; Social introduction and networking and dating services; Providing access to computer databases and online searchable databases in the fields of social networking, social introduction and dating; Providing information in the field of personal development, self-improvement, self-fulfillment, charitable, philanthropic, volunteer, public and community services, and humanitarian activities; Providing concierge services for others, namely, booking reservations, facilitating purchases, arranging deliveries, making requested personal arrangements, providing recommendations on products and services, providing customer-specific information to meet individual needs, and provision of electronic reminders and notifications; Online social networking services; Providing information in the form of databases featuring information in the fields of social networking and social introduction; User verification services; Identification verification services; Business identification verification services; Legal services
4339104   06/11/2019

ISMAIL.P.K
S/o Aboobacker.P.K, Paingattery House, South Aniyaram, Peringathur, Peringathur, Thalassery, Kannur, Kerala- 670675
INDIVIDUAL

Address for service in India/Attorney address:
BUSINESS CARE
PRESTIGE CENTRE, NEAR GOVT.TRAINING SCHOOL, SUB-REGISTRAR OFFICE ROAD, KANNUR, KERALA, PIN-670002.

Proposed to be Used

CHENNAI

Cl.29; Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, eggs, milk and milk products; edible oils and fats.

Cl.43; Services for providing food and drink; temporary accommodation.
ZHANGYUE TECHNOLOGY CO., LTD
Room 2307, No. 23, Jianwai SOHO, No. 39, Road of East 3rd Ring, Chaoyang District, Beijing.

Owner

Address for service in India/Attorney address:
AMIT KOSHAL
B1/2002-03, F Residences, Balewadi, Pune 411045, MH, India

Proposed to be Used

MUMBAI


Cl.41;1. providing online electronic publications, not downloadable; 2. publication of texts, other than publicity texts; 3. educational services; 4. layout services, other than for advertising purposes; 5. online publication of electronic books and journals; 6. publication of books; 7. Digital video, audio and multimedia entertainment publishing services; 8. instruction services; 9. electronic desktop publishing; 10. Publication of documents in the field of training, science, public law and social affairs.
GYMPASS

Priority claimed from 11/10/2019; Application No. : 88/651,568 ;United States of America

4381221  18/12/2019

GYMPASS US, LLC
490 Broadway New York, NEW YORK UNITED STATES 10012
A limited liability company

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India
Used Since :10/01/2014

DELHI

Cl.35; Administration of an online system and portals enabling the promotion of fitness and wellness activities; Providing a webbased system and online portals in the field of human resource benefits and fitness centers, namely, to allow human resource benefits departments to utilize fitness centers to offer services to employees, to manage their participation and to run reports; business data analytics, namely, collecting and reporting fitness data, payment information and other business data to human resources departments and fitness and wellness businesses; Compilation of information into computer databases; Consumer loyalty services for commercial, promotional and/or advertising purposes, namely, administration of a program that allows members to redeem participation for points or awards.

Cl.42; Providing temporary use of non-downloadable software applications for use in connection with searching, reserving, booking, and checking into fitness and wellness activities; Software as a service (SAAS), namely, hosting software for use by others to import, create and manage data for human resource benefits and fitness centers; providing temporary use of online non-downloadable software for participating fitness centers and corporate clients to access an administrator portal to access, analyze and report on users' activities.
TUMAKI

4386301    23/12/2019
SLN TRADING CORPORATION
3RD MAIN ROAD, VINAYAKA NAGAR, NEAR MANDIPETE, TUMAKURU – 572101
PARTNERSHIP FIRM
Address for service in India/Attorney address:
HIMANSHU VERMA
931 sector a pocket b and c vasant kunj new delhi 110070

Proposed to be Used
CHENNAI

Cl.3; SCOURING AND ABRASIVES PREPARATIONS, NON-MEDICATED DENTIFRICES.

Cl.7; MACHINES, MACHINE TOOLS, POWER OPERATED TOOLS; MOTORS AND ENGINES EXCEPT FOR LAND VEHICLES, AGRICULTURAL IMPLEMENTS, OTHER THAN HAND OPERATED HAND TOOLS, MACHINE COUPLING AND TRANSMISSION COMPONENTS, PUMPS AS PARTS OF MACHINES- MOTORS AND ENGINES, ELECTRIC POWER TOOLS, ELECTRICALLY POWERED HAND TOOLS, BLADES( MACHINE PARTS), ENGINES FOR SCALE MODELS, PISTONS FOR MACHINES, GRINDING MACHINES, submersible pumps, monobloc pumps, centrifugal pumps, coupled pump, Portable electric power tools.

Cl.8; HAND TOOLS AND IMPLEMENTS, HAND-OPERATED; CUTLERY, SIDE ARMS, CUTTING TOOLS, DIAMOND CUTTING TOOLS,HAND TOOLS,
4388821  24/12/2019

RATIONAL INTELLECTUAL HOLDINGS LTD.
Douglas Bay Complex, King Edward Road, Onchan, Isle of Man IM3 1DZ
Body Incorporate

Address for service in India/Attorney address:
VOHRA & VOHRA
L-4073, Devinder Vihar, Sector- 56, Gurgaon-122011

Proposed to be Used
DELHI

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE LOGO OF BLACK SPADE

Cl.9; Computer software and computer programs in connection with games, card games, games of skill, poker, poker games, casino games, gambling or betting and poker tournaments, competitions, gameshows and events; computer software platforms for social networking in connection with games, card games, games of skill, poker, poker games, casino games, gambling or betting and poker tournaments, competitions, gameshows and events; computer application software in connection with games, card games, games of skill, poker, poker games, casino games, gambling or betting and poker tournaments, competitions, gameshows and events; video games; interactive video games; downloadable electronic games and computer software platforms for social networking that may be accessed via the Internet, electronic mail or portable, mobile, handheld or tablet devices; pre-recorded CDs, DVDs and discs in connection with games, card games, games of skill, poker, poker games, casino games, gambling or betting and poker tournaments, competitions, gameshows and events; parts and fittings for all the aforesaid goods; downloadable electronic publications in connection with games, card games, games of skill, poker, poker games, casino games, gambling or betting and poker tournaments, competitions, gameshows and events; electronic publications distributed via the Internet, electronic mail or portable, mobile, handheld or tablet devices; sunglasses; frames for glasses; sport glasses (eye glasses); goggles for use in sports; sports eyewear; spectacle holders; binoculars; cases adapted for binoculars; bags and cases specially adapted for holding or carrying any portable communications device which is a hand-held or wearable device, any portable computing device such as a smartphone, any piece of computing equipment that can be used in the hand, such as a smartphone or tablet computer and any general-purpose computer contained in a touchscreen panel; carriers for mobile phones; cases for mobile phones; holders adapted for mobile phones; mobile phone covers; mobile phone straps; laptop carrying cases; laptop covers; mouse mats; mouse pads; smart cards; magnetic coded cards; electronic data carrier cards; charge cards; bank cards; credit cards; chip cards; stored value cards; payment cards; prepaid cards; cards using magnetic memories and integrated circuit memories; cards containing an integrated circuit chip; data carriers with integrated electronic chips; data carriers with integrated microprocessor chips; pre-paid magnetic cards; encoded chip cards containing programming used for financial applications, loyalty programs, rewards programs and card holder preferences; security encoded cards; cards encoded with security features for authentication purposes; hologram impregnated cards; USB Flash drives.

Cl.41; Entertainment services; television entertainment services; providing television programmes; sporting and cultural activities; amusement services; amusement game services; gaming services; gambling services; betting services; casino services; card game services; poker game services; the provision of games of skill; organisation,
production, and presentation of any of the aforesaid services; organisation, production and presentation of tournaments, competitions, games, gameshows and events; the provision of any of the aforesaid services live or through the medium of television or on-line from a computer database or via the Internet or via portable, mobile, handheld or tablet devices; electronic games services provided by means of the Internet; multi-player card games, card rooms and games of skill provided live or by means of the Internet or via television or via portable, mobile, handheld or tablet devices; organisation, production and presentation of any of the aforesaid services; organisation, administration and running of entertainment services, television entertainment services, sporting activities, cultural activities, amusement services; organisation, administration and running of amusement games, gaming services, gambling services, betting services, casino services, card game services, poker game services, tournaments, competitions, games, gameshows and events; providing news, consultancy and advisory services relating to any of the aforesaid services; the provision of information relating to entertainment services, television entertainment services, television programmes, sporting activities, cultural activities, amusement services, amusement games; the provision of information relating to gaming services, gambling services, betting services, casino services, card game services, poker game services, tournaments, competitions, games, gameshows and events; the provision of on-line electronic publications; providing electronic newsletters distributed via the Internet, electronic mail or portable, mobile, handheld or tablet devices.
4402077  08/01/2020

INSTAGRAM, LLC
1601 Willow Road, Menlo Park, California 94025, United States
Limited Liability Company, Delaware

Address for service in India/Attorney address:
ANA LAW GROUP
Indiabulls Finance Centre, Tower-2, 11th Floor, 1103, Elphinstone Road, Mumbai - 400013, India

Proposed to be Used
MUMBAI
Cl.16; Pens
Cl.18; Tote bags
Cl.21; Water bottles sold empty
PALAKSHI

4403414 09/01/2020

M/S. SUN TERXIM
29, Bhairab Dutta Lane (Nandi Bagan), Salkia, Howrah-711106, West Bengal, India.

An Indian Partnership Firm.

Address for service in India/Agents address:
CHAKRABORTY & ASSOCIATES
13/1A GOVERNMENT PLACE EAST, 3RD FLOOR (TIMES OF INDIA BLDG.), KOLKATA 700 069, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA

Cl.25; Readymade Garments and Hosiery Goods.

Cl.35; Retail and Wholesale of clothing, footwear and dressing materials through outlets and online, Advertising; business management; business administration; office functions.
4405195  10/01/2020
DEV RAJ
House No. 118, Near Durga Mandir, Singawala, Ambala, Haryana - 134003
Sales, Installation, Service and maintenance of Elevators
Proprietor
Used Since : 09/01/2020
DELHI
THIS IS CONDITION OF REGISTRATION THAT ALL LABELS SHALL BE USED TOGETHER.
Cl.7; Elevators
Cl.37; Installation, Service and maintenance of Elevators
To be associated with:

1665318

MUMBAI

Cl.16; PROMOTIONAL, MERCHANDISE, INSTRUCTIONAL AND TEACHING MATERIAL COMPRISED OF PRINTED MATTER, PHOTOGRAPHS, PAPER, CARDBOARD AND GOODS MADE THEREFROM INCLUDING BUT NOT LIMITED TO BOOKLETS, LEAFLETS, PAMPHLETS, BROCHURES, BANNERS, HOARDINGS, POSTERS, TRAINING, AIDS, PRIZE/GIFT HAMPERS ARTISTS MATERIALS, MATERIALS INCLUDED BUT NOT TO-PORTABLE MUSICAL PROPS, PORTABLE PROPS EMITTING LIGHT, PROPS SUCH AS HOOPS, STREAMERS, STICKS, CHAIRS, STOOLS: ASSORTED ACCESSORIES SUCH AS, COSTUME JEWELLERY, FEATHERS, HAIR EXTENSIONS, WIGS. ARTICLES OF MAKE-UP, PLASTIC MATERIALS FOR PACKAGING (NOT INCLUDED IN OTHER CLASSES) GOODS INCLUDING BUT NOT LIMITED TO SETS OF BOOKLETS, LEAFLETS, PAMPHLETS, BROCHURES, PRACTICE-KITS, ASSORTED ARTICLES OF MERCHANDISE, PRIZE/GIFT HAMPERS, AUDIO-VIDEO CD SETS, PRINTERS TYPE AND PRINTERS BLOCK FOR THAT PARTICULAR (PICTORIAL) REPRESENTATION OF THE SAID MARK ON ARTICLES INCLUDING BUT NOT LIMITED TO, BOOKLETS, PAMLETS, PAMPHLETS, BROCHURES, HOARDINGS, POSTERS, TRAINING KITS, PRIZE-/GIFT HAMPERS, AUDIO-VIDEO CD SETS

EDUCATING STUDENTS ABOUT THE HISTORY, THEORIES AND NUANCES OF JAZZ, AFRO. JAZZ, I-HOP, ROCK, N-ROLL, SALSA INDIAN FOLK DANCE FORMS SHIAMAKS INDO JAZZ DANCE MOVEMENT. SHIAMAKS BOLLYWOOD JAZZ- BY WAY OF LECTURES, WORKSHOP, EXPOSURE TO LIVE AUDIENCE CONDUCTING OF EXAMINATIONS. (B) PROVIDING THE NECESSARY TRAINING FOR STUDENTS TO BE SUITABLY GROOMED INTO PROFESSIONAL DANCERS, BY WAY OF ENDURANCE TRAINING, RIGOROUS PRACTICE SESSIONS, PARTICIPATION IN STAGE SHOWS EXPOSURE TO LIVE AUDIENCE (C) ACTIVE INVOLVEMENT OF ALL THE STUDENTS IN THE SHIAMAK DAVAR TROUPE. OVER THE YEARS, IN PRESENTING MUSICALS STAGE SHOWS INDEPENDENTLY AND ALSO FOR THE INDIAN FILM INDUSTRY, AS WELL AS WELL AS A HOST OF OTHER EQUALLY PROMINENT AND PRESTIGIOUS COLLABORATIONS RESULTING IN THE ENDEAVORS AND ACHIEVEMENTS SHIAMAK DAVAR BEING EASILY REGARDED AS ONE OF THE FOREMOST AND PIONEERING CONTRIBUTIONS IN THE ENTERTAINMENT INDUSTRY AS WELL AS IN THE REALM OF CULTURAL ACTIVITIES.
ASTAGILE

4410960  17/01/2020

LIPOTEC, S.A.
Isaac Peral, 17 - Pol. Ind., Cami Ral Barcelona SPAIN 08850
a sociedad anonima formed in Spain

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

DELHI

Cl.1; Chemicals for use in the manufacture of creams, lotions, cosmetic products or dietary supplements; botanicals for use in the manufacture of creams, lotions, cosmetic products or dietary supplements

Cl.3; Chemicals as components of creams, lotions, or cosmetics; botanicals as components of creams, lotions, or cosmetics

Cl.5; Balms for medical purposes; chemical preparations for pharmaceutical purposes; chemical preparations for medical purposes; collagens for medical purposes; lotions for pharmaceutical purposes; preparations of microorganisms for medical or veterinary use; ointments for pharmaceutical purposes; pharmaceutical preparations for treating sunburn; pharmaceutical preparations for skin care; plant extracts for pharmaceutical purposes; serums
4413242  20/01/2020
HINDUSTAN UNILEVER LIMITED
Unilever House, B. D. Sawant Marg, Chakala, Andheri (East), Mumbai, Maharashtra - 400099, India
An Indian company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

MUMBAI

Cl.9; Computer programs; software for payment and receiving cash payments; electronic software for cashless payment systems; terminals for electronically processing credit and debit card payments; computer software relating the handling of online & offline grocery transactions; data processing software; electronic publications; communication software.

Cl.35; Advertising; business management; business administration; sales promotion for others; advertising and promotional services; dissemination of advertising and promotional materials; commercial administration of the licensing of the goods and services of others; commercial information and advice for consumers; price comparison services; operation and supervision of loyalty schemes and incentive schemes; loyalty, incentive and bonus program services; sales incentive schemes; management of business and customer loyalty, incentive or promotional schemes; on-line administration and supervision of a discount, special offer and gift voucher scheme; operation and supervision of loyalty and incentive schemes via the internet and mobile devices; loyalty scheme services; enabling customers to conveniently view and purchase those goods from a supermarket or hypermarket or mini-market or from a general merchandise catalogue, or by means of telecommunications or from a general merchandise internet website; information, data processing services.

Cl.36; Payment processing service, mobile recharge services, payment transaction services, invoice payment services, monetary affairs.

Cl.42; Monitoring of card readers and electronic apparatus all for handling financial and associated transactions including authorisation and processing of payments made with credit cards, debit cards, store cards, bank cards, charge cards, gift voucher cards, other payment cards and microchips containing account details; monitoring of electronic apparatus for retrieving information stored on credit cards, debit cards, store cards, bank cards, charge cards, gift voucher cards, other payment cards and microchips containing account details; monitoring updating of electronic verification apparatus for verifying authenticity of credit cards, debit cards, store cards, bank cards, charge cards, gift voucher cards, other payment cards and microchips containing account details; advisory and consultancy services, all relating to electronic data capture and transmission systems for the purposes of electronic funds transfer from points of sale; information, advisory and consultancy services related to all the aforesaid services.
4413243   20/01/2020
HINDUSTAN UNILEVER LIMITED
Unilever House, B. D. Sawant Marg, Chakala, Andheri (East), Mumbai, Maharashtra - 400099, India
An Indian company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
MUMBAI

Cl.9; Computer programs; software for payment and receiving cash payments; electronic software for cashless payment systems; terminals for electronically processing credit and debit card payments; computer software relating the handling of online & offline grocery transactions; data processing software; electronic publications; communication software.

Cl.35; Advertising; business management; business administration; sales promotion for others; advertising and promotional services; dissemination of advertising and promotional materials; commercial administration of the licensing of the goods and services of others; commercial information and advice for consumers; price comparison services; operation and supervision of loyalty schemes and incentive schemes; loyalty, incentive and bonus program services; sales incentive schemes; management of business and customer loyalty, incentive or promotional schemes; on-line administration and supervision of a discount, special offer and gift voucher scheme; operation and supervision of loyalty and incentive schemes via the internet and mobile devices; loyalty scheme services; enabling customers to conveniently view and purchase those goods from a supermarket or hypermarket or mini-market or from a general merchandise catalogue, or by means of telecommunications or from a general merchandise internet website; information, data processing services.

Cl.36; Payment processing service, mobile recharge services, payment transaction services, invoice payment services, monetary affairs.

Cl.42; Monitoring of card readers and electronic apparatus all for handling financial and associated transactions including authorisation and processing of payments made with credit cards, debit cards, store cards, bank cards, charge cards, gift voucher cards, other payment cards and microchips containing account details; monitoring of electronic apparatus for retrieving information stored on credit cards, debit cards, store cards, bank cards, charge cards, gift voucher cards, other payment cards and microchips containing account details; monitoring updating of electronic verification apparatus for verifying authenticity of credit cards, debit cards, store cards, bank cards, charge cards, gift voucher cards, other payment cards and microchips containing account details; advisory and consultancy services, all relating to electronic data capture and transmission systems for the purposes of electronic funds transfer from points of sale; information, advisory and consultancy services related to all the aforesaid services.
PEPSICO, INC.
700 Anderson Hill Road, Purchase, New York 10577, United States of America
a corporation organized and existing under the laws of North Carolina

Address for service in India/Attorney address:
K & S PARTNERS
515-B, Platinum Tower, 5th Floor, Sohna Road, Sector 47, Gurgaon - 122002, National Capital Region, India

Proposed to be Used
To be associated with:
838859

DELHI

Cl.29; Potato-based snack foods and chips; soy-based snack foods and chips; vegetable based snack foods and chips; nut-based snack foods and chips; ready to eat snack foods consisting primarily of potatoes and chips, nuts, nut products, seeds, vegetables or combinations thereof; including potato chips, potato crisps, vegetable chips, taro chips, crisps, pork snacks, beef snacks, soy-based snacks, legume-based snacks and spreads, dips, cheese; snack mixes.

Cl.30; Ready to eat snack foods consisting primarily of grains, corn, cereal or combinations thereof, including corn chips, tortilla chips, pita chips, rice chips, rice cakes, rice crackers, crackers, pretzels, puffed snacks, popped popcorn, snack food dipping sauces; grain-based snack foods; bread snacks; corn-based snack foods and chips; flour-based snack foods and chips; bagel chips.
4413271  20/01/2020
PEPSICO, INC.
700 Anderson Hill Road, Purchase, New York 10577, United States of America
a corporation organized and existing under the laws of North Carolina

Address for service in India/Attorney address:
K & S PARTNERS
515-B, Platinum Tower, 5th Floor, Sohna Road, Sector 47, Gurgaon - 122002, National Capital Region, India

Proposed to be Used
DELHI

Cl.29; Potato-based snack foods and chips; soy-based snack foods and chips; vegetable based snack foods and chips; nut-based snack foods and chips; ready to eat snack foods consisting primarily of potatoes and chips, nuts, nut products, seeds, vegetables or combinations thereof; including potato chips, potato crisps, vegetable chips, taro chips, crisps, pork snacks, beef snacks, soy-based snacks, legume-based snacks and spreads, dips, cheese; snack mixes.

Cl.30; Ready to eat snack foods consisting primarily of grains, corn, cereal or combinations thereof, including corn chips, tortilla chips, pita chips, rice chips, rice cakes, rice crackers, crackers, pretzels, puffed snacks, popped popcorn, snack food dipping sauces; grain-based snack foods; bread snacks; corn-based snack foods and chips; flour-based snack foods and chips; bagel chips.
POWER PLATE

4414407   21/01/2020
PERFORMANCE HEALTH SYSTEMS, LLC
401 Huehl Road, Suite 2A, Northbrook, Illinois, 60062, United States of America
a Delaware limited liability company, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI
Cl.10; Medical apparatus and instruments
Cl.28; Apparatus and instruments for sports, bodybuilding and gymnastics not included in other classes
HUBEI JI SU KAN DIAN TECHNOLOGY CO., LTD.
Zone F, Building No.8, Huazhong Shuguang Software Area, No.1 Guangshan Road, Wuhan City, Hubei Province, P.R.China.
A company incorporated under the laws of China

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used

DELHI

Cl.9; Computer programs and software for transferring, managing, viewing, and editing files, documents, electronic mail messages in private network communications; computer programs for meeting and event scheduling, task delegation and reporting, recording notes, transferring data to and from data bases and to and from computer programs and computer files; computer software for use in database management, electronic spreadsheets, designing, creating, editing and publishing documents, note taking, email, document management, database management, word processing and instant messaging; computer software for document sharing, real-time communications featuring instant messaging and data exchange; communications software for managing the exchange of communications and data and information over computer networks, wireless networks; computer software for recording, organizing, editing and transmitting information in typed written format; computer communication software for accessing web messaging and shared documents from web sites on the internet; computer security and authentication software for controlling access to and communication with computers; computer software for computer network security, electronic data processing apparatus for transferring, managing, viewing, and editing files, documents, electronic mail messages in private network; mobile software application for transferring, managing, viewing, editing documents, electronic mail, electronic spreadsheets, designing, creating, editing and publishing documents, note taking, email, document management, word processing, instant messaging; and intranet servers; videoconferencing apparatus, equipment and software; software for real-time conferencing; computer hardware; tablet computers; computer peripheral devices; computers; mobile telephones / cell phones / cellular phones; smartphones; smartwatches; amplifiers; headphones; horns for loudspeakers; intercommunication apparatus; scanners [data processing equipment]; loudspeakers; microphones; projection apparatus; slide projectors; smart glasses; sound recording apparatus; remote control apparatus; cabinets for loudspeakers; cameras [photography]; cinematographic cameras; data processing apparatus; electronic book readers; electronic pocket translators; eyewear; selfie sticks [hand-held monopods]; battery chargers; telephone apparatus; television apparatus; virtual reality headsets; measuring apparatus; optical apparatus and instruments; sound alarms; electrical adapters; air analysis apparatus; animated cartoons; answering machines; anti-interference devices [electricity]; anti-theft warning apparatus; audiovisual teaching apparatus; biometric identity cards; invoicing machines; time recording apparatus.

Cl.35; Advertising and advertisement services; On-line advertising on computer networks; Pay per click advertising; Preparing advertisements for others; Dissemination of advertising matter; Advertising through all public communication
means; Sales promotion for others; Advice in the field of business management and marketing; Search engine optimization for sales promotion; Providing and rental of advertising space on the internet; Business advice and information; Assistance in management of business activities; Commercial information agency services; Providing business information via a website; Personnel management consultancy; Updating and maintenance of data in computer databases.

Cl.38; Telecommunications services provided via the Internet, intranet and extranet; Internet and intranet and access services; Transmission of online and offline communications, data, information and documents via the Internet, intranet and extranet; providing access to databases; providing user access to global computer networks; videoconferencing services.

Cl.42; Design And Development of computer software for transmission of online and offline communications, data, information and documents via the Internet, intranet and extranet; updating of computer software; installation of computer software for transmission of online and offline communications, data, information and documents via the Internet, intranet and extranet; recovery of computer data; maintenance of computer software for Electronic data backup services; Design and development of word processing software; offsite data backup; Electronic data storage; data backup services; Voice over Internet Protocol [VoIP] services; cloud computing featuring software for uploading electronic mail and documents and accessing remotely stored data for such applications; monitoring of computer systems by remote access; providing temporary use of online nondownloadable software and applications for email; providing technical information in the field of computer software and cloud computing.

Cl.45; Online social networking services; personal and social services rendered by others to meet the needs of individuals; licensing of computer software.
4414986   21/01/2020
ELBEE SECURITIES PRIVATE LIMITED
19, R. N. Mukherjee Road, 2nd Floor, Eastern Building, Kolkata-700001, West Bengal, India.
an Indian Company duly incorporated under the provisions of Companies Act, 1956
Address for service in India/Agents address:
CHAKRABORTY & ASSOCIATES
13/1A GOVERNMENT PLACE EAST,3RD FLOOR (TIMES OF INDIA BLDG.),KOLKATA 700 069,WEST BENGAL,INDIA.
Used Since :01/07/2014
KOLKATA
Cl.35; Retail and Wholesale through outlets and online, Advertising; business management; business administration;
office functions in relation to Financial research and information services, Business equity research, Brokerage of shares
or stocks and other securities, Mutual fund distribution, Financing and loan services, Investment banking services, Debt
management services, Debt advisory services, Debt settlement services, Financial portfolio management, Financial
portfolio analysis services, Advice relating to investments, Financial consultancy.
Cl.36; Financial research and information services, Business equity research, Brokerage of shares or stocks and other
securities, Mutual fund distribution, Financing and loan services, Investment banking services, Debt management
services, Debt advisory services, Debt settlement services, Financial portfolio management, Financial portfolio analysis
services, Advice relating to investments, Financial consultancy.
MADE IN JAPAN SYSTEMS INC.
531 North Service Road East, Oakville, Ontario, Canada L6H 1A5
A corporation organised and existing under the laws of Canada

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Proposed to be Used

DELHI

Cl.30; Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice; processed grains; coffee-based beverages; green tea; beverages made of tea; bakery products; rice; noodles; sushi; spring rolls; ice cream; sauce; Pre-packaged lunches consisting primarily of rice, and also including meat, fish or vegetables; Packaged meals consisting primarily of pasta or rice; tortillas; pasta.

Cl.35; Business administration; business management assistance; administration of the business affairs of franchise; Business advice relating to restaurant franchising; Business management services in relation to franchising; Franchising services, namely, business management assistance in the establishment and operation of restaurants; Administration of incentive award programs to promote the sale of the goods and services of others.

Cl.43; Restaurant and bar services; Take-out restaurant services; provision of rest and relaxation facilities; club services for the provision of food, drink and temporary accommodation; preparation and serving of food and drink; catering (food and drink); lounge, bar, wine bar, snack bar, juice bar, coffee bar, restaurant and cafe services; information and advisory services relating to the aforesaid services.

Cl.45; Licensing of franchise concepts, Granting of licences for franchise concepts.
Earthyfi
4415458  22/01/2020
Rohit Sharma
B-78, GF Southend Floors, Sohna Road, Gurgaon - 122001 Haryana, India
An Indian National
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELI
Cl.16; Stationery and office requisites, except furniture; bags for wrapping and packaging; Printers' type, printing blocks. Including arts, Crafts, and Modeling Equipments and Implements.
Cl.20; Furniture, mirrors, picture frames; Containers, not of metal, for storage or transport including bamboo, bamboo curtains and bead curtains for decoration etc.
Cl.22; Ropes and string; Sacks for the transport and storage of materials in bulk; Padding, cushioning and stuffing materials; Raw fibrous textile materials and substitutes therefor. Including cords and twines made of natural or artificial textile fibres, packaging bags of textile.
Cl.23; Yarns and threads, for textile use. Including natural or synthetic yarns and threads for textile use, threads for embroidery, darning and sewing, including those of metal; spun silk, spun cotton, spun wool.
Cl.24; Hemp yarn fabrics, Textiles and substitutes for textiles; Household linen; Curtains of textile or plastic.
Cl.27; Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; Wall hangings, not of textile. Including wallpaper, including textile wallpaper.
Cl.35; Advertising; Business management; Business administration; Office functions, etc. Including, distribution and retail services, sales management services ;mail ordering, telephone, internet and other computerized on line ordering, selling and distribution services providing retail services of various different kinds included in class 35).
4415775  22/01/2020
SAFIC ALI
Door No: 15/34, Old Kottai Medu Street, Dharapuram, Tiruppur, Tamil Nadu- 638656
Registered
Address for service in India/Attorney address:
JIMMI JOSE
LAWWORDS 4TH FLOOR, EDASSERY BUILDING, BANERJI ROAD, ERNAKULAM, KERALA
Proposed to be Used
CHENNAI
Cl.25; Clothing
Cl.35; Advertising; Business management; Business administration; Office functions
Proposed to be Used

DELHI

Cl.12; Self propelled vehicles of all kinds including motor cars or automobiles, automobiles trucks, motor lorries (camiones) tractors both for agricultural and hauling purposes, trailers, motor cycles, side cars, cycle cars, bicycles and electronic motor cycles velocirides, parts of all the above as well as accessories thereto of every possible description; wheels, rims, tire carriers motors shock absorbers bumpers, windshields, pumps and chains of all kind, used upon or in connection with motor cars and automobiles, not included in other classes.

Cl.25; Garments, clothing, footwear & headgear included in Class 25
#UnwrapTheBubble

4416192  22/01/2020

V2RM RETAIL PRIVATE LIMITED
Shop no.42, Sangam park, New Delhi - 110007, India
A company organized and existing under the Indian Companies Act

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

DELI

Cl.35; Advertising, business management, business administration, office functions; retail store services featuring lifestyle items such as soaps, candles, scented candles, feminine hygiene products, bags, stationery, notebook, greeting cards, straws, bottles, drinking bottles, lunch-boxes, kitchen and cooking containers, toothbrushes, cups, coffee etc; Retail services relating to cafe; publicity, promotional and marketing services.

Cl.41; Education, entertainment, teaching, training, publication of posters, textbooks, newspapers, magazines, and other publications relating to nature conservation and the environment, whether in digital or physical format; Organization of educational activities concerning environment, nature; Conducting of workshops courses and educational events with the intention to raise the social consciousness for the environment and nature.
Trade Marks Journal No: 1943 , 02/03/2020           Class 99

NARZO

4416321    22/01/2020
Realme Chongqing Mobile Telecommunications Corp., Ltd.
No.178 Yulong Avenue, Yufengshan, Yubei District, Chongqing, China
A Company duly organized and existing under the laws of China.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used

DELHI

Cl.18; Leather, unworked or semi-worked; rucksacks; travelling trunks; shopping bags; bags; trimmings of leather for
furniture; leather straps; umbrellas; walking sticks; clothing for pets.

Cl.25; Clothing; shoes; hats; hosiery; gloves [clothing]; scarfs; girdles.

Cl.28; Games; apparatus for games; video game machines; joysticks for video games; electronic educational game
machines for children; intelligent toys; toy vehicles; plush toys; toy models; toys; drones [toys]; toy robots; dolls.

Cl.37; Installation, maintenance and repair of computer hardware; photographic apparatus repair; clock and watch
repair; telephone installation and repair; installation, maintenance and repair of recreational sports facilities; repair of
game machines and apparatus; repair and maintenance of smartphones.

Cl.38; Internet broadcasting services; telephone services; communications by mobile telephones; providing online
forums; wireless electronic transmission of digital informations; streaming of data; providing access to databases;
communications by computer terminals; providing telecommunications connections to a global computer network;
providing internet chatrooms; providing on-line chat rooms for transmission of messages among computer users;
message sending; information about telecommunication; video-on-demand transmission; rental of smartphones.

Cl.42; Design of telephones; computer software design; software development in the framework of software publishing;
platform as a service [PaaS]; software as a service [SaaS]; data encryption services; design and development of software
in the field of mobile applications; cloud computing; recovery of smartphone data; design and development of virtual
reality software; unlocking of mobile phones; updating of mobile phone software; mobile phone software design.

Cl.45; Chaperoning; online social networking services.
ISOCOL

4418495  24/01/2020
CORIUM HEALTH LIMITED
1 Bell Street, Maidenhead Berkshire SL6 1BU, United Kingdom
A company organised and existing under the laws of United Kingdom

Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024

Proposed to be Used

DELHI

Cl.3; Sanitary preparations (toiletries); skin care preparations; soaps; liquid hand soap; antibacterial cleaning agents for the hands; body sprays (non-medicated); barrier preparations for the skin; non-medicated impregnated wipes for personal use; wipes, cloths, pads, tissues and sponges impregnated with cleaning preparations; deodorants and anti-perspirants for personal use; mouth washes; shaving preparations; detergents and cleaners having anti-bacterial properties; cleaning preparations incorporating substances for the control of allergens.

Cl.5; Disinfecting preparations, including disinfectant liquid and disinfectant spray; germicides; bactericidal cleansing preparations for the skin; antiseptic and antibacterial hand sanitizers; articles impregnated with a disinfectant, antiseptic or antibacterial product; sanitizing wipes namely cloths, wipes, tissues and sponges impregnated with disinfectant or antiseptic; air freshening preparations, air purifying preparations, air sanitising preparations; air deodorising preparations; preparations and substances for neutralising, controlling or reducing allergens; medicated skin and hair care preparations; insect repellents; acne treatment preparations.
4418624    24/01/2020
DIFFUMO NV
Stationsstraat 122, B-9880, AALTER, Belgium
a Belgian limited liability company

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI
Cl.18; Leather and imitations of leather, and goods made of these materials and not included in other classes; trunks and travelling bags; umbrellas, parasols and walking sticks
Cl.25; Clothing, footwear, headgear
DONZI PIZZA

4419078  24/01/2020

ASHOK KUMAR
House No. 22, Ward No. 30, Laxmi Colony, Near Gyatri Mandir, Thanesher, Krukshetra, Haryana-136118
Natural Person

Address for service in India/Attorney address:
VEDANT VIJAY PUJARI
ACCURES LEGAL, RZ 44-A, Palam Vihar, Sector-6, Dwarka, New Delhi - 110 075, India

Proposed to be Used

DELHI

Cl.30; Pizza, Burger, Sandwich, Flavoured Shakes, Wraps, Coffee, tea, pasta and noodles; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, seasonings, sauces.

Cl.43; Services for providing food and drink; temporary accommodation.
4419269   24/01/2020
HAK SINGH RAJPUT
Village- Vishala Post-Detakalan Tehsil-Sayla Vishala Jalore Rajasthan- 343032
Manufacturer of Electrical products and Electronics
Individual
Proposed to be Used
AHMEDABAD
Cl.9: ELECTRIC, OPTICAL APPARATUS AND INSTRUMENTS, INCLUDING MOBILE CHARGERS AND OTHER RELATED
ELECTRONIC ITEMS, APPARATUS, INSTRUMENTS AND CABLES FOR ELECTRICITY, ELECTRICAL AND ELECTRONIC
COMPONENTS INCLUDING CABLES AND WIRES, ELECTRICAL CIRCUITS AND CIRCUIT BOARDS INCLUDED IN CLASS 9
Cl.11: LIGHTING AND LIGHTING REFLECTORS INCLUDING ELECTRICAL LAMPS, BULBS, INDOOR AND OUTDOOR
LIGHTING FIXTURES, PERSONAL HEATING AND DRYING IMPLEMENTS, COOKING, HEATING, COOLING AND
PRESERVATION EQUIPMENT, HEATING, VENTILATING, AND AIR CONDITIONING AND PURIFICATION EQUIPMENT, FOR
FOOD AND BEVERAGES, BURNERS, BOILERS AND HEATERS INCLUDED IN CLASS 11
PETPOOJA

4419357  24/01/2020
PRAYOSHA FOOD SERVICES PRIVATE LIMITED
81,8TH FLOOR,TITANIUM CORPORATE ROAD, PRHALADNAGR , AHEMDABAD-380015
TRADE MARK
Address for service in India/Agents address:
VRINDA VEERENDRA KAMAT
NO.10/7E, KUMAR KRUPA ROAD, HIGH GROUNDS,BANGALORE-560001, KARNATAKA
Used Since :16/05/2011

AHMEDABAD
Cl.9;COMPUTER PROGRAMMES AND SOFTWARES, SOFTWARE RECORDED ON MAGNETIC MEDIA OR DOWNLOADED FROM REMOTE COMPUTER NETWORK
Cl.35;ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION ,OFFICE FUNCTION
Cl.36;INSURANCE , FINACIAL AFFAIRS , MONETARY AFFAIRS , REAL ESTATE AFFAIRS
Cl.39;TRANSPORT , PACKAGING AND STORAGE OF GOODS ,TRAVEL ARRANGEMENT,DELIVERY SERVICES
Cl.42;DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE, ADVISORY SERVICES RELATING TO COMPUTER BASED INFORMATION SYSTEMS
Cl.43;SERVICES FOR PROVIDING FOOD AND DRINKS, TEMPORARY ACCOMODATION
Fleetzi

4420500  26/01/2020

FLEETZI INDIA PVT LTD
Kh 356/357, Sultanpur Metro Station, MG Road, New Delhi
Private Limited Company

Address for service in India/Attorney address:
AYUSH SHARMA
B-21, Golf View Apartments, Saket, New Delhi - 110017

Proposed to be Used

DELHI

Cl.7; Machines and Machine Tools for Manufacturing and Treatment of Materials, Construction Machineries and Equipments, Mills and Crushing Machines, Diverse Motors and Engines for Industrial Uses, Lifting and Hoisting Equipments, Elevators, and Escalator, Moving and Handling Equipments and Conveyors, Welding and Soldering Machines and, many other Machines, Equipments, and Tools covered under class 7.

Cl.37; services relating to the construction of buildings, roads, bridges, dams or transmission lines and services of undertakings specializing in the field of construction, services auxiliary to construction services like inspections of construction plans, services consisting of hiring of tools or building materials, repair services, that is, services which undertake to put any object into good condition after wear, damage, deterioration or partial destruction (restoration of an existing building or another object that has become imperfect and is to be restored to its original condition) and other services covered under class 37

Cl.39; Transport services, services relating to Packaging and storage of goods, Vehicle parking and storage services, rental, hire and leasing in connection with the aforesaid, included in the class; and advice, consultancy and information for the aforesaid, included in the class, Services connected with the hiring of transport vehicles, Rental of machines, and other services covered under class 39

Cl.42; Software programming for e-commerce website, software as a service for retail consultancy, software as a service for analytical services, Services Relating to Hardware and Software Solutions, Software Applications, software as a service for data mining services, software as a service for pricing intelligence services, software as a service for retail analytical service and services covered under class 42
PROPCIERGE

4421825   27/01/2020

Global Adjustments Services Private Limited
New No.5 Old No.3 III Main Road, R A Puram, Chennai – 600028, State of Tamil Nadu, India

SERVICE PROVIDER

Address for service in India/Agents address:
MOHAN ASSOCIATES.
CEEBROS BUILDING, D-4, III FLOOR, 11, CENETOPH ROAD, TEYNAMPET, CHENNAI - 600 018.

Proposed to be Used

CHENNAI

Cl.36; Property management services

Cl.37; Cleaning of residential and commercial properties; Cleaning services; Industrial and commercial cleaning services; Services of electricians; Carpentry services; Plumbing services; Laundry services; Services for the dry cleaning of clothing; Electric appliance repair

Cl.39; Delivery of groceries; Package delivery; Flower delivery; Packing services; Moving van services

Cl.44; Beauty care services; Beauty spa services
X-GUARD

4422420   28/01/2020

AXELENT AB
P.O. Box 1, Kävsjövägen 17, 330 33 Hillerstorp, Sweden.
A Company incorporated in Sweden

Address for service in India/Agents address:

VATSALA SINGH HASAN
Hasan and Singh, Flat No.04, Sree Nilayam Apartment, Plot No.12, Camelot Layout(Near Chirec Public School), Kondapur, Hyderabad-500084.

Used Since: 29/12/2008

CHENNAI

Cl.6: Walls and partitions of metal, fencing and shelving of metal, including for industry, warehouses and blocks of flats, including as prefabricated walls, partitions, fencing and shelving of metal, including for industry, warehouses and blocks of flats; locks and locking devices; keys and other locking tools; locks and locking devices of metal; keys and other locking tools of metal; locks, locking devices and keys and other locking tools of metal for locking devices for walls and partitions of metal, fences of metal, including for industry, warehouses and blocks of flats, including as prefabricated walls, partitions, fencing and shelving of metal.

Cl.9: Locks and locking devices of metal, electric; keys and other locking tools of metal, electric; locks, locking devices and keys and other locking tools of metal, electric, for locking devices for walls and partitions of metal, fences of metal, including for industry, warehouses and blocks of flats, including as prefabricated walls, partitions, fencing and shelving of metal.

Cl.40: Custom manufacture of shelving and modular systems, including for industry, warehouses and blocks of flats, including as prefabrications of such goods; making to order of walls and partitions of metal and fences, including for industry, warehouses and blocks of flats.

Cl.42: Design and design consultancy services regarding warehouses and/or machine safety adaptation/adjustment; product development; design services regarding walls and partitions of metal and enclosures and fences and shelf systems and modular systems, also for industrial plants, warehouses and apartment blocks, also regarding prefabrication of such goods.
4423408  29/01/2020

KARIBA S.P.A.
VIA AMEGLIA 9 19032 LERICI (SP) ITALIA .
MANUFACTURER & MERCHANT

Address for service in India/Agents address:
KHAITAN & CO.
1105, ASHOKA ESTATE (11TH FLOOR), 24, BARAKHAMBA ROAD, N. DELHI.

Proposed to be Used

DELHI

Cl.6; SUPPORTING METALLIC STRUCTURES FOR BATHROOM FIXTURES, METALLIC PIPES AND FITTINGS

Cl.11; WATER DISCHARGING BOXES FOR BATHROOM FIXTURES AND RELATING SIPHONS, VALVES AND FLOATS, CONTROL PLATES AND CONTROL PNEUMATIC MECHANISMS FOR DISCHARGING BOXES, SUPPORTING STRUCTURES FOR SUSPENDED BATHROOM FIXTURES AND FITTINGS FOR HEATING INSTALLATIONS
GHAZ

4424655  28/01/2020
FARMOVA ORGANICS PRIVATE LIMITED
H.No. 8-2-293/192/38/C, Road No.14 S.V. Nagar, Banjara Hill, Hyderabad Telangana 500034 India

Address for service in India/Attorney address:
ABHINAV SHRIVASTAVA
#301, 3rd Floor, Siri Sambadha Arcade III, Behind Andhra Bank, Khajaguda, Hyderabad-500089, Telangana

Proposed to be Used

CHENNAI

Cl.1; Genes of seeds for agricultural production, Growing media, fertilizers and chemicals for use in agriculture, horticulture and forestry

Cl.5; Pesticides, Pesticides for agricultural use, Pesticides for horticultural use, preparation for destroying vermin, fungicides and herbicides
4424788  30/01/2020
GRANDPITSTOP PRIVATE LIMITED
C-922-A, Sushant Lok, C-Block, Gurgaon - 122 002
Company Incorporated under the law of India

Address for service in India/Attorney address:
VEDANT VIJAY PUJARI
ACCURES LEGAL, RZ 44-A, Palam Vihar, Sector-6, Dwarka, New Delhi - 110 075, India

Proposed to be Used
DELHI
Cl.18; Leather and imitations of leather; luggage and carrying bags.
Cl.25; Clothing, footwear, headwear.
Proposed to be Used

To be associated with:

CHENNAI

Cl.20; furniture, including sofas, chairs and stools, table, desks, shelves, cupboards, cabinets and beds, mattresses, curtain rods and runways, cushions, mirrors, and picture frames and parts for all the aforementioned goods falling in class 20

Cl.35; retail services (retail furniture store services); retail stores and online retail stores featuring furniture, housewares and home furnishings; retail and mail order services featuring furniture, housewares and home furnishings; trade shows in the nature of home shows in the field of home improvement featuring exhibits for home owners in the process of remodelling, landscaping and decorating their homes'; franchising services; namely, offering technical assistance and/or support in the establishment and/or operation of retail furniture and home furnishing stores.
SIDUS

4426091  31/01/2020
VISHAL VERMA
H.NO 316, PHASE -II VASANT VIHAR ,DEHRADUN-248001 UTTARAKHAND
Hotel & Motels, Inns Resorts, Entertainment, Amusement or recreation of people
PARTNERSHIP
Used Since :13/12/2018
DELHI
Cl.41;Services for entertainment, amusement or recreation of people.
Cl.43;Service for providing food and drink, temporary accommodation, resort.
4426340  31/01/2020
UMMER MOOSA
PAYYAPPALLY HOUSE, KAKKODI, KOZHIKODE, KERALA - 673611
PROPRIETOR

Address for service in India/Agents address:
NEERAJ VASUDEVAN
House No.62, Anizham, Aiswarya Nagar, East Vennakara, Nurani PO. Palakkad, Kerala-678004.

Proposed to be Used
CHENNAI

Cl.29; Baked Beans, Banana Chips, Beans, Beef, Beef Fat, Beef Slices, Beef Stew, Beefburgers, Almond butter, Ground
almonds, Aloe vera prepared for human consumption, Animal oils for food, Antipasto salads, Apple butter, Apple chips,
Apple flakes, Apple puree, Artificial cream, Birds eggs and egg products, Blackberry jam, Blanched nuts, Blended butter,
Blended cheese, Blended oil for food, Bottled fruits, Bottled fish products, Butter, Buttermilk, Candied fruit, Canned meat,
Canned fish, Canned peanuts, Cassava chips, Cheese, Cheese-based snack foods, Chicken, Chicken salad, Chips [French
fries], Coconut-based snacks, Coconut milk, Dried fruits, Coconut oil, Coffee creamer, Cooked meat, Cooked seafood,
Cream, Cream powder, Dairy products, Dates, Deep frozen chicken, Dried dates, Dried fish, Dried nuts, Dried prawns,
Edible oils and fats, Extracts of poultry, Flavored nuts, Frozen chips, Frozen seafood, Frozen sweet corn, Fruit chips, Fruit
snacks, Ground nuts, Jams, Mixed pickles, Noodle soup, Pickled fruits, Pickled fish, Pickled vegetables, Potato chips,
Roast nuts.

Cl.30; Curry Powder, Curry mixes, Curry spices, Condiments, Rice flour, Bakery goods, Cereal flour, Corn flour, Baking
powder, Baking spices, Biscuits, Breads, Cakes, Chili powder, Cocoa products, Coffee, Flour for food, Green tea.
KOGLAND

4435434  08/02/2020
KOGLAND COMMERCE PRIVATE LIMITED
UNIT IVB, SECOND FLOOR, PHASE 1, CARNIVAL INFOPARK, KUSUMAGIRL.P.O, KAKKANAD, PIN – 682030

Private Limited Company

Address for service in India/Agents address:
BOBY VARGHESE.
1ST FLOOR, GALAXY TOWER, SUB JAIL ROAD, ALWAYE, KERALA. - 683 101.
Used Since :05/01/2017

CHENNAI

Cl.10; Surgical and medical apparatus and instruments, orthopedic articles and hospital furniture
Cl.35; Online sales and marketing (e-commerce) of Surgical and medical apparatus and instruments, orthopedic articles and hospital furniture
4435435  08/02/2020
KOGLAND COMMERCE PRIVATE LIMITED
UNIT IVB, SECOND FLOOR, PHASE 1, CARNIVAL INFOPARK, KUSUMAGIRL.P.O, KAKKANAD, PIN – 682030.
Private Limited Company
Address for service in India/Agents address:
BOBY VARGHESE.
1ST FLOOR, GALAXY TOWER, SUB JAIL ROAD, ALWAYE, KERALA. - 683 101.
Used Since :05/01/2018
CHENNAI
Cl.10; Surgical and medical apparatus and instruments, orthopedic articles and hospital furniture
Cl.35; Online sales and marketing (e-commerce) of Surgical and medical apparatus and instruments, orthopedic articles and hospital furniture
Elkem Silicones

Priority claimed from 14/10/2019; Application No.: 201913235; Norway

4438248 12/02/2020

ELKEM ASA
Drammensveien 169, 0277, Oslo Norway
A Norwegian public company

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used

To be associated with:
514419, 3958552, 4310957

CHENNAI

Cl.1; Silicones, namely, silicone fluids, resins, pastes, dispersants and emulsions; silicone-based chemical products, namely, silicone liquids, unprocessed silicone resin in pastes, dispersants and emulsions form; unprocessed silicone resin in aerosol form; silicone solutions, in the nature of silicone fluids; silicone dispersions, in the nature of unprocessed silicone resins in spray form; emulsifiers for industrial purposes containing silicone; chemical products with a silicone-based coating for use in the manufacture of paints, varnishes, films, papers, textiles, leathers, adhesives, film and paper release coatings, anti-fouling coatings, food grade release coatings, pad printing, de-moulding agents, building, construction and decorative coatings; silicone-based chemicals for impregnating textiles, fur and paper; silicone-based chemicals for softening textiles; silicone-based chemicals for impregnating, softening and water-proofing leather and fabrics, chemical products for treating leather, in the nature of chemicals for finishing leather; chemical products for dressing and currying leather; chemicals for protecting façade materials for building and construction; anti-microbial, anti-bacterial and anti-fungal chemical additives for use in the lifestyle and healthcare industries, namely, in the manufacture of food, pharmaceuticals, medical and dental products, agrochemicals, cosmetics, detergents, textiles, clothing and furs; water-repellent silicone-based chemicals for use in industry; cement-waterproofing preparations, except for paints, namely, preservatives for cement for waterproofing cement; products for cement preservation, except for paints and oils, namely, preservatives for cement for use in cement preservation; chemical additives for maintenance products, namely, chemical additives for fuel, chemical additives for lubricants, chemical additives for oil; chemical additives for cosmetics; glue for industrial purposes; silicone-based chemical additives for non-stick systems in the nature of lubricants; impregnating chemicals for buildings materials for increasing resistance to weathering and wear; chemical additives for lubricants, chemicals for use in industry as release agents or lubricants; chemical products to facilitate mold-release; coating materials, namely, chemicals for the use as coating for anti-stick paper for industrial use; anti-foaming chemicals for use in industry and the manufacture of textiles; anti-skimming chemicals for use in industry and the manufacture of textiles; chemical froth stabilizers, namely, chemical preparations for stabilizing textiles, soil and dust, chemical stabilizer used for preserving foods; silicone-based chemical products with anti-flotation agents functionality for use in industry; chemical additives for paints; chemicals for use in industry for coating and encapsulating; fire extinguishing compositions.

Cl.17; Silicone Rubber.

Cl.42; Engineering consultancy and technical assistance to enterprises for the manufacture and marketing of hot vulcanizable elastomer mixtures with additives and catalysts; scientific research in the field of hot-vulcanizable elastomers, and knowledge and technology dissemination and transfers related to this; scientific testing of products and new materials within hot vulcanizable elastomers.

Cl.45; Consultancy in connection with license agreements.